Vol. 267
No. 7

Monday,
10th February, 2025
21 Magha, 1946 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)
(PART-II)

CONTENTS

Birthday Greetings (page 1)

Papers Laid on the Table (pages 1 - 4)

Reports of the Department—related Parliamentary Standing Committee on Water Resources— *Laid on the Table* (page 4)

Statements of the Department—related Parliamentary Standing Committee on External Affairs— *Laid on the Table* (page 4 - 5)

Announcement by the Chair (page 5)

Matters raised With Permission—

- Demand for timely updation of Aadhaar details (pages 6 - 8)
- Concern over the people deprived of entitlements under the National Food Security Act, 2013 (pages 8 - 9)
- Need to nurture All India Radio (AIR) to make it world-class National Broadcaster (pages 9 - 10)
- Need to expedite Railway connectivity in Kalahandi, Sambalpur & Sonepur regions of Odisha (pages 10 - 12)

©
RAJYA SABHA SECRETARIAT
NEW DELHI

Demand to retain the height of Polavaram multi-purpose irrigation project in Andhra Pradesh (pages 12 - 13)

Need to preserve coastal culture of Goa (pages 13 - 14)

Demand to start train services of Rajdhani Express from Darbhanga to Delhi (pages 14 - 15)

Demand to counter hostile Drone activity on the India-Pakistan Border (pages 15 - 16)

Misleading facts related to Indian history mentioned in the Museum of Union Public Service Commission, New Delhi (pages 16 - 17)

Concern over damage caused to crops by wild animals in Morni Hills area of Haryana (pages 17 - 18)

Demand to revoke delisting of Indian Seafood Companies from EU and export restrictions to the Customs Union (Russian Federation) and United Kingdom (pages 18 - 19)

Concern over social and economic conditions of sick workers of Coal India (pages 19 - 20)

Demand to include Lepcha, Bhutia and Limbu Language in the Eighth Schedule of the Constitution of India (pages 20 - 21)

Demand to include traditional kitchen tips for home remedies in education system of the country (pages 21 - 22)

Need to address the problem of substandard medicines in the country (pages 22 - 23)

Demand to expedite Railway projects under Ambala Railway Division (pages 23 - 24)

Demand to establish a Centre of Excellence in Nursing Education in Kerala (page 24)

Demand for declaring Puri Ratha Yatra as a National Holiday (page 25)

Concern over the rise in medical malpractice that leads to people being overcharged (pages 25 - 26)

Website: http://rajyasabha.nic.in

http://parliamentofindia.nic.in

E-mail: rsedit-e@sansad.nic.in

Oral Answers to Questions (pages 26 - 75)

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link https://sansad.in/rs/debates/officials *]*

Government Bill— *Introduced*

The Protection of Interests in Aircraft Objects Bill, 2025 (pages 75 - 76)

The Union Budget, 2025-26 — *Discussion not concluded* (pages 76 - 117 and pages 117 — 177)

Panel of Vice-Chairpersons (page 117)

Contents Page

RAJYA SABHA

Monday, the 10th February, 2025 */ 21 Magha, 1946 (Saka)*

The House met at eleven of the clock,
MR. CHAIRMAN *in the Chair.*

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, …*(Interruptions)*… Hon. Members, pleased to extend greetings to hon. Member of Parliament, Shri Sanjay Seth, on his birthday today.

Shri Sanjay Seth is in his third term in the Rajya Sabha since April, 2024. He had previously served in this august House from 2016 to 2019 and from 2019 to 2022. As a parliamentarian, Shri Sanjay Seth bears a polite, suave and persuasive temperament and imparts inventions in the House after due diligence.

In industry, Shri Sanjay Seth has made infrastructure development as his forte. His tenure as President of Confederation of Real Estate Developers Association of India, Uttar Pradesh, was significant, heralding impactful reforms in the sector.

Shri Sanjay Seth has keen interest in sports. As Vice-President of Uttar Pradesh Olympic Association and Uttar Pradesh Badminton Association, he initiated promotional sponsorships for sports. He continues doing it currently as well. Shri Seth has widely travelled and represented our Parliament at the Asian Parliamentary Assembly in Bahrain in December last year and made contributions that evoked positive response.

Shri Sanjay Seth is married to Shrimati Reena Seth and the couple is blessed with son, Kunal and Daughter, Riya.

Hon. Members, on my own and your behalf, I wish him a long, healthy and happy life and extend greetings to his family members.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

Notification of the Ministry of Power

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF

Contents Page

PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Shripad Yesso Naik, I lay on the Table, a copy (in English and Hindi) of the Ministry of Power Notification No. S.O. 5337(E)., dated the 10th December, 2024, amending the Principal Notification No. S.O. 185(E), dated the 12th January, 2009, issued under clause (a) of Section 14 of the Energy Conservation Act, 2001.

[Placed in Library. See No. L.T. 1963/18/25]

Notifications of the Ministry of Communications

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Posts), under Section 14 of the Post Office Act, 2023: -

(1) G.S.R. 767(E)., dated the 16th December, 2024, publishing the Post Office Rules, 2024.

(2) S.O. 5440(E)., dated the 16th December, 2024, publishing thePost Office Regulations, 2024.

[Placed in Library. For (1) and (2), See No. L.T. 2172/18/25]

Statements showing action taken by the Government on the various assurances, promises and undertakings

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each: -

1. Statement No. XXXIV — Two Hundred Nineteenth, 2010

[Placed in Library. See No. L.T. 2194/18/25]

2. Statement No. XXIX — Two Hundred Thirty Eighth, 2016

[Placed in Library. See No. L.T. 2195/18/25]

3. Statement No. XXIV — Two Hundred Forty First, 2016

[Placed in Library. See No. L.T. 2196/18/25]

4. Statement No. XXIV — Two Hundred Forty Second, 2017

[Placed in Library. See No. L.T. 2197/18/25]

Contents Page

5.	Statement No.XIX	Two Hundred Forty Third, 2017 [Placed in Library. See No. L.T. 2198/18/25]
6.	Statement No.XVI	Two Hundred Forty Fourth, 2017 [Placed in Library. See No. L.T.2199/18/25]
7.	Statement No.XII	Two Hundred Forty Eighth, 2019 [Placed in Library. See No. L.T. 2200/18/25]
8.	Statement No.XVIII	Two Hundred Forty Ninth, 2019 [Placed in Library. See No. L.T. 2201/18/25]
9.	Statement No.XIV	Two Hundred Fifty Sixth, 2022 [Placed in Library. See No. L.T. 2202/18/25]
10.	Statement No.IX	Two Hundred Fifty Seventh, 2022 [Placed in Library. See No. L.T. 2203/18/25]
11.	Statement No.IX	Two Hundred Fifty Eighth, 2022 [Placed in Library. See No. L.T. 2204/18/25]
12.	Statement No.VIII	Two Hundred Fifty Ninth, 2023 [Placed in Library. See No. L.T. 2205/18/25]
13.	Statement No.VI	Two Hundred Sixtieth, 2023 [Placed in Library. See No. L.T. 2206/18/25]
14.	Statement No.V	Two Hundred Sixty Second, 2023 [Placed in Library. See No. L.T. 2207/18/25]
15.	Statement No.IV	Two Hundred Sixty Third, 2024 [Placed in Library. See No. L.T. 2208/18/25]
16.	Statement No.II	Two Hundred Sixty Fifth, 2024 [Placed in Library. See No. L.T. 2209/18/25]

Contents Page

Report and Accounts (2022-23) of DDA, New Delhi and related papers

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

(1) A copy each (in English and Hindi) of the following papers, under Section 26 and sub-section (4) of Section 25 of the Delhi Development Act, 1957:-

- (a) Annual Report of the Delhi Development Authority (DDA), New Delhi, for the year 2022-23.
- (b) Annual Accounts of the Delhi Development Authority (DDA), New Delhi, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 2190/18/25]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON WATER RESOURCES

SHRI SANJAY KUMAR JHA (Bihar) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Water Resources (2024-25):-

- (i) First Report of the Committee on 'Demands for Grants (2024-25)' of the Ministry of Jal Shakti - Department of Drinking Water and Sanitation; and
- (ii) Second Report of the Committee on 'Demands for Grants (2024-25)' of the Ministry of Jal Shakti - Department of Water Resources, River Development & Ganga Rejuvenation.

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

SHRIMATI KIRAN CHOUDHRY (Haryana): Sir, I lay on the Table, a copy each (in English and Hindi) of the following statements of the Department-related Parliamentary Standing Committee on External Affairs:-

Contents Page

(i) Statement showing Action Taken by the Government on the Observations/Recommendations contained in the Twenty-ninth Report of the Committee on External Affairs (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in its Twenty-fourth Report (Seventeenth Lok Sabha) on 'India's Policy Planning and Role of Think Tanks with Special Reference to ICWA and RIS'; and

(ii) Statement showing Action Taken by the Government on the Observations/Recommendations contained in the Thirtieth Report of the Committee on External Affairs (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in its Twenty-second Report (Seventeenth Lok Sabha) on 'India's Neighbourhood First Policy'.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, the House had decided, on the recommendation of the Business Advisory Committee, to skip lunch during the first leg of the Session to complete discussion on the Motion of Thanks and the General Discussion on the Union Budget. Today, the General Discussion on the Union Budget is scheduled to commence. If the House so agrees, we may start the discussion at 2.00 pm, after lunch recess. In order to complete the discussion and afford a reasonable opportunity to Members, the House may sit late for two hours each day, today and tomorrow, and skip lunch hour tomorrow, if the House so agrees.

SOME HON. MEMBERS: Okay, Sir.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Thank you. Now, Matters raised with permission. Dr. Ajeet Madhavrao Gopchade. ...*(Interruptions)*...

डा. अजित माधवराव गोपछड़े (महाराष्ट्र): आदरणीय सभापति महोदय ...(**व्यवधान**)...

MR. CHAIRMAN: One minute. ...*(Interruptions)*... Please,.. ...*(Interruptions)*...

डा. अजित माधवराव गोपछड़े : आदरणीय सभापति महोदय ...(**व्यवधान**)...

MR. CHAIRMAN: Now, Demand for... ...*(Interruptions)*...Hon. Members, please, the Leader of the House. ...*(Interruptions)*...

सभा के नेता (श्री जगत प्रकाश नड्डा) : सर, ...(**व्यवधान**)...

MR. CHAIRMAN: Please take your seat. ...*(Interruptions)*...Please take your seats. ...*(Interruptions)*... There may be...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : सर, यह तीसरी बार हो गया है। ...(**व्यवधान**)...

MR. CHAIRMAN: I am exactly doing that. ...*(Interruptions)*...I am sorry. ...*(Interruptions)*...Demand for timely updation of Aadhaar details. Mr. Gopchade, please continue.

Demand for timely updation of Aadhaar details

डा. अजित माधवराव गोपछड़े (महाराष्ट्र) : आदरणीय सभापति महोदय ...(**व्यवधान**)... नकली आधार कार्ड के गलत इस्तेमाल को रोकने के लिए पुनः सत्यापन प्रक्रिया में मद्रास उच्च न्यायालय ने हाल ही में संपत्ति लेन-देन में उपयोग किए गए चार जाली आधार काड्र्स के संबंध में पुलिस में शिकायत दर्ज करने का आदेश दिया है। इस मामले ने धोखाधड़ी और पहचान प्रणाली की अखंडता के बारे में गंभीर चिंताएं उत्पन्न की हैं। महोदय, आधार कार्ड, जो भारत में कानूनी और वित्तीय लेन-देन के लिए अनिवार्य है, उसका दुरुपयोग न केवल व्यक्तिगत पहचान की सुरक्षा को खतरे में डालता है, बल्कि यह पूरे सिस्टम की विश्वसनीयता को भी कमजोर करता है। जब ऐसे जाली दस्तावेज़ों का उपयोग किया जाता है, तो यह न केवल धोखाधड़ी को बढ़ावा देता है, बल्कि नागरिकों के लिए भी एक बड़ा खतरा बन जाता है। ईडी ने झारखंड और पश्चिमी बंगाल में अवैध आव्रजन की जाँच के तहत छापे मारे थे। ये छापे उन एजेंटों पर केंद्रित थे, जो भारतीय नागरिकता का दावा करने वाले बंगलादेशी नागरिकों को धोखाधड़ी वाले दस्तावेज प्रदान कर रहे हैं। यह स्थिति राष्ट्रीय सुरक्षा के लिए गंभीर चुनौतियाँ पेश करती है, क्योंकि अवैध आव्रजन से न केवल सामाजिक ताने-बाने में खटास आती है, बल्कि यह देश के कानूनों और नियमों का उल्लंघन भी करता है। भारत की यूआईडीएआई ने हाल ही में व्यक्तियों को यह सलाह दी है कि वे अपने आधार कार्ड की जानकारी को अपडेट करें। यह सलाह विशेष रूप से उन लोगों को दी गई है, जिनका आधार कार्ड एक दशक पहले जारी किया गया था। महोदय, यह कदम महत्वपूर्ण है, क्योंकि समय के साथ व्यक्तियों की जानकारी, जैसे नाम, पता, जन्म तिथि एवं व्यक्तिगत विवरण बदल सकते हैं। हाल ही में यूआईडीएआई ने स्पष्ट किया है कि ये अपडेट्स करना अनिवार्य नहीं है, लेकिन इस मुद्दे पर मैं एक मजबूत सिफारिश करना चाहता हूं। राष्ट्र की विभिन्न चुनावी प्रक्रियाओं में

धोखाधड़ी की जाँच के दौरान यह सामने आया है कि बंगलादेशी घुसपैठिए वोट डालने में संलग्न हैं। यह स्थिति लोकतांत्रिक प्रक्रिया की निष्पक्षता को प्रभावित करती है और नागरिकों के अधिकारों को भी संकट में डालती है। ऐसे मामलों की संख्या बढ़ती जा रही है। पहचान और नागरिकता से संबंधित मुद्दों पर कड़ी निगरानी और उचित कार्रवाई की आवश्यकता है, ताकि देश की सुरक्षा और कानून व्यवस्था को सुनिश्चित किया जा सके। महोदय, मेरा मानना है कि केंद्रीय सरकार को एक कानून बनाना चाहिए, जिसके तहत आधार कार्ड धारकों को अपने आधार कार्ड की जानकारी को नियमित रूप से अपडेट करना अनिवार्य हो। इसके साथ ही यह भी व्यवस्थित किया जाए की सभी नागरिकों की जानकारी अद्यतन और सटीक हो। महोदय, इसके साथ ही केंद्रीय सरकार को अपने अपडेट के लिए आवश्यक एक शुल्क भी लागू करना चाहिए। यह शुल्क न केवल आधार अपडेट प्रक्रिया का प्रबंधन करने में मदद करेगा, बल्कि यह भी सुनिश्चत करेगा कि ये लोग अपने आधार कार्ड की जानकारी को गंभीरता से लें। सिटिजन रजिस्ट्रेशन सिस्टम पोर्टल के माध्यम से अगर आधार कार्ड को सिस्टम से लिंक करेंगे, तो नकली आधार कार्ड के दुरुपयोग को रोकने में महत्वपूर्ण मदद मिलेगी। अवैध गतिविधि से जुड़ा हुआ नकली आधार कार्ड का उपयोग विभिन्न प्रकार की धोखाधड़ी और अपराधों में किया जाता है। मैं इसकी सुरक्षा के लिए, आधार प्रणाली की विश्वसनीयता को बढ़ाने के लिए और नागरिकों की सुरक्षा के लिए एक महत्वपूर्ण उपाय करने के लिए दृढ़ता से यह सुझाव देना चाहता हूं कि सरकार इस दिशा में ठोस कदम उठाए और आधार कार्ड प्रणाली को अधिक प्रभावी और सुरक्षित बनाए।

MR. CHAIRMAN: The following hon. Members associated themselves with the issue raised by the hon. Member, Dr. Ajeet Madhavrao Gopchade: Shri Sujeet Kumar (Odisha), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Brij Lal (Uttar Pradesh), Shrimati S. Phangnon Konyak (Nagaland), Shri Deepak Prakash (Jharkhand), Shrimati Geeta alia Chandraprabha (Uttar Pradesh), Dr. Kalpana Saini (Uttarkhand), Shri Aditya Prasad (Jharkhand), Ms.Kavita Patidar (Madhya Pradesh), Shri Maharaja Sanajaoba Leishemba (Manipur), Shri R. Girirajan (Tamil Nadu), Shrimati Sulata Deo (Odisha), Dr. Anil Sukhdeorao Bonde (Maharashtra), Shri Jose K. Mani (Kerala), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Dhananjay Bhimrao Mahadik (Maharashtra) and Dr. Fauzia Khan (Maharashtra).

Hon. Members, before I call out the next speaker, I will make an appeal. We are Council of States; we are House of Elders. It is required of us to patiently hear anyone who has been legitimately given floor by the Chairman. I will not appreciate any disturbance. There are occasions when people may be euphoric and otherwise also. This House has to send a very sober message that this House is meant for expression and dialogue and we will uphold it. I am sure the Leader of the House and the Leader of the Opposition both will extend their warmest cooperation to me. I am calling Shrimati Sonia Gandhi who had taken oath as a Member on 4th April, 2024. It

is her maiden intervention in the House. She is making contribution on 'Concern over the people deprived of entitlements under the National Food Security Act, 2013'. Shrimati Sonia Gandhi.

Concern over the people deprived of entitlements under the National Food Security Act, 2013

SHRIMATI SONIA GANDHI (Rajasthan): Hon. Chairman, thank you for giving me this opportunity to speak. The National Food Security Act (NFSA) introduced by the UPA Government in September, 2013, was a landmark initiative aimed at ensuring food and nutritional security for the country's 140 crore population. This legislation played a crucial role in protecting millions of vulnerable households from starvation, particularly, during the Covid-19 crisis. It is this Act that provided the basis for the Pradhan Mantri Garib Kalyan Anna Yojana. Under the NFSA, 75 per cent of the rural population and 50 per cent of the urban population are entitled to receive subsidized foodgrains. However, the quota for the beneficiaries is still determined based on the 2011 Census, which is now well over a decade old. For the first time in independent history, the Decennial Census has been delayed by more than four years. Originally scheduled for 2021, there is still no clarity on when the Census will be conducted. The Budget allocations reveal that the updated Census is unlikely to be conducted this year as well. Around 14 crore eligible Indians are thus being deprived of their rightful benefits under the NFSA. It is imperative, Sir, that the Government prioritizes the completion of the Census as soon as possible, and ensure that all deserving individuals receive the benefits guaranteed to them under the NFSA. Food security is not a privilege; it is a fundamental right. Thank you.

MR. CHAIRMAN: The following hon. Members associated themselves with the issue raised by the hon. Member, Shrimati Sonia Gandhi: Shri Mukul Wasnik (Rajasthan), Shri A.A. Rahim (Kerala), Shri Imran Pratapgarhi (Maharashtra), Dr. V. Sivadasan (Kerala), Shri Haris Beeran (Kerala), Shrimati Jebi Mather Hisham (Kerala), Shrimati Renuka Chowdhury (Telangana), Shri Ashok Singh (Madhya Pradesh), Shri G.C. Chandrashekhar (Karnataka), Shri Anil Kumar Yadav Mandadi (Telangana), Shri M. Shanmugam (Tamil Nadu), Shrimati Rajani Ashokrao Patil (Maharashtra), Shri Manoj Kumar Jha (Bihar), Shri Sanjay Singh (National Capital Territory of Delhi), Shri Pramod Tiwari (Rajasthan), Shri Sandosh Kumar P (Kerala), Shri Saket Gokhale (West Bengal), Shrimati Sulata Deo (Odisha), Shri Jose K. Mani (Kerala), Shri K.T.S. Tulsi (Chhattisgarh), Shri Prem Chand

Contents Page

Gupta (Bihar), Prof. Ram Gopal Yadav (Uttar Pradesh), Shrimati Priyanka Chaturvedi (Maharashtra), Dr. John Brittas (Kerala), Shri Prakash Chik Baraik (West Bengal), Shri Ritabrata Banerjee (West Bengal), Shri R. Girirajan (Tamil Nadu) Shri Rajeev Shukla (Chhattisgarh) and Dr. Fauzia Khan (Maharashtra).

Now, Shri Mohammed Nadimul Haque on need to nurture All India Radio to make it world-class national broadcaster. I appreciate your ambition because the entire nation is in an aspirational mode. Please go ahead.

Need to nurture All India Radio (AIR) to make it world-class National Broadcaster

SHRI MOHAMMED NADIMUL HAQUE (West Bengal): Sir, India has a great tradition of cricket commentary on the radio. This Government is killing that tradition. In the years gone by, radio cricket commentaries had some legends, Berry Sarbadhikary, Pearson Surita, Dicky Rutnagur, Anant Setalvad, Kishore Bhimani and others.

Why is Indian cricket commentary on radio now in such a poor shape? With the exception of a few commentators like Shri Sushil Doshi and Shri Vinit Garg in Hindi and Shri Sunil Gupta and Shri Prakash Vagankar in English, it is boring. There is a huge potential for Akashvani to create good content and reach larger audiences by producing world-class cricket commentary. The BBC and ABC only use the best commentators always. Akashvani is India's national broadcaster. It has 591 stations, reaching 98 per cent of the population. With its massive reach, it has huge potential to lead in this space. In the first three months of 2022, Akashvani averaged just two crore listeners per month. The number of podcast listeners in India is estimated to be 17 crores. Still, the BCCI and channels don't give radio rights to Akashvani. Yes, they deprive Akashvani. Terrible! And Akashvani does not even send commentators to the venues, citing lack of funds.

(MR. DEPUTY CHAIRMAN *in the Chair*.)

On top of that, one cannot hear cricket commentary on the medium wave, but only on FM radio or via an App called 'News on Air'. This is absurd, Sir. An excellent way to further grow Akashvani's listeners' base would be to create world-class cricket commentary.

For this to become a reality, my Party, All India Trinamool Congress, suggests that three things must be done urgently. One, have dedicated channels for each language. Having the Hindi and English commentators doing the commentary, as a pair, is the surest way to kill good radio commentary. Two, the selection procedure of

commentators for Akashvani is an opaque process. To create a pool of top-notch commentators is essential to have an impartial and professional judging system. Three, from the Akashvani panel of commentators, it is essential to select those who have a thorough understanding of cricket and the style to engage the listeners. There is little use slotting cricket commentators on the principle that every person on the panel has to be given a chance. Sir, I would like to suggest to the Minister to implement these three suggestions and appoint Shri Harsha Bhogle as the captain of a new team whose task would be to make Indian radio cricket commentary world class. Thank you, Sir.

श्री उपसभापति : धन्यवाद माननीय मोहम्मद नदीमुल हक जी।

The following hon. Members associated themselves with the Zero Hour Mention made by the hon. Member, Shri Mohammed Nadimul Haque: Shri Sujeet Kumar (Odisha), Shri Manoj Kumar Jha (Bihar), Shri P. P. Suneer (Kerala), Shrimati Sulata Deo (Odisha), Ms. Dola Sen (West Bengal), Shrimati Mausam B Noor (West Bengal), Shri Ravi Chandra Vaddiraju (Telangana), Shri Sandosh Kumar P (Kerala), Shri R. Girirajan (Tamil Nadu), Shri M. Shanmugam (Tamil Nadu), Shri Haris Beeran (Kerala), Dr. V. Sivadasan (Kerala), Shri Imran Pratapgarhi (Maharashtra), Shri A.A. Rahim (Kerala), Shri Anil Kumar Yadav Manadadi (Telangana), Shrimati Jebi Mather Hisham (Kerala), Shri Jose K. Mani (Kerala), Shrimati Sagarika Ghose (West Bengal), Dr. John Brittas (Kerala), Shri Ritabrata Baneerjee (West Bengal), Dr. Fauzia Khan (Maharashtra), Shri Saket Gokhale (West Bengal) and Shri Prakash Chik Baraik (West Bengal).

श्री उपसभापति : माननीय सुजीत कुमार।

Need to expedite Railway connectivity in Kalahandi, Sambalpur & Sonepur regions of Odisha

श्री सुजीत कुमार (ओडिशा) : आदरणीय उपसभापति महोदय, सबसे पहले मैं आदरणीय प्रधान मंत्री जी, वित्त मंत्री जी और रेलवे मंत्री जी को बहुत-बहुत धन्यवाद देता हूं कि इस बार के बजट में ओडिशा के लिए रेलवे में 10,600 करोड़ का प्रावधान किया गया है। यह ओडिशा में रेलवे के लिए आज तक का सबसे highest allocation है। इस पर मैं बजट डिस्कशन में विस्तार से चर्चा करूंगा। फिलहाल मैं आपके माध्यम से रेलवे मंत्री जी से एक छोटा सा अनुरोध करना चाहता हूं।

Sir, I request the hon. Railway Minister to expedite and prioritize the final location survey, FLS in railway terms, for four critical projects in Western and Southern Odisha. These projects are extremely important to enhance connectivity,

Contents Page

boost regional economic development and bring out balanced development of the entire State, and, of course, the entire country.

Sir, the first project is the Bhawanipatna-Kesinga Railway line, which is in Aspirational District of Kalahandi. This is a 35-kilometre long railway project, which will be an alternative to the National Highway-26, which is now teaming with heavy vehicles, and help ease the traffic. Also, in this route lies the Udaan Airport of Utkela, which is almost the lifeline of Western Odisha. This will help bring about multimodal transport connectivity, and, of course, boost regional activities. The current distance between Bhawanipatna to Kesinga, the railway distance, will be reduced by 29 kilometres if this project becomes a reality. Sir, the second project pertains to the Sambalpur-Sonepur 77 kilometre railway line. Sambalpur and Sonepur are two important towns of Western Odisha and this will run parallel to the State highway of 15. Again, this highway is largely used for transportation of mineral ores and hence is always accident-prone. So, this railway project will again help ease the traffic and it is also of strategic importance because it will connect the Jharsuguda-Sambalpur industrial zone to the coastal areas of Paradip, etc., and the railway distance between Sambalpur and Sonepur will be cut down by 80 kilometres making transport more efficient. Sir, the third project pertains to the 115 kilometres Kantabanji to Koksara railway line in Kalahandi, Nuapada and Balangir. All these three are the aspirational districts.

Sir, there is already an existing project from Junagarh Road to Nabrangpur via Koksara. This project will not take up a lot of resources or time, but would, definitely, help in transportation of iron ore from Bailadala iron ore mines to Raipur and would also be the lifeline of Western and Southern Odisha. Districts like Kalahandi, Navrangpur and Koraput would benefit from this. The final project pertains to the Bhawanipatna— Phulbani railway line via Lanjigarh Road, M Rampur and Baliguda. Sorry, Sir, these are some of the names which the House may not be aware of, but it is necessary to bring it to the notice of the Government. This is an LWE-affected region in Western-Southern Odisha and heavily populated with the tribal population. This would also facilitate faster movement of goods.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Sujeet Kumar: Dr. Sikander Kumar (Himachal Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Maharaja Sanajaoba Leishemba (Manipur), Dr. John Brittas (Kerala), Shri R. Girirajan (Tamil Nadu) and Shri Devendra Pratap Singh (Chhattisgarh).

Contents Page

Shri M. Mohamed Abdulla — 'Request for reduction of fees of Government exams for the benefit of poor students' — not present. Shri Subhas Chandra Bose Pilli — 'Demand to retain the height of the Polavaram multi-purpose irrigation project in Andhra Pradesh'.

Demand to retain the height of Polavaram multi-purpose irrigation project in Andhra Pradesh

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Mr. Deputy Chairman, Sir, the Polavaram Project is the lifeline of Andhra Pradesh and any reduction in its capacity threatens its completion, functionality and long-term benefits. We urge the Government of India to take immediate corrective action to address the pressing issues.

The proposal to lower the height of the dam from 45.72 metres to 41.15 metres is deeply concerning. This reduction would cut the water storage capacity from 194 TMC to just 115 TMC, drastically undermining the objectives of the project. Polavaram was designed to irrigate 7.5 lakh acres and supply drinking water to lakhs of people. Lowering its capacity will severely impact farmers, disrupt water security and betray the commitments made during the State's bifurcation. The Centre must uphold the original plan and ensure full storage capacity. The project cost has now escalated to Rs. 30,436.95 crore and yet, the Union Budget 2025-26 has allocated only Rs. 5,936 crores, a figure grossly insufficient to meet the 2026 deadline. Without fulfilling it further delays are inevitable. Pushing away the project uncertainty, the Centre must immediately release all pending funds to prevent cost overruns and ensure timely execution. Under our former Chief Minister, Shri Y.S. Jagan Mohan Reddy, significant progress was made despite early floods and Covid-related challenges. Essential structures including the spillway, spill channel and cofferdam were completed without disruptions. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please take your seat.

SHRI SUBHAS CHANDRA BOSE PILLI: The Central Government must sanction Rs. 10,127 crore for continued construction. I request the Government to make Pollavaram Project its priority.

Contents Page

MR. DEPUTY CHAIRMAN: The hon. Member, Shri R. Girirajan (Tamil Nadu) associated himself with the matter raised by hon. Member, Shri Subhas Chandra Bose Pilli. Shri Derek O' Brien - Need to preserve coastal culture of Goa.

Need to preserve coastal culture of Goa

SHRI DEREK O'BRIEN (West Bengal): Sir, smaller States rarely get a chance to have their voices heard here. So, I am happy today to raise the issue of the need to preserve the rich coastal culture of Goa.

Sir, the coastal culture of Goa is basically made up of two communities. One is the fishing community with all their great traditions and the other is the toddy-tapping community. These are the two communities. Now, the vibrant communities in these fishing villages — I have been there once or twice and have seen myself — have a great tradition, but now they are going through an existential crisis, for a variety of reasons. It is primarily because of the CRZ, the Coastal Regulation Zones. As a result, these fishermen cannot build homes, cannot do up their homes, cannot park their boats and face all kinds of problems. Worse than that, the trawlers are coming and robbing them of their livelihood.

So, the issue here is affecting 20,000 fishermen and about 1 lakh people in this community. Tough times for them! I want to quickly contrast this to what is happening for the fishermen in Bengal. There is a special scheme called 'Samudra Sathi Scheme' under which each fisherman gets Rs.10,000 for two months for off-fishing season. There is another scheme called 'Matsya Jeebi Credit Card'. This is to protect the fishermen so that they do not get duped in a long-term institutional credit. These are the issues. There is also one more issue in Goa relating to salt pans. This is an old Goa tradition of using salt pans. From salt pans, they extricate salt. That too is under trouble. These should be preserved as heritage sites. We appeal to the Government to save the fishermen and to save Goa, as the Supreme Court said, 'Do not turn it into a concrete jungle'. We must protect that. And what do the people of Goa do? What are the options they have? The last time when they voted, we were hearing slogans. There are two ways to use Zero Hour. One is, you can raise these issues or you can stand up and shout the slogans for your leader. I am using these issues. The Government of Goa is doing nothing. And what was the Opposition doing there? They elected 11 MLAs from the Congress in good faith. But eight Congress MLAs left and went to the BJP. So, who will protect the people of Goa? I appeal to this Government, leave the politics aside and let us get together to help the State.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Derek O'Brien: Shrimati Jebi Mather Hisham (Kerala), Shri Jose K. Mani (Kerala), Ms. Dola Sen (West Bengal), Shri Mohammed Nadimul Haque (West Bengal), Shrimati Sagarika Ghose (West Bengal), Shri Ritabrata Banerjee (West Bengal), Shri Manoj Kumar Jha (Bihar), Shri Prakash Chik Baraik (West Bengal), Dr. John Brittas (Kerala), Shrimati Mausam B. Noor (West Bengal), Shri Sandosh Kumar P (Kerala), Shri Anil Kumar Yadav Mandadi (Telangana), Shri Shri Haris Beeran (Kerala) Beeran (Kerala), Dr. V. Sivadasan (Kerala), Shri Khiru Mahto (Bihar), Dr. Fauzia Khan (Maharashtra), Shri Saket Gokhale (West Bengal), Shri R. Girirajan (Tamil Nadu) and Shri A.A. Rahim (Kerala).

Shrimati Dharmshila Gupta -- Demand to start train services of Rajdhani Express from Darbhanga to Delhi.

Demand to start train services of Rajdhani Express from Darbhanga to Delhi

श्रीमती धर्मशीला गुप्ता (बिहार) : माननीय उपसभापति महोदय, आपका आभार कि आपने मुझे मेरे क्षेत्र के अति महत्वपूर्ण लोकहित के इस मुद्दे को संसद पटल पर प्रस्तुत करने की अनुमति प्रदान की है।

माननीय उपसभापति महोदय, मेरे बिहार राज्य का दरभंगा उन रेलवे स्टेशनों में शामिल है, जो कि 'अमृत भारत योजना' के अंतर्गत आते हैं। मैं माननीय प्रधान मंत्री, श्री नरेन्द्र मोदी जी का धन्यवाद करती हूं, जिनके दिशा निर्देशन में दरभंगा जंक्शन को 340 करोड़ रुपए की सौगात देकर उस स्टेशन का पूर्ण रूप से कायाकल्प करके विश्व स्तरीय रेलवे स्टेशन बनने की ओर अग्रसर किया गया है।

महोदय, इस सदन के माध्यम से माननीय रेल मंत्री जी से मेरा आग्रह है कि दरभंगा, जिसे 'मिथिला की सांस्कृतिक राजधानी' कहा जाता है और जो पटना के बाद राज्य का दूसरा सबसे बड़ा क्षेत्र है, वहां सारी मूलभूत सुविधाएं, जैसे - हवाई अड्डा और अब बिहार के दूसरे एम्स के निर्माण का कार्य भी माननीय प्रधान मंत्री जी के नेतृत्व में अग्रसर है। दरभंगा में मखाना सहित अन्य कई कारोबार भी राष्ट्रीय-अंतरराष्ट्रीय स्तर पर किए जाते हैं। ऐसे में दरभंगा से दिल्ली के लिए राजधानी या वंदे भारत जैसी सुपरफास्ट ट्रेन चलाने की कृपा की जाए, जिससे कि यहां के स्थानीय निवासियों को व्यापार या इलाज हेतु आने-जाने में सुगमता हो।

माननीय उपसभापति महोदय, इसके अतिरिक्त दरभंगा से गुवाहाटी के लिए एक भी ट्रेन नहीं चलाई जाती है। दिल्ली से वाया समस्तीपुर-मुजफ्फरपुर गुवाहाटी जाने वाली डिब्रूगढ़ राजधानी ट्रेन (संख्या 20504) सप्ताह में 5 दिन चलती है। मेरा अनुरोध है कि आदरणीय रेल मंत्री जी इस ट्रेन को सप्ताह में दो दिन के लिए वाया समस्तीपुर-दरभंगा चलाने की कृपा करें, जिससे

यहां के स्थानीय निवासियों के समय की बचत होने के साथ-साथ उनकी परेशानी भी कम हो सके, धन्यवाद।

Demand to counter hostile Drone activity on the India-Pakistan Border

श्री संदीप कुमार पाठक (पंजाब) : सर, मैं आपके माध्यम से सदन में एक महत्वपूर्ण विषय को रखना चाहता हूँ, जिसका सीधा संबंध राष्ट्रीय सुरक्षा और बॉर्डर एरिया में रहने वाले जो जनमानस हैं, उनके जनजीवन से संबंधित है। सर, पंजाब का लगभग साढ़े पाँच सौ किलोमीटर जो बॉर्डर है, वह सीधे पाकिस्तान से लगता है। ड्रोन का जो intrusion है, वह पिछले कई सालों में लगातार बढ़ता जा रहा है। 2020 में लगभग 50 ड्रोन्स देखे गए थे, उसके बाद हर साल यह 50 और 100 करते-करते पिछले साल लगभग 300-350 के आसपास ड्रोन्स देखे गए थे। इसमें सबसे चिंताजनक बात यह है कि number of drones, जिनको security forces के द्वारा neutralise किया जा रहा है, वह काफी कम है, just few percentage है। इसका मतलब majority of the drones बॉर्डर के इस तरफ इंडिया में लैंड करते हैं और फिर वापस fly back कर जा रहे हैं। अगर यह continue रहा, तो आपको तो पता है कि अब कोई भी देश आमने-सामने होकर लड़ाई नहीं करता है, बल्कि proxy war चलता है, इसलिए पाकिस्तान बॉर्डर बेल्ट पर ड्रोन को जो यूज़ कर रहा है, वह बहुत ही सीरियस है। मैं आपको बता दूँ कि पाकिस्तान mostly चीन और तुर्की से ड्रोन import कर रहा है। हमारे देश में anti-drone technology अभी advanced नहीं है। हमें उन्हें तुरंत acquire करना चाहिए। इसमें एक important चीज यह है कि हमें इसमें ट्रेनिंग को भी देखने की जरूरत है, क्योंकि जो first line of commission है, वह बीएसएफ की है और second line of control obviously State police की रहती है। क्या बीएसएफ properly equipped है in terms of training and technology also? सर, मैं ओवरऑल यही कहना चाहता हूँ कि not only national security, बल्कि जो लोग बॉर्डर में रह रहे हैं, उनके जीवन को आप इमेजिन कीजिए, बाकी बॉर्डर की समस्याएं तो हैं ही। ड्रोन से जो ड्रग्स इधर भेजा जाता है, वह इधर आता है, उसके बाद वह पूरे का पूरा गांव सील हो जाता है और वहां पर एक-एक घर को सर्च किया जाता है, obviously for safety and security reasons. जब तक आप इसके लिए zero tolerance या zero intrusion policy नहीं लाएँगे और यह practically possible है, तब तक यह समस्या खत्म नहीं होगी। हमारे पास जितनी भी conventional technologies हैं, वे high altitude technology की हैं। ड्रोन low altitude में फ्लाई करता है और low altitude में फ्लाई करने के कारण यहाँ पर टेक्नोलॉजी को अपग्रेड करना पड़ेगा। यह एक ऐसी चीज है, जिसको आप वन शॉट में एड्रेस कर सकते हैं और large number of equipments can be imported, लेकिन इस पर ध्यान देना पड़ेगा।

सर, मैं एक चीज और बता दूं कि पाकिस्तान या कोई भी देश इसको हाईलाइट नहीं करना चाहेगा। वह ड्रोन्स को सिर्फ strategic purpose के लिए यूज़ करेगा। वह बम नहीं गिराने वाला है, rarest of the rare cases में वह ऐसा करेगा, बाकी information को इधर भेजेगा, ड्रग्स भेजेगा, arms भेजेगा, ammunitions भेजेगा और terrorist activity के लिए यूज़ करेगा, ताकि सरकार की नजर में न आए और वह यह continue करे।

Contents Page

सर, मेरा सब्मिशन यह है कि proxy war का यही तरीका है। इसको सरकार को एक शॉट में ही करना चाहिए। स्पेशली पंजाब के bordering area में जो अमृतसर और तरनतारन है, यहां पर बहुत ज्यादा ड्रोन्स की एक्टिविटीज हैं।..(समय की घंटी)... मैं आपके माध्यम से सरकार से रिक्वेस्ट करता हूँ कि यह doable है, इसलिए इसको किया जाए।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri Sandeep Kumar Pathak:- Dr. Fauzia Khan (Maharashtra), Shri Sujeet Kumar (Odisha), Shrimati Jebi Mather Hisham (Kerala), Shri Prakash Chik Baraik (West Bengal), Shri Saket Gokhale (West Bengal), Shri R. Girirajan (Tamil Nadu) and Dr. John Brittas (Kerala).

श्री उपसापति : धन्यवाद, माननीय संदीप जी। माननीय डा. सिकंदर कुमार।

Misleading facts related to Indian history mentioned in the Museum of Union Public Service Commission, New Delhi

डा. सिकंदर कुमार (हिमाचल प्रदेश) : मान्यवर, मैं एक गंभीर विषय की ओर आपका ध्यान दिलाना चाहता हूँ, जो कि भारत के इतिहास के ऐतिहासिक तथ्यों के संबंध में संघ लोक सेवा आयोग, नई दिल्ली के संग्रहालय में उल्लेखित इतिहास के तथ्यों के भ्रमित प्रचार के संदर्भ में है। इस संग्रहालय में प्रदर्शित इतिहास में महान योद्धाओं और प्रशासकों के योगदान के बारे में तथ्यों की गलत व्याख्या की गई है। इनमें अलाउद्दीन खिलजी, शेरशाह सूरी और मुगलों जैसे आक्रमणकारियों को भारतीय इतिहास में सबसे महान योद्धा और प्रशासक बताया गया है तथा भारतीय इतिहास के महान योद्धाओं व प्रशासकों, गुप्त सम्राटों, चोल सम्राटों, विजयनगर सम्राटों, मराठा सम्राटों आदि के ऐतिहासिक तथ्यों पर आधारित योगदान का उल्लेख ही नहीं है, जिसके कारण इस संग्रहालय में आने वाले भारतीय और विदेशी आगंतुकों द्वारा गलत ऐतिहासिक तथ्यों को सत्य मान कर भविष्य की पीढ़ी को गलत संदेश जा रहा है। इससे वर्तमान भारत में सांस्कृतिक और ऐतिहासिक भ्रमित तथ्यों का प्रचार होगा, जिसका असर आने वाले भविष्य पर पड़ेगा।

माननीय उपसभापति महोदय, मैं आपके माध्यम से भारत सरकार से आग्रह करना चाहता हूँ कि भारतीय इतिहास के ऐतिहासिक तथ्यों, जो कि संघ लोक सेवा आयोग के संग्रहालय में उल्लेखित हैं, उनका अविलंब निराकरण करवाया जाए और भारतीय इतिहास के महान योद्धाओं व प्रशासकों, गुप्त सम्राटों, चोल सम्राटों, विजयनगर सम्राटों, मराठा सम्राटों आदि के ऐतिहासिक तथ्यों पर आधारित असीम योगदान को रेखांकित करवाया जाए, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Dr. Sikander Kumar:- Shri Brij Lal (Uttar Pradesh), Dr. Bhagwat Karad (Maharashtra), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Naresh

Bansal (Uttarakhand), Dr. Anil Sukhdeorao Bonde (Maharashtra), Shri Ram Chander Jangra (Haryana) and Dr. Kalpana Saini (Uttarakhand).

Concern over damage caused to crops by wild animals in Morni Hills area of Haryana

श्री कार्तिकेय शर्मा (हरियाणा) : उपसभापति महोदय, मैं सदन का ध्यान हरियाणा की मोरनी हिल्स क्षेत्र में किसानों द्वारा झेली जा रही एक गंभीर समस्या की ओर आकर्षित करना चाहता हूँ। इस क्षेत्र में जंगली जानवरों द्वारा फसलों की बर्बादी एक बहुत बड़ी चुनौती बन चुकी है। वहां वर्षों से किसान इस समस्या से जूझ रहे हैं, लेकिन अब स्थिति इतनी विकट हो गई है कि किसानों का खेती करना कठिन होता जा रहा है। इन क्षेत्रों में लगभग 393 गांव हैं, 26 पंचायतें हैं और 22,000 लोग रहते हैं। इनमें करीब 65% लोग हल्दी, टमाटर और आलू जैसी सब्जियों की खेती करते हैं।

महोदय, पहाड़ी क्षेत्र होने के कारण यहां के किसान पहले से ही पानी की कमी से परेशान रहते हैं और उनको इन समस्याओं का सामना करते हुए भी किसानी करनी पड़ती है। उसके बाद, जब बड़ी मुश्किलों से फसल खड़ी होती है, तो उनको जंगली जानवरों से नुकसान का डर बना रहता है। इंडियन काउंसिल आफ एग्रीकल्चर रिसर्च (आईसीएआर) द्वारा इंडियन जर्नल ऑफ ऐनिमल साइंसेज में प्रकाशित एक अध्ययन के अनुसार, हाथी और नीलगाय जैसे वन्य जीव 10 राज्यों में 30% से 50% तक अनाज और बागबानी फसलों को खा जाते हैं या नष्ट कर देते हैं। हाल ही में, "प्रधानमंत्री फसल बीमा योजना" की कवरेज में जंगली जानवरों के हमले से होने वाले फसल नुकसान को भी शामिल किया गया है। यह सरकार का एक बहुत ही सकारात्मक कदम है, लेकिन किसान और वन्य जीवों, दोनों के हितों की सुरक्षा के लिए एक राष्ट्रीय रोकथाम नीति बनाने की अति आवश्यक जरूरत है, ताकि फसल को नष्ट होने से पहले ही बचाया जा सके।

महोदय, हम इससे होने वाले आर्थिक नुकसान की बात करें या मानव-पशु संघर्ष के खतरे की बात करें, इस समस्या के ऐसे कई गहरे प्रभाव हैं। एक किसान जब महीनों की मेहनत करके अपनी फसल खड़ी करता है और ऐन मौके पर उसकी फसल नष्ट हो जाती है, तो उसके ऊपर जो आर्थिक तथा अन्य समस्याएं आती हैं, ये वही जानता है, इसलिए हमें उनका संज्ञान लेना चाहिए। इस समस्या के जो प्रमुख कारण हैं, उनमें मुख्यतः वन क्षेत्र का सिमटना और संरक्षण उपायों की कमी है। मैं चाहे सोलर फेंसिंग की बात करूं या मजबूत बाड़ लगाने की बात करूं, ऐसे अनेक उपाय हैं, जिनसे इन समस्याओं का समाधान निकल सकता है।

महोदय, इस गंभीर समस्या का समाधान निकालने के लिए सोलर फेंसिंग एक बहुत ही प्रभावी उपाय हो सकता है। विशेष वन्य जीव प्रबंधन के लिए सरकार के वन विभाग और कृषि विभाग के सहयोग से एक विस्तृत योजना बनानी चाहिए, जिससे जंगली जानवरों की बढ़ती संख्या पर भी नियंत्रण हो सके और प्रशासन के समन्वय के साथ उनकी समस्या का संज्ञान भी लिया जा सके। इसके साथ ही, जंगली जानवरों के लिए वैकल्पिक भोजन इत्यादि मुहैया कराने की जरूरत है और सामुदायिक भागीदारी के स्थानीय निगरानी तंत्र को भी सक्षम करने की जरूरत है।

महोदय, यह केवल मोरनी हिल्स क्षेत्र के किसानों की ही समस्या नहीं है, बल्कि जिन फॉरेस्ट एरियाज़ के आसपास किसानी होती है, वहां के किसानों को भी यही समस्याएं झेलनी पड़ती हैं। अतः मेरा आपके माध्यम से सरकार से अनुरोध है कि ...(**समय की घंटी**)...

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Kartikeya Sharma: Shri A.A. Rahim (Kerala), Shri Ram Chander Jangra (Haryana), Dr. John Brittas (Kerala), and, Shri R. Girirajan (Tamil Nadu).

Demand to revoke delisting of Indian Seafood Companies from EU and export restrictions to the Customs Union (Russian Federation) and United Kingdom

SHRI MASTHAN RAO YADAV BEEDHA (Andhra Pradesh): Mr. Deputy Chairman, Sir, I rise to draw your attention to a grave issue concerning demand of Indian fish and shrimp export companies for revoking the delisting of Indian seafood companies from European Union, export restrictions for the Customs Union (Russian Federation) and the United Kingdom, and, significant challenges being faced by the shrimp industry currently.

Sir, for decades, the Indian shrimp industry has been a substantial contributor to the India's economy. The European Union remains one of the most promising markets for Indian seafood, particularly, the shrimp, with its steady demand playing a crucial role in securing valuable foreign exchange for India.

Seafood Exporters Association of India has appealed several times to the Government, explaining all the facts for relaxing Indian seafood companies from 'suspension orders' imposed since 2017 by the European Union authorities on Indian seafood exporters. It is to inform that no further action has been taken by the EU authorities to restore the EU status for the delisted Indian shrimp companies.

Some of the companies were already approved to export to the Customs Union (Russian Federation) by the Export Inspection Council (EIC), India. The said companies are not yet listed in the Federal Service for Veterinary and Phytosanitary Surveillance (FSVPS) approved establishment list at Customs Union (Russian Federation). On account of this, the approved companies are unable to export to Customs Union.

Some of the EU delisted companies have been re-listed by the United Kingdom Health Authorities in their official websites on 30th January, 2023. However, these re-listed companies are not yet permitted to export to UK as the decision is still pending with the UK Government for further clearance. Hon. Chairman, Sir, it is well aware that during the pandemic situation, shrimp exporters faced several problems like congestion in operating ports at destination, etc. In this crucial situation, if permissions are granted to the seafood exporters for exporting to European Union countries, Customs Union (Russian Federation) and the United Kingdom, it will be an

Contents Page

added advantage to the Indian exporters and to earn the foreign exchange to our country. Hence, the hon. Chairman is requested for compassionate and urgent intervention to resolve the delisting matter for restoring delisted shrimp export companies to export shrimp consignments to European Union countries, UK and Russia for enhancing the market opportunities, strengthening the industry's global reach and supporting the sustainable growth of Indian Seafood exports with key focus on shrimp. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Masthan Rao Yadav Beedha: Dr. Fauzia Khan (Maharashtra), Shri R. Girirajan (Tamil Nadu), Dr. John Brittas (Kerala), Shri Prakash Chik Baraik (West Bengal) and Shri A.A. Rahim (Kerala).

Now, Shri Satnam Singh Sandhu on 'Concern over Increasing Cases of Grabbing of NRIs' Properties in our Country'; not present. Shri Sanjay Singh on 'Concern over Social and Economic Conditions of Sick Workers of Coal India'.

Concern over social and economic conditions of sick workers of Coal India

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली) : महोदय, आपने मुझे एक बहुत ही गम्भीर विषय पर अपनी बात कहने का मौका दिया, इसके लिए मैं आपका धन्यवाद करता हूं।

मान्यवर, देश भर में बिजली की आपूर्ति जिस थर्मल पावर प्लांट के माध्यम से होती है, उसको संचालित करने में कोल इंडिया का और कोल इंडिया के मज़दूरों का बहुत महत्वपूर्ण योगदान होता है। महोदय, मुझे याद है कि जब कोरोना का समय था, उस वक्त भी कोल इंडिया ने अपना प्रोडक्शन बंद नहीं किया था और मज़दूरों ने अपनी जान जोखिम में डालकर देश के अंदर बिजली की आपूर्ति बाधित न हो, इसके लिए काम किया।

मान्यवर, कोल इंडिया का खुद का national Wages Act है, उस national Wages Act के तहत यह साफ तौर पर लिखा गया है, उसका क्लॉज़ 9.4 कहता है कि जो मज़दूर कोल इंडिया में काम करते-करते गम्भीर रूप से बीमार हो जाएगा, जैसे किसी को कैंसर की बीमारी, लीवर या किडनी की गम्भीर बीमारी हो गई, तो उसके लिए यह नियम बनाया गया कि उनके आश्रितों को नौकरी दी जाएगी और इन गम्भीर बीमारियों के लिए चिकित्सकीय परीक्षण कोल इंडिया का मेडिकल बोर्ड करेगा। लेकिन बहुत दुर्भाग्य की बात है कि 18 नवम्बर, 2017 - करीब सात साल से अधिक का समय हो गया है, आज तक वह मेडिकल बोर्ड काम ही नहीं कर रहा है। वे जो मज़दूर हैं, उन्होंने कई बार महामहिम राष्ट्रपति जी को प्रार्थना पत्र लिखा, कई बार आदरणीय प्रधान मंत्री जी को प्रार्थना पत्र लिखा और कई बार कोयला मंत्री जी को प्रार्थना पत्र लिखा, उसके बाद वहां से जो रिप्लाई आया, वह भी संतोषजनक नहीं है, वह रिप्लाई भी उनके पास था।

मान्यवर, मैं आपके माध्यम से सरकार से विनम्र अनुरोध करना चाहता हूं कि जब आपने उनके लिए Wages Act बना रखे हैं और यह नियम है कि जो लोग गम्भीर रूप से बीमार होंगे,

Contents Page

मेडिकल बोर्ड उनका चेकअप करेगा और उनके dependents को नौकरी दी जाएगी, तो उस मेडिकल बोर्ड को 7 साल से क्यों बंद रखा गया है, वह क्यों काम नहीं कर रहा है? पहले तो इसकी जांच होनी चाहिए और दोषियों के खिलाफ कार्रवाई होनी चाहिए और जो लोग राष्ट्रपति जी को चिट्ठी लिखकर इच्छा मृत्यु की मांग कर चुके हैं, वे इस परिस्थिति में मरना चाहते हैं, उन लोगों की तकलीफों पर ध्यान दिया जाए और मेडिकल जांच कराकर उनके आश्रितों को अनुकम्पा नियुक्ति दी जाए, कोल इंडिया में नौकरी प्रदान की जाए, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Sanjay Singh: Dr. Fauzia Khan (Maharashtra), Shri Haris Beeran (Kerala), Shri Sandosh Kumar P (Kerala), Dr. John Brittas (Kerala), Shri Prakash Chik Baraik (West Bengal), Ms. Dola Sen (West Bengal), Shri Khiru Mahto (Bihar), Shrimati Sagarika Ghose (West Bengal), Shri R. Girirajan (Tamil Nadu), Shrimati Jebi Mather Hisham (Kerala), Shri Ritabrata Banerjee (West Bengal), Shri Imran Pratapgarhi (Maharashtra), Shri M. Shanmugam (Tamil Nadu), Shri A.A. Rahim (Kerala), Shri Saket Gokhale (West Bengal), and Shrimati Renuka Chowdhury (Telangana).

Demand to include Lepcha, Bhutia and Limbu Language in the Eighth Schedule of the Constitution of India

SHRI DORJEE TSHERING LEPCHA (Sikkim): The Government of Sikkim, since its merger with the Union of India, has taken a bold step towards promotion of languages in the State. It is to place on record that the first democratically elected State Government had passed a historic Sikkim Official Languages Act, 1977 on 25th October 1977 and adopted Nepali, Bhutia and Lepcha Languages as the State Official Languages of Sikkim and, thereafter, Limbu language was also adopted as the Official State Language of Sikkim through the Sikkim Official Languages (Amendment) Act, 1981. Moreover, with the introduction of Lepcha, Bhutia and Limbu languages in the school curriculum in the State, this language has been further extended to the Post-Graduate courses and presently further extended to Ph.D. under Sikkim Central University. News bulletin in All India Radio, Gangtok, are being aired in these three languages. Similarly, Sikkim Herald, a weekly newsletter, is also being published in these languages edition through Information and Public Relations Department, Government of Sikkim. In addition, the Sikkim Legislative Assembly had also adopted the Resolution in the year 2008 for inclusion of Lepcha, Bhutia and Limbu languages in the Eighth Schedule of the Constitution of India.

Contents Page

With this background, I take this privilege to request the Government of India to kindly examine the proposal of the State Government for early inclusion of these three languages in the list of Eighth Schedule of the Constitution on top priority.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Dorjee Tshering Lepcha: Shri R. Girirajan (Tamil Nadu), Shri Devendra Pratap Singh (Chhattisgarh), Shri Khiru Mahto (Bihar) and Shri Dhananjay Bhimrao Mahadik (Maharashtra).

Demand to include traditional kitchen tips for home remedies in education system of the country

डा. कल्पना सैनी (उत्तराखंड) : उपसभापति महोदय, मैं आपके समक्ष एक अत्यंत संवेदनशील और महत्वपूर्ण विषय प्रस्तुत करना चाहती हूं। यह विषय हमारे स्वास्थ्य, परंपरा और आने वाली पीढ़ियों के भविष्य से जुड़ा हुआ है। आज के आधुनिक दौर में हम अपने पारंपरिक रसोई नुस्खों को भूलते जा रहे हैं। हम छोटी-छोटी बीमारियों और तकलीफों के लिए दवाइयों पर निर्भर होते जा रहे हैं, जबकि हमारी भारतीय रसोई हमेशा प्राकृतिक औषधियों का खजाना रही है।

मान्यवर, हमारी रसोई में उपयोग किए जाने वाले पारंपरिक मसाले केवल स्वाद बढ़ाने के लिए नहीं होते, बल्कि वे हमारे स्वास्थ्य के लिए संजीवनी का काम भी करते हैं। उदाहरण के रूप में हल्दी, अदरक और लहसुन प्राकृतिक एंटीबायोटिक हैं, जो शरीर को संक्रमण से बचाते हैं। मेथी, जीरा और धनिया में प्रचुर मात्रा में विटामिन, खनिज और फाइबर होते हैं, जो पाचन क्रिया को सुधारते हैं। हींग और अजवाइन पेट की समस्याओं का रामबाण इलाज है। लहसुन और दालचीनी हृदय को स्वस्थ रखने, कोलेस्ट्राल और रक्तचाप को नियंत्रित करने में सहायक हैं।

उपसभापति महोदय, हम पारंपरिक नुस्खों को अपनाकर हम अपनी रोग-प्रतिरोधक क्षमता को बढ़ा सकते हैं, हृदय स्वास्थ्य के लिए बेहतर बना सकते हैं, डायबिटीज को नियंत्रित कर सकते हैं और मानसिक स्वास्थ्य को भी सुदृढ़ कर सकते हैं। ये नुस्खे हमें केवल स्वस्थ ही नहीं रखते, बल्कि पर्यावरण को संरक्षित करने में भी सहायक होते हैं, क्योंकि इनमें प्राकृति और जैविक सामग्री का उपयोग किया जाता है। अतः मेरा सदन के माध्यम से सरकार से यह आग्रह है कि परंपरागत रसोई नुस्खों को शिक्षा प्रणाली में शामिल किया जाए, स्कूल्स और कॉलेजों में खाना पकाने के व्यावहारिक सत्र आयोजित किए जाएं और छात्र-छात्राओं को सिखाया जाए कि किस प्रकार पारंपरिक नुस्खों का उपयोग करके वे अपने स्वास्थ्य को बेहतर बना सकते हैं। प्राकृतिक और जैविक खाद पदार्थों के महत्व को समझाने के लिए कार्यशालाओं का आयोजन किया जाए।

उपसभापति महोदय, हमारे पूर्वजों ने हमें जो ज्ञान दिया है, उसे संरक्षित रखना हमारा कर्तव्य है। अगर हम अपने पारंपरिक मसालों और नुस्खों को शिक्षा का हिस्सा बनाएंगे, तो हम आने वाली पीढ़ियों को बीमारी से बचाने, उन्हें पोषण देने और मानसिक रूप से सशक्त बनाने में सफल होंगे। यह प्राकृतिक और टिकाऊ स्वास्थ्य की ओर एक क्रांतिकारी कदम होगा, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Kalpana Saini: Shri Devendra Pratap Singh (Chhattisgarh), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri R. Girirajan (Tamil Nadu), Shri Ram Chander Jangra (Haryana), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Shrimati S. Phangnon Konyak (Nagaland), Dr. Fauzia Khan (Maharashtra), Shri Sadanand Mhalu Shet Tanavade (Goa), Dr. Sumer Singh Solanki (Madhya Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Dorjee Tshering Lepcha (Sikkim), Ms. Kavita Patidar (Madhya Pradesh), Shri Naresh Bansal (Uttarakhand), Shrimati Darshana Singh (Uttar Pradesh), Dr. Anil Sukhdeorao Bonde (Maharashtra), Shrimati Maya Naroliya (Madhya Pradesh), Shri Mayankbhai Jaydevbhai Nayak (Gujarat), Shri Mahendra Bhatt (Uttarakhand), Dr. Faiyaz Ahmad (Bihar), Dr. Sangeeta Balwant (Uttar Pradesh), Shri Rwngwra Narzary (Assam), Shri Rambhai Harjibhai Mokariya (Gujarat), Shrimati Sangeeta Yadav (Uttar Pradesh), and Shri Mithlesh Kumar (Uttar Pradesh).

MR. DEPUTY CHAIRMAN: Shri Sanjay Seth. Not present. Shri Pramod Tiwari.

Need to address the problem of substandard medicines in the country

श्री प्रमोद तिवारी (राजस्थान) : उपसभापति महोदय, बाजार में बढ़ती हुई घटिया दवाओं के संदर्भ में मैं एक सवाल उठाना चाहता हूं, जिससे करोड़ों लोग प्रभावित हो रहे हैं और उनकी मौत भी हो रही है। ड्रग कंट्रोलर जनरल ऑफ इंडिया की रिपोर्ट है कि उन्होंने जांच में पाया कि देश में बिक रही 50 दवाइयों के नाम दिए हैं। ये दवाइयाँ घटिया स्तर की बन रही हैं। इसमें पैरासिटामोल से लेकर ब्लड प्रेशर, खांसी, मल्टी विटामिन्स और कैल्शियम की दवाएं शामिल हैं, जिनका इस्तेमाल लाखों लोग करते हैं।

महोदय, देश में घटिया और नकली दवाओं का जाल फैल रहा है। ग्रामीण क्षेत्र में घटिया दवाओं की अधिक चुनौतियाँ हैं। 2022 की एक रिपोर्ट के अनुसार छोटे दवा निर्माताओं द्वारा निर्मित 15 प्रतिशत से अधिक दवाइयाँ गुणवत्ता परीक्षण में विफल रही हैं। छोटे दवा निर्माता ग्रामीण क्षेत्रों पर ज्यादा फोकस करते हैं। महोदय, घटिया दवाएं सार्वजनिक स्वास्थ्य के लिए गंभीर खतरा हैं। घटिया दवाओं के सेवन से मृत्यु हो जाती है। एक अनुमान के अनुसार उत्पादित की जा रही दवाओं में 12-25 प्रतिशत तक मिलावटी, घटिया या नकली दवाएं हो सकती हैं। 2023 में 'जन विश्वास विधेयक' में किए गए संशोधन के नियम 27 (डी) के तहत मानक गुणवत्ता (एनएसक्यू) के तहत न होने वाली दवाओं की सजा को कंपाउंडिंग अपराधों में कंवर्ट करने की अनुमति दी गई है। सर, वे लोग सजा को कंपाउंडिंग अपराध में परिवर्तित करा देते हैं, इसलिए यह इतना बढ़ रहा

है। निर्माता अब अपराध के बदले जुर्माना भर सकते हैं, लेकिन अगर सजा हो, तो शायद लोग बच जाएंगे। मैं बताना चाहता हूं कि सरकार के अनुसार इससे निर्माताओं का उत्पीड़न कम होगा, जबकि आलोचकों का कहना है कि इससे घटिया दवाइयाँ मुद्दाविहीन बन रही हैं। वे करोड़ों लोगों की तरफ नहीं देख रहे हैं, बल्कि पैसे वाले लोग, जो इन्हें बना रहे हैं, उनकी ओर देख रहे हैं। स्वास्थ्य मंत्री जी, मैं यह आपके लिए कह रहा हूं कि रिपोर्ट के अनुसार सरकारी अस्पताल में सबसे ज्यादा, लगभग 38 परसेंट घटिया दवाएं प्रेस्क्राइब की जा रही हैं, मिल रही हैं। मैं इस सदन के माध्यम से सरकार से आग्रह करता हूं कि घटिया दवाइयों के बारे में व्यापक जागरूकता अभियान चलाने के साथ-साथ दवाओं की निर्माण स्तर पर भी पर्याप्त गुणवत्ता सुनिश्चित की जाए। अगर मैं यह कहूं कि यह 2015 से बढ़ा है, तो वह बात भी आंकड़े बोल रहे हैं, मैं नहीं कह रहा हूं। महोदय, मेरा सिर्फ यह कहना है कि यह एक ऐसा सवाल है, जो 140 करोड़ लोगों के साथ सीधा जुड़ा हुआ है, ग्रामीण लोगों के साथ सीधा जुड़ा हुआ है और जो कंपाउंडिंग की गई है, उसके बाद यह आंकड़ा और भी बढ़ा है। क्योंकि माननीय नेता सदन स्वास्थ्य मंत्री भी हैं, इसलिए मेरा आपके माध्यम से माननीय मंत्री जी से विनम्र अनुरोध है, यही आग्रह है कि है कि इस विषय पर सिर्फ जवाब न दें, करोड़ों लोगों की जान से न खेलें, अपितु उचित प्रबंध करें।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Pramod Tiwari: Shri Haris Beeran (Kerala), Shri A.A. Rahim (Kerala), Shri Sujeet Kumar (Odisha), Dr. Fauzia Khan (Maharashtra), Shri Ashok Singh (Madhya Pradesh), Shri Ritabrata Banerjee (West Bengal), Shri Imran Pratapgarhi (Maharashtra), Shri G.C. Chandrashekhar (Karnataka), Shri Sandosh Kumar P (Kerala), Dr. John Brittas (Kerala), Shri Anil Kumar Yadav Mandadi (Telangana), Shrimati Jebi Mather Hisham (Kerala), Shri R. Girirajan (Tamil Nadu) and Shri Saket Gokhale (West Bengal).

Demand to expedite railway projects under Ambala Railway Division

SHRIMATI REKHA SHARMA (Haryana): Mr. Deputy Chairman, Sir, I wish to draw the attention of the House to crucial infrastructure projects under Ambala Railway Division. On Februrary 26, 2024, hon. Prime Minister, Shri Narendra Modi, virtually laid the foundation-stone for seven Rail Over Bridge and Rail Under Bridge projects with a total investment of Rs.150.48 crore. These projects are aimed to eliminate manned level crossings, enhancing railway safety and improving operational efficiency. One of the key projects is in Yamuna Nagar and many regions are eagerly waiting for the timely completion of the crucial infrastructure development.

Sir, through you, I wish to ask the hon. Minister of Railways: What is the current status of these projects? Are they progressing as per planned timeline? What

steps are being taken to ensure that these projects are completed on time to provide safer and more efficient rail and road connectivity? I urge the Government to expedite these projects and ensure that the people benefited from improved transportation infrastructure at the earliest. Thank you.

Demand to establish a Centre of Excellence in Nursing Education in Kerala

SHRI SANDOSH KUMAR P (Kerala): Mr. Deputy Chairman, Sir, it is a request to establish a Centre of Excellence in nursing education in Kerala. I am very happy that the hon. Union Health Minister is present here.

Kerala is always known as the best State of professional nurses. Our institutions are also well-known. As far as training is concerned, our institutions are always keeping a very high standard. But, the problem is that there are only 7,300 seats in Kerala for nursing education. So, comparing with demand, these seats are very less in number.

Our request is to give more and more seats to Kerala, start more and more colleges, and to start a Center of Excellence in Nursing profession. The migration of Kerala nurses to other countries, especially the European Union, GCC started long ago, way back in 1960s. Even now this demand is at a rise, always. But, we are nowhere to adjust to the aspirants in this field. And, our students are compelled to take this education from other States, especially neighbouring States and institutions, where the standard is not that much high. I am not blaming any other institutions. But, in this field, private institutions are not offering that much standard. So, I request, through you, Siir, to take it very seriously. This also contributes to our economy in a bigger way, increase more and more seats in Kerala and start a Center of Excellence in Nursing field. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Sandosh Kumar P: Dr. John Brittas (Kerala), Shri Saket Gokhale (West Bengal), Shri Haris Beeran (Kerala), Shri A.A. Rahim (Kerala), Shri M. Shanmugam (Tamil Nadu), Shri R. Girirajan (Tamil Nadu) and Shrimati Jebi Mather Hisham (Kerala).

Now, Ms. Sushmita Dev--Need to ensure human conditions for workers working in hazardous industries. Hon. Member, not present. Shri Debashish Samantaray--Demand for Declaring Puri Ratha Yatra as National Holiday.

Contents Page

Demand for declaring Puri Ratha Yatra as a National Holiday

SHRI DEBASHISH SAMANTARAY (Odisha): Jai Jagannath! Sir, I am sure, all of us here have visited or heard about Puri Ratha Yatra. It is very surprising that there is a national holiday on Mahavir Jayanti and on many other functions. This is the international Ratha Yatra where, over a period of 7-8 days, lakhs and lakhs of devotees attend. It is a spiritual movement of India. And, this happens not once in 100 years, but every year. And, the Ratha Yatra is not only held in Puri, but held everywhere in this country, right from Delhi to Ahmedabad to West Bengal, London, Los Angeles and Paris. Do not we all think--all of you should agree with me-- that the day of Ratha Yatra should become a national holiday! With the blessings of Lord Jagannath, Modi 3.0 is sitting in Delhi.

The hon. Chair is aware that this is such a sensitive issue not only for Odisha and Bengal but also for the whole world. And, Lord Jagannath is called the Lord of the World. The word 'Jagannath' comes from the Ratha Yatra. In the late 18th Century, when a British officer recorded the Ratha Yatra, he had mentioned, this is a real juggernaut. Therefore, in the interest of the whole nation, let Puri Ratha Yatra day be declared a national holiday. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Debashish Samantaray: Shrimati Sulata Deo (Odisha), Shri Saket Gokhale (West Bengal), Shri Prakash Chik Baraik (West Bengal) and Shri Ritabrata Banerjee (West Bengal).

Shri Sanjay Seth--Concern over the rise in medical malpractice that leads to people being overcharged.

Concern over the rise in medical malpractice that leads to people being overcharged

श्री संजय सेठ (उत्तर प्रदेश) : सर, मैं इस सदन के माध्यम से इंश्योरेंस कंपनीज़ और हॉस्पिटल्स द्वारा की जा रही अनैतिक लूट की ओर सरकार का ध्यान आकर्षित करना चाहता हूँ। आज देश भर में अस्पतालों और बीमा कंपनियों की मिलीभगत से बीमा धारकों के इलाज की लागत बढ़ाई जा रही है। एक ही ऑपरेशन के लिए अस्पताल बिना पैनल वाले मरीजों से 40,000 रुपये लेता है, लेकिन बीमा धारकों के साथ वही बिल 65,000 कर दिया जाता है। इससे बीमा कंपनियों को ज्यादा भुगतान करना पड़ता है और अस्पताल एवं बीमा कंपनीज़, दोनों फायदा उठा रही हैं। बीमा कंपनीज़ द्वारा क्लेम की सीक्रेसी में भी बहुत देरी की जा रही है और अनावश्यक कटौती के साथ

मरीजों का आर्थिक नुकसान हो रहा है। 2024 में 26,000 करोड़ रुपए के हेल्थ इंश्योरेंस क्लेम्स कैंसिल कर दिए गए हैं। यह भी देखा गया है कि कैशलेस क्लेम की मंजूरी देने में बीमा कंपनियों को छः घंटे से अधिक का समय लगता है, जबकि आईआरडीएआई के दिशा-निर्देशों के अनुसार, इसे एक घंटे में पूरा करना चाहिए। इसके अलावा, मेडिकल उपकरण और दवाइयाँ थोक में 25 से 30% छूट पर मिलती हैं, जबकि अस्पतालों से बीमा कंपनियों को पूरा एमआरपी मिल रहा है, तो इससे उन्हें 25 से 30 परसेंट और ज्यादा पेमेंट मिलती है। इन सब को देखते हुए, मैं सरकार को ध्यान दिलाना चाहता हूँ कि वह सभी अस्पतालों में इलाज के लिए एक स्टैंडर्ड रेट का हॉस्पिटलाइजेशन तय करे, ताकि बीमा धारकों और बिना बीमा वाले मरीजों के साथ भेदभाव न हो।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Sanjay Seth: Dr. John Brittas (Kerala) and Shri Sujeet Kumar (Odisha). धन्यवाद, आपका समय समाप्त हो गया। Now, Question Hour.

12.00 **Noon**

ORAL ANSWERS TO QUESTIONS

ODF sustainability

* 61. DR. SIKANDER KUMAR: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government has chaired a meeting recently to assess the implementation status towards achieving Open Defecation Free (ODF) plus model status and progress of the Swachh Bharat Mission-Grameen (SBM-G), in the State of Himachal Pradesh;

(b) if so, the details thereof;

(c) the details of villages which have been declared ODF Plus in the State; and

(d) whether Government has made any strategy in centrally sponsored scheme to address identified gaps, ensuring the functionality of Solid and Liquid Waste Management (SLWM)assets to sustain and improve sanitation outcomes in the State of Himachal Pradesh?

THE MINISTER OF JAL SHAKTI (SHRI C. R. PATIL): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) and (b) Hon'ble Minister of Jal Shakti, Shri C.R.Patil has taken review meeting with Hon'ble Minister Incharge of Rural Sanitation in the State of Himachal Pradesh on 3rd December, 2024 at New Delhi. He highlighted the need for the State to thoroughly assess its current ground realities, address existing gaps by developing the necessary infrastructure, and strive to achieve the objectives outlined under the Mission.

(c) 16,125 villages have declared themselves Open Defecation Free (ODF) Plus (Aspiring-1,497, Rising-558 and Model-14,070) upto 6-2-2025 in the Himachal Pradesh. No. of SLWM Assets created in Himachal Pradesh are as under :-

No. of Waste Collection & Segregation Sheds	No. of Community Compost Pits	No. of House-hold Compost Pits	No. of Vehicles for collection of Garbage	No. of Community Soak pits	No. of House-hold Soak pits	No. of Kitchen Garden	Phytorid/ DEWATS/ Wetlands/ Duckweed Ponds	No. of Waste Stabilisation Ponds (WSPs)
6532	8236	125782	4967	7903	133310	781276	2158	620

(d) Sanitation is State subject, Department of Drinking Water and Sanitation provides Financial & technical support to States. Phase II of Swachh Bharat Mission (Grameen) [SBM(G)] is being implemented during the period from 2020-21 to 2025-26, with the focus on Open Defecation Free (ODF) sustainability and to cover all the villages with solid and liquid waste management i.e. converting the villages from ODF to ODF Plus (Model). The scheme is being implemented in rural areas of Country including Himachal Pradesh.

Realising that the task of constructing toilets is a continuous process and not a one time activity, as there are continuously new emerging households, migrant households etc. which will require Toilets, construction of new Individual House Hold Latrines (IHHLs) continues to be the first charge on SBM(G) funds under Phase-II of SBM(G) and states are advised continuously to plan for left out toilets and address

Contents Page

this gap on priority. State has prepared Operation & Maintenance (O & M) Policy. Module for functionality of SLWM assets has been developed. States including Himachal Pradesh are directed to convert dysfunctional SLWM assets to functional.

(MR. DEPUTY CHAIRMAN *in the Chair.*)

DR. SIKANDER KUMAR: With your permission, Sir, I would like to know from the hon. Minister as to whether the Government has made any strategy to identify the loopholes in the schemes of rural sanitation across the country and the approach in which the Government ensures community participation in waste management initiative under SBM-G.

(MR. CHAIRMAN *in the Chair.*)

श्री सी. आर. पाटिल : माननीय उपसभापति जी, यह स्वच्छता अभियान 2014 से शुरू हुआ है। उसके अंदर 38 परसेंट टॉयलेट्स बने हुए थे। उसके बाद पांच साल के अंदर ये करीब 100 परसेंट तक पहुंच गए हैं। इस स्कीम में राज्य सरकारों के साथ भागीदारी से केंद्र सरकार इसमें तकनीकी और आर्थिक सहायता देती है। जब राज्य सरकार की ओर से डीपीआर बनकर आता है, तो डीपीआर मंजूर होने के बाद आर्थिक सहायता दी जाती है। फिर इनका बिल आता है, जब वे वेरिफिकेशन करके हमें भेजते हैं और उसके आधार पर उसको काउंट किया जाता है। एसबीएम के आधार पर बने हुए टायलेट्स की काउंटिंग करना और उनकी देखभाल करना, ये राज्य सरकार के क्षेत्र में आता है। फिर भी हमारी ओर से टास्क फोर्स बनाकर हम भी उसे चेक करते हैं कि उसकी क्वालिटी कैसी है और वह किस तरह से बना हुआ है? इसके बारे में भी हम जांच करते हैं। जहां जगह नहीं है, वहां पर कम्युनिटी टॉयलेट्स बनाए जाते हैं। उनकी देखभाल के लिए भी पैसा दिया जाता है। यह अभी तक 100 परसेंट बना है, मगर लास्ट ईयर में हमने एक अभियान छेड़ा था, जिसमें जो नए घर बने थे, उनके अंदर करीब 3.5 लाख टॉयलेट्स देने थे। उनको भी 20 दिन के अंदर सैंक्शन करके, वहां भी टॉयलेट्स बनाने का काम शुरू हुआ है।

MR. CHAIRMAN: Second supplementary question; Dr. Sikander Kumar.

DR. SIKANDER KUMAR: Sir, my second supplementary question is this. Has the Government provided any financial assistance to Himachal Pradesh for construction of community sanitary complexes, and if so, the details thereof?

MR. CHAIRMAN: Hon. Minister; it is a very pointed question.

श्री सी. आर. पाटिल : माननीय उपसभापति जी, हिमाचल और पूरे देश के सभी ...

श्री सभापति : सर, सभापति।

SHRI C. R. PATIL: Sorry, Sir!

MR. CHAIRMAN: Because if I lose my status, I must lose it either voluntarily or by time of flux or by removal.

SHRI C. R. PATIL: Sorry Sir!

MR. CHAIRMAN: One process was already initiated from this side to seek my removal. There is no other way. So be kind to me. You are a nice man. Go ahead.

श्री सी. आर. पाटिल : सर, पूरे देश के सभी राज्यों के अंदर एसबीएम के आधार पर टॉयलेट्स बनाए गए हैं। हिमाचल में भी स्टेट की ओर जो डीपीआर बनकर आया है, उसका कार्य पूरा किया गया है। उसके लिए उनको आर्थिक सहायता भी दी गई है। वहां पर भी पूरा काम हुआ है। हमने अभी एक महीने पहले वहां के अधिकारियों और मंत्री जी के साथ मीटिंग की थी और उन्होंने बताया कि वहां कितनी प्रोग्रेस हुई है और किसी तरह से उसको मेन्टेन किया जा रहा है। इस संबंध में उनसे चर्चा करके रिपोर्ट भी ली गई है और वहां काम संतोषजनक पाया गया है।

MR. CHAIRMAN: Third supplementary question, Dr. Fauzia Khan.

DR. FAUZIA KHAN: Sir, an ODF Plus village is defined as one that sustains its Open Defecation Free status, ensures solid and liquid waste management and is visually clean with plastic waste disposal being the key component. According to a 2024 Standing Committee Report, only 950 out of 3,700 planned blocks have these plastic waste management units and linkages to urban facilities. Major States like Assam, Bihar, Gujarat and Maharashtra have PWMUs in very few blocks. What specific steps is the Committee taking to ensure that States expedite the installation of PWMUs and whether additional financial or technical support mechanism being considered to speed up implementation? Sir, furthermore, with door-to-door waste collection and segregation being critical to maintaining ODF plus status, how is the Committee ensuring proper monitoring, including physical verification of this facility, in certified villages? And, how frequently are these inspections conducted to track performance and progress?

श्री सी.आर. पाटिल : माननीय सभापति जी, SBM के अंतर्गत जो टायलेट्स बनते हैं, उनमें तीन अलग-अलग प्रकार के models हैं। इन तीनों models के अंदर अभी तक जो गाँव हैं, उनमें आकांक्षी में लगभग 1,20,336 गाँवों में काम हुआ है; जो उभरते गाँव हैं, उन 'Rising' में भी 8 हजार के ऊपर काम हुआ है और 'Model' में 4,34,812 यूनिट्स बनी हैं। पहले ODF Plus गाँवों के साथ कुल मिला कर 5,63,242 गाँवों में इस तरह का काम हुआ है। हमारा टारगेट था कि पहले टॉयलेट बनना चाहिए। टॉयलेट बनने के बाद दूसरा टारगेट यह था कि उसके अंदर जो तरल और जो कचरा निकलता है, उसको ठीक से निकालने की व्यवस्था होनी चाहिए। उसके अंदर तीसरा टारगेट यह था कि गाँवों में कहीं भी प्लास्टिक नहीं दिखना चाहिए, साथ में गाँव की सफाई भी होनी चाहिए और उनकी दीवारों के ऊपर उसका advertisement भी होना चाहिए, जिसमें स्वच्छता के लिए आग्रह भी होना चाहिए। इस तरह के advertisements वहाँ पर होने चाहिए, इस प्रकार से हम गाँव के अंदर उसका ODF Plus model तैयार करते हैं। यहाँ पर अभी जो 100 परसेंट गाँव ODF Plus बने हैं, इसमें उन्होंने खुद अपने आप को ODF Plus declare किया है। इसे सरकार ने declare नहीं किया है। गाँवों ने अपने आप को ODF Plus declare किया है। उन्होंने इसमें ठहराव पर काम किया, राज्य सरकार को उसकी कॉपी भेजी, फिर राज्य सरकार ने उसे केन्द्र सरकार को भेजा, उसके आधार पर उनको upgrade किया गया है। उसके अंदर यह बहुत अच्छा काम हुआ है। उसके ऊपर हमारा ध्यान भी है कि ठीक से उसको maintain किया जाए। उसके लिए भी योजना बनी है कि जिस गाँव के अंदर कोई टॉयलेट बहुत अच्छा बना होता है, उसके अगल-बगल में कोई फूल वगैरह लगाता है, उसको colour करता है, अच्छे से maintain करता है, उसके लिए भी उसको कुछ ईनाम दिया जाए। हम लोग इस तरह का आयोजन भी कर रहे हैं।

MR. CHAIRMAN: Now, forth supplementary, Shrimati Rajani Ashokrao Patil.

SHRIMATI RAJANI ASHOKRAO PATIL: Sir, my specific question to the hon. Minister is: What measures is the Government taking to address the issue of water scarcity in rural areas of the country where the implementation of ODF plus and Swachh Bharat Mission-Gramin is being hindered by limited water availability?

श्री सी. आर. पाटिल : माननीय सभापति जी, पानी की समस्या को हल करने के लिए जल जीवन मिशन के साथ अनेक योजनाएँ बना कर हम काम कर रहे हैं। स्वच्छता और जल जीवन मिशन, ये दोनों हमारे मंत्रालय के ही काम हैं, इसलिए मैं इन दोनों को जोड़ कर बता रहा हूँ। ODF का काम करीब-करीब 100 परसेंट हुआ है। उसके अंदर भी गाँवों में जो पानी की कमी है, उसके लिए हमने राज्य सरकार से आग्रह किया है कि जल जीवन मिशन के उपरांत जहाँ से पानी मिल सकता है, ground water से या surface water से, उसके लिए पानी की व्यवस्था करें, ताकि उसके ऊपर एक टैंक लग जाए। हम भी उसके ऊपर यह सोच रहे हैं कि उसको टैंक के लिए भी अतिरिक्त मदद कर दी जाए, ताकि वे टॉयलेट को साफ-सुथरा भी रख सकें और स्वच्छता का जो हमारा आग्रह है, जिसके लिए हम उसको स्वच्छ रखना चाहते हैं, उसके लिए पानी की जो आवश्यकता

Contents Page

है, उसकी पूर्ति भी वहाँ पर हो जाए। हम उसके लिए पूरी कोशिश कर रहे हैं और वह पूरी हो भी रही है।

MR. CHAIRMAN: Now, fifth supplementary, Shrimati Kiran Choudhry.

SHRIMATI KIRAN CHOUDHRY: Sir, I would like to ask the hon. Minister whether the Government is conducting any awareness campaigns to educate rural population about proper waste segregation and disposal practices and also whether there is any capacity building programs and financial assistance to Panchayati Raj institutions.

श्री सी. आर. पाटिल : माननीय सभापति जी, इसमें यह जो 100 परसेंट काम हुआ है, वह जागरूकता होने के कारण ही हुआ है। आपने देखा होगा, इस कार्यक्रम के कारण पहले 5 साल के अंदर 10 करोड़ टॉयलेट्स बने थे और दूसरे फेज के अंदर भी और दो करोड़ टॉयलेट्स बनने के कारण अभी तक 12 करोड़ टॉयलेट्स बन चुके हैं।

महोदय, वहाँ सिर्फ टॉयलेट्स ही नहीं बने हैं, परन्तु इसका लाभ लेने वाले जो लोग हैं, जो लोग शौच के लिए बाहर जाते थे, वैसे करीब 60 करोड़ लोगों को अब शौच क्रिया के लिए बाहर जाने की बजाय, टॉयलेट का उपयोग करने की आदत बनी है। टॉयलेट का उपयोग करने से स्वाभाविक रूप से ही स्वच्छता बन रही है। इसके साथ ही उससे एक और बहुत बड़ा फायदा भी हुआ है। अभी जो 3 महिला सांसदों ने प्रश्न किये, उन तीनों महिला सांसदों को मैं कहना चाहूंगा कि पहले महिलाओं को शौच के लिए जो बाहर जाना पड़ता था, अंधेरे की राह देखनी पड़ती थी और पूरी गंदगी अपने शरीर के अंदर रखनी पड़ती थी, उसकी वजह से उनके शरीर में बीमारियां भी होती थीं, वहां पर इस अभियान के कारण उनको उससे मुक्ति मिली है।

जब वे अंधेरे में शौच के लिए बाहर जाती थीं, तो उनकी सिक्योरिटी का भी प्रश्न सामने आता था। इससे उस विषय में भी उनको फायदा हुआ है। WHO की रिपोर्ट यह कहती है कि इस स्वच्छता अभियान के कारण करीब-करीब 3 लाख बच्चियों की जान बची है। WHO की रिपोर्ट यह कह रही है, तो इस तरह से यह एक बहुत बड़ा काम हुआ है। पहले जान की कोई कीमत नहीं होती थी, लेकिन इस स्वच्छता अभियान के कारण इतना बड़ा काम हुआ है, मुझे लगता है कि यह सतत चलने वाला काम है, यह continuous चलने वाला काम है। उसको किस तरह से maintain किया जाए, इसके लिए हम राज्य सरकारों के साथ मिल कर उसको आगे भी बढ़ा रहे हैं।

MR. CHAIRMAN: You have rightly noticed all the three supplementary questions were from distinguished women parliamentarians.

Now, Q.No.62.

Number of operational airports in the country

*62. SHRI SHAMBHU SHARAN PATEL: Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the number of airports along with the number of operational airports in the country, the details for the recent past and number of airports built during the last three years along with the number of airports currently operational in the country, State-wise details thereof;

(b) the budget for aviation sector for the recent past along with the current budget for the sector;

(c) details of the steps taken by Government to ensure safety of aviation sector during the last three years; and

(d) the number of airports proposed to be built in the country especially in the State of Bihar, details thereof, State-wise?

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) As on date, there are 159 operational airports in the country. The State/ UT-wise list of these airports is at **Annexure**. During the last three years, the four (4) Greenfield Airports namely, Itanagar (Hollongi), Mopa (Goa), Shivamogga and Rajkot (Hirasar) have been built and operationalized.

(b) No budgetary support per se is given by Ministry of Civil Aviation (MoCA) for developing aviation-related activities like Airports, Cargo, Ground Handling, Maintenance, Repair and Overhaul (MRO), Flying Training Organisations (FTOs) etc. Aviation infrastructure and service enhancements, are generally funded by airport operators including the Airports Authority of India (AAI), and other entities such as airlines, from their own resources. However, the budget expenditure of MoCA in the Financial Year (FY) 2023-24 was Rs.2757.40 crore, which included capex for Regional Connectivity Scheme - Ude Desh Ka Aam Nagrik (RCS-UDAN), the Production Linked Incentive (PLI) for Drones Scheme, Air India Debt Repayment, Salaries & other office expenses. The Budget Estimate for the current FY 2024-25 is Rs.2357.14 crore, while the Revised Estimate for FY 2024-25 stands at Rs.2658.68 crore.

Contents Page

(c) Over the past three years, the Directorate General of Civil Aviation (DGCA), the safety regulator of the country, has implemented several measures to bolster aviation safety. These include:

-DGCA maintains a robust safety oversight system, to monitor compliance with Rules and Civil Aviation Requirements (CARs). This process includes routine surveillance, spot checks, regulatory and special audits.
-DGCA publishes an Annual Surveillance Plan (ASP) to guide surveillance and spot checks across various technical areas.

-Findings from audits, surveillance activities, and spot checks are rigorously followed up with the concerned operators. Compliance with corrective actions is verified, and observations are closed only after thorough review. Subsequent audits and surveillances also check the ongoing effectiveness of these actions.
-DGCA takes enforcement action, including financial penalties, against operators found to be in violation of regulations or non-compliant during audits or surveillance.
-Accident and incident data are regularly analyzed. Based on the analysis, safety information and recommendations are disseminated through Safety Circulars and advisories.
-Recommendations from accident and incident investigation reports are implemented to address identified safety gaps and prevent similar incidents.

(d) Government of India has accorded 'In-Principle" approval for setting up of 21 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Rajkot (Hirasar) in Gujarat, Karaikal in Puducherry, Dagadarthi , Bhogapuram and Oravakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Itanagar (Hollongi) in Arunachal Pradesh, as per GFA Policy, 2008. Out of these, 12 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar, Itanagar (Hollongi), Mopa, Shivamogga and Rajkot (Hirasar) have been operationalised.

In Bihar, AAI has undertaken action for development of new Civil Enclaves at Bihta and Purnea Air Force Stations.

Annexure

S. NO.	STATE / UT	NAME OF AIRPORT
1	A&N ISLAND (UT)	PORT BLAIR
2	ANDHRA PRADESH	KADAPA
3	ANDHRA PRADESH	KURNOOL
4	ANDHRA PRADESH	RAJAHMUNDRY
5	ANDHRA PRADESH	TIRUPATI
6	ANDHRA PRADESH	VIJAYAWADA
7	ANDHRA PRADESH	VISAKHAPATNAM
8	ARUNACHAL PRADESH	DONYI POLO (ITANAGAR)
9	ARUNACHAL PRADESH	PASSIGHAT (CE)
10	ARUNACHAL PRADESH	TEZU
11	ARUNACHAL PRADESH	ZIRO
12	ASSAM	DIBRUGARH (MOHANBARI)
13	ASSAM	GUWAHATI (LGBI)
14	ASSAM	JORHAT
15	ASSAM	LILABARI (NORTH LAKHIMPUR)
16	ASSAM	RUPSI
17	ASSAM	SILCHAR
18	ASSAM	TEZPUR
19	BIHAR	DARBHANGA
20	BIHAR	GAYA
21	BIHAR	PATNA
22	CHANDIGARH (UT)	CHANDIGARH
23	CHHATTISGARH	AMBIKAPUR
24	CHHATTISGARH	BILASPUR
25	CHHATTISGARH	JAGDALPUR
26	CHHATTISGARH	RAIPUR
27	DAMAN & DIU (UT)	DIU
28	DELHI (UT)	DELHI , IGI AIRPORT
29	DELHI (UT)	SAFDARJUNG
30	GOA	GOA
31	GOA	MOPA
32	GUJARAT	AHMEDABAD (SVBPI)
33	GUJARAT	BHAVNAGAR

Contents Page

34	GUJARAT	BHUJ
35	GUJARAT	JAMNAGAR
36	GUJARAT	KANDLA
37	GUJARAT	KESHOD (JUNAGARH)
38	GUJARAT	MUNDRA
39	GUJARAT	PORBANDAR
40	GUJARAT	RAJKOT (HIRASAR)
41	GUJARAT	SABARMATI RIVER FRONT (WA)
42	GUJARAT	STATUE OF UNITY (WA)
43	GUJARAT	SURAT
44	GUJARAT	VADODARA
45	HARYANA	HISAR
46	HIMACHAL PRADESH	KANGRA (GAGGAL)
47	HIMACHAL PRADESH	KULLU MANALI (BHUNTAR)
48	HIMACHAL PRADESH	MANDI(H)
49	HIMACHAL PRADESH	RAMPUR(H)
50	HIMACHAL PRADESH	SHIMLA
51	JAMMU & KASHMIR (UT)	JAMMU
52	JAMMU & KASHMIR (UT)	SRINAGAR
53	JHARKHAND	DEOGHAR
54	JHARKHAND	JAMSHEDPUR
55	JHARKHAND	RANCHI
56	KARNATAKA	BELAGAVI
57	KARNATAKA	BENGALURU (BIAL)
58	KARNATAKA	BENGALURU (HAL)
59	KARNATAKA	BIDAR
60	KARNATAKA	HUBBALLI
61	KARNATAKA	JINDAL VIJAYANAGAR
62	KARNATAKA	KALABURAGI
63	KARNATAKA	MANGALURU
64	KARNATAKA	MYSURU
65	KARNATAKA	SHIVAMOGGA
66	KERALA	CALICUT
67	KERALA	COCHIN (CIAL)
68	KERALA	KANNUR (KIAL)
69	KERALA	THIRUVANANTHAPURAM

70	LADAKH (UT)	LEH
71	LAKSHDWEEP (UT)	AGATTI
72	MADHYA PRADESH	BHOPAL
73	MADHYA PRADESH	GWALIOR
74	MADHYA PRADESH	INDORE
75	MADHYA PRADESH	JABALPUR
76	MADHYA PRADESH	KHAJURAHO
77	MADHYA PRADESH	REWA
78	MAHARASHTRA	AKOLA
79	MAHARASHTRA	AURANGABAD
80	MAHARASHTRA	GONDIA
81	MAHARASHTRA	JALGAON
82	MAHARASHTRA	JUHU
83	MAHARASHTRA	KOLHAPUR
84	MAHARASHTRA	MUMBAI,CSMI AIRPORT
85	MAHARASHTRA	NAGPUR
86	MAHARASHTRA	NANDED
87	MAHARASHTRA	NASIK (HAL OZAR)
88	MAHARASHTRA	PUNE
89	MAHARASHTRA	SHIRDI
90	MAHARASHTRA	SINDHUDURG
91	MAHARASHTRA	SOLAPUR
92	MANIPUR	IMPHAL
93	MANIPUR	JIRIBAM (H)
94	MANIPUR	TAMENGLONG (H)
95	MEGHALAYA	BARAPANI (SHILLONG)
96	MIZORAM	LENGPUI (AIZWAL)
97	NAGALAND	DIMAPUR
98	ODISHA	BHUBANESWAR
99	ODISHA	JEYPORE
100	ODISHA	JHARSUGUDA
101	ODISHA	ROURKELA
102	ODISHA	UTKELA
103	PUDUCHERRY (UT)	PUDUCHERRY
104	PUNJAB	ADAMPUR (JALANDHAR)
105	PUNJAB	AMRITSAR

106	PUNJAB	BHATINDA
107	PUNJAB	LUDHIANA
108	PUNJAB	PATHANKOT
109	RAJASTHAN	BIKANER
110	RAJASTHAN	JAIPUR
111	RAJASTHAN	JAISALMER
112	RAJASTHAN	JODHPUR
113	RAJASTHAN	KISHANGARH
114	RAJASTHAN	KOTA
115	RAJASTHAN	UDAIPUR
116	SIKKIM	PAKYONG
117	TAMIL NADU	CHENNAI
118	TAMIL NADU	COIMBATORE
119	TAMIL NADU	MADURAI
120	TAMIL NADU	SALEM
121	TAMIL NADU	TIRUCHIRAPPALLI
122	TAMIL NADU	TUTICORIN
123	TELANGANA	HYDERABAD (BEGUMPET)
124	TELANGANA	HYDERABAD (GHIAL)
125	TRIPURA	AGARTALA
126	UTTAR PRADESH	AGRA
127	UTTAR PRADESH	ALIGARH
128	UTTAR PRADESH	AYODHYA
129	UTTAR PRADESH	AZAMGARH
130	UTTAR PRADESH	BAREILLY
131	UTTAR PRADESH	CHITRAKOOT
132	UTTAR PRADESH	GORAKHPUR
133	UTTAR PRADESH	HINDAN
134	UTTAR PRADESH	KANPUR (CHAKERI)
135	UTTAR PRADESH	KANPUR (CIVIL)
136	UTTAR PRADESH	KUSHINAGAR
137	UTTAR PRADESH	LUCKNOW
138	UTTAR PRADESH	MEERUT
139	UTTAR PRADESH	MORADABAD
140	UTTAR PRADESH	PRAYAGRAJ
141	UTTAR PRADESH	SHRAVASTI

Contents Page

142	UTTAR PRADESH	VARANASI
143	UTTARAKHAND	ALMORAH (H)
144	UTTARAKHAND	CHAMPAWAT (H)
145	UTTARAKHAND	CHINYALI SAUR (H)
146	UTTARAKHAND	DEHRADUN
147	UTTARAKHAND	GAUCHER (H)
148	UTTARAKHAND	HALDWANI(H)
149	UTTARAKHAND	MUNSYARI (H)
150	UTTARAKHAND	NEW TEHRI(H)
151	UTTARAKHAND	PANTNAGAR
152	UTTARAKHAND	PITHORAGARH
153	UTTARAKHAND	SAHASTRADHARA(H)
154	UTTARAKHAND	SRINAGAR(H)
155	WEST BENGAL	BAGDOGRA
156	WEST BENGAL	BEHALA
157	WEST BENGAL	COOCH BEHAR
158	WEST BENGAL	DURGAPUR
159	WEST BENGAL	KOLKATA (NSCBI)

श्री शंभू शरण पटेल : सभापति महोदय, माननीय नरेन्द्र मोदी जी के कालखंड में आम लोगों का विमानों में चढ़ना आसान हो पाया है। पटना का जो हवाई अड्डा है, उसका नाम जय प्रकाश नारायण अंतरराष्ट्रीय हवाई अड्डा है, लेकिन अभी तक वहां से कोई भी अंतरराष्ट्रीय उड़ान नहीं भरी जाती है, जबकि वहां के बहुत से लोग gulf countries में और middle east में जाकर काम करते हैं। मैं सदन के माध्यम से माननीय मंत्री जी से यह जानना चाहता हूं कि आने वाले दिनों में पटना हवाई अड्डा, जो जय प्रकाश नारायण अंतरराष्ट्रीय हवाई अड्डा है, क्या वहां से अंतरराष्ट्रीय उड़ान भरे जाने या अंतरराष्ट्रीय उड़ानों का परिचालन शुरु किये जाने की कोई संभावना है?

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, hon. Member has asked a very pertinent question and this issue has been there for a long time which is the international flight operations from the Patna Airport. Sir, there is a technical issue. The length of runway in Patna is very small. It is around 2000 meters in length. It becomes very difficult for a full-fledged narrow body or a wide body aircraft to take off or land there. So, that is the difficulty. When you are doing international operations, you need long range aircrafts to be there and because of this difficulty itself, the Union Government, especially taking this point into consideration, has proposed for another Greenfield airport in Bihar which will cater to the need of international operations. However, for

the existing Patna airport, there is a runway difficulty because of which we are not able to do international operations from there. But, through regular domestic operations, we are trying to connect to each and every nook and corner of the country to the best of the possibility.

श्री शंभू शरण पटेल : सभापति महोदय, माननीय मंत्री जी ने जो जवाब दिया है, उससे मैं संतुष्ट तो हूं, लेकिन मैं उनसे आग्रह करना चाहूंगा कि वहाँ जो नया Greenfield airport बनने वाला है, उसका काम यथाशीघ्र, जल्द से जल्द कंप्लीट हो और वहां से कम से कम काठमांडू और gulf countries के लिए विमानों का परिचालन जल्द से जल्द शुरू किया जाए। महोदय, मेरा second supplementary यह है कि झारखंड भारत का एक प्रमुख राज्य है। वहां सिर्फ दो एयरपोर्ट्स हैं - एक रांची में है और दूसरा देवघर में शुरू हुआ है। कुछ दिनों पहले अखबारों के माध्यम से बोकारो स्टील सिटी, जोकि झारखंड की एक प्रमुख औद्योगिक नगरी है, उसके बारे में कुछ पता चला था, तो क्या बोकारो में प्रस्तावित एयरपोर्ट बनाया जाना सुनिश्चित है या नहीं?

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, the idea of the Central Government is to build as many airports as possible. The aspirations of India have changed after Narendra Modi*ji* has become the Prime Minister. In the last ten years, we have seen more and more airports being built in this country and with the UDAN scheme, the whole air travel system has been democratized and more passengers from the middle-class and lower middle-class have become aspirational to fly using the air travel. Regarding Jharkhand, any proposal regarding an airport, if it comes from the State Government, then, definitely, we will look into it. Bokaro, presently, has connectivity to Patna and Kolkata. If necessary, in the future also, we will see, according to the infrastructure of the airport, if there is a demand to connect to other destinations, we will speak to the airlines positively and try to connect those places also.

MR. CHAIRMAN: Third supplementary, Shri Sanjay Singh.

श्री संजय सिंह : मान्यवर, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ कि एक ही समय पर या 15 मिनट, 20 मिनट या आधे घंटे के अंतराल पर अलग-अलग एयरलाइन्स की जो फ्लाइट्स होती हैं, उनके किरायों में इतना भारी अंतर क्यों रहता है? क्या उन किरायों के ऊपर नियंत्रण लगाने की सरकार के पास कोई योजना है या कोई उपक्रम है?

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, this is not directly related to the question which has been asked here. But, time and again, this issue, regarding the fares, keeps coming up, and on multiple forums, I have discussed this and I have said in the

Contents Page

House also, during the discussion on Bhartiya Vayuyan Adhiniyam, when it came for discussion, that it is something which is international. It is a demand-driven strategy. Market dynamics come into play and based on the demand, fares are decided. I will discuss about this with him separately, Sir.

श्री सभापति : माननीय मंत्री जी, आप कब तक डिस्कस करेंगे? क्या आप एक महीने में डिस्कस करेंगे?

SHRI KINJARAPU RAMMOHAN NAIDU: Yes, Sir.

श्री सभापति : माननीय संजय जी, एक महीने में आपका मंत्री जी के साथ विचार-विमर्श हो जाएगा।

DR. K. LAXMAN: Mr. Chairman, Sir, given that no support was provided by the Ministry for the recently operationalised Greenfield airports, what steps is the Government taking to encourage and facilitate private investment in airport infrastructure development? Can the Ministry provide more details on the timeline and strategy for implementing the new Production-Linked Incentive for the drone sector and how it differs from the previous schemes?

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, I will answer the second part first, which is the PLI for drones. An amount of Rs.120/- crores has been put up for PLI Scheme. And, what used to be around Rs.500 crores market for drones, by bringing in the PLI Scheme, we have taken it up to Rs.6,000 crores investment sector. We have achieved a huge success, even though it was a very small intervention that the Government of India has done. We have banned the import of drones in the country. We wanted to promote indigenous drones, we wanted to promote more manufacturing of drones in the country and that was the major incentive for the PLI. It was designed for three years. We are still under the disbursement of the third year. So, the existing PLI Scheme is still going on. There is no new Scheme, Sir. The existing one is still going on. The disbursement is still about to happen. Regarding the Greenfield airports, this policy, the Greenfield Airports Policy, was formed in 2008, and we have been following it since then. Where the States are the first movers, that we need an airport here, they take the initiative, they do the land acquisition. From our side, we do the feasibility study, the site clearance and the in-principle approval. All these things come to us. In future also, if there is a requirement of airport at any location, we will request the States to take up the initiative, to look into the demand... Especially, the major challenge here is the land. It is not about the money or it is not

Contents Page

about the policy, but the major challenge here is the land. Because, airports, when you want to build, it has to be up to 1,000 acres or 2,000 acres. Now we are thinking about aerotropolis, because it is not just about flying people from one destination to another, people are also thinking about creating a lot of economic activity, a lot of commercial activity and a lot of job creation around the airport. So, when you want to bring in all these things to the airport, you need a lot of land. So, that is the major challenge here. In future also, anyone who is wanting to build an airport at any location, the State has to come forward and try to bring that much land into thought process.

MR. CHAIRMAN: Your challenge is my challenge also. My friends in the Congress Party, a number of them, want to ask questions. I am going by precedence in terms of what I received. Shri Pramod Tiwari.

SHRIMATI RENUKA CHOWDHURY: Sir, I sent…

MR. CHAIRMAN: Shri Rajeev Shukla wanted to ask a question. My very dear friend, Renuka*ji* and me were together, she wanted to ask a question, even the Leader of the Opposition wanted to, but Pramod*ji's* request is in precedence to them. Shri Pramod Tiwari. We can have, if the Government agrees, hon. Minister, Half-an-Hour Discussion, on this. *..(Interruptions)...*

SOME HON. MEMBERS: Yes. *...(Interruptions)...*

SHRI KINJARAPU RAMMOHAN NAIDU: As you say, Sir. *...(Interruptions)...*

MR. CHAIRMAN: Pramod Tiwariji. *...(Interruptions)...* That satisfies you. *...(Interruptions)...*

श्री दिग्विजय सिंह : सर, आप बिल्कुल कर दीजिए, आप पहली बार करेंगे। ...(**व्यवधान**)...

MR. CHAIRMAN: No, I am trying to address every issue on which you wanted me to be removed from this post. One was, Half-an-Hour Discussion. I will come one-by-one to all of them. *...(Interruptions)...*

SHRI DIGVIJAYA SINGH: Sir, the credit goes to us then. *..(Interruptions)...* The credit goes to us then.

MR. CHAIRMAN: Yes, the credit goes that a farmer who was here in 72 years, for the first time, you stole the credit, for removing him. Pramod Tiwariji. ..*(Interruptions)*...

श्री प्रमोद तिवारी : सर, मैं एक डेटा देते हुए आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूँ कि यदि दिल्ली से लंदन जाने का इकोनॉमी क्लास का हवाई टिकट समय से ले लिया जाए, तो उसका किराया 24,000 रुपये है, जबकि चेन्नई से प्रयागराज जाने का किराया 53,000 रुपये है।

MR. CHAIRMAN: Importance of Prayagraj.

श्री प्रमोद तिवारी : इसी तरह, कोलकाता से प्रयागराज आने-जाने का किराया 35,000 रुपये है और हैदराबाद, मुंबई और दिल्ली से वहां जाने का यात्री किराया 47,500 रुपये है।

श्री सभापति : आप प्रीमियम की बात कर रहे हैं या इकोनॉमी की?

श्री प्रमोद तिवारी : सर, मैं इकोनॉमी की बात कर रहा हूँ।

MR. CHAIRMAN: 'Economy' at what time?

श्री प्रमोद तिवारी : सर, 'what time' मतलब?

श्री सभापति : रोज तो ऐसा नहीं होता है!

श्री प्रमोद तिवारी : सर, मैं फिर आपसे कह रहा हूँ कि महाकुंभ के दौरान ऐसा हो रहा है।

श्री सभापति : महाकुंभ के कारण, जो कि 144 साल के बाद आया है।

श्री प्रमोद तिवारी : सर, यह सरकार आस्था और सनातन में विश्वास करती है या £ में विश्वास करती है? यानी, महाकुंभ के नाम पर जनता की जेब पर £ डाली जा रही है।

श्री सभापति : आप प्रश्न पूछिए। Let the hon. Member ask the question.

श्री प्रमोद तिवारी : सर, बेंगलुरु से प्रयागराज का किराया 51,000 रुपये है। ...(**व्यवधान**)... सर, मेरा सवाल सुन लीजिए। मेरा माननीय मंत्री जी से अनुरोध है कि धर्म के नाम पर £ बंद कर दें, सनातन के नाम पर £ बंद कर दें। मैं उनसे यह जानना चाहूँगा कि क्या इन किरायों को आप subsidised करेंगे? नॉर्मल दिनों का जो किराया है, उससे ज्यादा से ज्यादा डबल वृद्धि कर दें!

£ Expunged as ordered by the Chair.

श्री सभापति : प्रमोद जी, आप तो प्रयागराज के निवासी हैं।

श्री प्रमोद तिवारी : जी।

श्री सभापति : आप सनातन के लिए थोड़ी पाचन शक्ति बढ़ाइए। Hon. Minister.

श्री किंजरापु राममोहन नायडू : सर, मैंने एयर फेयर्स के बारे में पहले ही बताया था कि वह demand-driven है। अब लंदन और प्रयागराज की बात हो रही है, तो सर, आपने तो उत्तर दे ही दिया है। Prayagraj is more important than London. That is why more people are going there, and, especially, this is a 144-years' event. It is a very special event for not just the Hindu people but for all Indians. From all over the world, people are trying to come there to one location. Crores of people are trying to come to one location. So, you can already see the demand. And, I will let you know what the Government has done in terms of improving the capacity and infrastructure over there. What used to be 6,700 square metres of terminal capacity there, in record time, we have increased it up to 18,000 square metres. And, what was connected to only eight destinations before, we have increased it to 15 destinations; and the movements of aircraft, what was 18, we have increased it up to 46 daily connectivity from that place. This is the support that we are trying to give to the people who want to come to Prayagraj, and this is just for these 45 days. People who are talking about fare, if you look after February 26th, it is 4,000 rupees only, if you want to go, but this is a special event, and you have seen it multiple times when these kind of situations arise in a certain location, where there is a demand to go to a certain place. In fact, the Member has also mentioned, अगर समय-सीमा के भीतर और टाइम पर कोई टिकट लेता है, तो उसका किराया जरूर कम होता है और ऐसा हर जगह होता है। It is a demand-driven market. We want to ensure, as much as we want to give the affordability to the passengers, the airlines also should be there. Imagine a position where the airlines are going bankrupt and out-of-the aircraft fleet, then, how we are going to move the passengers! So, it is a very sensitive balance that the Government has to take up, and that approach is being followed. I have assured before also, Sir, whenever there feels to be something which is totally outrageous, then, the Government is intervening, the Government is talking to the airlines. We are sensitizing them and we are ensuring that the fares are all reasonable. Thank you, Sir.

MR. CHAIRMAN: Question No. 63.

Investigation of coal scam

* 63. SHRIMATI PRIYANKA CHATURVEDI: Will the Minister of COAL be pleased to state:

(a) the status of investigation of the 2018 coal scam worth ₹ 6000 crore involving large companies;

(b) whether Government has received any additional evidence recently related to the scam, and if so, the details thereof;

(c) whether Government has released guidelines, mandates, or certifications for calorific value testing agencies to prevent mis-reporting; and

(d) the steps taken by Government to prevent such scams in future?

THE MINISTER OF SATAE IN THE MINISTRY OF COAL AND MINES (SHRI SATISH CHANDRA DUBE): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) No such scam of 2018 worth Rs.6000 crore involving large companies has been reported in the Ministry of Coal.

(b) to (d) Does not arise in view of (a) above.

SHRIMATI PRIYANKA CHATURVEDI: Sir, in the reply, there is one sentence that says, "No such scam of 2018 worth Rs. 6,000 crore involving large companies has been reported in the Ministry of Coal." सर, आश्चर्य होता है कि वर्ष 2014 से पहले कोल स्कैम कहा जाता था, अब स्कैम को देश सेवा का जामा पहना कर बचाया जा रहा है। So, Sir, the question is this. Is it true that a certain large conglomerate had misreported the calorific value of coal and overcharged the Tamil Nadu Generation and Distribution Company? If true, what action has been taken against the conglomerate and the third party testing agency that manipulated the calorific value?

कोयला और खान मंत्री (श्री जी. किशन रेड्डी): आदरणीय सभापति महोदय, माननीया सदस्य ने जो प्रश्न पूछा है, इसमें कोल इंडिया, गवर्नमेंट ऑफ इंडिया और कोल मिनिस्ट्री का कोई स्कैम अभी तक नहीं आया है। प्रश्न में न किसी स्कैम के बारे में बताया गया न ही किसी कम्पनी के बारे में बताया गया है। महोदय, आप देख सकते हैं कि प्रश्न में कोई clarity नहीं है, इसलिए जो जवाब दिया है, वह बराबर दिया है।

MR. CHAIRMAN: Second supplementary. ...*(Interruptions)*... One minute. Hon. Member, ask your supplementary with clarity. Second supplementary, Shrimati Priyanka Chaturvedi.

SHRIMATI PRIYANKA CHATURVEDI: Sir, my question was extremely crystal clear, but an answer has been denied to me, in regard to the question that I had initially asked and even to my first supplementary question. He is still not answering. And, it is an RTI report which speaks about the calorific value, but I respect the Chair, Sir. So, the second question is a very specific question. Is it true that the Directorate of Revenue Intelligence found evidence of over 40 companies overcharging for imported coal and over-stating equipment value, leading to higher electricity bills? I would want to know what the status of that investigation against these allegations is. I think this is very specific, Sir. I hope for a specific answer.

श्री जी. किशन रेड्डी : आदरणीय सभापति महोदय, प्राइवेट पावर जेनरेशन कम्पनीज़, चाहे वे गवर्नमेंट की हों, पब्लिक सेक्टर की हों या स्टेट गवर्नमेंट की हों, वे जो coal import करती हैं - इनके बारे में मुझे इतना ही समझ आया कि 40 कम्पनीज़ के नाम पर investigation चल रही है। वर्तमान सप्लाई पॉलिसी के अनुसार कोल को open general license में रखा है। यह पॉलिसी वर्ष 1993 से है। इस पॉलिसी के अंदर contextual prices and applicable duty payment करके import कर सकते हैं। कोल मिनिस्ट्री संबंधित पक्षों के बीच में किसी भी imported fuel supply के संबंध में, उसके execution में शामिल नहीं होती है। इस सिस्टम के तहत वर्ष 1993 से open general licence - thermal power plants, power generation companies, coal assured procurement करती हैं, इसमें power generation companies को पूरा अधिकार है, चाहे प्राइवेट सेक्टर से हो, डोमेस्टिक कम्पनीज़ से हो और दुनिया में कहीं से भी imported coal हो, वे डायरेक्ट तय करके import करती हैं, इसके लिए आपने जो प्रश्न पूछा है ...(**व्यवधान**)... Quality Control of India...

श्री जयराम रमेश : एक ही कम्पनी इम्पोर्ट करती है।

श्री जी. किशन रेड्डी : आप मेरा जवाब पूरा हो जाने के बाद पूछिए। मैं जवाब देने के लिए तैयार हूं।

MR. CHAIRMAN: Hon. Minister, look at the Chair. ...*(Interruptions)*...

श्री जी. किशन रेड्डी : इसका मिनिस्ट्री से कोई संबंध नहीं है। यह स्टेट गवर्नमेंट का या प्राइवेट पावर कम्पनी का है। कोल इंडिया और कोल मिनिस्ट्री इसमें कोई रोल प्ले नहीं करती हैं। अभी तक हमारी एक भी complaint नहीं आई है। अभी तक हमारे यहां कोई investigation नहीं की गई है।

MR. CHAIRMAN: Third supplementary; Shrimati Ranjeet Ranjan, hon. Member in the Council of States from the State of Chhattisgarh. That has relevance. Go ahead.

श्रीमती रंजीत रंजन : सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहती हूं कि क्या यह सही है कि हसदेव कोयला खदान, छत्तीसगढ़ के लिए लगभग 8.5 लाख पेड़ काटे जाने का प्लान है। आज की तारीख तक कितने पेड़ काटे जा चुके हैं और यह हमारे एन्वायर्नमेंट के लिए कितना घातक है? क्या यह सही है कि आज की तारीख में हमारे पास इस देश में 80 साल का कोयला उपलब्ध है?

श्री सभापति : माननीय मंत्री जी, माननीय सदस्या ने तीन बातें पूछी हैं।

श्री जी. किशन रेड्डी : सभापति महोदय, हम कोल माइनिंग के लिए परमिशन लेते हैं, तो उसके लिए forest clearance, environment clearance लेते हैं। यदि माइन्स में trees कट करने पड़ते हैं, तो हम पहले उनको डबल करके, clearance लेने बाद ही कोल माइनिंग शुरू करते हैं। चाहे वह जिधर भी हों, स्टेट गवर्नमेंट उसकी देखभाल करती है, फॉरेस्ट मिनिस्ट्री, एन्वायर्नमेंट मिनिस्ट्री उसकी देखभाल करती है। उनकी गाइडलाइन्स के आधार पर clearance होने पर ही माइनिंग शुरू करते हैं। स्टेट गवर्नमेंट भी उसकी clearance देती है। Without State Government's clearance, without forest and environment clearance, हम एक भी कोल माइन भी शुरू नहीं करते हैं। उसके बाद ही शुरू करते हैं।

श्री सभापति : आप बाकी दो के बारे में भी बताइए।

श्रीमती रंजीत रंजन : सर, आंसर नहीं मिला है। ...(**व्यवधान**)...

MR. CHAIRMAN: Hon. Minister is responding to other two issues also. Bear with him.

श्री जी. किशन रेड्डी : सर, मूल क्वेश्चन तो अलग है। महोदय, अगर आप आदेश देंगे, तो मैं माननीय सदस्या को रिटन में भी जवाब दे सकता हूं।

श्री सभापति : आप थोड़ा और इनिशिएटिव लीजिए। माननीय सदस्या के दोनों बिंदु महत्वपूर्ण हैं। आप आने वाले 15 दिनों में इनसे चर्चा कीजिए। श्री दीपक प्रकाश।

श्री दीपक प्रकाश : सभापति महोदय, मैं आपके माध्यम से मंत्री जी से जानना चाहता हूं कि कोल इंडिया में कोल ट्रांसपोर्टेशन सिस्टम में जीपीएस लगाने की बाध्यता है या प्रावधान है? वहां पर जीपीएस सिस्टम को लगाने में जिस प्रकार की परिस्थिति पैदा हो रही है, वहां जीपीएस लगता

नहीं है, जिसके चलते वहां कोयले की तस्करी बहुत तेजी से बढ़ रही है। जीपीएस सिस्टम ठीक से लगे, इसके लिए मंत्रालय के द्वारा क्या किया जा रहा है?

श्री जी. किशन रेड्डी : सर, माननीय सदस्य ट्रांसपोर्ट के सिस्टम के बारे में बता रहे हैं, तो हम रेलवेज़ के द्वारा और अलग-अलग सिस्टम रोड के द्वारा कोल सप्लाई भी करते हैं। अभी हर साल हमारा कोल सप्लाई का सिस्टम इम्प्रूव हो रहा है। हम प्रॉपर सिस्टम से कोल सप्लाई को इम्प्रूव कर रहे हैं। अभी देश में कोल सप्लाई हो, कोल प्रोड्क्शन हो, तो हम हर साल उसको इम्प्रूव करते आ रहे हैं। सर, पावर जेनरेशन कंपनीज़ के पास 21 दिन का कोल अभी भी रिजर्व है, जिससे कोल सप्लाई में कोई प्रॉब्लम नहीं है।

श्री सभापति : 5th सप्लीमेंटरी, श्री राजीव शुक्ला।

श्री राजीव शुक्ला : सभापति महोदय, मेरा सवाल कोल स्कैम के बारे में है। उसको लेकर काफी हंगामा भी हुआ। उसके बाद गवर्नमेंट ने एक पॉलिसी बनाई कि कोल के जितने ब्लॉक्स थे, उनकी ऑक्शन की गई। ऑक्शन के बाद मैं माननीय मंत्री जी से जानना चाहता हूं कि अभी कितनी माइन्स नॉन ऑपरेशनल हैं, क्योंकि जिन लोगों को ऑक्शन हुआ है, उन्होंने अभी तक उनको टेकओवर नहीं किया है, क्योंकि वे पहले कहीं और थीं और अब एक हजार किलोमीटर दूसरी जगह कर दिया। इसकी वजह से हम कितना कोल इम्पोर्ट कर रहे हैं? I would like to know how much coal are we importing because several mines are non-operational.

श्री जी. किशन रेड्डी : सर, यह क्वेश्चन से रिलेटेड नहीं है।

श्री सभापति : जी, यह रिलेटेड नहीं है।

श्री जी. किशन रेड्डी : सर, माननीय सदस्य को जो भी इन्फॉर्मेशन चाहिए, उसकी डिटेल मेरे पास है, तो मैं उनको इन्फॉर्मेशन उपलब्ध करवा दूंगा।

श्री राजीव शुक्ला : सर, कोल स्कैम के बारे में है।

MR. CHAIRMAN: Rajeev*ji*, you are a very senior Member. Hon. Minister will get back to you in writing. Is it okay?

Question No.65 as Question No.64 has been withdrawn. ...(*Interruptions*)... Question No.65, Shri Vaiko ...(*Interruptions*)...

* *64: Question was withdrawn.*

श्री मल्लिकार्जुन खरगे : सर, क्वेश्चन 64 ड्राप क्यों किया गया?

MR. CHAIRMAN: Leave it to me. There are rules. I only inform the House. If anyone wants to know the background, I will let you know.

Question No.65 - Shri Vaiko ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे : लिस्ट होने के बाद क्वेश्चन क्यों ड्रॉप किया गया, कैसे किया गया? इसको पहले ही कर देते? ...(**व्यवधान**)...

MR. CHAIRMAN: Let me inform the Leader of the Opposition that this is not for the first time; as a matter of fact, it is very frequent. It is a parliamentary practice. And, the decision is taken by the Chairman. ...*(Interruptions)*... Question No.65 - Shri Vaiko. ...*(Interruptions)*... Shri Vaiko is not present. Any supplementaries? ...*(Interruptions)*..

SHRI DIGVIJAYA SINGH: Sir, I have a supplementary on this. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे : मंत्री जी बैठे हुए हैं। ...(**व्यवधान**)... ऐसे प्रोटेक्ट करेंगे, तो कैसे चलेगा? ...(**व्यवधान**)...

MR. CHAIRMAN: Let me tell the hon. Members, I realise my limitations. My limitations have been indicated amply by taking recourse to the ultimate painful constitutional recourse of unseating me. I would appreciate Members not to make insinuations, innuendoes, and I would particularly call upon senior Members to bear with me. ...*(Interruptions)*... No; what you said is something ...*(Interruptions)*... What Khargeji said, I take severe exception. Now, Q. No. 65.

CSR projects by oil companies In Tamil Nadu

*65. SHRI VAIKO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the detailed Corporate Social Responsibility (CSR) expenditure of all oil companies spent in the State of Tamil Nadu over the last three financial years with a year-wise breakdown;

Contents Page

(b) a further breakdown of the CSR expenditure incurred by oil companies in the State of Tamil Nadu, detailing the amounts spent in different districts during the same period: and

(c) the types of projects or initiatives or schemes funded through CSR funds from oil companies in the State during in the last three years, details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI HARDEEP SINGH PURI): (a) to (c) A statement is laid on the table of the House.

Statement

(a) to (c) Every company registered under Companies Act, 2013, having net worth of rupees five hundred crore or more, or turnover of rupees one thousand crore or more, or a net profit of rupees five crore or more during the immediately preceding financial year is mandated to spend at least two percent of the average net profits made during the three immediately preceding financial years on welfare works under Corporate Social Responsibility (CSR). Such companies, as a part of their CSR, undertake CSR activities under the heads identified under Schedule VII of the Companies Act 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and Care for the Elderly & Differently-abled Persons.

CSR is a Board-driven process and the Board of the company is empowered to plan, approve, execute, and monitor the CSR activities of the company based on the recommendations of its CSR Committee. CSR mandated companies are required to file details of CSR activities annually in MCA21 registry. Government monitors the compliance of CSR provisions through the disclosures made by the companies on the MCA21 portal. Companies are required to make necessary disclosure in the financial statements regarding CSR including non-compliance. The existing legal provisions such as mandatory disclosures, accountability to the CSR Committee and the Board, and provisions for audit of account of the company provide robust mechanism for monitoring.

The amount of CSR funds spent by oil and gas companies in the State of Tamil Nadu during the last three years is as below:

Contents Page

Financial Year	Expenditure (Rs. in Crore)								
	IOCL	HPCL	BPCL	GAIL	ONGC	CPCL	EIL	BL	Total
2021-2022	5	1	3	0	14	4	1	0	28
2022-2023	6	4	2	1	14	5	0	0	32
2023-2024	37	3	9	0	37	18	0	0	104
Total	48	7	14	1	64	28	1	0	164

Project-wise details of activities undertaken and amount spent under CSR in the country including Tamil Nadu during the last three years are available on the respective websites of Oil and Gas PSUs i.e. www.ongcindia.com, www.iocl.com,www.bharatpetroleum.com,www.hindustanpetroleum.com,www.gail online.com,www.engineersindia.com,www.balmerlawrie.comand www.cpcl.co.in.

Details of district-wise CSR expenditure incurred by oil and gas companies in the State of Tamil Nadu, during the last three years are at **Annexure-I.**

Details of some of the major types/ categories of projects or initiatives or schemes funded through CSR funds from oil and gas companies in the State during in the last three yearsare at **Annexure-II.**

Annexure-I

Details of district-wise CSR expenditure incurred by Oil and Gas Companies in Tamil Nadu during the last three years.

(Rs. in Lakh)

S.No.	District Name	2021-22	2022-23	2023-24
1	Ariyalur	0	32	16
2	Chennai	743	954	2616
3	Chengalpattu	1	13	31
4	Coimbatore	24	15	78
5	Cuddalore	26	16	46
6	Dharmapuri	0	5	0
7	Dindigul	30	0	32
8	Erode	0	0	0
9	Kallakurichi	2	19	0
10	Kancheepuram	9	65	32

Contents Page

11	Kanyakumari	0	17	15
12	Karur	0	12	4
13	Krishnagiri	4	7	15
14	Madurai	94	170	41
15	Mayiladuthurai	9	90	80
16	Nagapattinam	76	289	555
17	Namakkal	0	0	0
18	Perambalur	0	0	23
19	Pudukottai	0	6	0
20	Ramanathapuram	222	90	527
21	Ranipat	0	0	19
22	Salem	10	188	439
23	Sivaganga	0	45	10
24	Thanjavur	34	51	54
25	Tenkasi	0	0	0
26	Theni	0	0	0
27	Thiruvallur	188	348	798
28	Thiruvarur	0	0	0
29	Tuticorin(Thoothukudi)	4	7	14
30	Tiruchirappalli	22	45	72
31	Tirunelveli	0	0	104
32	Tirupathur	0	16	10
33	Tiruppur	0	0	0
34	Tiruvannamalai	0	0	0
35	The Nilgiris	0	9	6
36	Vellore	0	70	50
37	Villupuram	193	30	54
38	Virudhunagar	15	167	28
39	Multiple Districts	1123	428	4606
	Total	2828	3203	10375

Annexure-II

Details of some of the major types of projects or initiatives or schemes costing funded through CSR funds from oil companies in the State during the last three years.

S. No	CPSE	F.Y.	District	Type Of Project	CSR Activities	Cost of Project (In Lakhs)
1	ONGC	2024-25	Chennai	Education & Skill Development	Scientific instrumentation and ICT facilities in Ramakrishna Mission Vidyapith Vivekananda college, Chennai	352.53
2	ONGC	2024-25	Salem	Education & Skill Development	Financial assistance for construction of school main building, installation of water sump and rain water storage sump at Saraswathividyamandir school, Karumandurai, Salem	54.81
3	ONGC	2024-25	Cuddalore	Sanitation	Financial assistance for sewage renovation for government headquarters hospital, Cuddalore.	32.76
4	ONGC	2023-24	Tiruvallur	Community Infrastructure Development	Financial assistance for Construction of Community Centre at Panayur Panchayat, Thiruthuraipoondi Block, Tiruvallur.	37.27

Contents Page

5	ONGC	2023-24	Ramanathapuram	Medical	Financial assistance towards setting up of Burn Ward in Government Hospital, Ramnad.	129.65
6	ONGC	2023-24	Chennai	Education & Skill Development	Scientific Instrumentation and ICT Facilities in Ramakrishna Mission Vidyapith Vivekananda College, Chennai	372.32
7	ONGC	2023-24	Salem	Education & Skill Development	Financial assistance for construction of school main building, installation of water sump and rain water storage sump at SaraswathiVidyaMandir School, Karumandurai, Salem District	331.63
8	ONGC	2023-24	Ramanathapuram	Community Infrastructure Development	Financial assistance for Procurement of 02 No's of CNG Buses	50.67
9	ONGC	2023-24	Multiple Districts	Community Infrastructure Development	Other small projects, admin cost spread, Spread of Pan India projects attributed to Tamil Nadu	1,520.64
10	ONGC	2022-23	Salem	Education & Skill Development	Financial assistance for construction of School main building, Installation of water sump and rain water storage sump at Saraswathi VidyaMandir School, Karumandurai, Salem District.	164.42

11	ONGC	2022-23	Nagapattinam	Medical	Part financial assistance for Installation of a 3D Mammography Machine for Early Detection of Breast Cancer in Women	50.00
12	ONGC	2022-23	Nagapattinam	Environment sustainability	Financial assistance for mangrove afforestation and olive ridleyturtle protectionin Karaikal District, Puducherry.	33.67
13	ONGC	2022-23	Multiple Districts	Community Infrastructure Development	Other small projects, admin cost spread, spread of pan India projects attributed to Tamil Nadu	280.83
14	ONGC	2021-22	Multiple Districts	Medical	Various project(s) for promoting preventive health care in Tamil Nadu	50.25
15	ONGC	2021-22	Multiple Districts	Education & Skill Development	Various project(s) for promoting education in Tamil Nadu	33.68
16	ONGC	2021-22	Multiple Districts	Community Infrastructure Development	Other small projects, admin cost spread, spread of pan India projects attributed to Tamil Nadu	877.08
17	IOCL	21-22	Dindigul	Education	Provision of two classrooms including one smart Class room and furniture for GHS KozhinjipattiDindigul	30.1
18	IOCL	21-22	Chennai	Healthcare	Provision of Nutritional Park, Chengalpattu Medical College	44.98

19	IOCL	21-22	Tiruvallur	Empowering Differently Abled	Welfare of Persons with Disabilities (Divyangjan) by providing artificial limbs, and appliances, wheelchairs, etc.	42.51
20	IOCL	21-22	Madurai	Drinking Water	Drinking Water Kiosks using CDI Technology	37.95
21	IOCL	21-22	Ramanathapuram	Education	Smart classroom project along RoW schools	57.23
22	IOCL	22-23	Virudhunagar	Rural Development	Construction of community Hall	34.97
23	IOCL	22-23	Virudhunagar	Empowering Differently Abled	Health camps and rehabilitation for differently abled	64
24	IOCL	22-23	Chengelpet	Healthcare	ArogyaSelvam – strengthening public healthcare infrastructure	44.71
25	IOCL	22-23	Chennai	Skill Development	Development of skill &learning centre at Kannagi&Ezhil Nagar, Chennai	41.4
26	IOCL	22-23	Chennai	Education	Saksham awareness campaign 2022 for educating masses on conservation of fuels	60
27	IOCL	23-24	Chennai	Sanitation	PasumaiPudupet-establishing and Operating Micro Composting Centre at Puduppet in Zone-5 of GCC under healthy Chennai initiative	56.86
28	IOCL	23-24	Coimbatore	Nutrition	Project Madhuram: promoting scientific beekeeping among nribals in Palamalai, Coimbatore for	35.52

					livelihood enhancement and nutritional security.	
29	IOCL	23-24	9 Districts	Nutrition	Amudasurabhi: Setting up Nutritious Kitchen Gardens in Government Residential Girls Schools across Tamil Nadu	50.88
30	IOCL	23-24	Mayiladuthurai	Healthcare	Sahaara: empowering differently abled in Mayiladuthurai and Thanjavur districts	64
31	IOCL	23-24	Chennai	Healthcare	Establishing life saving Modular Operation Theatre	50.4
32	IOCL	23-24	10 Districts	Healthcare	Udaan: improving dignity and quality of life for wheelchair users along SRPL Installations and Pipeline RoWvillages	62.89
33	IOCL	23-24	All Districts	Healthcare	Provision of Truenatmachines for TB diagnosis at Govt. hospitals across Tamil Nadu	2795.52
34	IOCL	23-24	Tiruvallur	Nutrition	Provision of Integrated Child Development Services (ICDS) (Anganwadi centres)- 2 nos at Kaladipet, Tiruvallur district	37.4

Contents Page

35	IOCL	23-24	Chennai	Healthcare	Provision of up-gradation of Human Milk Bank with more advanced facilities to increase both the quantity and quality of the human milk made available at IOG & Govt Hospital for Women and Children, Egmore, Chennai	33.78
36	IOCL	23-24	All Districts	Environmental Sustainability	Saksham Campaign 2023-24 for petroleum conservation	54.04
37	IOCL	23-24	Chennai	Disaster Management & Relief	Provision of relief material to affected people during Cyclone Michaung at Chennai and Tamabaram	32.5
38	IOCL	23-24	Tirunelveli	Disaster Management & Relief	Provision of relief material to affected people during devasted flood in Southern Tamilnadu	50.64
39	IOCL	23-24	Chennai	Education	Provision of smart classes at Greater Chennai Corporation	39
40	HPCL	2021-22	Chennai	Education	Basic infrastructure facilities at Higher Secondary School, Choolai.	38.63
41	HPCL	2022-23	Madurai	Healthcare	Construction and establishment of integrated outpatients treating center	48.57
42	HPCL	2022-23	Sivaganga	Education	Class rooms at Government schools	45.48

43	HPCL	2022-23	Madurai	Education	Classrooms at school	35.89
44	HPCL	2022-23	Chennai	Education	Building for education and skill development	68.65
45	HPCL	2022-23	Tiruchirappalli	Healthcare	USG equipment at primary health centres	36.92
46	HPCL	2023-24	Tiruvallur	Education	Building for education and skill development	59.08
47	HPCL	2023-24	Tiruchirappalli	Education	Scholarship to students from socially and economically backward categories	30.06
48	HPCL	2023-24	Coimbatore	Education	Scholarship to students from socially and economically backward categories	37.66
49	BPCL	2021-22	Chennai	Medical	Providing 1,000 Oxygen Concentrators for effective and timely clinical treatment of Covid-19 patients	44.44
50	BPCL	2021-22	Villupuram	Education	Equipment for setting up digital lab and solar plants	176.29
51	BPCL	2021-22	Ramanathapuram	Sanitation	Providing potable water to the rural population of Ramanathapuram District.	90.26
52	BPCL	2022-23	Kancheepuram	Medical	Renovation of the Banyan Health Centre	47.96
53	BPCL	2022-23	Chennai	Medical	Financial assistance for Digital X — Ray unit and 3 Eye equipment at Ramakrishna Math	44.09
54	BPCL	2022-23	Chennai	Medical	Procurement of Ophthalmic IOL Master	39.10

Contents Page

					700 Optical Biometer Equipment.	
55	BPCL	2023-24	Vellore	Medical	Financial assistance to Caring the Least for Mankind NGO for establishment of Modular Theatre for Cleft and Craniofacial Surgery at Scudder Memorial Hospital,Ranipet.	49.56
56	BPCL	2023-24	Chennai	Medical	Financial assistance to Govt Stanley Medical Hospital forprocurement of Medical Equipments at Royapuram,Chennai	49.99
57	BPCL	2023-24	Ramanathapuram	Education	Construction of Vivekananda BPCL Block at Ramakrishna Math Vivekananda Vidyalaya CBSE School, Ramanathapuram district, Tamil Nadu.	189.00
58	BPCL	2023-24	Chennai	Education	Financial assistance to Indian Institute of Technology Madras for developing and providing Sun & Rain Protection System for specially designed wheelchair to be used by Specially Challenged People	49.88
59	BPCL	2023-24	Chennai	Medical	Financial assistance to Cancer Institute Adyar Chennai to provide	48.00

Contents Page

					Surgical Treatment for under privileged cancer patients.	
60	BPCL	2023-24	Tamil Nadu	Medical	Financial assistance to Tamilnadu Kidney Research Foundation for providing accessible dialysis for underprivileged kidney patients.	49.99
61	BPCL	2023-24	Salem	Medical	Financial assistance to the NGO — "Our Lady of the Poor Charitable Trust" for upgradation of Daycare Home for Differently Challenged Children at Salem, Tamil Nadu.	45.70
62	BPCL	2023-24	Tirunelveli	Medical	Financial assistance to the NGO — Anbhalayaa Foundation for upgradation of Primary Health Centre at Vadakkankulam Tirunelveli District.	38.41
63	BPCL	2023-24	Chennai	Disaster Management & Relief	Financial assistance to the NGO — JeevaAnbalayam Trust for Flood Relief Activities in and around Chennai caused by Michaung Cyclone.	50.00
64	BPCL	2023-24	Chennai	Medical	Financial assistance to Cancer Institute (WIA) for installation of Online Continuous Effluent Monitoring System	50.00

					(OCEMS) & treatment for needy cancer patients.	
65	BPCL	2023-24	Chennai	Medical	Financial assistance to the NGO – Idhayangal Charitable Trust for providing operational expenses of children with Type 1 diabetes in Tamil Nadu.	46.02
66	BPCL	2023-24	Chennai	Medical	Financial assistance to Department of Prisons and Correctional Services for implementation of Menstrual Hygiene & Welfare Project in association with HLL Lifecare Limited.	49.94
67	GAIL	2022-23	Vellore	Nutrition	Support towards providing supplements to malnourished women residing in rural areas in and around Vellore, Tamil Nadu	30.00
68	CPCL	2021-22	Chennai / Others	Healthcare	Supply of Cold Chain Equipment for transportation and distribution of COVID - 19 vaccination to State Health Department, Govt. of TamilNadu	150.00
69	CPCL	2021-22	Chennai	Education & Skill Development	Contribution towards stipend paid to apprentices engaged.	198.75

70	CPCL	2022-23	Chennai	Sports	44th Chess Olympiade, Tournament sports Fund sponsored to TamilNadu	200.00
71	CPCL	2022-23	Chennai	Education & Skill Development	Contribution towards stipend paid to apprentices engaged.	177.79
72	CPCL	2023-24	Nagapattinam	Healthcare	Organizing Mega Eye Care Camp	36.50
73	CPCL	2023-24	Chennai	Healthcare	Sponsorship for full set-up of Mobile Cardiac Ambulance Unit	34.40
74	CPCL	2023-24	Chennai	Education & Skill Development	Industry academia collaboration through formation of Energy Consortium to achieve United Nation's Sustainable Development Goals by contribution to the incubators of IIT.	75.00
75	CPCL	2023-24	Chennai	Healthcare	Procurement and distribution of HbA1c Analyser, Biochemistry Analyser and Ultrasound with Colour Doppler equipment for Rajiv Gandhi Government General Hospital	38.50
76	CPCL	2023-24	Chennai	Community Infrastructure Development	Development and upgradation of Metropolitan Transportation Corporation Bus Depot at Kathivakkam	45.00

77	CPCL	2023-24	Chennai / Thiruvallur	Welfare of Disabilities	Assessment of needy beneficiaries and distribution of assistive devices to persons with benchmarked disabilities.	99.00
78	CPCL	2023-24	Chennai	Education & Skill Development	Organizing and conducting Machine Operator Plastic Processing Course	37.00
79	CPCL	2023-24	Chennai	Education & Skill Development	Construction of additional classrooms at Corporation Middle School at Tsunami Quarters, Tiruvottiyur.	49.00
80	CPCL	2023-24	Chennai	Community Infrastructure Development	Construction of community Hall at Ramanathapuram locality, Tiruvottiyur	50.00
81	CPCL	2023-24	Chennai	Education & Skill Development	Construction of dining and multipurpose Hall in Government Higher Secondary School, Manali	70
82	CPCL	2023-24	Chennai	Education & Skill Development	Contribution towards stipend paid to apprentices engaged.	137
83	CPCL	2023-24	Nagapattinam	Healthcare	Running and maintenance of Mobile Medicare Unit in Nagapattinam.	45.9
84	CPCL	2023-24	Chennai	Healthcare	Running and maintenance of Mobile Medicare Unit in Chennai	31

85	CPCL	2023-24	Ramanathapuram	Healthcare	Running and maintenance of Mobile Medicare Unit in Ramanathapuram.	30.4
86	CPCL	2023-24	Chennai	Education & Skill Development	Free residential coaching under CPCL Super 30, Chennai Project for Engineering Entrance Examination	53
87	CPCL	2023-24	Chennai	Healthcare	Procurement & disburse of robotic scavenger machine to Chennai Metropolitan Water Supply and Sewerage Board	52.74
88	CPCL	2023-24	Chennai	Education & Skill Development	Upgradation of Polytechnic College building infrastructure and laboratory	75
89	CPCL	2023-24	Nagapattinam	Environment sustainability	Removal of water hyacinth in rivers, channels and drains in Vennar sub basin	42
90	CPCL	2023-24	Chennai	Education & Skill Development	Repair and maintenance of polytechnic college building	228
91	CPCL	2023-24	Chennai	Healthcare	Flood relief activities	190

MR. CHAIRMAN: Hon. Minister, have you laid the statement on the Table?

SHRI HARDEEP SINGH PURI: Yes, Sir.

MR. CHAIRMAN: The third supplementary - Shri Digvijaya Singh.

SHRI DIGVIJAYA SINGH: Sir, as per the rules, every corporate, which has a turnover of over Rs.500 crores has the responsibility, and I think he knows the rules. Now, I would like to know from the hon. Minister...

MR. CHAIRMAN: Through me.

SHRI DIGVIJAYA SINGH: ...which of the oil companies and gas companies have fulfilled the responsibility which is cast on them under the CSR rules. Have they fulfilled the two per cent requirement of their net income being spent on CSR activities? I want to know this. My question is simple, Sir.

MR. CHAIRMAN: Hon. Member, if you have gone through the question, it is about CSR projects by the oil companies in Tamil Nadu.

SHRI DIGVIJAYA SINGH: I want to know for Tamil Nadu.

SHRI HARDEEP SINGH PURI: The question specifically asked by Shri Vaiko was on CSR activities undertaken in the State of Tamil Nadu.

MR. CHAIRMAN: The hon. Member has taken note of it.

SHRI HARDEEP SINGH PURI: Now, the issue is the following. Details about all the Corporate Social Responsibility spending done, as per the threshold incurred by all the OMCs, are present on their respective websites. In so far as I remember, in the last three years, the combined spending overall in the country is little less than Rs.4,000 crores. In Tamil Nadu, it is about Rs.186 crores. Now, if in a particular year, an OMC is not able to meet its two per cent obligation, then, that carries forward. In so far as the specific information, which is sought, whether they are all meeting that requirement, I will have to look into the details. My impression is that all of them are meeting it and reporting it, but if there is a shortfall in a particular year, it could be carried forward to the next year, but we can check on that data.

MR. CHAIRMAN: Hon. Minister, the carry forward provision, it is for how many years?

SHRI HARDEEP SINGH PURI: It can carry forward it for three years. The previous year can go to the next year.

MR. CHAIRMAN: Okay. Now, supplementary number four. *...(Interruptions)...*

SHRI DIGVIJAYA SINGH: Sir, can he give this in writing?

MR. CHAIRMAN: What he said here is in writing. It is the ultimate thing. Let me tell the hon. Member that anything said in this House is sacred, sanctified and, if it is wrong, it entails very severe consequences, including loss of Membership. *...(Interruptions)...*

SHRI DIGVIJAYA SINGH: I request him to give it in writing. *...(Interruptions)...*

MR. CHAIRMAN: No. Ultimately, I decide. It cannot be a contract between the Member and the hon. Minister.

SHRI HARDEEP SINGH PURI: Sir, I don't need a contract. I can confirm here and now, through your good offices, that all OMCs have spent twice the amount of CSR in Tamil Nadu that they were required to. I have just received the confirmation.

MR. CHAIRMAN: Let us congratulate the hon. Minister. Now, Dr. M. Thambidurai - fourth supplementary.

DR. M. THAMBIDURAI: Sir, the hon. Minister has given a reply with regard to the CSR spending in the State of Tamil Nadu. If you talk about logistics or the transportation of oil and gas, Namakkal District of Tamil Nadu is very famous in this respect as this is the hub of the logistics operations or transportation of oil to the entire country. But, here, the figure is zero, zero and zero. They have not spent a single rupee out of the CSR funds in the Namakkal District or in some other Districts. Will the Minister look into it? They are the people who are transporting oil to the entire country. Namakkal District, a place where all the logistics is done, is a very backward District where people have a lot of sufferings. Will the Government do something to ensure that some CSR funds are also spent for the Namakkal District, which, right now, has a spending of zero, zero and zero rupees?

MR. CHAIRMAN: Hon. Minister. So close, yet so far.

SHRI HARDEEP SINGH PURI: Sir, I am absolutely delighted that my good friend, the hon. Member, has asked this question. It is something on which I undertake real

Contents Page

introspection, anguished introspection. We have cases of a few States. I am not going to name them but in these States, the activities of the oil marketing companies -- whether it relates to exploration or any other activities -- are not encouraged; in fact, impediments are there. In fact, during the previous session of Parliament, I also drew the attention to the fact that in one particular State, we have spent Rs. 1,000 crores on exploration and production, and yet, the concerned State Government is depriving itself the opportunity of getting revenue from that. With regard to the case, which my hon. Member mentioned just now, some States do not allow transportation pipelines to be laid. So, it becomes very difficult for any company to do any CSR spending there. Invariably, CSR spending is done where there is oil and marketing or the E&P facility.

MR. CHAIRMAN: Hon. Minister, this is a House that has to find a solution. What keeps you away from not getting into specifics? This House will find an answer. *...(Interruptions)...* One minute. Members will debate... *...(Interruptions)...*

SHRI HARDEEP SINGH PURI: Sir, I can name the State. *...(Interruptions)...*The State of West Bengal has seen an investment of Rs. 1,000 crores by the ONGC and 99 wells have been dug. Yet, we are not able to proceed further. So, it is very wrong to expect an oil marketing company to spend CSR funds there. *...(Interruptions)...* Yes, this is the result. Now, in the case of Tamil Nadu as well... *...(Interruptions)...* No, no, you can deny it but I have given written answers, we have given press releases. Now, in the case of Tamil Nadu also, Sir, I would not have *...(Interruptions)...*

MR. CHAIRMAN: Which of the two would like to take the floor? Mr. Saket Gokhale or Ms. Dola Sen? *...(Interruptions)...*

SHRI JAIRAM RAMESH: What is this, Sir? *...(Interruptions)...*

MR. CHAIRMAN: It relates to the State of West Bengal. To make the discussion relevant, it is legitimate for the concerned Members to hear the hon. Minister and come up with a response. That is what the House is for.

SHRI HARDEEP SINGH PURI: Sir, I stand ready for it at any given point of time, either through the platform provided by this august House or otherwise. I have always invited people to talk about it. With 3½ years of experience in this Ministry, I can say that wherever economic activities are encouraged and refineries come up,

economic activities come up in hundreds of kilometers around that place come up and benefit the people. Sir, ultimately, it depends on the States as 'land' is in their domain. Mr. Chairman, Sir, through you, I would like to encourage the State Governments to please allow this kind of economic activity to take place. We will ensure that the benefits through CSR and other economic activities will come there. Sir, in Ashoknagar, the ONGC has dug wells but it is not getting the petroleum mining license in the last three or four years that I have been familiar with. I have written several letters. So, I appeal to the representatives of the concerned State Government present here to please have a re-look into this matter.

MR. CHAIRMAN: Last supplementary, Shri Saket Gokhale.

SHRI SAKET GOKHALE: Sir, I am not asking a supplementary. With your permission, I just want to make a point that as far as Ashoknagar is concerned, we will give a written statement to the hon. Minister about how many times the permission has been renewed and what his Ministry has been doing. But our request is, please ask him...

MR. CHAIRMAN: Last supplementary, Shri Mayankbhai Nayak. ...*(Interruptions)*...

श्री मयंक भाई जयदेव भाई नायक : सर, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि सीएसआर फंड को केवल ऑपरेटिंग एरियाज़ में, जहां-जहां कंपनी काम करती है, वहीं यूज़ होता है या अन्य जगह पर भी यूज़ होता है? दूसरा, जो सीएसआर फंड यूज़ किया गया है, क्या फंड यूज होने के बाद उसका अच्छी तरह से रख-रखाव होता है या नहीं? एक बार फंड यूज़ कर लिया गया, फिर साल बीतने के बाद उसको जो मेन्टेन वगैरह किया जाता है, तो क्या सीएसआर फंड देने वाली कंपनी इसकी कोई जांच करती है या नहीं?

श्री हरदीप सिंह पुरी : सर, जो सीएसआर फंड यूज़ किया जाता है, उसका निर्णय उन कंपनीज़ के बोर्ड्स द्वारा लिया जाता है। यह निर्णय उन कंपनीज़ के बोर्ड्स केवल इस बात पर नहीं लेते कि उसकी लोकेशन कहां है। इस संबंध में गाइडलाइन्स बनी हुई हैं। जैसे हमने पहले बताया कि महामारी के दौरान जो गाइडलाइन्स थीं, उनका emphasis हैल्थ सेक्टर पर था। अभी जो सेक्टर्स हैं, जहां पर सीएसआर फंडिंग encourage की जाती है, वे हैं - education, environment sustainability, healthcare, sanitation and social sector. In the social sector, sports, women empowerment, rural development come. इस संबंध में Department of Public Enterprises और Ministry of Corporate Affairs की गाइडलाइन्स बनी हुई हैं। सीएसआर की स्पेंडिंग का जो डिसीजन होता है, that is taken by the Boards.

Those proposals are approved by the Boards. इनमें कई thematic areas हैं, जैसे aspirational districts हैं, which are at the lowest rung of development and where

Contents Page

aspirational development is taking place. इसमें जो ऑडिट होता है, that is also done through third parties and is also subject to CAG audit. माननीय सांसद जी का सवाल है कि वह कैसे खर्च होता है? मैं बताना चाहता हूं कि उसमें ऑडिट भी होता और ultimately CAG ऑडिट भी होता है।

MR. CHAIRMAN: Question No. 66, Shri Samik Bhattacharya.

Implementation of PM Vishwakarma Scheme in West Bengal

*66. SHRI SAMIK BHATTACHARYA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government of West Bengal has failed to form the State and District Monitoring Committees under the PM Vishwakarma Scheme, and the reasons for this delay;

(b) the reasons for not completing registrations in the State of West Bengal despite over 8 lakh applications being submitted, and the steps being taken to address this backlog;

(c) the measures that are being implemented to ensure smooth execution of the scheme in the State of West Bengal, including coordination with the State Government; and

(d) the Ministry's timeline for ensuring full implementation of the scheme in West Bengal, including completing pending registrations and forming monitoring Committees?

THE MINISTER FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI JITAN RAM MANJHI): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) to (c) Government of West Bengal has not constituted the State Monitoring Committee (SMC) and District Implementation Committee (DIC). More than 7.78 lakh applications under PM Vishwakarma have been received through Common Service Centres (CSCs) in West Bengal. As per the Scheme guidelines, these Committees are to be formed by the respective States/UTs for implementation of PM Vishwakarma Scheme. Before successful registration, applications undergo a three-stage verification process, as follows:

Contents Page

Stage1: Verification at the Gram Panchayat/ULB level.

Stage2: Vetting and recommendation by the DIC chaired by District Magistrate/Deputy Commissioner/District Collector.

Stage 3: Approval by the Screening Committee at the Central level.

Since the applications have not been verified due to the non-constitution of DIC and SMC, the registration of beneficiaries is affected in West Bengal under PM Vishwakarma.

Ministry of MSME, has requested Government of West Bengal to constitute and notify the SMC and DIC to facilitate the implementation of the Scheme in the State, vide letters dated 21.08.2023, 25.08.2023, 20.09.2023, 01.03.2024 and 05.11.2024.

(d) PM Vishwakarma Scheme has approval for implementation pan India, including in West Bengal, for 5 years, till FY 2027-28 (i.e. 31.03.2028). Prospective beneficiaries can successfully register in PM Vishwakarma after the prescribed verification process to avail the Scheme's benefits.

SHRI SAMIK BHATTACHARYA: Thank you, Sir, for giving me the opportunity. सर, केंद्र सरकार ने आम लोगों, गरीबों, वंचितों, महिलाओं, नौजवानों और किसानों के लिए तमाम सेंट्रल स्कीम्स लागू की हैं। इनके कारण लोगों के जीवन में भारी परिवर्तन आया है, परंतु अभी भी कुछ राज्य ऐसे हैं, जिन्होंने किसी भी केंद्र सरकार की योजना को लागू नहीं किया, केवल इसका नाम बदल दिया। सर, बड़े दुख के साथ कहना पड़ता है - My question is regarding Vishwakarma Scheme - उत्तर में कहा गया है कि DIC और SMC नहीं होने के कारण विश्वकर्मा योजना को पश्चिम बंगाल में लागू नहीं किया गया। सर, मैं आपके माध्यम से माननीय मंत्री महोदय से जानना चाहता हूं कि इस संबंध में सरकार की तरफ से क्या कदम उठाए गए हैं? विश्वकर्मा स्कीम के अंतर्गत बहुत सारे गरीब लोग आते हैं, तो मैं जानना चाहता हूं कि इसका कार्य कब होगा?

श्री जीतन राम माँझी : सभापति महोदय, माननीय सांसद महोदय का कथन सौ प्रतिशत सत्य है। इस मामले में पिछले उत्तर में भी देखा गया होगा कि भारत के दो राज्य पश्चिम बंगाल और तमिलनाडु भारत सरकार की जितनी भी स्कीम्स होती हैं, वे उनके प्रति अनिच्छुक होते हैं और उनका implementation नहीं करते हैं। जहां तक इस योजना का सवाल है, इसके संबंध में जैसा कि बताया गया है कि इसकी जांच तीन स्तर पर होती है - एक पंचायत स्तर पर, दूसरी जिला

Contents Page

स्तर पर और तीसरी राज्य स्तर पर। ये सारी कमेटीज़ राज्य स्तर के माध्यम से बनाई जाती हैं। राज्य स्तर पर ये कमेटीज़ नहीं बनी हैं। इसमें आवेदन आते हैं, लेकिन उनका रजिस्ट्रेशन नहीं हो पाता है, उनका निरीक्षण नहीं हो पाता, मतलब वह आगे प्रोसेस नहीं होता है। माननीय सांसद महोदय ने पूछा कि सरकार क्या कार्रवाई कर रही है? सभापति जी, इसके लिए हम लोग time without number सरकारों को लिखते हैं।

हमारे सेक्रेटरी, हमारे और जूनियर ऑफिसर्स उस राज्य में जाते हैं, उनके साथ मीटिंग करते हैं, उनसे अनुरोध करते हैं कि यह प्राइम मिनिस्टर का विज़न प्रोजेक्ट है और यह गरीबों के लिए है। सर, इस योजना में 18 प्रकार के ट्रेड्स हैं, जो छोटे-छोटे उद्यमियों के लिए हैं। जैसे लोहार हैं, सुनार हैं, बढ़ई हैं, वाशरमेन हैं, इत्यादि, जो गाँवों में पाए जाते हैं। प्राइम मिनिस्टर का यही विज़न है कि बड़ी-बड़ी फैक्टरियों के लिए तो हम लोग कुछ करते हैं, हम उनको पैसा देते हैं, यह सब होता है, लेकिन इन छोटे लोगों को कोई नहीं देखता है। इसीलिए प्राइम मिनिस्टर विश्वकर्मा योजना चलाई गई है और इसके लिए प्रयास किया जा रहा है। आपको यह सुन कर जरूर संतुष्टि होगी कि जब 5 वर्ष के लिए यह योजना चलाई गई है, तो हम लोग 30 लाख लोगों को लाभान्वित करने का प्रयास करना चाहते हैं। इसमें other States से बात आ रही है, लेकिन इन दो स्टेट्स से कभी कोई answer नहीं आता, इसलिए हम लोग इन राज्यों में इस योजना का implementation कराने में असमर्थ हैं। इसके लिए बार-बार उनसे अनुरोध किया जाता है, कहा जाता है, इसके बावजूद वे नहीं सुनते हैं, तो यह एक political reason है। इसलिए इसके बारे में क्या किया जाए, यह माननीय सांसद या हिंदुस्तान की माननीय जनता जाने।

MR. CHAIRMAN: Supplementary number two, Shri Samik Bhattacharya. ...*(interruptions)*... Hon. Member, take recourse to the given provision. There is a provision. Send a slip to me. Please don't get up. Let us maintain decorum. There is a mechanism. Send a slip to me. I look around. If it is coal, I go to coal-bearing areas. I try to balance all parties and States also. Shri Samik Bhattacharya.

SHRI SAMIK BHATTACHARYA: Sir, we have accepted this federal structure. We have accepted a multi-party democracy. If any State Government is totally ignoring or defying this federal system, इसके ऊपर सरकार का क्या कहना है? पश्चिमी बंगाल की गरीब जनता, जो विश्वकर्मा स्कीम से लाभान्वित हो सकती है, उसके लिए हम यही जानना चाहते हैं कि पश्चिमी बंगाल में आने वाले दिनों में विश्वकर्मा स्कीम लागू होगी कि नहीं?

MR. CHAIRMAN: Hon. Member, ask your supplementary.

श्री सामिक भट्टाचार्य : हमारा यही कहना है। हाँ या न? ...(**व्यवधान**)... .

MR. CHAIRMAN: Hon. Member, look at me and put the question to the hon. Minister.

श्री सामिक भट्टाचार्य : सर, यह कब होगा? सर, 7,78,000 applications दिए हुए हैं। यह कब होगा? हाँ या न?

श्री सभापति : माननीय मंत्री जी।

श्री जीतन राम माँझी : माननीय सभापति महोदय, अभी वर्तमान में पी एम विश्वकर्मा योजना की गाइडलाइंस में जो प्रावधान है, उसके अनुसार एक त्रि-स्तरीय कमिटी है, वहाँ से ही आवेदन की screening तथा verification होकर इसे आना है। अब यह कहा जा रहा है कि पश्चिमी बंगाल में गरीब लोग हैं, अन्य स्टेट्स में गरीब लोग हैं, जहाँ implementation नहीं हो रहा है। हम इस हाउस को assure करना चाहते हैं कि हम लोग इसके लिए consider करेंगे कि हमारे जो गाइडलाइंस हैं , उस गाइडलाइंस में क्या हम इस त्रि-स्तरीय कमिटी के अलावा इससे अलग कोई कमिटी बना कर अपनी तरफ से वहाँ जाँच करके, आवेदनों को screening तथा verification करके मँगा सकते हैं कि नहीं। महोदय, इस पर सोचना होगा।

MR. CHAIRMAN: Third supplementary, Ms. Dola Sen.

MS. DOLA SEN: Sir, through you, I want to inform the House that the State of West Bengal has the highest number of MSMEs owned by women and it has been appreciated by the concerned Ministry of the Union Government. West Bengal has secured the first prize for the best performance of MSMEs by the concerned Ministry of the Union Government many times in the last few years. I want to know whether the concerned Ministry of the Union Government is partial or blind to appreciate West Bengal as West Bengal is such a low performer? I want to know this, Sir, through you, from the concerned Minister. Why has the eco-friendly, environment-friendly traditional handloom sector has been excluded by the concerned Ministry of the Union Government from PM Vishwakarma Yojana? Our State Government has already given at least Rs.200 crore towards the artisans of the handloom sector. Why does this scheme exclude the artisans of age more than 60? It is better they follow our Utkarsh Bangla, our Karmasathi, etc., which are getting the first prize for years in national and international arena. Thank you, Sir.

श्री जीतन राम माँझी : सभापति महोदय, मैं इस बात को बार-बार कह रहा हूँ कि 'प्राइम मिनिस्टर विश्वकर्मा योजना' के अन्तर्गत जो criteria है, उसमें 3 कमेटियों के माध्यम से ही scrutinize होकर ही आवेदन आते हैं, वे नहीं आ रहे हैं। ...(**व्यवधान**)... मैंने हाउस को assurance दिया कि अगर कोई राज्य सरकार इस प्रकार से भारत सरकार के नियमों का उल्लंघन करती है, तो in the larger interest of the public, हम लोग इस पर विचार करेंगे कि क्या किया जा सकता है।

Contents Page

...(**व्यवधान**)... महोदय, अब रही वह बात, जो उन्होंने यह कहा कि वस्त्र उद्योग और अन्य उद्योगों के बारे में अच्छा किया है, तो इसके लिए हम लोग धन्यवाद देते हैं। लेकिन इस प्राइम मिनिस्टर विश्वकर्मा योजना का एक limitation है। हुजूर, उसमें हम लोग खास करके 18 सेक्टर्स में काम करते हैं। कारपेंटर, नाव निर्माण करने वाले, अस्त्रकार, धातु शिल्पीकार, हथौड़ा बनाने वाले, tool kits बनाने वाले, ताला बनाने वाले, goldsmiths, porters, sculptures बनाने वाले, पत्थर तराशने वाले जो लोग हैं, ये सब योजना में हैं। ...(**व्यवधान**)... इस योजना के अन्तर्गत आने वाले को ही इसमें देखेंगे। ...(**व्यवधान**)... बाकी उन्होंने जो वस्त्र उद्योग की बात कही, तो मैं उसके बारे में अलग से सूचना ग्रहण करूँगा और अगर उनको अलग से उसकी जानकारी चाहिए, तो मैं उनको भिजवा दूँगा

MR. CHAIRMAN: Supplementary No.4; Shri R. Girirajan.

SHRI R. GIRIRAJAN: Sir, in this regard, we have a policy decision in Tamil Nadu. Our hon. Chief Minister has written a detailed letter in this regard. This scheme will spoil the poor people; this scheme will spoil the farmers. *...(Interruptions)...* This is no match for Tamil Nadu. We are following social justice. We are uplifting the ground level people to upper level. You are sending them down. *...(Interruptions)...* A barber's son will become a lawyer; a barber's son will become an engineer. ...(*Interruptions*)...

MR. CHAIRMAN: Please ask your supplementary.

SHRI R. GIRIRAJAN: You are giving the opportunity to barber's son to do the barber work. *...(Interruptions)...*

MR. CHAIRMAN: Your supplementary! ...(*Interruptions*)...

SHRI R. GIRIRAJAN: We are against it. In this matter, our hon. Chief Minister has written a detailed letter. *...(Interruptions)...*

MR. CHAIRMAN: Girirajanji, your supplementary! ...(*Interruptions*)...

SHRI R. GIRIRAJAN: Yes, Sir, that is what am asking. It is a clarification. ...(*Interruptions*)...

MR. CHAIRMAN: Girirajanji, the issue is: Implementation of PM Vishwakarma scheme in West Bengal. Please confine to it.

SHRI R. GIRIRAJAN: Sir, Minister has mentioned Tamil Nadu. ...(*Interruptions*)...

श्री सभापति : एक मिनट। माननीय मंत्री जी ने सुलभ तरीके से, विस्तार से जवाब दिया है, परन्तु विषय पर रहना जरूरी है। It is important for us to pose supplementaries to the hon. Minister on the question.

SHRI R. GIRIRAJAN: Hon. Minister has mentioned West Bengal and Tamil Nadu in his reply. In Tamil Nadu, we are opposing this scheme. We have sent a detailed letter to the Ministry.

MR. CHAIRMAN: That is not a supplementary.

SHRI R. GIRIRAJAN: I record my answer. We are not accepting. *...(Interruptions)...* We are not accepting the Vishwakarma scheme in Tamil Nadu. ...(*Interruptions*)...

MR. CHAIRMAN: It is not a debating platform. *...(Interruptions)...* Hon. Members, I will again appeal to you. A question is important only when supplementaries are asked about the question. If we start diverting and making a statement that we will not have a Central scheme, this House has to debate some day whether national schemes can really be so ignored. *...(Interruptions)...* Last supplementary; Shri Mahendra Bhatt.

श्री महेंद्र भट्ट : माननीय सभापति जी, मैं माननीय मंत्री जी से यह जानना चाहूँगा कि प्रधान मंत्री विश्वकर्मा योजना के तहत कितने राज्यों ने अभी तक इसको adopt नहीं किया है, यह विषय तो आ गया और दूसरा, अभी तक इस योजना के कुल कितने छोटे और लघु उद्यमियों को लाभ मिला है? क्या उसका राज्यवार कोई ब्योरा सरकार दे पाएगी? ...(**व्यवधान**)...

श्री सभापति : महेंद्र जी, यह जानकारी तो public space में इतनी ज्यादा है, फिर भी माननीय मंत्री जी, आप बताइए।

श्री जीतन राम माँझी : सभापति महोदय, वैसे तमिलनाडु की बात तो इस प्रश्न में नहीं थी, लेकिन इस प्रश्न के पीछे कुछ ऐसी बातें आई हैं कि भारत सरकार की योजनाओं को लागू करने में वैस्ट बंगाल के साथ-साथ तमिलनाडु भी अनिच्छुक है। ...(**व्यवधान**)...

1.00 P.M.

यह बात सही है कि हम गरीबों के लिए करते हैं, उनके लिए करते हैं, जैसे 'पीएम विश्वकर्मा योजना' है, यह उनके लिए है, जिनको किसी प्रकार से कोई लाभ नहीं मिला है। मैं यह पूछना चाहता हूँ कि क्या तमिलनाडु और पश्चिमी बंगाल में वैसे लोग नहीं हैं? हम उनके लिए करना चाहते हैं, लेकिन लोग वैसा नहीं कर पाते हैं....

श्री सभापति : मेरा मन तो आपको और भी सुनने को कर रहा है, but the House stands adjourned to meet at 2.00 p.m.

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link https://sansad.in/rs/debates/officials]

The House then adjourned for lunch at one of the clock.

2.00 P.M.

The House reassembled after lunch at two of the clock,
MR. CHAIRMAN *in the Chair.*

GOVERNMENT BILL

The Protection of Interests in Aircraft Objects Bill, 2025

MR. CHAIRMAN: Shri Kinjarapu Rammohan Naidu to move for leave to introduce the Protection of Interests in Aircraft Objects Bill, 2025.

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU): Sir, I move for leave to introduce a Bill to provide for protection of interests in aircraft objects and to implement the Convention on International Interests in Mobile Equipment and the Protocol to the Convention on International Interests in Mobile Equipment on Matters Specific to Aircraft Equipment, signed at Cape Town on 16th November, 2001 and for matters connected therewith or incidental thereto.

The question was proposed.

MR. CHAIRMAN: There is one notice given by Shri Sandosh Kumar P opposing the introduction of the Protection of Interests in Aircraft Objects Bill, 2025. Would you like to say something? Go ahead. Are you on your seat?

SHRI SANDOSH KUMAR P (Kerala): Yes, Sir. I always speak from my seat only.

MR. CHAIRMAN: Good! This is only to make everyone know that they can speak from their seats only.

SHRI SANDOSH KUMAR P: Sir, since India is a signatory to the Cape Town Convention, I can understand the importance of the Bill, the necessity of the Bill. But the point is that this Ministry is so enthusiastic in bringing up legislations to adapt to international situations. But what about the passengers? This Bill is overwhelmingly focussed on the interests of lessors and creditors. The airline business had a huge profit of more that Rs.16,000 crores during the financial year 2022-23, and again, they are going to help the creditors and lessors. So this point should be taken into account. The Ministry should come up with something which is beneficial to the passengers. That is it.

MR. CHAIRMAN: Hardly a ground to oppose. It speaks of greater participation. I leave it to you. Now, the question is that leave be granted to introduce the Bill.

The motion was adopted.

SHRI KINJARAPU RAMMOHAN NAIDU: Sir, I introduce the Bill.

THE UNION BUDGET, 2025-26

MR. CHAIRMAN: The Union Budget, 2025-26. I call upon Shri P. Chidambaram to raise the discussion.

SHRI P. CHIDAMBARAM (Tamil Nadu): Sir, I thank the hon. Finance Minister for presenting the Budget for 2025-26. There ought to be a philosophy behind the Budget, but I cannot divine one in this Budget. I shall not attempt to do so because after going through the Budget speech and the Budget numbers, I believe there is no philosophy behind the Budget. It is obvious that the Budget was politically driven. I

Contents Page

shall not elaborate upon that, but I congratulate the Finance Minister for achieving one of her objects a couple of days ago. Congratulations Finance Minister! I would like to start on an unusual note.

The hon. Finance Minister asked this House to appropriate Rs.20,517 crore for the Ministry of External Affairs. Usually, the MEA does not figure in a Budget speech, but I want to start with the MEA. And, I will tell you why! In 2023-24, the past year, we allocated Rs.28,915 crore. In the current year, the Revised Estimate is Rs.25,277 crore -- almost Rs.3,600 crore less in the current year. And, for next year, the Finance Minister is asking for only Rs.20,517 crore -- another Rs.5,300 crore less. I wish the External Affairs Minister is here. I suspect that, and I hope not, the hon. Finance Minister is doing an Elon Musk on the External Affairs Minister. Somebody must explain. Are we shrinking our world presence? Are we closing down Embassies? Are we closing down Consulates? Be that as it may. A more serious aspect of the MEA! MEA stumbled badly in the last week. And, I say that with responsibility. It is now clear that the United States informed India about the deportation. They gave a list of deportees. India verified the list and confirmed that 104 or so names are Indian citizens. So, this was not surprise to the MEA. It was surprise to the rest of the people. The deportation was known to the MEA. The External Affairs Minister met the Secretary of State, Mr. Rubio, a few days before the deportation. And, that was all published in the newspapers. I ask the Government: Did the External Affairs Minister raise the matter with Mr Rubio? Did he know about the SoP? He told this House, "The SoP has been in place for many years since 2012." If he knew about the SoP, did he protest about the SoP to the Secretary of State of the United States? Did he know that the SoP requires them to handcuff, tie the legs with ropes and cover the face with mask? If he knew about it, did he protest to Mr. Rubio? If he did not protest, why did he not protest? And, the most important question: Did the External Affairs Minister... *...(Interruptions)...*

MR. CHAIRMAN: Are you yielding?

SHRI P. CHIDAMBARAM: I am not yielding. I am only stating on basis of what he said. Sir, did the hon. External Affairs Minister offer to Mr. Rubio, 'We will send an aircraft to bring our Indian citizens back.' Another serious matter is, another list of 483 Indians have been identified as illegal immigrants. I don't know when the deportation will take place! I ask a specific question. Will the Government send an Indian aircraft to bring back the Indian illegal immigrants? Now, I go to the Finance Minister's trump card. No pun intended, Sir. Trump card! No pun intended.

MR. CHAIRMAN: Sir, when you say twice, 'no pun intended', I get worried. You said twice, which means, pun is intended. I am wondering whether your reference to Elon Musk is a compliment to the hon. Finance Minister to take to the groove of efficiency.

SHRI P. CHIDAMBARAM: Sir, I am looking at my clock and my Whip.

MR. CHAIRMAN: Sir, I will add the time. I will add one minute in your time.

SHRI P. CHIDAMBARAM: Sir, 'income tax cut' is the FM's main thrust of this budget and she has given a number of interviews. The House should know that only 3.2 crore persons pay income tax from the last figures available. The rest file returns, but, they pay 'nil' tax. The Government has raised the threshold from Rs. 7 lakhs to Rs. 12 lakhs and it applies to all tax payers right up to the highest tax payers.

Now, I have looked at the last available statistics of CBDT about the tax payers. My rough calculation is that about 80 to 85 lakh tax payers will go out of the tax net from next year and 2.5 crore will benefit. These 2.5 crore includes not only the middle class which the hon. Finance Minister passionately champions, it includes 2,27,315 persons who returned a total income of more than Rs. 1 crore. It includes 262 persons who returned a total income of more than Rs. 100 crores and it includes 23 persons who returned a total income of more than Rs. 500 crores. So, this is not benefiting the middle class alone, which I welcome, but, it is benefiting the very rich and the richest in the world.

Sir, the hon. Finance Minister has also claimed that she has foregone Rs.1 lakh crores. Yet, she has claimed that the net tax revenues to the Centre will grow by 11.1 per cent in 2025-26. In 2024-25 also, it grew by 11 per cent. So, it is about the same number. After foregoing Rs. 1 lakh crore in this Budget, how does she claim that the net tax revenues to the Centre will grow by the same 11 per cent? This is pure magic; not mathematics. I will reserve after this magic unfolds and I will comment on it later.

Secondly, the hon. Finance Minister says that this Rs. 1 lakh crore will go into consumption and that consumption will boost the economy. Initially, I find a lot of cheerleaders accepted that claim. But, in the last two-three days, even the Finance Minister's cheerleaders are becoming skeptical about that. I ask the hon. Finance Minister: Will not a part of Rs. 1 lakh crore go into savings? SBI Chairman had hoped that part of it will come to him and the banking system. Will not part of Rs. 1 lakh crore go into repaying old household debts? Will not part of Rs. 1 lakh crore go into travel abroad? Will it not go for educating children abroad and will it not go into

Contents Page

consuming imported goods? If you deduct all this, how does the hon. Finance Minister claim that the entire Rs. 1 lakh crore will go into consuming domestic good and services? It is only the consumption of domestic goods and services will boost the GDP rate. Besides, what is Rs. 1 lakh crore when compared to the size of the GDP? The size of GDP this year is Rs. 324 lakh crores. Sir, Rs. 1 lakh crores of Rs. 324 lakh crores is 0.3 per cent!

Are you seriously saying and are you asking this House to believe that 0.3 per cent will boost the economy? My humble advice to the Finance Minister is, do not rely on only one engine of growth- consumption. Look at other engines of growth like exports, capital investment, etc. Those other engines must be revved up. You cannot rely upon one engine of growth. Most of this consumption will not go into consuming domestic goods and services. Now, contrast, what she has forgotten. She remembered the middle class. I congratulate her for that. But what about the section of the people whom she has forgotten? Look at the plight of Indian households. I am taking purely from Government numbers. Between 2012 and 2024, in the 12 year period, food inflation was 6.18 per cent, education inflation was 11 per cent and healthcare inflation was 14 per cent. These have crippled Indian households. Household savings have fallen from 25.2 per cent to 18.4 per cent. The Household Consumption Expenditure Survey, 2023 shows — and mark these numbers — average monthly per capita expenditure of a rural family is Rs.4,226/-, and in urban areas, it is Rs.6,996/-. We must examine these numbers more closely. This is the average for the whole India — Rs.4,662/- and Rs.6,996/-, average for the whole India. But for the bottom 50 per cent, it will be even less and the bottom 50 per cent of the 50 per cent will be even less. Now, what has this Budget done for the average Indian household in the bottom 50 per cent and the bottom 25 per cent? Nothing. What relief has the hon. Finance Minister given them? She could have done one of several things. I am not saying she should have done all the four things that I will mention. She could have done one of several things. One, instead of cutting income-tax, or along with cutting income-tax, she should have cut the GST. Everybody pays GST. The richest and the poorest are paying GST. She could have cut GST. She could have cut the tax on petrol and diesel. Everybody indirectly or directly uses petrol and diesel. She could have increased the MGNREGA daily wage. She could have increased that rate because the poorest are the ones who are going to MGNREGA work. And, she could have raised the statutory minimum wage across the board under the Minimum Wages Act. That would have benefitted thousands and thousands of labourers. She did nothing, but she was focussed on income-tax and she was focused on the Delhi election.

Let me turn to another subject. The most gravest challenge facing India, facing the country is unemployment. I think all of you will agree that unemployment is the gravest challenge. Even the Treasury Benches must agree. Now, the Periodic Labour Force Survey, popularly known as PLFS, concluded that unemployment rate is 3.2 per cent, and the Economic Survey also repeats that.I am sure, the London School of Economics as well as every other University teaches us that any unemployment rate, less than 5 per cent, is equal to full employment. I won't get into the intricacies. If unemployment rate has fallen to 3.2 per cent, why should we worry? We should all be happy because it is full employment according to economic theory. But the same PLFS says, youth unemployment is 10.2 per cent. The same PLFS says, graduates unemployment is 13 per cent. If youth unemployment is 10.2 and graduates unemployment is 13, how does it conclude that the total unemployment rate in India is only 3.2? For every job, for 100 jobs, there are million applicants. For 1,000 jobs, there are several million applicants. Sir, the Economic Survey says and I quote, "We need to create 78.5 lakh non-farm jobs every year until 2030." I ask the hon. Finance Minister, what is her plan? What is the way-forward to create 78 lakh non-farm jobs between now and 2030? They will be in Government until 2029. So far the bulk of the period is their Government. They should tell us clearly a path to create 78 lakh jobs every year until the end of the Government.

Sir, next I come to the famous PLI. The Budget has eight lines of expenditure on employment generation. I have looked at it closely. If I am wrong, the hon. Finance Minister will correct me. There are five lines of expenditure under PLI. There is one line of expenditure called 'New Employment Generation Programme.' There is one line called 'Prime Minister's Employment Generation Programme.' There is one line called 'Skill India.' I don't know the differences between these acronyms. What is the difference between 'Prime Minister's New Employment Generation Programme' and the 'New Employment Generation Programme?' We don't have a new PM, we have the same PM. On the eight lines in the current year -- mark these numbers -- on the eight lines together; I have got the breakdown but I am taking all the eight lines of expenditure -- in the current year, the Budget allocation, when she presented the Budget last year, was Rs. 28,318 crore. This is the gravest challenge. You allocated Rs. 28,318 crore. But what will you spend? By March 31, you will spend only Rs. 20,035 crore. Why are you not spending Rs. 8,000 crore on this challenge, which is the gravest challenge facing the country? The PLI Scheme is a spectacular failure. Otherwise, you would have spent this money. Employment generation is a spectacular failure.

Contents Page

Now I look at another aspect, the wages of salaried male worker as well as female worker. I am giving the numbers of the male worker; the wages of salaried male worker has fallen in the last seven years from Rs. 12,665 per month to Rs. 11,858 per month. This is her own numbers -- from Rs. 12,665 to Rs. 11,858. The wages of self-employed male worker has fallen from Rs. 9,454 per month to 8,591 per month. So what is the position, Sir? The position is, incomes are falling; wages are falling; Government expenditure is not keeping pace with the promises; household net savings have fallen; and household debt has risen.

This is the plight of the bottom 50 per cent of India. There is nothing in this Budget for the bottom 50 per cent. I think, we cannot divide this House into one half speaking for the top 50 per cent and one half speaking for the bottom 50 per cent. I am quite happy to speak for the bottom 50 per cent, but I want the Treasury Benches also to impress upon their Ministers to speak for the bottom 50 per cent of India.

Sir, let us take 'Make in India'. They made such a hullaballoo about 'Made in India'. What was 'Make in India' became 'Made in India'. In global manufacturing trade, India's share is 2.8 per cent; China's share is 28.8 per cent. So, we are not a big player in manufacturing goods trade. The share of India's manufacturing in the GDP has fallen under this Government. And I give the numbers from the Economic Survey. In 2014, it was 15.07 per cent, in 2019, it has fallen to 13.46 per cent and in 2023, it is 12.93 per cent. These are the numbers of the World Bank. The Economic Survey has proportions in the GVA, but that has also fallen from 17 per cent to 14 per cent. So, manufacturing, as a proportion of GDP, has not increased under this Government. So, manufacturing is a spectacular failure and PLI is a spectacular failure. Now, what has this Government got to boast about after the last 11 years?

Sir, I come to my penultimate point. Now, Budget is about numbers. I do not want to burden the House with numbers, but I have to mention some numbers, because the Budget is about numbers. Now, the hon. Finance Minister claimed in a number of interviews that she has not only met the fiscal deficit target, but has improved upon the fiscal deficit target. That is absolutely true if you look at the numbers. The target was 4.9 per cent and the achievement was 4.8 per cent. But how did she achieve this 4.8 per cent? She cut capital expenditure of the Central Government by Rs. 92,682 crore. Not revenue expenditure, Sir, capital expenditure of the Central Government was cut by Rs. 92,682 crore. She cut the grants-in-aid to States for creating capital assets -- that is another form of capital expenditure — by Rs. 90,887 crore. So, total cut in capital expenditure of the Centre and the States -- I am not apportioning blame — in the current year, will be Rs. 1,83,569 crore. By cutting capital expenditure by such a humungous amount, she saved on the fiscal

deficit Rs. 43,785 crore. I can understand if she has saved on the fiscal deficit Rs. 1,83,000 crore. It is bad policy, but I would understand. But after cutting Rs. 1,83,000-odd crore, she saved about Rs. 44,000 crore. Is it good policy? I don't know. Is it good economics? I say, no; it is not good economics. You cannot cut capital expenditure and compress your fiscal deficit and say, 'I have met my fiscal deficit target, or I have improved my fiscal deficit.' On the expenditure side, I want hon. Members — all of us are concerned — to look at these numbers. Where have the cuts fallen" On health, Rs. 1,255 crore; on education, Rs. 11,584 crore; and on social welfare, Rs. 10,019 crore.

I wish the Agriculture and the Rural Development Minister was here. On agriculture, the cut is Rs.10,992 crore. On rural development, it is Rs. 75,133 crore and on urban development, it is 18,907 crore. Why do you make these cruel cuts? There are other unkind cuts -- I will not give the numbers -- on POSHAN, Jal Jeevan Mission, National Social Assistance Programme, Pradhan Mantri Gram Sadak Yojana, Crop Insurance Scheme, Urea Subsidy and PM Garib Kalyan Yojana. In all these programmes, there have been cuts. The most cruel cuts are on -- I hope I am pronouncing this correctly -- Anusuchit Jati Yojana Rs. 1,340 crore; Young Achievers Scholarship Rs. 455 crore; Post-Matric Scholarship for Scheduled Castes Rs.860 crore; Programme for Development of Scheduled Tribes Rs. 670 crore. You cut money for Scheduled Castes, Scheduled Tribes and Anusuchit Jati and you say, 'I have reached my fiscal deficit; I have improved my fiscal deficit'.

Look at the grand announcements in this Budget. One grand announcement was Urban Challenge Fund in Para 58 of the Budget Speech. I was impressed; Urban Challenge Fund! Rupees one lakh crore was announced. What is the allocation? It is only Rs. 10,000 crore! The next is Jal Jeevan Mission in Para 55 of the Budget Speech. Jal Jeevan Mission says, 'We have provided water to 80 per cent of the population of India and we will provide for the remaining 20 per cent. We are, therefore, extending the scheme.' The Budget Estimates for the current year was Rs.70,163 crore and the actual expenditure is Rs.22,614 crore. I mean, this is pure magic. You don't spend one-fourth or one-third of your money and you claim that everybody has been provided water.

Now, I come to my last point. You will give me one more minute.

MR. CHAIRMAN: I would. I have undertaken.

SHRI P. CHIDAMBARAM: Now what did the CEA say? The Chief Economic Advisor is a reasonably autonomous office. I am glad the hon. Finance Minister has given him

Contents Page

the freedom to speak his mind and to be frank and forthright. I congratulate the hon. Finance Minister in the end for that also. What did he say? He said, 'Get out of the way'. That is all we are saying, 'Get out of the way', in a different context. Deregulate! Deregulation drives growth. Work towards giving to people back their agency and enhancing the economic freedoms of individuals and organisations. What is the response of the hon. Finance Minister to get out of the way and to deregulate? Her response is to announce in the Budget Speech seven new schemes, eight new missions and four new funds! Now where will the money come for these schemes, missions and funds? I do not know because there is no allocation. So, in conclusion, I want to say this. Governance is in the present. There is a Government, but I am sorry to say there is little governance.

There is no philosophy, therefore, no policies. In 1991, we faced a graver situation. There was a man who entered this Parliament and entered the North Block. He had an economic philosophy. He followed it with policies that required wisdom and farsightedness. Dr. Manmohan Singh had that philosophy. And, I am urging the hon. Finance Minister to recapture the wisdom and the farsightedness of Dr. Manmohan Singh.

I have one last question.This is through the Finance Minister to the Government. Why have you not conferred the Bharat Ratna on Dr. Manmohan Singh?

MR. CHAIRMAN: I thought the former Finance Minister would cheer and congratulate the present Finance Minister for having created a record of presenting eight consecutive Budgets, surpassing that of Shri C.D. Deshmukh. The House takes note of it. It is a history in formation. Rest of the issues are for the two sides to deal. I call upon Dr. Dinesh Sharma. Sir, your time is 25 minutes.

डा. दिनेश शर्मा (उत्तर प्रदेश) : श्रीमन्, हमारे माननीय वरिष्ठ नेता के द्वारा मुझे 35 मिनट का समय मिला था।

MR. CHAIRMAN: How much time was he allotted?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KIREN RIJIJU): Sir, he can take 35 minutes.

MR. CHAIRMAN: Okay. It stands revised. Dr. Dinesh Sharma has 35 minutes.

Contents Page

डा. दिनेश शर्माः माननीय सभापति महोदय, यह मेरा सौभाग्य है कि आपने मुझे केंद्रीय बजट 2025-26 पर बोलने का अवसर दिया है। इसके लिए आपका धन्यवाद।

(**श्री उपसभापति** महोदय *पीठासीन हुए।*)

महोदय, वास्तव में यह एक ऐतिहासिक अवसर है, जब हमारी सम्मानित वित्त मंत्री जी के द्वारा लगातार मोदी 3.0 में, यह जो तीसरी बार एनडीए की सरकार है, इसमें आठवीं बार बजट का प्रस्तुतिकरण किया गया है। मैं इस पूर्णकालिक केंद्रीय बजट की प्रमुख विशेषताओं को सदन के सम्मुख रखना चाहता हूं।

माननीय उपसभापति महोदय, यह राजनीतिक अर्थव्यवस्था की आवश्यकताओं की संपूर्ति करने वाला एक असाधारण रूप से सफल बजट है। मैं ऐसा इसलिए कह रहा हूं कि इसने जहां विभिन्न वर्गों को छुआ है, वहीं निम्न स्तर पर जो कम आय वाले लोग हैं, उनके लिए आय का सृजन करना, उनकी आय में संवृद्धि करना भी इस बजट का उद्देश्य रहा है।

मान्यवर, इसमें आवास, शहरी मामले, नवाचार, अनुसंधान एवं विकास, महिला सशक्तिकरण और जनजातीय सशक्तिकरण के क्षेत्र में बहुत सारे क्रांतिकारी परिवर्तन किए गए हैं। मैं जानता हूं कि बजट का प्रस्तुतिकरण - हालांकि बजट की यह व्यवस्था तो पहले 1997 तक शाम को 5:00 बजे होती थी, क्योंकि उस समय अंग्रेजों का जो समय होता था, वह वहाँ 11:00 बजे होता था, लेकिन अब इसकी प्रस्तुति दिन में होती है। यानी भारतीय व्यवस्था के अनुसार इसका जो प्रतिपादन होता है, मैं वित्तीय अनुशासन को बनाए रखने के लिए माननीया वित्त मंत्री जी को बधाई देता हूं। मैं उनको इसलिए भी बधाई देता हूं कि हमारा लक्ष्य जो पांचवीं अर्थव्यवस्था की तरफ बढ़ने का है, तो निश्चित रूप में जिस प्रकार से राजकोषीय घाटे को कम किया गया है, जिस प्रकार से हमारे विकास की जो दर है, वह स्थिर रूप में लगातार बढ़ रही है, हम 2026 तक चौथी अर्थव्यवस्था के रूप में पूरे विश्व के पटल पर आएंगे। हमारा यह कहना है कि हमारे इस बजट में 5 ट्रिलियन डॉलर की इकोनॉमी की तरफ जो तमाम प्रावधान किए गए हैं, इनसे निश्चित रूप में यह 2047 में 'विकसित भारत' की परिकल्पना का एक रोड मैप के रूप में प्रस्तुत हुआ है।

महोदय, यह सही है कि अंतरराष्ट्रीय मुद्रा कोष के द्वारा भी इसकी प्रशंसा की गई है और उसने वैश्विक मंदी के बीच भारतीय अर्थव्यवस्था को एक उज्ज्वल स्थान दिया है और इसे विकास का केंद्र बनाया है, जो हमारी मजबूत नीतियों और दूरदर्शी सोच के कारण ही संभव हो पाया है।

मान्यवर, मैं जानता हूं कि हालांकि अभी हमारे पूर्व वित्त मंत्री महोदय सम्भवतः चले गए हैं, उन्होंने बड़े अच्छे तरीके से इसका विश्लेषण किया है।

मान्यवर, आज एक विडंबना है कि भारत में और खास तौर से राजनीति में दो चीजें बहुत तेजी के साथ समाप्त हो रही हैं - एक है व्यक्ति का भरोसा और दूसरा है कांग्रेस पार्टी। ये दोनों बहुत तेजी से समाप्ति की तरफ बढ़ रहे हैं। मैंने इसको ऐसे नहीं कहा। वे जिन नीतियों के कारण अभी तक बजट का विश्लेषण कर रहे थे, उन्होंने कभी गरीब को नहीं छुआ, कभी मध्यम वर्ग को नहीं छुआ। मैंने तो तमाम विपक्षी नेताओं के बयान उस समय पढ़े थे, जब वे कह रहे थे कि मध्यम वर्ग के लिए जो 7 लाख रुपए तक की सीमा है, उसको आप 10 लाख रुपए तक कीजिए। प्रधान मंत्री जी के मार्गदर्शन में हमारे वित्त मंत्री जी ने उसको 12 लाख रुपए तक कर दिया है। जो 7

Contents Page

लाख रुपए तक करना था, उसको 12 लाख रुपए तक की छूट दे दी गई है। मैं यही कहूंगा कि यही अद्भुत समायोजन है और आज के भारत की आर्थिक व्यवस्था में नेकनीयती के कारण इस प्रकार से अर्थ संतुलन बना है। मैं कांग्रेस के लिए कभी-कभी हँसी में कहता हूँ :

'ख़ुद चिराग़ बन के जल वक़्त के अंधेरे में,
भीक के उजालों से रौशनी नहीं होती।'

वह राष्ट्रीय पार्टी आज छोटे-छोटे दलों पर, छोटी-छोटी नीतियों पर, तमाम विघटनकारी मंतव्यों पर अपनी नीतियों को उद्घाटित करती है। आदरणीय खरगे जी चले गए, वे हमारे वरिष्ठ नेता हैं और आज हम लोगों ने आदरणीय सोनिया जी का उद्बोधन सुना है। मैं इतना ही कहूँगा कि आपका लगातार जो प्रदर्शन है, उसके लिए मैं आपको बधाई देना चाहता हूँ और कोटिशः बधाई देना चाहता हूँ। आपने कम-से-कम दिल्ली की विधान सभा चुनाव में तीन सीटों पर अपनी जमानत बचाई है - इसके लिए मैं आपको बधाई देना चाहता हूँ। ...(**व्यवधान**)... आप कहते रह गए, बदनाम करते रह गए कि संविधान खतरे में है। आप बदनाम करते रह गए कि आरक्षण समाप्त हो रहा है और जनता ने आपकी जो बदनीयती थी, उसको पहचाना। हरियाणा आया, महाराष्ट्र आया, दिल्ली आया और आगे की तैयारी प्रारंभ है। इसीलिए मैं आप सबसे कहना चाहता हूँ, हमारे जो मित्र हैं, उनसे मैं कहना चाहता हूँ कि आपकी समस्या के दो कारण हैं। एक कारण तो यह है कि बिना सोचे कार्य करना, जो मन में आया, कर डाला और दूसरा है बिना कार्य किए सोचते रहना। आपने जो किया नहीं, उसके लिए भी आप सोचते रहते हैं।

आदरणीय चिदम्बरम साहब ने अभी अपने उद्बोधन में कहा कि मनमोहन सिंह जी को 'भारत रत्न' देना चाहिए। आपने उनको क्या दिया? अगर 80 के दशक की बात की जाए, जब वे एक संवैधानिक पद पर थे, वित्त मंत्री नहीं थे, संभवतः योजना आयोग के उपाध्यक्ष थे... अभी जो पूछा जा रहा था कि आपने ग्रामीण में क्या किया? ग्रामीण व्यवस्था के उन्नयन के लिए माननीय प्रधान मंत्री जी के मार्गदर्शन पर सीतारमण जी ने जो किया, वह अभूतपूर्व है। मैं यह इसलिए कह रहा हूँ क्योंकि उस समय यही बात मनमोहन सिंह जी ने कही थी। उस समय आदरणीय राजीव गाँधी जी प्रधान मंत्री हुआ करते थे और उन्होंने उस समय मनमोहन सिंह जी का अपमान करते हुए कहा था कि यह जोकरों का समूह है। उस समय मनमोहन सिंह जी जोकरों का समूह दिखाई पड़े थे। जब उनके विधेयक को कांग्रेस के एक बड़े नेता फाड़ रहे थे, जो उनको यूज़लेस दिख रहा था। ...(**व्यवधान**)... वे कौन नेता हैं, यह तो आप जानते ही हैं, जो जाड़े में भी गर्मी का अहसास करते हैं। ...(**व्यवधान**)...

श्री उपसभापति : नो, नो, प्लीज़।

डा. दिनेश शर्मा: महोदय, आज बदले हुए समय में जब सरकार काम कर रही है, तो सरकार के काम के समय, आज उसको यह कहा जाता है कि आपने यह वादा पूरा नहीं किया, वह नहीं किया। अगर हमने वादा पूरा नहीं पूरा किया, तो हम सत्ता में कैसे आए, हमने कैसे जीता! मैं तो कहूँगा:

Contents Page

'हर वादा दिल से निभाते हैं हम,
तभी तो जनता के मन में भाते हैं हम।'

हम लगातार जीत रहे हैं और आप लगातार हार रहे हैं। अगर आज इसका विश्लेषण किया जाए, तो जहां हमने वित्तीय अनुशासन को बनाया है, वहीं जो एफआरबीएम है, बजट प्रबंधन अधिनियम है, उसके द्वारा हमने निर्धारित लक्ष्यों की प्राप्ति के लिए राजकोषीय घाटे को लगातार कम करने का जो संकल्प लिया था, उसको आज हमारी सरकार ने बखूबी प्रस्तुत किया है। अगर आप बजट का अवलोकन करें और उसका विश्लेषण करें, तो एक अद्भुत चीज दिखाई पड़ती है। वित्तीय वर्ष 2023 में हमारा राजकोषीय घाटा चार प्रतिशत था, वित्तीय वर्ष 2025 के बजट का जो रिवाइज्ड एस्टिमेट हुआ, उसके अनुसार हमारा राजकोषीय घाटा 1.9 प्रतिशत था और वित्तीय वर्ष 2026 के लिए बजट का जो एस्टिमेट है, उसके अनुसार हमारा राजकोषीय घाटा 1.5 प्रतिशत आएगा।

अर्थ प्रबंधन की कुशलता का यही एक मापन यंत्र है। मैं आपसे कहना चाहता हूँ कि आज जिस प्रकार से हमारी ये व्यवस्थाएं चल रही हैं, अगर यही रुझान जारी रहा तो वर्ष 2030 में राजस्व अधिशेष, जिसे आप revenue surplus कहते हैं, उसकी तरफ हम लोग तेजी के साथ बढ़ जाएंगे, बल्कि हम उसको प्राप्त करेंगे। आप कह सकते हैं कि एक यह बार और 1981 में प्राप्त किया गया था, लेकिन उसके बाद आपने क्यों प्राप्त नहीं किया, भारत को सोना क्यों बेचना पड़ा? क्यों भारत एक deficit financing की तरफ बढ़ता गया? आपकी नीतियों ने भारत को कमजोर बनाया और पराधीन बनाया। यही कारण था कि आप अमेरिका से सड़ा हुआ लाल रंग का गेहूं मंगाते थे, जिसको लेने के लिए यहां पर लोग राशन कार्ड लेकर लाइन लगाते थे, उन पर लाठीचार्ज होता था और बमुश्किल से उनको थोड़ा-सा राशन मिल पाता था। इन्हीं आर्थिक नीतियों के कारण आज कुछ-कुछ प्रदेशों में 10 किलो राशन मुफ्त मिल रहा है, कहीं 5 किलो राशन मुफ्त में मिल रहा है। यही अर्थ प्रबंधन का एक सारांश है, जिसको समझने की जरूरत थी।

महोदय, मैं माननीय वित्त मंत्री महोदया को धन्यवाद देना चाहता हूँ। आदरणीय खरगे साहब उनके लिए कई बार बड़े सम्मान से "माताजी" शब्द का प्रयोग करते हैं। मैं यह नहीं मानता कि उन्होंने भूल से ऐसा कहा होगा, हो सकता है कि उनके मन में उनके प्रति आदर भाव रहा हो, लेकिन मां क्या है? मां तो वह है जो घर में सभी बच्चों का ख्याल रखती है। जो कमजोर है, वह उसकी इच्छाओं की भी संपूर्ति करती है। जो सबल है, वह उसको भी प्यार करती है और पूरे परिवार का संचालन करती है। आज अगर हम इस बजट को देखें, तो आदरणीय वित्त मंत्री महोदया ने जहां ग्रामीण अर्थव्यवस्था के उन्नयन के लिए काम किया है, वहीं उन्होंने शहरी इंफ्रास्ट्रक्चर को भी ठीक किया है। वहीं पर, बच्चों की शिक्षा के लिए और शिक्षा के क्षेत्र में क्रांतिकारी परिवर्तन के लिए बजट का आवंटन है, तो वहीं आईआईटीज़ और आईआईएम्स के लिए भी इसमें कुछ न कुछ प्रावधान किए गए हैं।

महोदय, मैं आपसे करना चाहता हूँ कि जब लोग कहते हैं कि भारत की जो मूल अवस्था है, उसकी प्रगति की जो जड़ है, वह निश्चित रूप से यहां का मध्यम वर्ग है। पिछली सरकारों ने मध्यम वर्ग के ऊपर क्यों नहीं ध्यान दिया? इस बजट का जो मूल तत्व समाहित है, मैं समझता हूँ कि उसने आज से पहले कभी किसी ने इसके बारे में नहीं सोचा कि मध्यम श्रेणी की जितनी इनकम

Contents Page

नहीं होती, उससे ज्यादा उनको टैक्स देना पड़ता है और कभी-कभी तो उनको अपनी आय का 30% तक का टैक्स देना पड़ता था। उसके बारे में उन्होंने कभी नहीं सोचा था। आज का जो बजट है, उसमें निश्चित रूप से 12,75,000 रुपये तक की वार्षिक आय वालों का आयकर शून्य कर दिया है। अभी आयकर का विधेयक भी आने वाला है, जिसमें उसका सरलीकरण भी होगा और अन्य तमाम चीजें भी होंगी। मैं कह सकता हूँ कि सरकार के ये जो कदम हैं, ये Ease of Doing Business को बढ़ावा देने वाले हैं, क्योंकि आज निवेश बढ़ रहा है।

मान्यवर, आज आर्थिक विकास तेजी से बढ़ रहा है और शायद हमें यही अमृत काल की ओर और मजबूती से ले जाने वाला है। अभी कुछ दिन पहले, आरबीआई ने रेपो रेट कम किया है। कुछ लोग इस पर भी व्यंग्य कर सकते हैं। रेपो रेट कम होने का मतलब क्या है? इसका मतलब यह है कि लोन सस्ते हो जाएंगे, लोगों के हाथों में धन आएगा, जिसे वे या तो खर्च करेंगे या उसे बचाएंगे। अगर वे उसे बचाएंगे, तो निवेश बढ़ेगा और अगर खर्च करेंगे, तो उपभोक्ता वस्तुओं की मांग बढ़ेगी और मांग बढ़ेगी तो प्रोडक्शन बढ़ेगा। इस प्रकार, ये सारी चेन, जो एक साथ चल रही है, मैं समझता हूँ कि यही भारत का असली अर्थशास्त्र है, जिसका प्रस्तुतिकरण होना चाहिए था, जिसे आजादी के बाद भी करने में कांग्रेस की सरकार असफल रही। मैं इस बारे में भी कहना चाहता हूँ कि भारत में तमाम चीजें हमारे सामने आईं। हमारी जो विकास दर है, अगर हम देखें तो वर्ष 2025-26 में 6.4 तक की वार्षिक विकास दर का अनुमान है। पूंजीगत व्यय को 8.2 प्रतिशत तक बढ़ाने का जो अनुमान है, मैं समझता हूँ कि वह भी हमारी अर्थव्यवस्था का एक मजबूत पहलू बनकर हमारे सामने आता है, जो हमारे देश को उन्नति की ओर ले जाएगा। इस प्रकार, हर क्षेत्र में काम हुआ है।

मान्यवर, अभी आवास के बारे में टिप्पणी हो रही थी। प्रधान मंत्री जी ने तो महिलाओं के नाम पर आवास का आवंटन किया है! अगर हम देखें तो हमारी आयुष्मान भारत की जो स्कीम है, उससे तमाम लोगों का घर-परिवार सुखी हुआ है। अगर उनके पास अपने मकान होंगे तो एक महिला स्वस्थ वातावरण में रहेगी, स्वस्थ वातावरण में उसके बच्चों का पालन होगा और वह अपनी स्वस्थ मानसिकता का योगदान अपने अन्य कार्यों के उन्नयन के लिए दे सकती है। इसलिए मैं कहूंगा कि आवास और शहरी मामलों के हमारे जो माननीय मंत्री हैं,उन्होंने एक अच्छी पहल की है।

मोदी जी के नेतृत्व में एनडीए की तीसरी बार बनी हुई सरकार ने सबके लिए घर का जो लक्ष्य रखा है, उसके तहत पूरे देश में और तीन करोड़ परिवारों को पक्का घर मिलने वाला है। इतना ही नहीं, इस योजना के लिए 5 लाख, 36 हज़ार करोड़ रुपये बजट का प्रावधान किया गया है। मोदी जी जो कहते हैं, वही गारंटी है। मोदी जी जो कहते हैं, वही करते हैं। कुछ लोग तो कहते हैं कि मोदी जी आपको दिल्ली के लिए अगला जन्म लेना पड़ेगा, तो मैं उन्हें बताना चाहता हूं कि मोदी, जी इसी जन्म में बड़े से बड़ा काम करने की कूव्वत रखते हैं। आपदा समाप्त हुई है, लेकिन आपदा समाप्त होने के बाद दिल्ली आज खुशहाली मना रही है। कुछ लोग यहां मौजूद नहीं हैं, लेकिन मैं राजनीतिक व्यक्तियों के लिए उनसे कहूंगा कि जाड़े में ठंड और व्यक्ति का घमंड – दोनों ही अकड़ पैदा करते हैं। और जनता राजनीति में अकड़ को बड़ी जल्दी ठीक करती है। वही हुआ - अगले जन्म की ज़रूरत नहीं पड़ी, इसी जन्म में फैसला हो गया। इसलिए मैं कहना चाहता हूं कि इस बजट से कुछ लोगों मे मन और मस्तिष्क में घबराहट पैदा हुई है। वहीं के, एक राज्य के भूत -

मान्यवर मेरे मुंह से भूत शब्द गलत निकल गया - भूतपूर्व मुख्य मंत्री, हालांकि 'भूत' शब्द भी गलत नहीं है। भूत की एक विशेषता है कि वह चारों तरफ चक्कर काटता रहता है। भूतपूर्व मुख्य मंत्री ने कहा था कि यह बजट गरीबों को लिए और मध्यम श्रेणी के लोगों के लिए होना चाहिए था। मैं बताना चाहूंगा कि मध्यम श्रेणी के लिए जो पहले कभी सोचा भी नहीं था, वह प्रधान मंत्री जी के नेतृत्व में हो गया है। उन्होंने 10 लाख की आय सीमा की बात की थी, यहां 12 लाख रुपये हो गई, रेपो रेट कम हो रहा है, आठवें वेतन आयोग का गठन भी हो गया है। अगर आप देखें तो गरीब और दलित महिलाओं के लिए किसी ने कभी सोचा ही नहीं था। इसमें एससी/एसटी के लिए 2 करोड़ रुपये तक के टर्म लोन की व्यवस्था हुई है। कौन सा वर्ग ऐसा है, जो अछूता रहा हो? कोई नहीं रहा। मान्यवर, हम अमृतकाल की तरफ मज़बूती से आगे बढ़ रहे हैं, यह शायद इसलिए भी संभव हुआ कि हमने जो रोटी, कपड़ा और मकान... दीनदयाल जी कहते थे:

"भूल गए राग रंग, भूल गए जकड़ी
तीन चीज़ें याद रहीं नून, तेल, लकड़ी"

अब नून, तेल और लकड़ी की ज़िम्मेदारी भी हम ले रहे हैं। दीन दयाल जी के अनुयायी, उनके मानने वाले और शिष्यवत भाव रखने वाले प्रधान मंत्री जी सब कुछ पूरा कर रहे हैं। अब अगर दवा की ज़रूरत है, तो सरकार मुहैया कराएगी। बच्चे का विवाह है, तो उसकी चिंता सरकार करेगी। शिक्षा की आवश्यकता है, तो मुफ्त शिक्षा की व्यवस्था हमारी सरकार करेगी। आज रोज़गार की ज़रूरत है, तो मुद्रा लोन के तहत बढ़ी हुई राशि सरकार देगी। हर चीज़ की चिंता करने वाली यह चिंतनशील सरकार है। मान्यवर, जो चिंता करता है, वह निश्चित रूप से पराभव का भाव लेता है। जो चिंता करने वाले लोग थे, वे आलोचना करते थे, कटाक्ष करते थे, व्यंग्य करते थे। इन सबके बीच न केवल एक दूरदर्शी बजट आया, बल्कि बजट ने वर्ष 2025 तक और 40 हज़ार घर पूरे करने का संकल्प लिया है। उन्होंने 'Special Window for Affordable and Mid-Income Housing Fund' के अंतर्गत 50 हज़ार घर दे दिए हैं। वर्ष 2025 तक हम और 40 हज़ार मकान देने वाले हैं। आपको और क्या चाहिए? मैं काव्य का रचनाकार या कोई कवि नहीं हूं, बल्कि काव्य का श्रोता हूं, उसका श्रवण करता हूं। श्रवण करते हुए मुझे कुछ बातें याद आती हैं:

"एक छत तो हर सिर का अधिकार है
भारत के घरों में पलता विकास का आधार है।
दीवारें नहीं, यह हर बच्चे की मुस्कान है,
हर घर में बसता भारत का सम्मान है।"

यह जो भारत का सम्मान है, इस सम्मान के उन्नयन के लिए हमारी सरकार ने काम किया है। मान्यवर, आज गरीबों के लिए हर क्षेत्र में कार्य किए जा रहे हैं। मान्यवर, मैं यही कहूंगा कि:

"जो अज्ञात को खोजने का साहस रखते हैं,
वही विकास की नई दिशा भी गढ़ते हैं।"

Contents Page

आज तमाम जगहों पर जो नहीं हो रहा था, उसको भी खोज कर सरकार ने पूरा किया है। अभी तीन दिन पहले मैं समाचार पत्र में सुभाष चंद्र बोस जी के ड्राइवर कमरुद्दीन साहब का एक चित्र देख रहा था। कमरुद्दीन साहब, सुभाष चंद्र बोस जी के ड्राइवर रहा करते थे और वे बदहाली के वातावरण में अपना जीवनयापन कर रहे थे। प्रधान मंत्री जी ने उनको खोजा और न केवल खोजा, बल्कि उनकी सारी आवश्यकताओं को पूरा किया और प्रधान मंत्री जी कमरुद्दीन जी के चरण छूते हुए दिखाई दिए। यही भारत है। जो वाल्मीकियों के कुंभ मेले में सफाईकर्मियों के पैर धोते हुए देश का प्रधान मंत्री दिखाई दे, यही भारत का प्रतीक है। सर, विपक्ष के लिए यही विडम्बना दर्दनाक बनती जा रही है। वे तरह-तरह की बातें, जो भारत के प्रतीक हैं, भारत की जो सभ्यता है, जो भारत का सनातन है, कभी-कभी उस पर आघात भी करते हैं और बाद में कभी-कभी डुबकी भी लगाते हैं। हमारे उत्तर प्रदेश में कुंभ में बहुत निर्मल पानी था। यह अलग बात है कि वहां एक अप्रिय घटना घटी, तो उस पर हमारे राष्ट्रपति जी ने भी दुख व्यक्त किया। यह घटना नहीं घटनी चाहिए थी, उससे सबको दुख हुआ। एक जमाने में चार करोड़ लोग आते थे, लेकिन आज जिस तरह की व्यवस्था है, जिसकी वजह से आज 2025 में 40 करोड़ का आंकड़ा पार कर चुके हैं। वहां लोग आ रहे हैं, क्योंकि वहां व्यवस्था भी अच्छी है और लोगों का जाति-पाति, अलग करो, काटो, बांटो और राज करो का जो अभियान था, उसकी जगह वहां सनातनियों का एक साथ स्नान होता है। अगर नाव का केवट है, तो पंडित जी भी साथ में हाथ मिलाते हुए दिखाई देते हैं। वहां कोई दलित समुदाय की जाति नहीं पूछता, कोई धर्म नहीं पूछता और साथ मिलकर ईश्वर की स्तुति में अपने को नतमस्तक करते हैं। यही महाकुंभ का जो जिस्ट है, उस जिस्ट के मर्म को कोई समझ नहीं पाया। वहां पर लोग गए और वीआईपी कल्चर में गए। 100 लोगों की सेना लेकर गए थे, 11 डुबकी लगाई। हमारे यहां सम्मानित है, मैं सम्मान करता हूं। वैसे लोग कहते हैं कि कुंभ के मेले में बहुत सारे लोग खो जाते हैं। हालांकि कुंभ में खोया-पाया का कैम्प लगा हुआ है, लेकिन दिल्ली में जो चुनाव का महाकुंभ था, उसमें उत्तर प्रदेश के दो लड़के खो गए। एक लड़का कह रहा था कि वह नेशनल हैराल्ड के घोटाले का आरोपी है, तो दूसरे उत्तर प्रदेश के लड़के कह रहे थे कि ये शराब घोटाले के आरोपी हैं। ये दोनों मिलेंगे, अलग होंगे, तो वह उनका अपना कार्य है, लेकिन मेरा प्रश्न यह है कि जब आपने 11 डुबकियां लगाई थीं, तो कम से कम यमुना मईया में साथ में हाथ पकड़ कर एक डुबकी तो लगा लेते। आपने नहीं लगाई, क्योंकि आपने वादा पूरा नहीं किया। जब वादा पूरा नहीं किया, तो निश्चित रूप में जनता ने आपको नकार दिया। यह जो बजट है, यह वादों को पूरा करने वाला है। क्रमशः हर जगह पर एक-एक छोटे-छोटे वादों को पूरा करने वाला है। जनजातियों के संबंध में देखें, तो 'धरती आबा जनजाति ग्राम उत्कर्ष अभियान' चलाया है। अगर आप देखेंगे, तो 24,100 करोड़ रुपये का बजट रखा गया है, वह न्याय महाअभियान पीएम-जनमन के लिए रखा गया है। अगर आप देखें कि जो अत्यंत पिछड़े जनजाति समूह हैं, उनको लंबे समय से उपेक्षित रखा गया था, उनके लिए तमाम कल्याणकारी योजनाएं हमारी सरकार ने बनाई हैं। पहली बार 'जनजातीय गौरव दिवस' मनाने का काम भी हमारी सरकार ने किया है। मैं कह सकता हूं कि ग्रामीणों के लिए, जनजाति के लिए, दलित महिलाओं के लिए और नौजवानों के लिए स्टार्ट-अप को भी दुगना बढ़ा दिया गया है। आज मुद्रा लोन को भी दुगना कर दिया है। रोजगार का सृजन करने वाला है, तो वहीं चमड़ा उद्योग में नई क्रांति

Contents Page

लाने के लिए लगभग 20 से 22 लाख नौकरियों का सृजन करने वाला है। अगर आप दूसरी तरफ देखेंगे, तो तमाम प्रकार के एआई के ऊपर भी तमाम बजट का प्रावधान किया गया है। अगर मैं देखूं, तो हर तरफ चौमुखी विकास के लक्ष्य मिलेंगे। यह महत्वपूर्ण है, लेकिन अगर कोई इसमें बहाना ढूंढ़ता है कि यह नहीं किया, यह करना चाहिए था, तो निश्चित रूप से हमें जो करना चाहिए था, हम कर रहे हैं। हमने आर्थिक सशक्तिकरण के लिए एक 'प्रधान मंत्री जनजातीय विकास मिशन' को शुरू किया है। उद्यमिता के लिए हमने वोकल फॉर लोकल को शुरू किया है।

3.00 P.M.

हम आवासीय विद्यालयों के माध्यम से 1 लाख, 25 हज़ार आदिवासी बच्चों को शिक्षा की गुणवत्ता में आगे लेकर आए हैं। दस वर्षों में हमारी सरकार ने आदिवासी क्षेत्रों में 10 से 30 नये मेडिकल कॉलेज खोलने का निर्णय लिया है।

श्रीमान, शायद यही वेदना थी और यह वेदना बजट से पूर्व, राष्ट्रपति महोदया के अभिभाषण के पहले दिन दिखाई पड़ी। भाजपा सरकार आदिवासियों के लिए, दलितों के लिए योजना लाएगी। महोदय, एक बड़े नेता, क्योंकि वे सदन के नेता नहीं हैं, वे प्रतिपक्ष के नेता होंगे, लेकिन उनका जोश इतना रहता है कि वे सदन में खुद तो सोते हैं और जब राष्ट्रपति महोदया भाषण देती हैं, तो कहते हैं कि उबाऊ भाषण था। एक आदरणीया, जो खुद बहुत अमीरी का जीवन जी रही हैं, वे पुअर लेडी कहती हैं। वे सुस्त लेडी या थकी हुई लेडी बताती हैं। कौन थका है – इसका निर्णय आप करेंगे!

महोदय, संवैधानिक पद पर आसीन एक उच्च पदस्थ आदिवासी महिला के लिए इस प्रकार के वक्तव्यों का प्रयोग करने के लिए मैं समझता हूं कि यह भारत की राजनीति में शर्मनाक है। महोदय, यही नहीं, उन्हीं की पार्टी के एक नेता हैं, जो बंगाल से आते हैं – वे पहले उनके नेता थे, उन्होंने उन्हें राष्ट्रपत्नी के रूप में संबोधित किया। आप अपमान के कौन-सी सीमा पर ले जाना चाहते हैं? एक नेता, जो कभी उनके साथ रहकर, असत्य का पूरा पुलिंदा लेकर उनके बारे में कहते हैं कि ये राम मंदिर नहीं गईं, ये वहाँ नहीं गईं आदि-आदि, तो मैं उनसे कहना चाहता हूं कि आपको क्या पता कि माननीय राष्ट्रपति महोदया आज कुंभ में स्नान कर रही हैं। महोदय, यही भारत की सनातन संस्कृति है। अगर आपको उनके बारे में पता करना है, तो सर्च कर लीजिएगा कि वे धर्म का प्रदर्शन नहीं करतीं। वास्तव में अगर देखा जाए, तो मई, 2024 में हमारी राष्ट्रपति महोदया राम मंदिर गई थीं और उन्होंने सरयू नदी में स्नान भी किया था। उन्होंने वहाँ पर पूजा भी की थी, वे महा आरती में शामिल भी हुई थीं। आपको इन बातों की जानकारी नहीं है, आप तो बस इसलिए आरोप लगाते हैं, ताकि आप लोगों में भेद पैदा करें। यह अगड़ा है, यह पिछड़ा है, यह अनुसूचित है, यह दलित है, इनको बाँटो, इनको अलग करो, फिर राज करने की परिकल्पना करो। अगर ये कुंभ चले जाएंगे, तो कुंभ में एक साथ मिलकर आपस में सब एक हो जाएंगे! इसलिए इनकी जो दुश्मनी थी- महोदय, मैं *दुश्मनी* शब्द का प्रयोग कर रहा हूं - वह दुश्मनी किसी और से नहीं थी, बल्कि वह कुंभ और सनातन पर थी, इसीलिए वे सोच रहे थे कि ये सभी आपस में मिल क्यों रहे हैं? ये इस चीज़ की तलाश में भटक रहे थे कि दुख की घड़ी आ जाए। इनकी जो गिद्ध दृष्टि है, वह एक दुखद घटना की तलाश में भटक रही थी।

Contents Page

महोदय, एक घटना होने के बाद जिस तरीके से शर्मनाक बयान दिए गए, मैं समझता हूं कि वे उचित नहीं थे। महोदय, आज समय बदला है और इस बदले हुए समय पर मैं समझता हूं कि हमारा जो बजट है, वह एक नई दिशा और दृष्टि की तरफ बढ़ रहा है। मैं इसकी दिशा और दृष्टि इसलिए कहूंगा, क्योंकि इसमें Atal Innovation Mission से लेकर National Quantum Mission तक की उपलब्धता है। इसमें AI और Semiconductor Ecosystem को मजबूत करने से लेकर Deep Tech Startup को बढ़ावा देने तक का विज़न है। इसमें एक सोच है, जिसमें 10 हज़ार, 300 करोड़ के ऐतिहासिक निवेश के साथ IndiaAI Mission, यानी भारत में कृत्रिम बुद्धिमत्ता के परिप्रेक्ष्य को क्रांतिकारी रूप में बदलने के लिए भारत को तैयार करने का विज़न है।

मान्यवर, यह बजट शोध और नवाचार, जिसको आप research and innovation कहते हैं, उस क्षेत्र में वैश्विक हब बनाने के लिए अपनी प्रतिबद्धता को और मजबूत कर रहा है। महोदय, यह ऐसे ही नहीं है। लाल बहादुर शास्त्री जी ने 'जय जवान-जय किसान' कहा था, अटल जी ने उसमें 'जय विज्ञान' जोड़ा, आदरणीय प्रधान मंत्री जी ने कहा 'जय जवान-जय किसान-जय विज्ञान-जय अनुसंधान' और जय अनुसंधान के साथ इन तमाम नवाचारों में, तमाम प्रयोग करने के लिए आज हमारी वित्त मंत्री जी ने धन का आवंटन किया है। शायद इसी का परिणाम था कि भारत ने वैक्सीन का उत्पादन स्वयं कर डाला।

महोदय, वैक्सीन का उत्पादन करने के साथ-साथ भारत ने 120 देशों को उसकी संपूर्ति भी की। अब भारत प्रधान मंत्री जी के नेतृत्व में याची नहीं है, बल्कि यह भारत दाता बनकर 2047 के विकसित भारत की परिकल्पना की तरफ तेज गति से अपनी आर्थिक यात्रा पूरा कर रहा है। मान्यवर, मैं यह कहूंगा कि आज भारत Nuclear Energy Mission की तरफ, स्वच्छ और टिकाऊ ऊर्जा को बढ़ाने की तरफ अग्रसर है। अगर कहा जाए कि देश निजी भागीदारी से रिसर्ज, डेवलपमेंट और इनोवेशन के साथ-साथ 20 हज़ार करोड़ के निवेश की तरफ बढ़ रहा है, तो यह अतिश्योक्ति नहीं है।

हमारा भारत नवाचार अनुसंधान की संस्कृति को आगे बढ़ा रहा है। शायद यही विकसित भारत 2047 की परिकल्पना है। "अबला जीवन हाय तुम्हारी यही कहानी, आंचल में है दूध और आंखों में पानी।" हमने ऐसी बहुत सारी कविता की लाइंस का समय-समय पर प्रयोग किया है, इनका उल्लेख किया है। लेकिन, यह क्यों किया है? क्योंकि, यह उस समय की व्यवस्था थी। नारी, जो आधी आबादी की हकदार थी, उसे अधिकार नहीं मिला था। उस नारी पर अत्याचारों की बाढ़ थी, वह शिक्षित नहीं थी, वह तमाम कुरीतियों की शिकार थी। उसके पास अपने अधिकारों के लिए आगे बढ़ाने के कोई उपाय नहीं थे। तमाम रूढ़िवादिता से घिरी हुई उस नारी के बारे में आज से 50 साल पहले की ये उक्तियाँ कि "अबला जीवन हाय तुम्हारी यही कहानी, आंचल में है दूध और आंखों में पानी", आज नहीं है। आज के मोदी जी के भारत में, प्रधानमंत्रित्व काल के भारत में अब नारी जीवन हाय तेरी कहानी नहीं है, बल्कि अब नारी के जीवन में न आंसू हैं, न पानी है। नारी के जीवन में उमंग है, उत्साह है, आगे बढ़ने की परिकल्पना है और यही कारण है कि आज यह बेटी बचाओ, बेटी पढ़ाओ योजना, यह बाल विवाह से मुक्ति के लिए बाल विवाह मुक्त भारत अभियान, यह प्रधानमंत्री मातृ वंदना योजना, यह लखपति दीदी योजना, यह नारी शक्ति वंदन अधिनियम और अगर आप देखें, तो इनके साथ-साथ 91 लाख से अधिक स्वयं सहायता समूह के माध्यम से दस करोड़ महिलाओं के सशक्तिकरण का अभियान है। इनके साथ-साथ, तीन करोड़

लखपति दीदी बनाने का अभियान प्रारंभ हो चुका है। 1,15,00,000 महिलाएं इस मुकाम तक पहुंच चुकी हैं। यही भारत है, यही भारत की अर्थनीति है, यही भारत का प्रबंधन है, यही भारत का स्वराज्य है। मैं बताना चाहता हूँ कि बीते 6 महीने में 50 लाख महिलाओं ने इस लक्ष्य को प्राप्त भी किया है।

मान्यवर, बहुत सारी बातें हैं। मैंने तो एक उक्ति ही बताई है, एक कविता की लाइन बताई है। मैं लखनऊ से हूँ। लखनऊ में एक मशहूर शायर हुए थे – मजाज़ लखनवी। उन्होंने कहाः

"तिरे माथे पे ये आँचल बहुत ही खूब है लेकिन
तू इस आंचल से इक परचम बना लेती तो अच्छा था।"

अब वह आँचल से परचम लहरा रही है। आज वह गृहणी नहीं है, बल्कि आज वह फाइटर प्लेन को चलाने वाली भी बन चुकी है। आज वह नेतृत्वकर्ता भी है, तो आज वह राजनीति में भागीदारी भी कर रही है। महिला सशक्तिकरण की इस दौड़ ने पूरे विश्व को भारत का विश्लेषण करने के लिए मजबूर किया है। मान्यवर, मैं कह सकता हूँ कि आज लोग कहते हैं कि मर्यादा पुरुषोत्तम श्री राम के बारे में कहते हैं कि राजकुमार राम को भगवान राम बनाने का कार्य जनजातीय समाज ने किया था। आज उस जनजातीय समाज के उन्नयन के लिए जिस प्रकार से काम किया है, मैं समझता हूँ कि यह अद्भुत है। अगर देखा जाए, तो आज 70 साल के बाद भी भारत आगे बढ़ने के कगार पर चला है, तो वह हमारे देश का संविधान है। संविधान में कहा था कि हमारे यहां के सभी निचले स्तर के लोगों का उन्नयन हो, तो आज मध्यम श्रेणी के लोगों के लिए आठवां वेतन आयोग बना है। रेपो रेट कम करने के बाद, उनकी लोन की सीमा बढ़ेगी। वे बचत करेंगे। आज वे 12 लाख रुपए तक आयकर की सीमा से मुक्त हुए हैं। मैं समझता हूँ कि जब खर्च बढ़ेगा, तब ये सीमाएं और लाभ भारत की विकासशीलता में आगे बढ़ेंगे। आदरणीय विद्वज्जन यहाँ से रोज लापता हो जाते हैं। आज क्या है, वे तो रोज ही लापता हो जाते हैं। ये पूरे भारत के परिदृश्य से लापता हैं। मैं उनसे कुछ कहना चाहता था। मैं उनसे यही कहूँगा कि आप दूसरे की लकीर छोटी करने में क्यों लगे रहते हैं, कभी आपने लकीर को बड़ा करने की क्यों नहीं सोची। मोदी जी कहते नहीं हैं, बल्कि करते हैं और शायद यही कारण है कि जो लक्ष्य का निर्धारण नहीं भी था, उस लक्ष्य के निर्धारण के साथ आज हमारा संकल्प तेजी से बढ़ा है।

मान्यवर, मैं बताना चाहता हूँ कि आज महंगाई की दर 10 वर्षों से 5.1% रही है। आदरणीय पी. चिदम्बरम जी चले गए। मैं उनसे कहना चाहता हूँ कि इसे आपने क्यों नहीं किया, आपके पास तो अवसर था, लेकिन आप नहीं कर पाए। भारतीय जनता पार्टी की सरकार आने के बाद, 10 वर्षों में महंगाई की दर 5.1 प्रतिशत रही, जबकि मनमोहन काल में यह दर करीब 8.2 प्रतिशत थी।

इस समय भारतवर्ष में महंगाई की दर 5.1 प्रतिशत है। यह अद्भुत है। हमारा विदेशी मुद्रा भंडार भी बढ़ चुका है। आज हमारे समय में विदेशी मुद्रा भंडार 619 अरब डॉलर पहुंच गया है, जबकि आपके समय में, कांग्रेस के शासनकाल में यह 292 अरब डॉलर था। हम कह सकते हैं कि आज बेरोजगारी की दर घटी है। यह 2018-19 में 5.8 फीसदी थी और 2022-23 में यह 3.2 फीसदी हो चुकी है।

मान्यवर, हमारा आज का जो क्रम है - मैं समझता हूं कि चाहे वह भारतीय रेलवे हो, भारतीय रेलवे ने तो अद्भुत काम किया है। इसके अलावा अर्बन डेवपलमेंट में भी अद्भुत काम किया गया है। शिक्षा के क्षेत्र में नई शिक्षा नीति क्रांति लाई है। इसमें सभी भाषाओं को सम्मान मिलेगा। आज आप सभी भाषाओं में शोध कर सकते हैं। आप 14 से अधिक भाषाओं में परीक्षाएं दे सकते हैं। शिक्षा के क्षेत्र में भी अभूतपूर्व काम किया गया है और गृह मंत्रालय ने एक लाइन खींची है। लोग कहते थे कि आप असत्य वादा करते हैं, लेकिन क्या हुआ - 70 साल की समस्या 70 मिनट में वन, टू, थ्री हो गई और पता चला की धारा 370 और 35ए गायब हो गई। आज कश्मीर में सुशासन है। आज कश्मीर अच्छी तरह से आगे बढ़ रहा है। मैं यही कहना चाहता हूं कि regional trend का युग है। हवाई अड्डे तेजी के साथ बढ़ रहे हैं। रेलवे, वाटरवे, हाइवे, बुलेट ट्रेन में जो ऐसिहासिक सुधार है, यह सारा कुछ अद्भुत दिखाई पड़ता है।

मान्यवर, मैं चुनाव के समय नागपुर गया था। माननीय मंत्री महोदय ने जो काम किया था, मैं उसे देखकर अचम्भित था कि नीचे सड़क है, ऊपर पुल है और उसके ऊपर मैट्रो है। आज यह भारत उन विकसित राष्ट्रों को चुनौती दे रहा है, जिनकी बराबरी हम डेवलवमेंट प्रोसेस में तो कर चुके हैं, लेकिन अब हम उनको पछाड़ने की तरफ आगे बढ़ रहे हैं।

मान्यवर, मैं कहूंगा कि हमारा जो यह बजट है, यह न केवल तमाम उपलब्धियों को लाने वाला बजट है, बल्कि इस बजट के माध्यम से मैं कह सकता हूं कि हम आज उन बारीकियों को भी देख रहे हैं, जैसा बाबा साहेब भीमराव अम्बेडकर जी ने सपना देखा था कि हम एक संवैधानिक व्यवस्था वाला भारत देखेंगे। वे संस्कृत भाषा को लाना चाहते थे और उन्होंने जर्मनी की एक यूनिवर्सिटी में संस्कृत भाषा पढ़ी भी थी, लेकिन उस समय की कांग्रेस की सरकार ने नहीं लाने दी थी। कमरुद्दीन जी, उस समय भाषा समिति में थे, उन्होंने संस्कृत भाषा को लाने के लिए संसद में भाषण दिया था, लेकिन उस समय की सरकार ने वह कार्य नहीं किया। आज शिक्षा नीति के माध्यम से यह सब हो रहा है। ...(**समय की घंटी**)...

माननीय उपसभापति महोदय, मैं अपनी बात को समाप्त करता हूं। आज हमारे लिए गए फैसले विकसित भारत की नींव रखेंगे। एक ऐसा भारत, जो आर्थिक रूप से मजबूत, सामाजिक रूप से समावेशी और तकनीकी रूप से आगे हो, जहां से तरक्की, समृद्धि, नवाचार की रोशनी पूरे विश्व में फैलेगी। मैं माननीन वित्त मंत्री श्रीमती निर्मला सीतारमण जी को इतना दूरदर्शी और प्रगतिशील बजट प्रस्तुत करने के लिए बधाई और धन्यवाद देता हूं और इसका पूरा समर्थन करता हूं।

श्री उपसभापति : माननीय सभा के नेता।

सभा के नेता (श्री जगत प्रकाश नड्डा): माननीय उपसभापति जी, जब भारत के पूर्व वित्त मंत्री बोल रहे थे, तो मैं उसमें इन्टरवीन करना चाहता था, लेकिन माननीय पूर्व वित्त मंत्री जी ने yield नहीं किया, हमें परमिशन नहीं दी, लेकिन वे जिन फैक्ट्स के बारे में बोल रहे थे, मुझे लगता कि उनको यहां पर क्लेरिफाई करना हमारी जिम्मेवारी है। पहली बात तो मुझे समझ में नहीं आई कि Chidambaram Saheb was speaking on Budget or speaking on the External Affairs Ministry! He started his speech where he questioned, 'Did the Foreign Minister have

Contents Page

a talk with the Secretary of State for Foreign Affairs of America?' मुझे आश्चर्य हुआ कि उन्होंने यह क्वेश्चन 2012 में क्यों नहीं पूछा when he was the Minister? मेरे मन में यह प्रश्न आया कि why they did not ask this question in 2013? Why they did not ask this question in 2009? Here, the hon. External Affairs Minister made a statement and he has come out with facts. He made a statement in this very House, where he explained it in detail.

(MR. CHAIRMAN *in the Chair.)*

Along with that, he took the questions and also gave the clarifications. The clarifications were given.

मैं आज फिर इस बात को स्पष्ट करना चाहता हूँ, क्योंकि ऐसा बताया जा रहा है, जैसे कि ये जो deport किए गए, ये अमानवीय ढंग से जो हुए, इसकी चिंता आपको ही है! यह अलग बात है कि 2009 में नहीं थी, 2010 में नहीं थी, 2011 में नहीं थी, 2012 में नहीं थी, 2013 में नहीं थी। जागे, तो 2025 में जागे! देखिए, national interest को कभी भी political चश्मे से नहीं देखना चाहिए। मैं बताना चाहता हूँ, ...(**व्यवधान**)... Hon. Members would be aware that the process of deportation is not a new one. I repeat, it is not a new one and has been ongoing for several years. I would like to share with the House, the details of deportation from the United States of America since 2009. The numbers year-wise, as available with our law enforcement agencies, are as follows: 2009 - 734 persons ...*(Interruptions)*... यह सारा का सारा पढ़ा है। ...(**व्यवधान**)... अंत में, ...(**व्यवधान**)...

श्री सभापति : सुनिए, जयराम जी, I got your point. यह हो तो चुका है, पर होने के बाद माननीय चिदम्बरम जी ने बात कही, इसलिए ये बोल रहे हैं। ...(**व्यवधान**)...

श्री जयराम रमेश (कर्नाटक): सर, यह क्या है?

MR. CHAIRMAN: I am chairing. ...*(Interruptions)*... Yes, hon. Leader of the House.

SHRI JAGAT PRAKASH NADDA: Sir, I would just like to say, deportations by the U.S. are organized and executed by the Immigration and Customs Enforcement Authorities. The Standard Operating Procedure -- deportations by aircraft used by ICE -- is effective from 2012. I repeat, it is effective from 2012 and provides for the use of 'restraints'. Restraints में ही 2009 से लेकर सभी लोग आए हैं और ये 2025 में भी आए हैं। लेकिन मुझे समझ में नहीं आता है कि जिस प्रकार से वही चाँद कभी अमावस्या में चला जाता है, कभी पूर्णमासी में आ जाता है, पता नहीं जब अपनी बारी आती है, तो वे अमावस्या में रहते हैं और जब हमारी बारी आती है, तो पूर्णमासी में अपनी पूरी चाँदनी दिखाने की कोशिश करते हैं। यह

Contents Page

double standard ठीक नहीं है। इतने वरिष्ठ नेता ने बात कही, तो मुझे हाउस में इसको clarify करना था, मैंने इसको clarify किया और मैं इसको authenticate भी करता हूं। ...(**व्यवधान**)...

MR. CHAIRMAN: You will get your turn after one speaker. *...(Interruptions)...* I permit a very brief intervention by Shri Tiruchi Siva. You have one minute.

SHRI TIRUCHI SIVA (Tamil Nadu): He gave a clarification that it is happening since 2012 that they were deported in an air force flight. But we would like to know if they had been handcuffed and chained even from 2012.

MR. CHAIRMAN: That is what he said. *...(Interruptions)...* That is what he said. *...(Interruptions)...*

SHRI TIRUCHI SIVA: No, Sir. *...(Interruptions)...*

MR. CHAIRMAN: He said in 'restraints'. *...(Interruptions)...*

SHRI TIRUCHI SIVA: He did not tell that. *...(Interruptions)...* It happened only this year, Sir. *...(Interruptions)...*

MR. CHAIRMAN: One minute. *...(Interruptions)...* Let me clarify. I persuade Members of the House. They are very learned to know about the procedure. Mr. Chidambaram knows it much more than anyone else. The expression used by the hon. Leader of the House is very categorical, 'restraint'. You know what 'restraint' means... *...(Interruptions)...* Sir, it is there since 2009, he said so. *...(Interruptions)...* He exactly says the same thing.

श्री जगत प्रकाश नड्डा : सर, इधर के लोग कभी जेल नहीं गए हैं। ...(**व्यवधान**)... इधर के लोग ...(**व्यवधान**)... मैं इधर बोल रहा हूँ। ...(**व्यवधान**)... इनको मालूम नहीं है कि जब custody ली जाती है, तो आपको ध्यान में होगा, ...(**व्यवधान**)... Ask them to *...(Interruptions)...* मुझे मालूम नहीं है, शायद ये किसी ज़ुर्म में गए होंगे, वह मुझे मालूम नहीं, लेकिन मैं यहाँ ...(**व्यवधान**)...

साकेत बाबू, मैं इधर की बात कर रहा हूँ, आप क्यों बीच में आ रहे हैं? ...(**व्यवधान**)... आप उधर की बात क्यों कर रहे हैं? ...(**व्यवधान**)... सर, इन्होंने जेल नहीं देखी है। जब किसी को कस्टडी में लिया जाता है.. इसमें सारे SOPs लिखे हुए हैं। ...(**व्यवधान**)... You have to follow those SOPs. *...(Interruptions)...* SOPs follow किए जाते हैं। ...(**व्यवधान**)... वे सारे SOPs follow किए जाते हैं और वही 2009 में भी follow हुए, जो 2025 में हुए हैं।

MR. CHAIRMAN: The House is progressing rather well. Ignore the past few minutes; it should not be a precedent. I will make one appeal. The hon. Members of this House may work to get more involved with the procedure, and the 'restraint' used by the Leader of the House and its connotations are sometimes dictated for survival and safety of the person subjected to restraint. After the External Affairs Minister made the Statement, I learnt myself in detail to all that the External Affairs Minister had indicated, and I will share it with Jairam*ji,* during the course of the day in my Chamber. He will fully appreciate that 'restraint' is sometimes generated for pure safety of the person concerned. *...(Interruptions)...* I call Shri Ritabrata Banerjee. You have 15 minutes.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I stand to make my speech, speaking on the Budget for the All India Trinamool Congress. As an MP from Bengal, this is a special time to be speaking. Last week, history was being made in my State. Captains of industry, thought leaders, heads of missions of 40 countries and leading entrepreneurs from across the world were drawn to Bengal for the two day Bengal Global Business Summit. Last week, many path-breaking projects were announced, from AI to tourism, from steel to energy to telecom. About a mammoth of Rupees four lakh plus crores in new investments and tens of thousands of prospective jobs made the headlines. One of the world's biggest industrialists said this at the Bengal Global Business Summit in Kolkata- "Now Bengal is also witnessing a renaissance in economy and business... and no power on earth can stop Bengal's resurgence."

(THE VICE-CHAIRPERSON (SHRIMATI SUNETRA AJIT PAWAR) *in the Chair.*)

Yes, Madam, Bengal means business.

Now, let me dissect the below par Union Budget presented last week. India has more than 50 per cent of its population below the age of 25 years and more than 65 per cent, below the age of 35. Now the question is whether the country looks upon this population as a liability or as a resource. This is the basic question which the Budget must deal upon. In dark times, will there also be singing? Yes, there will also be singing; there will be singing about the dark times. The hon. Finance Minister has just left. The previous Budget presented by her in July 2024 after the Lok Sabha election had accorded priority to employment and skill development, given the nature of the election mandate. The Finance Minister had announced a Prime Minister's package of five schemes and initiatives to facilitate jobs and internship opportunities for 4.1 crores youth over a five year period with a Central outlay of Rupees two lakh

crore. However, this year's Budget, February 1st, did not refer to the Prime Minister's package even once. There is not even a single mention of the package. What do we learn? That the Cabinet note on employment-linked incentive scheme is under finalization and several meetings have been held with the Ministry of Labour and the CII to discuss the relationship between capital expenditure and employment generation. In other words, the future of the Scheme looks completely bleak. Now, the Periodic Labour Force Survey (PLFS) — it is a Government data — revealed that in 2023-24, youth unemployment rate, for those aged 15-29 years, had gone up to 10.2 per cent and the unemployment rate among graduates was 13 per cent. The latest Economic Survey data shows that average real earnings of self-employed male workers in India have been decreasing constantly from 2017-18. There is a constant decline.The monthly real wage of male workers, salaried workers, is constantly declining. Surplus labour, inundating the job market, combined with high food inflation have severely squeezed the real incomes and livelihoods of an overwhelming majority of Indian workforce. For a Finance Minister and a Government always telling, *Sabka Saath Sabka Vikaas*, to overlook this is really, really dangerous. Modi Government's mammoth £ for the last 10 years, has taken a toll on our hard-earned public money. Over the last 10 years, frauds and corporate sharks frittered away; at least, Rs. 12 lakh crore of Rs. 16.11 lakh crore our banking system has written off. Out of this, the nationalised banks alone have written-off more than Rs. 12 lakh crore. When the hon. Finance Minister replies, I will urge upon that she must tell us, tell the House, how much of these written-off loans of nationalised banks have been recovered.

Now, we could also compare this Rs. 16.11 lakh crore that has been written-off that disappeared over 10 years with the Union Government budgets for Education where the total expenditure was less than 40 per cent of this, and for Health, where it was less than half. To make up for this lost money, banks charge higher and higher user charges for every little service. The rates for loans go up because banks have suffered at the hands of frauds and fund-siphoning.

Now, Madam, the stupefying increase in the wealth of the favoured 10 topmost cronies through favours, rule-tweakening and the low-value sale of high-value national assets during Modi's Rule has been massive. But the 'Rs. 12 lakh crore wipe-out' by nationalised banks may help us understand how the next tier of cronies and beneficiaries gain from the regime. After all, our money in banks did not really

£ Expunged as ordered by the Chair.

disappear. They just hopped on to line the pockets of those who knew their way around in very complex, corrupt and dark times.

Now, in 1956, both the Houses deliberated for three months. LIC was formed. The then Prime Minister of the country, Pandit Jawaharlal Nehru, gave from the corpus Rs. 5 crore for the formation of the LIC. The LIC started its journey. Today, LIC means 51,000 crore of rupees. LIC means 30 crore of policyholders. Now, you are allowing 100 per cent FDI. Allowing total freedom and greater access to foreign capital could only retard the orderly growth of the insurance industry with the focus more on profits rather than providing the people and business the much-needed security.

Our hon. Chief Minister has written to the Finance Minister last year on August 2^{nd}. She wrote a letter asking her to withdraw the 18 per cent GST on life insurance and health insurance policies. I quote from the letter, "With deep anguish, I am writing to you regarding the imposition of 18 per cent GST on life insurance and health insurance policies and the withdrawal of deductions. The GST is bad because it adversely affects the people's ability to take care of their basic vital needs. This additional burden may be acting as a deterrent for many individuals from taking new policies or continuing their existing insurance coverage, thereby leaving them vulnerable for unforeseen financial distress." Now regarding the withdrawal of the GST on health insurances, the Finance Minister is always shifting the onus to the GST Council. Madam, everybody is aware who is in charge of the GST council, who controls the GST council. It is the BJP-ruled States which have the majority in the GST council. Then what is stopping the Finance Minister and her party? The lack of political will is stopping them to roll-back this GST on health insurances.

Madam, I was born and brought up in a refugee colony in the added areas of Kolkata. Migrated people, bearing the brunts of partition, had set up these colonies where from our adolescence we learnt that when politics determines our future, we must determine the politics. Political awareness runs in every blood and veins of Bengal in general and these innumerable refugee colonies in particular. Though I don't have the first-hand experience of the horrors of partition unlike my father, still like many third or fourth generation refugee, I consider my refugee ancestry as one of my greatest badges of honour. This 'refugee ancestry' has passed on the political understanding of fighting for legitimate rights. As a trade union activist, fighting for the rightful dues of the working people becomes my duty. You are denying the people of their dues, denying the people of Bengal of their rightful dues. You are denying the MGNREGS workers.They are not in a begging mood anymore as they have realized that this denial is completely political. West Bengal owes a staggering figure of Rs. 1.75 lakh crores. The delay has not only affected the implementation of critical

Contents Page

programmes but also created challenges for local governance, particularly, in rural areas that depend heavily on such funds for employment and infrastructure development.

Madam, the fight for these funds is necessarily political. We are aware that we may be standing here, but if we shift our position and we shift to the other side, things will fall in place. But Bengal refuses to surrender. Bengal hates to surrender. Bengal will never surrender. Bengal will never bow down. I understand the problem of the Treasury Benches. You cannot fight Mamata Banerjee politically, you cannot match Mamata Banerjee's good governance, you cannot match Mamata Banerjee's welfare schemes and hence, you continue to deprive lakhs of our people. The more the deprivation, the sharper and greater will be our resolve, the resolve of our people to fight you in a befitting manner. The resolve finds resonance in the immortal words of the true polymath, who has been our greatest identity. [&] It was the greatest Bengali of the last thousand years, Tagore, who said:

"Where the mind is without fear and the head is held high;
Where knowledge is free;
Where the world has not been broken up into fragments by narrow domestic walls;
Where words come out from the depth of truth;
Where tireless striving stretches its arms toward perfection;
Where the clear stream of reason has not lost its way into the dreary desert sand of dead habit;
Where the mind is led forward by Thee into ever-widening thought and action —
Into that heaven of freedom, my Father, let my country awake."

Now, Madam, as I am a trade union activist, I want to give this august House some important figures. I am not a student of economics, but these are very basic figures. When unorganized workforce in our country goes on increasing, the health of the economy is not in proper shape. Now, let me look into the figures that are available. Figures show that in Africa, 86 per cent of the labourers are in the unorganized sector while 14 per cent are in the organized sector; in Asia Pacific and Arab countries, 68 per cent are in the unorganized sector and 32 per cent in the organized sector; in the Americas, 40 per cent are in the unorganized sector and 60 per cent are in the organized sector; in Europe and Central Asian countries, 26 per cent are in the unorganized sector while 74 per cent are in the organized sector. And

[&] English translation of the original speech delivered in Bengali.

Contents Page

now, we now come to *vishwaguru* India. Let me tell the House, as a trade union activist, we are facing these problems. There are serious implications of this. Ninety-three per cent of the workforce has fallen under the unorganized sector; only seven per cent are organized workers. The organized workers definitely have some statutory benefits, but the unorganized workers are deprived of the statutory benefits. Fifty per cent of the contribution to the GDP of our country comes from the unorganized sector. Only six per cent of them are covered by social security measures. The blood, toil, sweat and tears of these workers are the bulwark of our economy. But the Budget has completly neglected them and has said nothing about them.

Now, I want to mention about two schemes. One is the *Pradhan Mantri Shram Yogi Maandhan Yojana*, PMSYM, a Central scheme and the other is a State scheme of Bengal known as *Bina Mulya Samajik Suraksha Yojana*, BMSSY. Now, people from the unorganized sector who are covered by the *Pradhan Mantri Shram Yogi Maandhan Yojana*, PMSYM, have to contribute every month. They have to contribute money every month. In the BMSSY scheme of Mamata Banerjee, they need not contribute a single rupee; the entire money, from the age of 18 to 60 years, is given by the Government. Now, I come to flat figures. In the report up to January, 2025, in Bengal, the number of registrations of unorganized workers made under the *Bina Mulya Samajik Suraksha Yojana* of Mamata Banerjee is one crore and seventy-six lakh-plus. The number of benefits distributed is 34,94,000, almost 35 lakhs. The amount distributed is Rs. 2,606 crores. Let the Central Government show the political will, take up the responsibility and make the entire contribution for the workers, like Mamata Banerjee is doing, in the Central schemes. Now, Sir, I am a trade union worker and Mr. Prakash here stays in a tea garden in the northern part of Bengal. I will mention some tea-chronology that is very essential to mention here.

In 2016, when I was a Member of this House, hon. Finance Minister was the then Commerce and Industry Minister. This is the Gazette Notification. The Gazette Notification is dated 28th of January, 2016. Before that, the hon. Prime Minister had gone to Madarihat. He had promised about taking up some sick tea gardens. So, this Gazette Notification on 28th of January mentioned that Birpara, Garganda, Lankapara, Tulsipara, Hantapara, Dumchipara, Dimnima, seven tea gardens, will be taken over by the Tea Board. Within eight months, all these gardens got closed. And it was Mamata Banerjee and the Labour Department who took all the initiative of opening these tea gardens. 2016 was the Assembly elections of Bengal!

Now come to 2021-22 Budget. In the Budget, thousand crores announced for Assam and Bengal tea gardens. I don't know about Assam, but as far as Bengal's experience is concerned, not a single penny has reached us. Now, this year, when

Contents Page

the Budget has been announced, their tea imports are hampering us. Such problems like Central Government's decision of plucking dates; damage of 7 per cent tea crop are also there. There is discussion in the tea garden. Common workers are discussing in the tea garden, 'Oh, this year is 2025; so, in this Budget, nothing will come. Bengal's Assembly election is in 2026. So, in 2026, definitely, you will have some promises, some *jumlas*, about the tea gardens'. But the results will come out in the month of May. Next year, when Mamata Banerjee becomes the Chief Minister of West Bengal for the fourth consecutive time, we will be back here in the House and we will not raise slogans. We will be raising people's issues. Now, Madam, the fight against the anti-people policies will intensify. The fight against discrimination of Bengal will intensify. This regime will try to suppress all truth by all possible means. *(Time-bell rings)...* I will take half a minute, Madam. This regime will try to suppress all possible truth by all possible means. There will be conspiracies to bury Bengal into oblivion. But the boys of Bengal cannot be choked. The boys of Bengal cannot be stifled. The people of Bengal, under the leadership of Mamata Banerjee, will give a befitting rebuff to the anti-people policies.

उपसभाध्यक्ष (श्रीमती सुनेत्रा अजीत पवार) : आपका बोलने का समय समाप्त हो गया है।

SHRI DEREK O'BRIEN: The Party has so much of time. Please do not switch the microphone off. *...(Interruptions)...*

उपसभाध्यक्ष (श्रीमती सुनेत्रा अजीत पवार) : आपकी बात पूरी हो गई है।

SHRI RITABRATA BANERJEE: The fight against the anti-people policies will intensify. The fight against the discrimination of Bengal will intensify. This regime will try to suppress all truth by all possible means. There will be conspiracies to bury Bengal and Bengalis into oblivion. But, our voice cannot be choked. Our voice cannot be stifled. Bengal, under the leadership of Mamata Banerjee, will give a fitting rebuff to the anti-people policies of the Government. [%] *"El pueblo, unido bojo Mamata Banerjee, Jamas Sera vencido."*

[&] The people, united under Mamata Banerjee, shall always be victorious. Jai Bangla!

[%] Hon. Member spoke in Spanish.

[&] English translation of the original speech delivered in Spanish.

SHRI DEREK O'BRIEN: Madam, everyone is participating in the Budget discussion, and take one minute this way or that way. But what has happened today is that microphone has been switched off. These are very basic issues not to fight over. Somebody from that side may go over by one minute. We may go over by one minute. The Party has 45 minutes of time. At 45 minutes, we switch it off. Madam, with all respect to you, can you please ensure that this thing doesn't happen? It is unbelievable that it has happened. His conclusion has been wiped off. ...(*Interruptions*).. Just one minute. This is not a complaint. Madam, it is a good debate. Everybody is speaking. But, please, understand how we are feeling. The second largest opposition Party here with 13 MPs, with 40 minutes on our clock, our opening speaker's mic is switched off! Somebody has to take care. And my appeal to you, through the Chairman, is not to make this happen again. Thank you.

उपसभाध्यक्ष (श्रीमती सुनेत्रा अजीत पवार) : आप सबको बोलने का समय दिया जाएगा।

SHRI TIRUCHI SIVA (Tamil Nadu): Madam, a Budget is not merely a statement of accounts, but it is a statement of intent. The Budget reveals the priorities of the Government, and the priorities show the real governance of today. Our Prime Minister has described this Budget as a roadmap to 'Viksit Bharat'. Am I right? The word is 'Viksit Bharat', which means 'developed India'. But, the numbers show very well that the path seems only a mirage. There are so many reasons to explain that. For example, the Union Budget was presented as a proclamation of progress, conveniently hiding the realities on the ground of stagnant growth, growing inequalities and a sizeable demographic dividend slipping off the fingers into a demographic disaster. This Government's economic policies have always enriched the privileged few, leaving behind a lot of sections of the people into joblessness, inflation and shrinking opportunities. We have got so many things to say about that, but before that, the Finance Minister was praised highly by the hon. Chairman that she has continuously presented her eighth Budget. But, what is the progress? The graph, instead of going up, is dipping down.

I would like to recall what all she has told from 2019. In 2019, while presenting the Budget, she quoted from *Purananuru*, which is an advice to a Pandya king, Arivudai Nambi. I don't want to take the Tamil version and consume my time. In English, it says that a few mounds of rice from paddy, that is harvested from a small piece of land, would suffice for an elephant, but what if the elephant itself enters the field and starts eating? What it eats would be far lesser than what it would trample over. This is the version of the hon. Finance Minister quoting *Purananuru* from

Contents Page

Sangam Literature. But now, we experience that the elephant, the Union Government, is trampling upon the States' fields which had cherished very well. I will substantiate why I am telling all these things. There are, of course, ample evidences.

In 2019, it was *Purananuru*, and in 2020, she quoted *Thirukkuralar*. The English translation of which means, [&] "A country's five jewels are: unfailing health, farm productivity, joy, good defence and wealth". Any person, who accepts anything in reality will see what the development today is after these Budgets presented by her or by this Government. Unfailing health - we are treading behind. Farm productivity-why are one lakh tractors waiting outside the borders of Delhi? If they were contended and productivity was more, or, they were given more, it would not have happened. So also is the case with wealth. In 2021, she quoted other lines of Thirukkuralar, [&] "A good king is one who is able to acquire wealth, guard it and distribute it justly." That is it. Of course, you collect revenues and you guard it, but the question is: whether it is distributed justly to all the people equally in this country? The answer is, 'No'. As I said earlier, it enriched the privileged few and deserted the people who are in this country in the lower rung. That is what my senior colleague, Mr. Chidambaram, told here. Only one per cent of this population is enjoying or controlling 22.6 per cent of the income and 40.1 per cent of the wealth.

One percent of our population controls 40.1 per cent of wealth and enjoys 22.6 per cent of income. Whereas, the poor, the people at the bottom, have only 15 per cent of the income and 6.4 per cent of the wealth! It is totally disproportionate. I think, the hon. Finance Minister has to explain all these things.

Madam, in 2025, the hon. Finance Minister said, English translation of which means, [&] "All earth looks up to heaven whence raindrops fall; All subjects look to king that ruleth all." As living beings look upon the sky for rains, the citizens look upon the Government for good governance." Yes, they are looking upon, looking upon and looking upon but no good governance! These are not mere allegations. This is happening because of the partisan approach of this Government. For example, if a woman is going to buy some flowers from a woman, who is selling it on the roadside, she will measure it with her hands, but if the customer is regular and very well known to her, you can measure it with your own hands because the seller's hands may be small. Like that, if you talk about their yardstick, they have a yardstick for the States ruled by the ruling party and they have a smaller yardstick for the States being ruled by the Opposition parties. I think, they have to explain this also. These are not just allegations, there are ample evidences.

[&] English translation of the original speech delivered in Tamil.

[&] English translation of the original speech delivered in Tamil.

This House being the Council of States, and, I, myself being the representative from the State of Tamil Nadu, I would like to talk about my State. Before going into the larger issue and greater implications, I have to mention something about my State with regard to what we are suffering, though we perform very well. Tamil Nadu's contribution to the GDP of this country is 9.04 per cent, while what it gets by way of devolution of funds is 4.08 per cent. The 14th Finance Commission recommended for 42 per cent tax devolution; the 15th Finance Commission reduced it to 41 per cent but, actually, it is only 32 per cent. It is not even that. So, what I want to say is: when we contribute 9.04 per cent to the GDP, we are given back only 4.08 per cent! I have no grudges with any other person from any other State. But, for the sake of statistics, I have to tell these figures.

The contribution of the State of Uttar Pradesh to the country's GDP is 8.19 per cent while it is getting 17.94 per cent of the devolution. What is the rationale behind it? *...(Interruptions)...* Please. I have already said, I have no grudges against your State but what is happening has to be elucidated. Madam, the contribution of the State of Bihar towards the nation's GDP is 2.87 per cent while it is getting back 10.08 per cent! We are giving more and what we are getting back is not even half of what we are giving! Why is this discrimination? Why is this partisan attitude? The hon. Finance Minister has to enlighten us with rationale behind this approach, which I call as victimization or discrimination just because these are Opposition-ruled States. Despite this, we are doing very well, better than the Union Government, and we can say it holding our heads high. It is not just a statement. Let us see the Union Government's allocation towards education.

Madam, just now, my senior colleague, the former Finance Minister, who initiated the debate, mentioned about Make-in-India. In the year 2015, lofty proclamations about Make-in-India were made by the hon. Prime Minister. At the same time, Make in China was proclaimed in China. In 2025, the recently-elected President of the United States of America, Mr. Donald Trump, spoke about Make in America. As soon as he assumed power, he addressed a conference of the international investors. In that conference, he said, "You are all manufacturing outside America and making America a market. Hereafter, you should make everything in America; only then, you will be given the benefits or else, I will be taxing you very heavily, which you cannot tolerate."

This is the way of cohesion. This is the way he is approaching, that the status of economic position of America should improve by 'Make in America'. What happened to 2015 proclamation of India and China? China has reached its target, but India has not. Why? It is because the basic things which a nation needs are

Contents Page

education, healthcare and infrastructure. Everything has been achieved by China. But here, the situation is very poor. It has to be admitted. The Union Government is allocating only 2.5 per cent of total expenditure to education. That is Rs. 1,20,628 crore. In my State, the Tamil Nadu Government is allocating Rs. 49,700 crores, that is, 13.6 per cent of our total expenditure. What Tamil Nadu Government is spending towards education is 40 per cent of the total allocation by the Union Government to the entire country. Ours is 13.6 per cent; this year, it is 13.17 per cent. So also is the healthcare. The Union Government allocation is 1.89 per cent. India is the thickest populated country. What we have but America does not have is the youth population.America may have very good education, may have very good infrastructure, but they do not have the youth force as we are having. We are having 64 per cent of our population as youth force. How are you going to utilize that? They are suffering because of unemployment. And healthcare is very much important. The last rung of the people who work, do not get anything. What is the reality of the income tax slab which Madam Finance Minister has announced that up to 12 lakh of income will be exempted? I do not want to go into it. How many are the beneficiaries? Only one crore of the people are benefited by this. We have nothing against it. Let them enjoy it. But what about the remaining 139 crore of the people? I want to say another thing which is about the EWS, which the Government is very much proud of. For the economically weaker section, the slab is 8 lakh rupees per year. That is 75,000 per month. And five acres of land and 1,000 square feet of residential flat or anything which they live in and 8 lakh rupees, that is the slab for economically weaker section of people. Leave that alone. What does the BPL slab show? I am not creating anything on my own. All the learned Members here know that very well. Those who live in the urban areas, if their spending is below Rs. 37 per day, they come under the BPL. And in the rural area, it is Rs. 29. A person who is not able to earn even Rs. 1,000 a month is considered as BPL, but a person earning Rs. 8 lakh will be considered economically weaker. That is a different thing, but they need basically education and healthcare for their children. This Government is allocating only 1.89 per cent of its total expenditure to healthcare, whereas my State, the Tamil Nadu Government, is spending 5.8 per cent of the total expenditure. What I am telling about Tamil Nadu is the Dravidian model of Government by Mr. M. K. Stalin. What I am telling about the Union Government is Modi's form of Government. The billionaires are increasing. In this one year, many will be surprised, not shocked because this is happening, 75 persons have added up to the billionaires list in our country. It is going up and up. What is actually happening is, billionaires are increasing, whereas the basic needs of the people are not fulfilled. Another very

important statistics is, every five days, one billionaire is coming out successfully, millionaire or billionaire. Numbers are increasing. Every five days, India sees a person becoming a millionaire.

At the same time, I have some other statistics. There are two different views. You see a very high building where a millionaire is living. ...(*Interruptions*)... On the other hand, look at the number of rape cases in India. There are approximately 87 cases per day. If you look at the number of murder cases, there are approximately 78 cases per day. ...(*Interruptions*)... If you look at the number of farmers' suicide, there are approximately 31 cases per day. ...(*Interruptions*)... My dear brother, Mr. Murugan, I will come to that. I know what you are saying. Wait. ...(*Interruptions*)... Thanks for your interruptions because you interrupted and I got a point. I have got with me very good statistics. If you look at the number of unemployment related suicides, there are approximately 9 cases per day. Look at the number of human trafficking cases, there are approximately 6 cases per day. Look at the number of dalit atrocities, there are approximately 141 cases per day. Look at the number of students' suicide, there are approximately 36 cases per day. Look at the figure of cyber crimes, there are approximately 180 cases per day. There are two different views. On the one hand, the rich are becoming richer. On the other hand, the poor are becoming poorer. This is the real stage of this country. He said, 'What about Tamil Nadu?' Now I am telling about Tamil Nadu. Tamil Nadu is performing very well. The national average of enrolment in higher education ...(*Interruptions*)... You have presented the Budget with statistics. I am also speaking on statistics. On enrolment of students in higher education, national average is 27 per cent whereas Tamil Nadu's is 47 per cent. And what is it that we are getting? The UGC is used by the Union Government to suppress the State Governments. The colleges, the universities are within the jurisdiction of the States. The land belongs to the States. Money for building structures is spent by the States. The salaries of the teachers, who are working there, are given by the State Governments. Scholarships and concession to students are given by the State Governments. The UGC, crossing its jurisdiction, has recently given some guidelines that the Vice-Chancellors of those universities will be selected by a panel headed by the Governor of the State and the Members will be appointed by the UGC. What is the role of the State Government in that? You have to tell that. Everything is ours. We are looking after governance. We are looking after education, though it is in the Concurrent List. Our enrolment is 47 per cent. But you want to indirectly bring your people inside through the Selection Committee headed by the Governor, who is always against the Governments which are ruled by the opposition. If the State Government enacts a law for the needs of the

Contents Page

people, even for that, the Governor will not give his assent and he will act as authority… …*(Interruptions)*… He will be heading the Search Committee, and the Members will be appointed by the UGC. What will happen? There is stiff opposition to it, but nobody listens. Why is this happening? Because, indirectly, the Union Government is encroaching upon the powers of the States. They are transgressing and snatching the powers of the States. This is not the way for reforming education. Comparatively, wherever you are ruling and wherever all these things are being said, everything is very low. Tamil Nadu is doing very well but we are being victimized.

In this Budget, we have, of course, very sad observation. Our hon. Finance Minister also belongs to Tamil Nadu. That is why she quoted *Purananuru* and *Thirukkural*. I can also do that. But I am not in a position to do that. We are only looking at the Union Government. We feel that we are in the Union of India. We are a State in the Indian Union. But the Union Government does not recognize us so.

4.00 P.M.

You talk much about infrastructure and we are asking for metro projects. ...(*Time-bell rings*)... Madam, we have time and we will adjust. The metro projects for Coimbatore and Madurai, which have been demanded by the State Government, have not been mentioned in the Budget. And so many national highways, which we asked for, have not found a place in this. For Centrally-Sponsored Schemes, like MGNREGA, earlier, the share was 75:25, but, now it is 60:40. The State has spent its due share, but the Centre has not given its share. So also is for SSA. ...*(Interruptions)*... I don't know the difference in meaning. It is SSA. Even in that, the States are not being given its due share by the Union. Do you know why? It is because the States are not implementing the NEP. See, it is the State Government's choice, whether to accept a policy, which is to the convenience of the Union Government. We are saying that we have got our own new Education Policy; we have constituted a committee that would come out with it. But, it says that if you do not adopt NEP, you would not be given your due share; likewise, UGC says that if the State does not abide by the guidelines of the University Grants Commission, the universities cannot award degrees to the students. How strange? Who are they to dictate? Who are they to dictate to the universities that you cannot do that? Surprisingly, Madam, you yourself may see what is right or wrong. The Vice-Chancellors in the universities need not have academic background! They need not have been a Professor, a tutor, an Assistant Professor or anything. Any person from outside will come and head the university; he will decide the curriculum and he will be

guiding the colleges. What is it? It is authoritarian to the extreme in every sector. As mentioned about UGC, so also the schools are victimized that we are not entitled to have share under SSA from the Central Government! So also is disaster relief. There were two cyclones -- Fengal and the Michaung. There were two cyclones and Tamil Nadu suffered a lot. We have been asking for a relief measure of Rs.30,000 crore from the Union Government. I also raised it during the Zero Hour and I have received a reply from the Home Ministry saying that the State could give it from the SDRF. It is beyond that; it exceeds SDRF limits. What is NDRF for? They give only lame excuses. Members from all the parties with conscience tell us. We asked for Rs.30,000 crore, but we were given only Rs.267 crore. What is it? We have to undertake so many things that have been damaged during the cyclone like infrastructure and people have to be brought back to normalcy. For that, the States are spending, whereas the Union Government stays off and says that they do not have anything. So, in this way, disaster relief is not being compensated properly. We are being victimized under SSA. In MGNREGA scheme, we do not get what we want. We are not getting the road projects, which we asked for. Also, the devolution of taxes is not in the due manner or rational manner to my State.

Madam, what is happening in my country? As I said earlier, on one side, we see richer people; on the other side, we see something different. MSME is a very important Ministry. MSME is the largest employment provider next to agriculture. Moreover, as per the Budget of the hon. Finance Minister, it is 7.5 crore who are getting employment. 36 per cent of the manufacturing of this country is by MSME. 45 per cent of the exports of this country are from MSME. But, what is the support this Government is extending to MSME? When they go to banks for loan under PMEGP, every bank has a different rate of interest. The topmost bank, which is very close by the person who is going to be an entrepreneur, charges the highest. They do not know; they cannot classify and, surprisingly, what I noticed in this Budget is that it is enhancing the limits of MSME.

The investment limit for microenterprises, currently, is Rs. 1 crore. It will be enhanced to Rs. 2.5 crore and the turnover to Rs. 10 crore. Small Enterprises, from Rs. 10 crore to Rs. 25 crore investment and turnover from Rs. 50 crore to Rs. 100 crore. And, for Medium Enterprises, from Rs. 50 crore to Rs. 125 crore investment and turnover from Rs. 250 crore to Rs. 500 crore. My dear colleagues, please tell me, what is a Micro Enterprise? MSME people are in just for Rs. 5 lakhs; just getting a five lakh rupee loan. A woman is running something, doing some business and gives employment to seven persons, two from the same family and five from that village. So, instead of projecting that we have disbursed that much amount of loans, you

have to give loans to more number of persons in order to generate employment. That is the purpose of the MSME. For example, a shopkeeper, after he closes his shop, would not come and check how much collection is there. But, he will see how many bills have been given and how many persons have entered his shop. That means, he is bothered about the number of customers than the collection. In a mall, customers will be very less in a shop. In a multinational brand company, the collection will be very much. But, at the same time, the ordinary textiles in our bazaar will have a lot of people but the collection will not be even half of what is collected in a mall. So, what is necessary? It means, you have to help the MSMEs, that too, the poorest people, to have more enterprises, and in that way you can generate more employment. And, this year, very surprisingly, there is an increase in the income tax slab. Everyone is praising it. The collection of taxes-- direct taxes is 56.78 per cent from personal income tax and the corporate tax has come down! Sir, direct taxes is 56.78 per cent, out of which, 53.3 per cent is from ordinary people. What have you done to these ordinary people? Instead of them, you are favouring the corporates! And, indirect taxes remained at 42.68 per cent or something. The indirect taxes mostly constitute the GST. Sir, 83 per cent of the indirect taxes is from GST. That is what, again, our former Finance Minister told here. What are you doing with that? Why do not you cut down the GST? Every person, even an auto driver, even a farmer, even a labourer in a farm, is paying GST. Income tax is given by other people-- middleclass or upper middleclass. Every individual is paying GST. Why do not you cut down that? Have you cut down the Excise Duty on petroleum products? As he said, it would have benefited a lot in the nation. But you have not done so! You are not doing anything to the common man. You don't have them in focus. You are making a Micro Enterprise into a mini corporate! How can a Rs. 10 crore turnover one is called a micro enterprise? MSME is not able to market. That is why the Government has a scheme--PPP. The public sector undertakings have to procure from the MSME; 25 per cent of their purchase should be from the MSMEs. In that, there is a slab, sub quota of 4 per cent, to the SC/STs and 3 per cent for women. That has not yet been reached. We have been telling as to why you do not include the OBC also in that. But, though there is allocation, reservation, sub quota, but it is not achieved. They are not able to market it. What are the devices you have for the MSME products to be marketed? How will you control the interest rates equally? You can prevail upon the RBI. You can have your say on Repo Rate or anything of that sort. But, an ordinary person who goes to a bank, the nearby bank, should not be taxed in the name of interest verification.

In that way, again I say, the MSME, the largest employment provider has to be taken care of. But you are trying to make it a corporate. The indirect taxes, the GST is going up and up. I cannot say everything in this very short time what are the details of GST; which is more, which is less. Everything is contradictory which affects the common man. You have taken away all the revenue rights of the State Governments and it has been subsumed into GST. But do you compensate that? You collect GST compensation cess. You collect surcharge for welfare schemes. These surcharges and cess are not in the divisible pool. So, you are getting more money by another way, shortcut way, by way of cess and surcharge and the Union Government is keeping that without sharing with the State Governments. The last person is paying, but the State Governments are not benefitted. I have got much more to say. There is one more thing about the Pradhan Mantri Awas Yojana (PMAY). Even in that, the State Government, my Government is spending Rs.6 lakhs for a house. The Union Government is giving only Rs.1.5 lakh; even that is not being given. This is about PMAY-Rural and PMAY-Urban. So is the case with Jal Jeevan Mission. What was the estimate last time? The Budget Estimates was Rs.67,000 crores, but the revised was Rs.22,000 crores. And this year, again, it is Rs.70,163 crores. When you have not achieved the target you fixed the earlier year, you are giving rosy pictures. So it is only the numbers that attract the people.

Madam, I would like to conclude with one thing. Whenever a Budget is presented, everyone is looking. The stock market is stumbling. The middle class people are relying upon the stock market. The poor people are expecting the prices to come down. The prices are going up. There is wealth inequality, inequitable distribution of wealth and in such a situation, they are all disappointed. We are not speaking anything ill or have ill will towards against any individual. The Government of the day, which has to take care of the people, is not taking care of them. You have to mend your ways or else the people will end your days. Thank you very much.

SHRI GOLLA BABURAO (Andhra Pradesh): Madam Vice-Chairman, I thank for giving me an opportunity to speak on the Union Budget 2025-26 in this august House. I also thank my party YSRCP, President and former Chief Minister of Andhra Pradesh, Shri Jagan Mohan Reddy *garu* for giving me the opportunity to speak on the important subject on the Union Budget. I congratulate the hon. Finance Minister for presenting the Budget successfully for eight years continuously. I was given only eight minutes' time. As our senior Members pointed out a lot of weaknesses in the Budget, I too endorse the senior Members for what they spoke about the reality in the Budget. In

Contents Page

Telugu there is a sentence, the English translation of which means, [&] "Regret for *some, love* for some." Here, 'love' for privileged sections and 'regret' for unprivileged sections. The entire Budget, from each and every point, has deceived the poorer and vulnerable sections.

I will go through only five-six subjects. The budgetary allocations are fuel for the governance of the country. Everything is dependent on better financial allocation and optimal utilization of financial resources. The total expenditure in 2025-26 is expected to Rs. 50,65,345 crores, which is an increase of 7.4 per cent over the Revised Estimate of 2024-25. Out of this, Rs.16,21,899 crores is proposed to be spent on Central Sector Schemes which is 7.2 per cent increase over the Revised Estimate of 2024-25 and Rs. 5,41,850 crores is proposed to be spent on Central Sponsored Schemes which is 30.5 per cent over the Revised Estimate. The Government receipts, excluding borrowings, are estimated to be Rs.34,96,409 crores which is 11.1 per cent higher than the Revised Budget Estimate. But, it is a tough task to bridge the gap between the receipts and the expenditure of Rs.15,68,936 crores as the revenue deficit is targeted at 1.5 per cent of GDP and fiscal deficit is targeted at 4.4 per cent. There is a great need to cut the wasteful expenditure to bridge the fiscal deficit. The Government increased the income tax exemption limit to Rs.12 lakhs which is considered to be great relief to the middleclass but, in the process, Government loses Rs.1 lakh crores. I appreciate the income tax exemption will benefit a large number of people in this income tax bracket. But, this is no help to the poorest of the poor who are in the margins of society, though statistics say the number of people living below poverty line has decreased considerably, still there is a lot to be done for the poorer sections of the society. Due to decrease in the value of money, whatever has been given to the poor is little and a lot needs to be done. For example, the value of 500 rupees per day wages, has got much value five years ago than now. Similarly, whatever the poverty alleviation measures taken are not much effective in the changed economic scenario. So, there is a great need to improve poverty alleviation measures to match with increase in the cost of living. Similarly, inflation continues to make much impact on our day-to-day life, especially household budgets making essential commodities, fuel transport and health care become more expensive. So, a lot more needs to be done to address the basic economic problems facing the citizens, especially the weaker sections of the society. Allocation towards MGNREGA and PM KISAN remained as the same as the revised estimates for the 2024-25, despite the fact that rural distress has been increased. The Government

[&] English translation of the original speech delivered in Telugu.

would have increased the allocation for MGNREGA and PM KISAN as it remained the same since 2024 Budget Estimates. The importance of these two schemes are well known to the Government. As majority of poor and unemployed are dependent on these two programs for their livelihood, these two programs need to be given higher allocation, at least, in the future. The allocation towards the Ministry of Rural Development is increased by Rs.14,527 crore which 8.3 per cent to Rs.1,90,406 crore in 2025-26. Programmes for the welfare of women and children have been allocated Rs.5,65,161 crore in 2025-26 -- an increase of 18.5 per cent over the Revised Estimates in 2024-25. These allocations include programmes being implemented across all Ministries. Allocation towards the welfare of women is estimated to increase due to increased allocation for the Pradhan Mantri Awas Yojana for which the female head of the family must be co-owner of the house. The allocation towards the welfare of children is estimated to increase due to higher allocation towards the school education under Samagra Shiksha Abhiyan.

The allocation for Scheduled Castes has to increase due to increased allocations under the National Rural Livelihoods Mission. For the first time, a new scheme for SC, ST and Women is there. Other vulnerable groups have been allocated Rs. 2,523 crores compared to the last year's budget allocation of Rs. 1,620 crores. The Central schemes and projects have been allocated Rs. 1,324 crores compared to last year's budgetary allocation of Rs. 910 crores. The allocation in this year's Budget has increased. But, there is need to implement these programmes to achieve the targets. For example, the funds for National Commission for SC, ST and OBC have been reduced in this Budget by Rs. 26 crores over the previous year's Budget.

In this context, Madam, I want to appeal to the hon. Finance Minister and the Government of India, even for the entire five years, the Social Justice Ministry is really spending very, very meager on all their programme. ...*(Time-Bell rings)*... If you take allocation for women, OBC, SC and ST welfare, put together is not even 2 per cent of the Budget allocated! It is most unfortunate. I strongly feel that instead of calling it Social Justice Ministry, we should call it as 'Social Injustice Ministry'. This is my personal feeling about the Budget. We all have studied in the social welfare hostels.

उपसभाध्यक्ष (श्रीमती सुनेत्रा अजीत पवार) : माननीय सदस्य, आप conclude कीजिए। आपका बोलने का समय समाप्त हो गया है।

SHRI GOLLA BABURAO: When we were studying, so many facilities were there. For five years, there were no scholarships; there were no funds for National SC Finance and Development Corporation, the National OBC Finance and Development

Corporation and even for the National Women Corporation. How will they increase their standard of living? This is really unfortunate. I request the hon. Finance Minister and the hon. Prime Minister to look into this deficit.

उपसभाध्यक्ष (श्रीमती सुनेत्रा अजीत पवार) : माननीय सदस्य, आपका बोलने का समय समाप्त हो गया है।

SHRI GOLLA BABURAO: I once again request the august House to really think over the real deceiving towards the poor people of our nation.

उपसभाध्यक्ष (श्रीमती सुनेत्रा अजीत पवार) : माननीय सदस्य, आपका बोलने का समय समाप्त हो गया है। The next speaker is Shri Debashish Samantaray.

SHRI GOLLA BABURAO: Madam, 90 per cent people of our country are poor, but, the entire Budget is meant for rich people. I will tell you one example, Madam. Even in my State, Andhra Pradesh, our former Chief Minister has allocated Rs. 275 crores for the poor people, for BCs, SCs, STs, Minorities, for all these people.

SHRI DEBASHISH SAMANTARAY (Odisha): Madam, I start with the key shortcomings in this Budget. Firstly, there is limited focus on wage growth. While there are mentions of employment generation and skilling initiatives, there is no clear plan to increase minimum wages or labour conditions.

Gig and informal workers - the speech briefly acknowledges Gig workers and proposes healthcare benefits. But, it does not address concerns like job security, social security and fair wages for the growing informal workforce. Absence of direct support for industrial labour - The speech discusses boosting MSMEs and manufacturing, but does not propose substantial measures to improve the working conditions, wages or rights of factory and industrial workers. Housing and social welfare gaps - While SWAMIH Fund 2 is introduced to address housing concerns. It primarily targets middle income housing rather than affordable housing solutions for the low income workers. Lack of direct cash transfers or subsidies - Unlike previous budget, this one does not propose new or expanded direct financial support for low income workers to counter inflation and rising living costs.

Coming straight to the State of Odisha, sadly, with concern, I highlight the persistent neglect of Odisha by successive Governments at the Centre. This Budget which was expected to bring inclusive growth has once again failed to address the pressing issues faced by the people of Odisha. I would call it a double betrayal. They

came to power and said that now Odisha has a double engine. But, this double engine has failed in Bhubaneswar. This double engine Government had spoken a lot about infusing urban facilities. Of course, in this regard, I would like to state that the ex-Chief Minister, hon. Naveen Patnaik*ji* had given a tremendous boost to the urban growth of Odisha whereby Bhubaneswar became the number one smart city. It is surprising; the Centre has announced a huge amount for the urban development. Shri Naveen Patnaik, in his tenure, had sanctioned Bhubaneswar-Puri-Cuttack metro and started work on it. And, then, he left the Government with a surplus of Rs.48,000/- crores. He had never come to the Centre begging for funds for his metro. He left the Exchequer of Odisha with a surplus of Rs.48,000/- crores. Will the metro of Bhubaneswar ever see the day or has it been just shelved? There is no clarity about it by the Finance Minister. He left Rs.48,000/- crores. What have they done? The so-called main engine in Delhi has not funded Odisha after they got 20 seats. That is why, Modi 3.0 is here. This fund has been spent on some promises which were made in the manifesto of the BJP. They spent from Rs.5,000/- crores to Rs.10,000/- crores for giving an MSP and Rs.20,000/- crores were spent for Subhadra Yojana. To change the colour of Odisha into saffron, they have spent Rs.2,000/- crores. It is a disappointing Budget, that ignores the common man. The Budget attempts to shining the surface but beneath that shine lies disappointment. It has failed to address the concerns of the common man -- rising unemployment, soaring prices and inflation, worsening poverty levels and lack of investment in health and education. There has been an attempt to window dress the Budget but it falls far short of what the people of this country, especially, Odisha deserve. No measures have been taken so far to control inflation. There is not a word by the Finance Minister on how this inflation is going to be controlled. While the Finance Minister has announced a tax relief of up to Rs.12,00,000/-, what about the rural poor, daily wage workers and tribal communities who are struggling under price rise? Inflation remains unchecked. Take the case of kendu leaf workers. It is a major livelihood source for lakhs of tribal women. They are forced to pay 18 per cent GST on kendu leaves. Is this the way to support the most marginalized communities? We have been repeatedly asking for special category status. Other States are receiving special funds because of this Government's political compulsions. Bihar has been given a substantial amount.

That is not my concern. Let Bihar get it. Odisha contributes significantly to the divisible pool of taxes. Yet it does not receive its fair share. Due to this, we are losing vital funds that could have boosted infrastructure, strengthened welfare schemes and accelerated income growth. This is nothing short of economic injustice. There is

exploitation of Odisha's natural resources, the rich minerals that we have. The Centre is the authority of these major minerals. There are mineral royalties and auctions. The Centre auctions Odisha's mineral blocks, but the State gets an unfair share of the revenue. Coming to coal block auction, Odisha was promised Rs. 70,000 crores, but it received a meagre Rs. 370 crores. What happened to the coal blocks being auctioned and what happened to that money? I hope the Finance Minister will give a reply regarding this. ...*(Time-bell rings)*... This is an unjust burden on States like Odisha which are already struggling with fund shortages. The Finance Commission must take these commitments into account. There is historical neglect of Odisha's infrastructure, Railways. They earn a whopping Rs. 25,000 crore annually and they have allotted only Rs. 10,000 crore to Odisha. Key railway projects like Bhubaneswar station ...

उपसभाध्यक्ष (श्रीमती सुनेत्रा अजीत पवार) : माननीय सदस्य, आपका समय समाप्त हो गया है।

श्री देबाशीष सामंतराय : टाइम खत्म हो गया है, लेकिन एक-आधा मिनट और दे दीजिए। सभी को ज्यादा टाइम दिया है, फिर आप मुझे क्यों रोक रही हैं? आप लोगों ने इतना टाइम लिया है, तभी तो कंप्लेंट नहीं कर रहे हो। ..(**व्यवधान**)... Odisha's rail density is much lower, much lower than neighbouring States like West Bengal, Jharkhand and Chhattisgarh. Key railway projects are pending. ...*(Interruptions)*... बोल तो रहा हूं, कुछ नहीं दे रहे हैं, किसी को भी नहीं दे रहे हैं, केरल को क्या दिया है? This is how the Centre treats the State that contributes so much to the national economy. Under Clean Energy Cess, the Central Government collects Rs. 21,000 crore. But they have given nothing towards that. I don't know whether the other States have got anything or not. The coal royalty has not been revised since 2015.

In the end, I would conclude by requesting, through you, that Orissa be granted Special Category status, fair share of Central taxes and revenues, higher investment in railway and infrastructure, revision of coal royalty, and equitable share from clean energy cess. Thank you.

DR. M. THAMBIDURAI (Tamil Nadu): Thank you, Madam Vice Chairman, for giving me this opportunity. On behalf of AIADMK party and on behalf of my Leader, Shri Edappadi Palaniswami, I rise to participate in the discussion on the Union Budget, 2025-26, presented by the hon. Finance Minister.

Madam, I want to mention certain points which my leader, Shri Edappadi Palaniswami, has observed about this Budget. First, in the Economic Survey, for the year 2024-25, it was mentioned that 'there is a necessity to promote investment

Contents Page

capital and increase domestic consumption to achieve specific economic growth.' It was expected that the Budget for 2025-26 would include plans for focusing on the poor, women, farmers, and youth, but we are missing that. At the same time, my Leader, Shri Edappadi Palaniswami, observed that he is welcoming the changes made in the custom duty to promote domestic production. The income tax limits have been changed, which we also welcome.

As my other colleagues spoke from Tamil Nadu, we are also disappointed that more allocation is not made for Tamil Nadu. While Bihar has got more Schemes, the States like Tamil Nadu did not get any major schemes or proposals in this Budget.

Tamil Nadu is a water-deficit State. We are sad to note that there is no project to take care of the irrigation needs of Tamil Nadu. We expected projects like interlinking of rivers, but there is no mention about that in this Budget. Godavari-Kaveri Interlinking project would benefit Tamil Nadu but it did not find a place in the Budget.

We expected some new railway line projects. There is no mention of that in this Budget.There is no mention of metro rail projects in cities like Coimbatore and Madurai, as our friends here mentioned. Madam, we have been repeatedly asking for railway lines between Jolarpettai via Krishnagiri-Hosur-Bengaluru, but there is no mention of that here. We requested for a Greenfield airport in Hosur but that has not been mentioned. I am not sure about the fate of other Greenfield airports like the one at Parandur. I am not aware if any steps have been taken by the Central Government in this regard.

Madam, as hon. Member, Shri Tiruchi Siva said, there are many National Highway projects that we requested for, but they were not considered. There was an eight-lane project that the Edappadi Palanisamy Government had requested from Salem to Chennai. That has not yet materialised. When I was a Member of Lok Sabha representing Karur, I had requested for extension of the road from Karur to Coimbatore under the eight-lane project. That was also not accepted. I had also requested for a link from Tiruchi to Karur, which would have eased travel between Coimbatore and Tiruchi. That too has not been done.

Madam, talking about expansion of medical education, the Finance Minister has said in her Budget Speech that next year, 10,000 seats would be added. I appreciate that. It is worthwhile to mention here that the former Chief Minister of Tamil Nadu, Shri Edappadi Palanisamy, was the only Chief Minister to have established 23 medical colleges in four years as Chief Minister. He also made reservation for 7.5 per cent of MBBS seats in those colleges for students from Government schools, especially from rural areas, in order to benefit them. Enrolment

Contents Page

in higher education is very high in Tamil Nadu. I appreciate what the hon. Member here said. But it was because of our former Chief Ministers, *Puratchi Thalaivar*, MGR, Jayalalitha and Edappadi Palanisamy that more engineering colleges were established. *...(Interruptions)...* Now, I wish to talk about rape cases in Tamil Nadu. The number of cases of rape has increased in Tamil Nadu. If you take into account the statistics in Tamil Nadu after the new Government assumed office, rape cases have increased. *...(Interruptions)...* I have got limited time.

(MR. CHAIRMAN *in the Chair.)*

Sir, I appreciate the demand for more money for Tamil Nadu, but the present DMK Government has failed to fulfil the promises made at the time of elections. Four years are over. Electricity bills have increased, property tax has increased and registration fee has increased. The present DMK Government has failed to fulfil the election promises. Coming to the housing scheme, the Central Government as well as the State Governments are providing funds, but the money is not sufficient. The money allotted for each house is very less. For better quality, the allocation needs to be enhanced. Poor people are not able to get good houses and are suffering. Our leader, Edappadi Palanisami, has always insisted that the Central Government as well as the State Government must increase the allocation for construction of houses for the poor people, especially those living in the rural areas, the Scheduled Castes and Scheduled Tribes, so that they get good houses. I would request the Minister to consider all these points. Thank you, Sir.

Panel of Vice-Chairpersons

MR. CHAIRMAN: Shri Ramji Lal Suman; five minutes. Before that, hon. Members, I have included the names of Shri Rajeev Shukla and Dr. M. Thambidurai in the Panel of Vice-Chairpersons to help the Chair, in addition to the earlier Panel. Shri Ramji Lal Suman.

THE UNION BUDGET, 2025-26– *Contd.*

श्री रामजी लाल सुमन (उत्तर प्रदेश) : सभापति जी, यह 2025-26 का जो बजट है, यह निराश करने वाला बजट है। इसमें विशेष रूप से ग्रामीण अंचल की उपेक्षा हुई है। मनरेगा एकमात्र

योजना थी, जो ग्रामीण अंचल के श्रमिकों को काम देती थी। सभापति महोदय, 2021 और 2022 में मनरेगा का बजट 98 हज़ार करोड़ रुपए था, जिसे 2025-26 में घटाकर 86 हज़ार करोड़ रुपये कर दिया गया। सबसे अहम सवाल यह है कि मजदूरों ने जो पिछले वर्ष में काम किया था, तो पिछले वर्ष के 9,754 करोड़ रुपये मनरेगा के श्रमिकों का वेतन बाकी रह गया है।

सभापति महोदय, लोकसभा में एक समिति है, ग्रामीण विकास और पंचायती राज समिति, जिसके अध्यक्ष श्री सप्तगिरी शंकर उलाका हैं। उस कमेटी ने इस संबंध में रिकमंडेशन दी है। लोक सभा अध्यक्ष जी ने भी कहा कि यह तो मिनी संसद है। इस कमेटी ने रिकमंड किया, सिफारिश की कि मनरेगा के श्रमिकों को जो वेतन मिलता है, उसकी समीक्षा होनी चाहिए और महंगाई को आधार मानकर उनका वेतन सुनिश्चित होना चाहिए। सभापति महोदय, यह सरकार 5 किलो अनाज तो लोगों को दे रही है, लेकिन रोजगार देने के लिए तैयार नहीं है। मैं आपके मार्फत निवेदन करना चाहूंगा कि 2022 और 2024 के बीच में 1 करोड़, 55 लाख श्रमिकों के नाम काट दिए गए हैं। इनके नाम काटने से पहले यह समीक्षा होनी चाहिए थी कि इनके नाम न काटने पड़ें और श्रमिकों को बराबर रोजगार मिलता रहे। सरकार ने संसद में एक जवाब में खुद स्वीकार किया है कि पिछले 10 वर्षों में 50 हज़ार सूक्ष्म, लघु और मध्यम उद्योग बंद हुए हैं और 3,17,641 लोगों की नौकरियां खत्म हुई हैं।

सभापति महोदय, आज भारत सरकार पर 712 अरब डॉलर विदेशी कर्जा है और हिंदुस्तान में हर व्यक्ति पर 5 डॉलर, यानी 430 रुपये का कर्जा है। हमारे देश के पास जितनी विदेशी मुद्रा है, उससे ज्यादा विदेशी कर्जा हमारे ऊपर है और आज हम देश की प्रगति की बात कर रहे हैं! बजट का 20 प्रतिशत भाग तो जो विदेशी कर्जा है, उसके ब्याज में ही चला जाता है। अभी देश में 42 प्रतिशत लोग कृषि पर निर्भर हैं। लोगों को रोजगार देने में कृषि का योगदान 18.2 प्रतिशत है। सभापति महोदय, कृषि का जो बजट है, वह केवल 4.8 प्रतिशत है। कृषि के संरक्षण और संवर्धन का जो काम हमारे देश में होना चाहिए था, वह नहीं हुआ है। 2024 के आकड़ों के अनुसार 127 देशों में से भूख के सवाल पर हम 105वें स्थान पर हैं।

सभापति महोदय, मैं यह निश्चित रूप से यह कहना चाहूंगा कि हमारे देश के 1 प्रतिशत लोगों के पास 44 प्रतिशत दौलत है। यह जो आर्थिक असंतुलन है, यही हिंसा को जन्म देता है। यह असमानता दूर होनी चाहिए। मैं आपके मार्फत निवेदन करना चाहूंगा कि यह किसान विरोधी बजट है, नौजवानों के खिलाफ बजट है, ग्रामीण अंचल के खिलाफ बजट है और कुल मिलाकर आम जनता का इस बजट से कोई लेना-देना नहीं है। बहुत-बहुत धन्यवाद।

SHRI MILIND MURLI DEORA (Maharashtra): Mr. Chairman, Sir, I will, hopefully, complete within time. सर, भारत एक बहुत ही विविधता भरा देश है। ग्रामीण क्षेत्र में लोगों की डिमांड्स बहुत अलग हैं। शहरी इलाकों में लोगों की बहुत सारी डिमांड्स हैं। एमएसएमईज़ की अलग डिमांड्स हैं। कृषि जगत में लोगों की अलग डिमांड्स और एक्सपेक्टेशन्स हैं। मैं मानता हूं कि देश के किसी भी वित्त मंत्री को सभी कांस्टीट्युएंसीज़ को संतुष्ट रखना, उनको खुश करना बहुत ही कठिन है और एक प्रकार से असंभव है।

But, I would like to say that, genuinely, in my parliamentary tenure, very rarely have I seen a Budget where there is very little to add to, और इसलिए मैं माननीय वित्त

मंत्री जी को बहुत-बहुत बधाई देता हूँ कि उन्होंने इस बजट के माध्यम से middle class से लेकर MSMEs तक सभी constituencies को खुश किया है।

सर, एक प्रकार से मैं वित्त मंत्री जी को इसलिए भी बधाई देना चाहूँगा कि उनके नेतृत्व में अंतर्राष्ट्रीय स्तर पर जो ऐसे बहुत सारे international, economic, political shocks आए, भारत ने उन shocks का सफलता से सामना किया। Whether it is the Covid pandemic, managing inflation, driving structural reforms like the PLI scheme, tax rationalisation and capital market deepening, the Finance Minister has demonstrated remarkable leadership and today, India's fiscal strength, our record Foreign Direct Investment inflows and booming digital economy stand as a testament to her execution capabilities.

(THE VICE-CHAIRMAN (DR. DINESH SHARMA) *in the Chair.)*

सर, मेरा मानना है कि आज एक प्रकार से इस बजट में जो सबसे महत्वपूर्ण फोकस है, that is to make India and to make India's smaller companies export ready. For decades, Indian businesses have competed globally despite challenges like complex regulations and inadequate infrastructure. This Budget, in my opinion, changes the game completely. Number one, corporate tax कम करने से MSMEs को एक level playing field का अवसर दिया जाएगा। Number two, compliance का जो बोझ है, उस बोझ को घटाने से एक प्रकार से business-friendly environment अधिक मजबूत होगा। वित्त मंत्री जी ने अपने भाषण में, जब उन्होंने बजट प्रस्तुत किया, she spoke about many measures to deregulate inefficient regulations. I look forward to hearing from her in the months ahead on what the Finance Ministry plans to do. तीसरा, logistics और digital infrastructure में निवेश करके भारत ने 'Make in India' को 'Export from India' में बदल दिया।

सर, जब हमारे पूर्व वित्त मंत्री जी बोल रहे थे, मैं actually गाड़ी में था और मैंने मोबाइल फोन पर उनका बजट के ऊपर भाषण सुना। चिदम्बरम जी ने कहा, सर, आपके पहले कहा।

उपसभाध्यक्ष (डा. दिनेश शर्मा) : अभी वे यहाँ नहीं हैं।

श्री मिलिंद मुरली देवरा : उन्होंने कहा कि budgets are about numbers, and he rightly said this. Budgets are about numbers. I spoke recently on the President's Address also. Therefore, I will be very brief today. I only want to highlight the unparalleled progress that India has seen in the last decade and I want to quote 14 numbers and 14 statistics.

Number one, in 2014, India's forex reserves were 304 billion dollars. In 2024, last year, India's forex reserves have reached 642 billion dollars, more than doubled. Ease of Doing Business ranking, which is very important, यदि हमें चीन के against, बाकी देशों के against compete करना है, तो Ease of Doing Business ranking is very important.

2014 में भारत की Ease of Doing Business ranking 142 थी, जबकि 2024 में भारत की Ease of Doing Business ranking 63 है। It has come down by more than half.

Regarding FDI in manufacturing, कुछ लोगों ने कहा कि PLI schemes are not working. Manufacturing में investment कहाँ आ रहा है! मैं उनका ध्यान इस statistics की ओर आकर्षित करना चाहूँगा। 2004 से लेकर 2014 तक 10 वर्षों में Foreign Direct Investment in manufacturing was 98 billion dollars. 2014 से लेकर 2024 तक Foreign Direct Investment in manufacturing is 165 billion dollars. Internet connections - 2014 में हमारे देश में केवल 25 करोड़ internet connections हुआ करते थे। आज हम गर्व से कह सकते हैं कि 2024 में 97 crore internet connections are there, which is an increase of four times. मैं एक ही statistics को repeat कर रहा हूँ, जो मैंने पिछले भाषण में भी कहा। UPI transactions - दिसंबर 2016 में केवल एक महीने में 7 billion UPI transactions took place. In December 2024, just two months ago, in one month only, 17 billion UPI transactions took place across different platforms.

सर, परमाणु ऊर्जा क्षमता के बारे में जो आज वित्त मंत्री ने कहा कि सरकार nuclear energy को unleash करना चाहती है, मैं इसका तहे दिल से स्वागत करना चाहूँगा। परमाणु ऊर्जा क्षमता 2014 में 4,780 मेगावाट थी, जबकि 2024 में यह 8,180 मेगावाट है।

In 2024, it went up to 8,180 MW. 2014 में मोबाइल फोन उत्पादन के क्षेत्र में यहाँ केवल 2 factories हुआ करती थीं, लेकिन 2024 में भारत दुनिया का सबसे बड़ा मोबाइल manufacturing देश बना है। अगर भारतीय exports देखें, तो 2013-14 में 466 बिलियन डॉलर्स के एक्सपोर्ट्स हुआ करते थे, लेकिन 2023-24 में 777 बिलियन डॉलर्स के एक्सपोर्ट्स हो रहे हैं। Sir, medical colleges benefit the common persons. In 2014, there were 387 medical colleges, of which 7 were AIIMS. In 2024, there are 660 medical colleges, of which 23 are AIIMS. This is an increase of two times. As far as IITs and IIMs are concerned, in 2014, there were only 16 IITs and 13 IIMs while in 2024, we have 23 IITs and 21 IIMs in our country. जब हम infrastructure की बात करते हैं, the biggest statistics, in my opinion, is the airports. 10 साल पहले भारत में केवल 74 एयरपोर्ट्स थे, जबकि 2024 में 157 एयरपोर्ट्स हमारे देश में हैं। This number has more than doubled.

जो multi-dimensional गरीबी है, वह 2013-14 में 29.17 परसेंट थी, जो 2022-23 में 11.2 परसेंट हो गई। अगर हम जन-धन खाते देखें, तो 2014 में केवल 15 करोड़ अकाउन्ट्स थे, जबकि 2024 में 50 करोड़ अकाउन्ट्स हो गए। It is an increase of more than three times. In 2014, the renewal energy capacity was 76 GW while in 2024, it went up to 203 GW, which, again, is an increase of three times. I welcome the former Finance Minister's remarks that Budgets are about numbers. These are the numbers which I have highlighted to show what progress has been made in the last ten years.

Sir, there is one last point which I would like to make and my friends from the Congress may correct me, if I am wrong. I think, in 1997, when Mr. Chidambaram, the then Finance Minister, presented his Budget speech, said, "The world does not

wait for those who hesitate." He also praised Dr. Manmohan Singh ji. मैंने भी President's Address पर बोलते हुए अपनी स्पीच में डा. मनमोहन सिंह जी की प्रशंसा की थी। To be fair to Dr. Singh, he never hesitated when UPA was in power nor was he in two minds or confused. But, unfortunately, there were elements in his Government who were hesitant about taking India forward. Because of that unfortunate thing, India lost a decade of progress. Today, one of the biggest reasons that India has progressed, has been progressing and is able to withstand the global shocks that the world is throwing at us, is the decisive leadership of the hon. Prime Minister, Narendra Modi ji, having no ambiguity that to make the country grow and to solve the problem of inequality, we have to have aggressive economic growth.

With these words, I once again praise the hon. Finance Minister for an outstanding Budget. Thank you very much.

उपसभाध्यक्ष (डा. दिनेश शर्मा) : आपने समय से अपनी बात समाप्त की। आपने बहुत अच्छे शब्दों में पूरा विवरण दिया। धन्यवाद। Now, Shri Jose K Mani. You have five minutes.

SHRI JOSE K. MANI (Kerala): Sir, when it comes to the General Budget, we talk about the whole nation but, today, I am compelled to talk about my State, Kerala. I stand here to raise the voice of the people of the State of Kerala because the Budget has completely neglected the State of Kerala.

Sir, if you see the last eight Union Budgets, can any Member from the Treasury Benches point out one single project, one single assistance or one single scheme exclusively for the State of Kerala? Nothing has been done for the State of Kerala. Why, Sir? I am not asking for any special treatment for the State of Kerala. I am only asking for a fair treatment. Sir, as you know, Kerala is a shining example of growth in the field of education, healthcare, tourism and other aspects.

We have earned our place in the India's growth map. In the case of human development, we are much higher than some of the States in the country. But then, why are we being neglected? One of the State Ministers in the Central Ministries was commending Kerala and saying, if you want assistance, you must deteriorate the development and we will give you money. It is not that, but I will tell you the reason. The reason is that the BJP do not envisage any political gain in Kerala. Sir, out of Rs. 25 lakh crores for the allocation of all the States, Kerala has requested for Rs. 40,000 crores. But what has been given to Kerala? It is nil; it is zero.

Now, if you talk about Wayanad, devastating landslide took place there. It was there on the national TV, everywhere. It happened when the House was in Session. I remember, about 375 people lost their lives and thousands of people lost their

Contents Page

homes, their dear ones. The hon. Prime Minister visited Wayanad. Thank you for that. He visited the camps, caught hold of all the people inside the camp, got a little child, a boy of about 12 years, got close to him and said, "Don't worry. We will take care of all the people over here. We will give you assistance." And what has he given? What has he allotted? So many months have passed but not even a single pie has been allotted.

We have been talking about AIIMS. You know the nurses of Kerala. They are most sought after in the world. But we have been asking for AIIMS for the last 10 years, but deliberately, it is not being allowed; deliberately, it is not being sanctioned because there is no political gain for BJP in Kerala.

Now, I will talk about rubber. For the last ten years, I have been speaking about rubber in the Lok Sabha. Here also, I have been speaking about rubber. The Kerala economy revolves around the price of rubber. Ten years back, the rubber price was Rs.240 per kilo. Now, it has come down to Rs.140 per kilo, the lowest during many years. It is so because of uncontrolled import of natural rubber. Now, let it be that you are supporting or it is being done for the tyre manufacturers. Let it be like that. But why is the import duty on it? It is to protect the rubber growers, isn't it? During the last five years, the Government has earned about Rs.5000 crores on the import duty. That import duty is not the revenue of the Central Government. It is the sweat and toil of the farmers of Kerala because 75 per cent of the production is from Kerala. We have a scheme in Kerala, Sir. It is a beautiful scheme, maybe one of the best in Kerala. Under this scheme, the minimum support price of rubber is Rs.180. If the price goes below Rs.180, they will compensate. So, I request the Government of India to give 75 per cent of the money to the Rubber Production Incentive Scheme. One more thing is about the NRIs.

उपसभाध्यक्ष (डा. दिनेश शर्मा) : माननीय सदस्य, कृपया आप conclude कीजिए।

SHRI JOSE K. MANI: Just one last point, Sir.

उपसभाध्यक्ष (डा. दिनेश शर्मा): चूँकि आपका समय पूरा हो गया, इसलिए आप conclude कीजिए।

SHRI JOSE K. MANI: India received an estimate of Rs.129 billion worth of remittance, the highest ever in the country in years. (*Time-bell rings.*) But the Budget is a slap on the Non-Resident Indians all over the world by introducing an oppressive tax regime on NRIs under the guise of global financial transparency. (*Time-bell rings.*)

Contents Page

उपसभाध्यक्ष (डा. दिनेश शर्मा) : धन्यवाद, धन्यवाद, आपकी बात आ गई है।

SHRI JOSE K. MANI: If you look at Kerala, it is a slap by the Centre to Kerala because there is no political gain. It is unfair.

उपसभाध्यक्ष (डा. दिनेश शर्मा): आपका समय पूरा हो गया, इसलिए आप अपनी बात को पूरा कीजिए।

SHRI JOSE K. MANI: Thank you, Sir.

THE VICE-CHAIRMAN (DR. DINESH SHARMA): The next speaker is Shri Birendra Prasad Baishya. Ten minutes.

SHRI BIRENDRA PRASAD BAISHYA (ASSAM): Thank you, Vice-Chairman, Sir, for allowing me to speak on the Union Budget. I rise here to speak on the Budget on behalf of my Party, Asom Gana Parishad, and on behalf of our Party President, Mr. Atul Bora.

5.00 P.M.

Sir, this Budget is for the economic growth of the country. This Budget is a farmer-friendly Budget. This Budget is for the poor and the middle-class people of our country. I am delighted to say that the Budget is also for the development of the North-Eastern Region of our country, including Assam.

Sir, for development, four engines are required. These are: agriculture sector, MSME sector, investment sector and export sector. Our Government has given topmost priority to our agriculture sector. It includes farmers' welfare and increasing the income of the farmers of our country. This Budget is a very good Budget. People in every part of the country say that this Budget is for the poor people and the middle-class people of our country. In her Budget speech, our Finance Minister has given tax holiday for up to 12 lakh rupees. It will be helpful for the middle-class people and the poor people of our country. This is possible only because our Prime Minister, Shri Narendra Modi, is here. This is possible only because *Modi hai to mumkin hai*.

Sir, this Budget has given more for capital expenditure and development. The Government is going to invest more than Rs.11.21 lakh crore for capital expenditure, which is three per cent of our GDP. Capital expenditure means there will be creation

of new airports, new railway lines, new industries and new ports. It means money will be coming in the market in a big way. It means capital expenditure is going to expand in our country. It will help in job creation in our country. I must compliment hon. Minister, Shrimati Nirmala Sitharaman. I would also like to compliment our hon. Prime Minister for his wonderful guidance. This Budget is a historic Budget for the North-Eastern Region.

In the Budget proposal, the Railway Minister has proposed to invest about Rs.11,000 crore for the infrastructure development and to improve railway connectivity in the North-Eastern Region. Redevelopment of 92 railway stations will be done as part of the Amrit Bharat Station scheme and the entire Assam railway network will be covered by electricity. This is a historic announcement by the Railway Minister. I welcome it. For the first time, the Railway Minister is going to spend about Rs.11,000 crore for the development of the North-Eastern Region. For more than 40 years, we have been fighting for electrification in the Railways.The Railway Minister has announced that by 2025 all the railway tracks will be connected with electricity.

With due respect to our former Prime Minister, Dr. Manmohan Singh *ji*, I would like to say one thing. Dr. Singh was a great economist. He was from Assam. Our Fertilizer Minister was from Assam. For more than 30-40 years, we have been saying about Namrup fertiliser plant. Can you imagine this fertiliser company was there in the 60s? Now, this Budget has given proposal to set up urea production in our State. There will be urea industry in Namrup which is going to produce 12.7 lakh metric tonne urea annually.

It is a historic decision because fertilizers have played a very important role in the socio-economic development of Assam and the North-Eastern region. Fertilizers have played a very important role for the tea growing industry of our country. But, for the last several years, we had been fighting and we were not getting justice. There was nobody to look after us; nobody was working for us. I am grateful to the hon. Prime Minister of the country who took this initiative; there will be a urea production unit in India which is going to produce 12.7 lakh metric tonne urea annually. In this regard, I would like to say a simple sentence expressed by the hon. Chief Minister of Assam because in this project Assam Government is going to invest 40 per cent share. I must compliment the hon. Chief Minister of Assam for his courageous and active support to this project which will create new industrial development in the country. Dr. Himanta Biswa Sarma said that after the upcoming semiconductor plant in Jagiroad in the State, the new urea production facility will be a 'game-changer for the entire North-East' and described the day as 'historic for Assam'. Yes, Sir, this is a historic decision for Assam because this will be a game-changer for the

development of our North-Eastern region. We will go towards 'Atmanirbhar Bharat' in urea production with this project. For this, we will get market from the South-East Asia, Bangladesh and other countries. So, I am grateful.

Sir, I would like to mention one more thing. The Assam Government took up an ambitious plan to attract investors in the North-Eastern region. This is Advantage Assam 2.0. I am very, very happy to say that many prominent industrialists from many countries of the world including Japan, Korea and nearby countries already have accepted to participate in Advantage Assam 2.0 in 2025 which will be organized in Guwahati during February 25-26. I must compliment the hon. Chief Minister of Assam. This will be a new era. This will start a new history for the economic development of Assam. After successful organization of Advantage Assam 2.0, Assam will be one of the major industrial players of our country.

Sir, I am very proud that I belong to a tea producing State of Assam. We produce tea. Assam tea has international name which earns a lot of foreign exchange, is helpful and a boost for our economy. In our economy, small tea growers play a very, very important role because they are self-employed. I humbly request the Government. We are getting all possible support from the Government for looking after the small tea growers of our country. They are self-made, self-employed and if they get some justice and help from the Government of India, our tea industry will go better. Our small tea growers play a very important role. Again, I salute Nirmala Sitharamanji and the hon. Prime Minister for giving income tax relief up to an income of Rs.12 lakh to the people of Assam which will be helpful to the poor people, middle-class people, etc. It means that our Government, Narendra Modi Government, is for the poor people.

उपसभाध्यक्ष (डा. दिनेश शर्मा) : अब आप conclude कीजिए।

SHRI BIRENDRA PRASAD BAISHYA : It is for the economically backward people and it is for the middle class people. With this, I totally support the Budget and compliment our hon. Prime Minister. Thank you very much for giving me this opportunity.

उपसभाध्यक्ष (डा. दिनेश शर्मा) : नेक्स्ट स्पीकर, डा. मेधा विश्राम कुलकर्णी। आपके बोलने का समय 20 मिनट है।

डा. मेधा विश्राम कुलकर्णी (महाराष्ट्र): उपसभाध्यक्ष महोदय, आपका बहुत-बहुत धन्यवाद कि आपने मुझे इस महत्वपूर्ण विषय पर, बजट पर चर्चा करने के लिए और अपना समर्थन देने के लिए

मौका दिया। मेरे भाषण के शुरू में मैं सर्वप्रथम दिल्ली की ऐतिहासिक जीत के लिए सबको बधाई देती हूं। यह कार्यकर्ता और जनता का जो विश्वास है, उसको मोदी जी ने हासिल किया, इसलिए केन्द्र में जो काम चल रहा है, वही दिल्ली में हो सके, इसलिए डबल इंजन की सरकार को उन्होंने चुना है। व्हाट्सएप पर बहुत सारे वायरल्स आ रहे थे कि लोगों ने आखिर शीशमहल में रहने वालों को आईना दिखा ही दिया। पूर्व मुख्य मंत्री कह रहे थे कि मोदी जी मुझे कभी हरा नहीं सकते, लेकिन मैं कहना चाहती हूं कि सरकार तो गिर गई, सरकार तो हार ही गई, लेकिन खुद की सीट भी नहीं बचा सके। मैं यह भी कहना चाहती हूं कि चींटी को मारने के लिए हथौड़े की आवश्यकता नहीं होती है। ऐसी ऐतिहासिक हार उनकी हुई है और उनको आईना दिखाने के लिए दिल्ली वालों का बहुत-बहुत आभार। इससे पहले महाराष्ट्र ने ऐसी ही बड़ी होश उड़ाने वाली जीत हासिल की थी, तो महाराष्ट्र भी अभिनन्दन का पात्र है। हरियाणा ने शुरुआत की थी, तो हरियाणा ने एक श्रृंखला, एक कड़ी की शुरुआत की और इसमें बाद में महाराष्ट्र और दिल्ली आगे बढ़ते गए। आने वाले चुनावों में बाकी राज्य भी इस कड़ी में जुड़ते जाएंगे, यह मेरा विश्वास है। मैं 2025-26 के वार्षिक वित्तीय विवरण पर बात रखूंगी ही, लेकिन उसके पहले मैं एक हिसाब चुकता करना चाहती हूं। इस वर्ष के अंदाजपत्र के शुरू में बजट सादर होने के पहले आदरणीय राष्ट्रपति महामहिम द्रौपदी मुर्मू जी ने बहुत ही प्रेरणादायी भाषण किया। उन्होंने कहा कि 2047 तक भारत एक ऊंची उड़ान ले सकता है। यह उड़ान कैसी होगी, इसके बारे में उन्होंने संकल्प चित्र रखा। विकसित भारत की यात्रा में कोई छूटने न पाए, इस ध्येय अनुरूप यह सरकार काम करेगी, यह एजेंडा उन्होंने बताया। सच्चा राष्ट्रवाद, केवल भारत की भौतिक एकता नहीं, सांस्कृतिक एकता का मजबूतीकरण भी होना चाहिए। डा. श्यामा प्रसाद मुखर्जी का यह वाक्य उन्होंने उद्धृत किया। उन्होंने कहा कि एक राष्ट्र में अनेक रूप हो सकते हैं, लेकिन इन सबमें हमारी पहचान एक है और वह है भारत और इस भारत का एक ही संकल्प है और वह है विकसित भारत। इनके प्रेरणादायी वाक्यों ने मुझे तो रोमांचित कर दिया। पिछले साल का मुझे याद है, जब मैं नई-नई सांसद बनी थी, तो उनका पहला ही अभिभाषण था। उन्होंने जो अभिभाषण के अंत में कहा, वह वाक्य इतना अच्छा है, इतना गहरा है, तो मैं आपके लिए उसको एक बार दोहराना चाहती हूं। उन्होंने कहा कि यह सदी भारत की सदी है और इस सदी की पीढ़ी का योगदान आने वाले हजार साल याद रखेंगे। ये वाक्य उन्होंने कहे थे, जो मेरे मन में बस गए हैं। जहां-जहां मुझे मौका मिलता है, वहां मैं इन वाक्यों को लोगों को जागृत करने के लिए उद्धृत करती हूं। मैं लोगों को यह बताने के लिए कि आओ, चलो, इस सदी की पीढ़ी के लोग कुछ ऐसा करें कि आने वाले हजार साल भारत की तरफ कोई भी वक्रदृष्टि से देख नहीं पाएगा, ऐसा काम करके जाएं। इतना गहरा यह वाक्य है। मुझे आश्चर्य हुआ कि जो भाषण मुझे प्रेरित करता है, बाकी जो अनेक राष्ट्रभक्त लोग थे, उनको भी प्रेरित करता है, तो वह किसी को बोर कैसे कर सकता है? सर, मैं एक अध्यापक हूं। मुझे मालूम है कि कुछ-कुछ स्टूडेंट्स की ऐसी दिमागी हालत होती है, बौद्धिक क्षमता कुछ ऐसी होती है कि उनको कुछ समझ में नहीं आता, उनका concentration भी नहीं होता है, उनका ध्यान नहीं लगता है, कभी-कभी वे बोर हो जाते हैं और कभी-कभी सो भी जाते हैं। आपने देखा होगा कि किरेन रिजिजु जी के भाषण के समय वे बहुत गहरी नींद में थे कि कोई उनको उठा रहा था, वह भी उनको पता नहीं चल रहा था।

Contents Page

महोदय, ऐसी बात करने वाले कभी-कभी जागते हैं और जागने के बाद क्या बात करते हैं? वे यह बात करते हैं कि हमारी लड़ाई किससे है, भारत की राष्ट्र संस्था के साथ हमारी लड़ाई है, भारत की राज्य संस्था के साथ हमारी लड़ाई है। मतलब, ये अपने ही राष्ट्र से लड़ेंगे। जब वे जागते हैं, तब £ की ऐसी भाषा बोलते हैं। मुझे दुख भी होता है, दर्द भी होता है और शॉक भी लगता है। जैसे हमें शॉक लगा कि वे एक सांसद होकर ऐसी बात कैसे कर सकते हैं ...(**व्यवधान**)... यह भी वही विषय है, बजट का एजेंडा है, मैं आपको उत्तर नहीं दूंगी, क्योंकि आपका एजेंडा अलग है। ...(**व्यवधान**)... यह राष्ट्रभक्ति पर समर्पित बजट है, यह राष्ट्र को समर्पित बजट है। जिनका mind £ है, उन्हें यह बजट निराशाजनक लगेगा, लेकिन जैसे हम शॉक में चले गए, वैसी ही एक घटना बताना चाहती हूं। महोदय, हमारे बिहार के एक सामान्य नागरिक हैं – मुकेश चौधरी जी। कदाचित् आपने भी यह न्यूज सुनी होगी, लेकिन जब उन्होंने यह न्यूज सुनी कि माननीय 'xyz' ने ऐसा £ विधान किया है, तो उनके हाथ में दूध की एक बोतल थी, वह बोतल हाथ से गिर गई और उनका दूध waste हो गया। वे दौड़े-दौड़े कोर्ट में गए और उन्होंने मुकदमा चलाना चाहा कि मेरा भी नुकसान हुआ है, मेरे देश का भी नुकसान हुआ है और ऐसे £ यहाँ नहीं होने चाहिए। मतलब, इनकी बातों से लोगों का दिमाग खराब होता है, उन्हें शॉक लगता है, उन्हें दुख होता है, दर्द होता है, लेकिन इन्हें राष्ट्रभक्ति के भाषण से बोरियत होती है और ये बाहर जाकर लोगों से बात करते हैं कि poor thing. आप poor thing किसे बोलते हैं? आप भारतीय नारी का अपमान करते हैं। ...(**व्यवधान**)... वे एक उच्च पद पर आसीन हैं। ...(**व्यवधान**)... आप वह छोड़ दीजिए। दिल्ली के चुनाव ने यह बता दिया है कि अगर कोई भी भारतीय नारी का अपमान करेगा, तो एक श्राप लगेगा ही लगेगा। ...(**व्यवधान**)... भारतीय नारी के लिए ऐसी अभद्र भाषा बोलने वाले लोगों को आने वाले समय में और भी बोर होना पड़ेगा, क्योंकि उन्हें किसी भी राज्य में सत्ता नहीं मिलेगी, उनके मेम्बर्स चुनकर नहीं आएंगे और जब घर में बैठने की नौबत आएगी, तो उनके लिए वह समय और भी बोर होने वाला है। जब ऐसा होगा, तब उन्हें पता चलेगा कि असली poor thing क्या होती है। चलिए, छोड़िए, मैं बजट पर बात करती हूं, लेकिन आप सुनिए। ...(**व्यवधान**)... मैं मोदी जी के नेतृत्व में चल रही इस सरकार और आदरणीय वित्त मंत्री निर्मला सीतारमण जी का अभिनंदन करना चाहती हूं कि उन्होंने आठवीं बार यहाँ पर अपना बजट सादर किया है। यह बजट सर्वकक्ष और सर्वसमावेशी है, इसलिए उनका बहुत-बहुत अभिनंदन।

महोदय, मोदी जी ने अपने भाषण में कहा था कि यह हर भारतीय के सपनों को साकार करने वाला बजट है, यह हर भारतीय नागरिक का तुष्टिकरण नहीं, संतुष्टिकरण करने वाला बजट है। महोदय, आदरणीय निर्मला जी ने भी कहा था, A country is not just its soil, a country is made up of its people. इससे अटल जी की कविता याद आती है कि भारत केवल एक जमीन का टुकड़ा नहीं, जीता-जागता राष्ट्रपुरुष है, हम जिएंगे तो इसके लिए, और मरेंगे तो इसके लिए। यह इस राष्ट्रपुरुष को और ज्यादा मजबूत बनाने वाला बजट है। इस बजट का संकल्प क्या है? महोदय, इस बजट का संकल्प विकसित भारत है। इसको कब तक विकसित भारत बनाना है? इसको 2047 तक विकसित भारत बनाना है। कैसे बनेगा विकसित भारत? यह सबका विकास करके विकसित भारत बनेगा। सबका विकास कैसे होगा? महोदय, reform,

£ Expunged as ordered by the Chair.

perform and transform से सबका विकास होगा। महोदय, रिफॉर्म्स कैसे होंगे? इसके लिए चार growth engines या आप चार pillars भी बोल सकते हैं, उन्हें identify किया गया है। ये चार पिलर्स कृषि, MSME, investment और निर्यात हैं। महोदय, कितने अच्छे तरीके से विचार करने के बाद बजट तैयार किया गया है कि किसको strong बनाएंगे और कौन-सी पटरी पर हमारा देश चलेगा। महोदय, इसके लिए चार ग्रोथ engines बनाए गए हैं।

सबसे वीकर — हम वीकर क्यों बोलें? अगर उन्हें स्ट्राँग किया जाएगा, तो देश स्ट्राँग हो सकता है। उन्होंने ऐसे चार घटक चुने हैं, जिनमें अन्नदाता, युवा, नारी और गरीब हैं। इसके सिद्धांत क्या हैं — उन्होंने कहा कि गरीबी से मुक्ति - यह सिद्धांत है। अच्छे स्तर की शिक्षा - यह एजेंडा है। सस्ती, बेहतर एवं सुलभ स्वास्थ्य व्यवस्था - यह एजेंडा है। शत-प्रतिशत कुशल कामगार और सार्थक रोजगार — यह थीम है। आर्थिक गतिविधियों में 70 प्रतिशत महिलाएं समाविष्ट हों - यह थीम है। हमारा देश फूड बास्केट ऑफ दि वर्ल्ड बने, इसके लिए किसानों को सक्षम करना चाहिए - यह थीम है। डेवलपमेंट में तेजी, मध्यम वर्ग की क्षमता को बढ़ाने में मदद, समावेशी इन्क्लूसिव डेवलपमेंट, निजी क्षेत्र में निवेश को बढ़ाना और परिवारों के मनोबल को उल्लसित करना, मतलब इतने अच्छे थीम पर कोई भी योजना हो, कोई भी बजट डाला हो, कोई भी प्रावधान हो, सबके लिए यह थीम है कि इससे क्या होने वाला है। अब, मध्यमवर्ग का उल्लेख किया है, तो मध्यमवर्ग के बजट को, उनके बर्डन को कम करने के लिए 12 लाख तक की आय पर पूरे तरीके से टैक्स फ्री कर दिया है। जो जॉब करते हैं और उनकी सेलेरी आती है, उन्हें 12,75,000 के ऊपर टैक्स नहीं होगा। आप तुलना कर सकते हैं। अगर हम 2014 की बात करें, तो 2014 में आपकी आय आठ लाख होती, तो आपको 90,000 टैक्स देना पड़ता था, अगर आपकी आमदनी 12 लाख होती, तो दो लाख का टैक्स देना पड़ता था, अगर 24 लाख की आमदनी होती, तो 2.06 लाख टैक्स देना पड़ता, लेकिन सामान्य नागरिक की इस टैक्स की रकम की बचत हो चुकी है, इसलिए उनके लिए ये प्रावधान, ये घोषणाएं बहुत ही महत्वपूर्ण और फायदा देने वाली हैं। हालांकि, हम दूसरों से तुलना क्यों करें। माननीय मोदी जी के नेतृत्व में चल रही यह सरकार खुद से ही स्पर्धा करती है। पिछले साल हमने क्या किया था, उससे आगे जाकर हम क्या करने वाले हैं और क्या कर सकते हैं, अपनी ही पूँजी बढ़ाने का काम यह सरकार करती है। मैं आपको एक और तुलना बताती हूँ। अगर 2024 में आपकी इनकम आठ लाख रुपये होती, तो 30,000 टैक्स भरना पड़ता। अगर आपकी इनकम 12 लाख होती, तो 80,000 टैक्स देना पड़ता और आपकी इनकम 24 लाख है, तो 1,10,000 इनकम टैक्स देना पड़ता, लेकिन अब इसमें बचत हो गई है, तो सर्वसामान्य नागरिक, जो मध्यमवर्गीय है, वह बहुत खुश है। कर सुधार के लिए और भी नए तरीके और भी एक सरल बिल आने वाला है, जो लोगों को अच्छा लगेगा। 36 जीवन रक्षक दवाओं में से टैक्स हटा दिया है। सीनियर citizens के लिए सुविधा रहे, उनके ब्जाय पर टैक्स न लगे, इसका निर्णय किया गया है। किराया लेने वाले मकान मालिक के लिए निर्णय लिया गया है। सभी डिपार्टमेंट में बहुत सारी निधि का प्रावधान किया है। हम comparison कर सकते हैं कि 2013 में कितना बजट आता था और 2025 में कितना बजट आ रहा है। इस साल का डिफेंस का बजट 4,90,000 है। रूरल डेवलपमेंट का 2,66,000 है, होम अफेयर्स का 2,33,000 है। मैं सभी आंकड़े गिनवा सकती हूँ। आवासन का बजट 96,077 करोड़ रुपये है। ये सब आंकड़ें करोड़ में हैं। सड़क का बजट है — 2.87

Contents Page

लाख करोड़। अगर देखा जाए, तो 2013 में यह बजट 31,000 करोड़ था और अब यह बढ़कर 2.87 करोड़ हो गया है, मतलब यह बजट कई गुना बढ़ा है।

(THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA) *in the Chair.*)

इसका इफेक्ट हम देख सकते हैं। हम जहाँ-जहाँ भी जाएं, सभी जगहों पर बहुत अच्छी सड़कें बनी हैं। इतने साल में ये इसे कर नहीं सके, लेकिन हमारी सरकार ने यह करके दिखाया है। रेलवे का बजट हो, स्टील का बजट हो, सभी में अच्छी तरह से आवंटन किया गया है। मैं महाराष्ट्र के बारे में ज्यादा बात करना चाहूँगी। जब पिछली बार महाराष्ट्र के चुनाव होने वाले थे, हुए नहीं थे, तब महाराष्ट्र को बजट दिया गया। सबने बोला कि महाराष्ट्र के चुनाव हैं, तो महाराष्ट्र को बजट दे रहे हैं, लेकिन ऐसा नहीं है। इस साल भी हमें बहुत अच्छी तरह से बजट मिला है।

पुणे मेट्रो के लिए 837 करोड़, मुम्बई अर्बन ट्रांसपोर्ट प्रोजेक्ट के लिए 1,400 करोड़, मुला-मुथा नदी संरक्षण प्रोजेक्ट के लिए 230 करोड़, नाग नदी सुधार परियोजना के लिए 295 करोड़, मुम्बई-अहमदाबाद हाई स्पीड रेल के लिए 4,000 करोड़, हाई स्पीड रेल ट्रेनिंग इंस्टिट्यूट के लिए 126 करोड़, मुंबई मेट्रो के लिए 1,600 करोड़, ग्रामीण सुधार के लिए 683 करोड़ रुपये मिले। अगर मैं इतना सब यहां गिनाऊंगी, तो बोलने वाला भी थकेगा और सुनने वाला भी थकेगा कि इतना बजट दिया है। मैं कम्पैरिजन करना चाहती हूं। मैं पुणे से आती हूं। जब तक केंद्र में माननीय मोदी जी की सरकार नहीं आई थी, तब तक पुणे में, महाराष्ट्र में एक भी काम केंद्र की योजना से नहीं हो पाया था। आज यह स्थिति है कि पुणे में हर जगह मैट्रो का नेटवर्क बन रहा है। आज भी मैंने पुणे मैट्रो के बारे में पढ़ा कि उसे 800 करोड़ से ज्यादा का बजट दिया गया है। पुणे में नदी सुधार का प्रोजेक्ट चल रहा है, पुणे में सड़कें बन रही हैं। अभी धनंजय जी ने आलंदी का जिक्र किया था कि आलंदी से पंढरपुर तक और देहू से पंढरपुर तक वारी जाती है, तो वारी का जो मार्ग है, वह बहुत अच्छा मार्ग है, यह कार्य वारकरी संप्रदाय के लिए केंद्र द्वारा किया गया है, चाहे रिंग रोड हो, एसटीपी प्लांट्स हो, सभी के लिए इतना अच्छा बजट दिया है। मोदी जी की सरकार इस तरह से देश को आगे बढ़ाने के लिए काम कर रही है।

आज दुनिया में मोबाइल बनाने में भारत देश नंबर वन पर है। डिफेंस में 10 गुना एक्सपोर्ट बड़ा है। दुनिया का सबसे बड़ा स्टील प्रोड्यूसिंग देश भारत है। हर दिन दो कॉलेजेस बन रहे हैं। हर दिन 37 नए स्टार्टअप्स बन रहे हैं। भारत मत्स्य निर्यात में विश्व में दो नंबर पर है। इसके अलावा भी बहुत सारी उपलब्धियां हैं, जैसे आवास योजना है, स्टार्टअप्स है, आयुष्मान भारत है, अन्न सुरक्षा योजना है, जल जीवन मिशन है। इसी प्रकार एयरपोर्ट्स की संख्या 157 हो गई, अन्य 120 डेस्टिनेशंस होने जा रहे हैं, आईआईटीज़ हैं, पीएम रिसर्च फैलोशिप में छात्रों को 10 हज़ार फैलोशिप्स दी जाएंगी। इतने आंकड़े गिनाने के बाद भी ये बोलेंगे कि कुछ कर नहीं सकते हैं और स्टेटिस्टिक्स यह नहीं बता रहा है, वह नहीं बता रहा है। मतलब जैसे कुत्ते की दुम होती, वैसे कुछ लोग होते हैं कि कुछ भी करो, उनको कुछ भी बताओ, सिद्ध करो, आंकड़े बताए जाते हैं, लेकिन फिर भी वे नहीं मानेंगे। टीका-टिप्पणी करना उनकी फितरत में है। कभी चुनाव पर बोलेंगे, कभी ईवीएम पर बोलेंगे, कभी संविधान पर बोलेंगे, कभी वोटर्स रजिस्ट्रेशन कितना हुआ है, इस पर

Contents Page

बोलेंगे, कभी धार्मिक विषयों पर बोलेंगे। इन्होंने तो कुम्भ तक को नहीं छोड़ा। सर, मेरी विनती है कि कृपया मेरा समय थोड़ा सा बढ़ा दीजिए।

उपसभाध्यक्ष (श्री राजीव शुक्ला) : समय तो नहीं बढ़ेगा, क्योंकि आपकी पार्टी ने आपको जो टाइम दिया, यह उसी के हिसाब से है। आपके पास 1 मिनट और 37 सेकंड का समय बाकी है। मैडम, आपने जो कुत्ते वगैरह बोला है, तो यह बाद में देखना पड़ेगा कि वह अलाउड है या नहीं। आप बोलिए।

डा. मेधा विश्राम कुलकर्णी : सर, मैंने एक एनिमल के बारे में बोला। मैंने किसी आदमी के बारे में नहीं बोला।

उपसभाध्यक्ष (श्री राजीव शुक्ला) : आपने लोगों की तुलना तो एनिमल से की है।

डा. मेधा विश्राम कुलकर्णी : सर, यह मुहावरा है। जब स्वतंत्रता के बाद का पहला कुम्भ था, तब के माननीय प्रधान मंत्री नेहरू जी वहां गए थे और उनके जाने के बाद वहां जो भगदड़ हुई, तो उस पर ये राजनीति नहीं करेंगे। ...(**व्यवधान**)... लेकिन आज अगर कोई दुर्घटना घटी है ...(**व्यवधान**)... मैं 2003 की बात करती हूं। नासिक में कुम्भ हुआ था। नासिक के कुम्भ में कालाराम मंदिर के सामने दक्षिण द्वार पर भगदड़ हुई थी और बहुत सारे लोगों की मौत हुई थी। 2013 में मॉरीशस के प्रधान मंत्री आए थे और गंदगी देखकर रोते-रोते वापस चले गए कि अरे, क्या यह गंगा है, ऐसी गंगा तो मैंने कभी सोची नहीं थी! इस तरह से तब कुम्भ का आयोजन किया गया था। तब कुम्भ का आयोजन किसने किया था? आजम खान जी को यह जिम्मेदारी 2013 में उस वक्त के मुख्य मंत्री जी ने दी थी। उस वक्त के मुख्य मंत्री जी ने अब इस साल वहां कुम्भ में जाकर डुबकी लगाई। जब उत्तर प्रदेश की सारी टीम जाती है, वहां के सब मिनिस्टर्स जाते हैं, डुबकी लगाते हैं और फोटो निकालते हैं, तब बोलते हैं कि आलोचना होती है। अरे, फोटो निकालने की क्या जरूरत है, आप पब्लिसिटी करते हैं। ...(**समय की घंटी**)... लेकिन जब वे खुद जाएँगे, विपक्षी दलों के भी सारे लोग वहाँ जाकर आए, उन्होंने फोटो निकाली, फिर भी वे आलोचना करते हैं, तब उनको नहीं लगता कि टीका करनी चाहिए।

उपसभाध्यक्ष (श्री राजीव शुक्ला) : धन्यवाद, मैडम। श्री अखिलेश प्रसाद सिंह।

डा. मेधा विश्राम कुलकर्णी : सर, मुझे एक मिनट और दे दीजिए।

उपसभाध्यक्ष (श्री राजीव शुक्ला) : ठीक है, मैडम, आप 30 सेकंड में conclude करिए।

डा. मेधा विश्राम कुलकर्णी : सर, मैं केवल एक आवाहन करना चाहती हूँ कि राजनीति को छोड़ दीजिए। विकसित भारत की यात्रा में कोई छूटने न पाए, यही तो एजेंडा है। आप भी इससे अलग मत जाइए, आप भी इस विकसित यात्रा में आइए, इस बजट का समर्थन कीजिए और आने वाले

समय में हमें अपनी अर्थव्यवस्था को तीसरे नंबर पर लेकर जाना है, तो उसके लिए जो भी तरीके, जो भी योजनाएँ लाई जाएँ, ताकि अच्छी अर्थव्यवस्था हो, इसके लिए हम काम कर रहे हैं, तो उसमें शामिल हो जाइए, मैं इतनी ही रिक्वेस्ट करूँगी, धन्यवाद।

उपसभाध्यक्ष (श्री राजीव शुक्ला) : आपने कुंभ की मौत का जो 800 का आँकड़ा बताया था, उसको आज आप authenticate करके, लिख कर टेबल ऑफिस को दे दीजिएगा।

डा. मेधा विश्राम कुलकर्णी : हाँ, हाँ, बिल्कुल।

उपसभाध्यक्ष (श्री राजीव शुक्ला) : ठीक है। श्री अखिलेश प्रसाद सिंह।

श्री अखिलेश प्रसाद सिंह (बिहार) : महोदय, आपने मुझे अपनी पार्टी की तरफ से बजट पर बोलने का मौका दिया, इसके लिए मैं आपका बहुत धन्यवाद करता हूँ। मेरे लिए यह खुशकिस्मती है कि आपके जैसा विद्वान आदमी चेयर पर बैठा है और मुझे बजट पर बोलने का मौका दिया गया।

महोदय, वित्त मंत्री जी का इस बार का जो बजट भाषण था, उसको मीडिया में और सब जगह ऐसे पेश किया गया, जैसे बिहार को बहुत बड़ी सौगात मिली है। संजय कुमार झा जी उधर से मुस्करा रहे हैं, क्योंकि इस तरह की सौगात वे बहुत बार देख चुके हैं। यह मेरे लिए गौरव की बात है कि बिहार के एक पूर्व मुख्यमंत्री और देश की सरकार में अभी मंत्री के रूप में काम कर रहे आदरणीय जीतन राम माँझी जी भी इस सदन में मौजूद हैं। मैं बिहार के दुख-दर्द को उनसे साझा करना चाहता हूँ। बिहार क्या था और बिहार किस तरह से systematically neglect हुआ है, मैं आपके माध्यम से यहाँ उसकी चर्चा करना चाहता हूँ। महोदय, 2000 में मैं बिहार विधान सभा का सदस्य था और उसी समय बिहार का बँटवारा हुआ था। Reorganization Bill पर जब देश की संसद में बहस हो रही थी, तब उस समय के तत्कालीन गृह मंत्री, एल.के. आडवाणी जी, जो अब भारतीय जनता पार्टी की तरफ से मार्गदर्शक मंडल में बैठे हैं, उन्होंने बिहार के बँटवारे पर चर्चा करते हुए बिहार को हरियाणा और पंजाब बनाने की बात कही थी और बिहार को 1,80,000 करोड़ का पैकेज देने की बात की थी। आज भी बिहार के लोग उस पैकेज की बाट जोह रहे हैं कि वह पैकेज कहाँ गया! उसके बाद बिहार के संदर्भ में systematic तरीके से जो कुछ हुआ, मैं उसकी चर्चा आपके सामने करना चाहता हूँ। पिछले दो-तीन साल से हम लोग लगातार वित्त मंत्री जी की 5 ट्रिलियन इकोनॉमी और 2047 तक भारत को विकसित राष्ट्र बनाने की बात सुनते आ रहे हैं। हम सब लोगों की भी यही इच्छा है कि भारत एक विकसित राष्ट्र बने, जो सबसे जरूरी काम है। आर्थिक विकास की दृष्टि से देश में जो regional imbalance है, देश में जो क्षेत्रीय असंतुलन की स्थिति है, उसको जब तक address नहीं किया जाएगा, या जब तक उसका कोई विज़न नहीं रखा जाएगा, तब तक यह विकसित राष्ट्र की श्रेणी में नहीं खड़ा हो सकता है। महोदय, पिछले 60 सालों में क्षेत्रीय असंतुलन की दृष्टि से बिहार की जो स्थिति हुई है, वह अपने आप में बेहद चिंताजनक है। कहीं और की रिपोर्ट होती, तो आप लोग भी उसको मानने से सीधे तौर पर इनकार कर देते, लेकिन खुद प्रधान मंत्री जी की जो Economic Advisory Council है, ये तो उसी की रिपोर्ट के आंकड़े हैं और मैं उसी से क्वोट करना चाहता हूं।

महोदय, 1960-61 में बिहार में per capita income national average का 70 परसेंट हुआ करता था, लेकिन आज की डेट में बिहार का per capita income national average का लगभग 32 परसेंट रह गया है। यानी अगर national average 100 रुपये है, तो बिहार की per capita income केवल 32 रुपये है। इतना ही नहीं, 1960-61 में देश के कुल जीडीपी में बिहार का योगदान लगभग 8 परसेंट था, जो आज मोदी जी की रिजीम में घटकर 4 परसेंट रह गया है। बिहार में निवेश और इंफ्रास्ट्रक्चर पर खर्च की क्या स्थिति है, इसके लिए भी मैं कुछ स्पेसिफिक डेटा सदन में रखना चाहता हूं। बिहार में सड़कों पर per capita खर्च केवल 44 रुपये है, जबकि national average 117 रुपए है। इसी तरह से सिंचाई पर बिहार में per capita खर्च केवल 104 रुपए है, जबकि national average 199 रुपए है। नाबार्ड ने खुद अपनी एक रिपोर्ट में स्वीकार किया है कि बिहार में देश के बाकी राज्यों के मुकाबले agricultural loan का जो disbursement है, वह काफी कम है, यानी देश की लगभग 9-10 परसेंट आबादी वाला जो राज्य है, वह अगर आर्थिक विकास के सभी parameters पर इतना पीछे है, तो ऐसे में आप देश को विकसित राष्ट्र बनाने की बात कैसे कर सकते हैं और कौन इस पर विश्वास कर सकता है?

महोदय, केवल यही नहीं, अगर आप नीति आयोग की पिछली तिमाही की या पिछले 6 महीनों की रिपोर्ट देख लें, तो देश में जो 28 बड़े राज्य हैं, उनमें प्रायः सभी मानकों पर, चाहे वहां की स्वास्थ्य सेवा हो, शिक्षा व्यवस्था हो और औद्योगिकीकरण के मामले में बिहार प्रायः या तो 28वें स्थान पर और नहीं तो 27वें स्थान पर चला गया है। मैं इन आंकड़ों के आधार पर केवल इतना कहना चाहता हूं कि बिहार का विकास इस सरकार की प्राथमिकता में कहीं भी नहीं है। जब 2014 में मोदी जी की सरकार आई, यहाँ भारतीय जनता पार्टी की सरकार बनी, बिहार ने पहले आपको 32 सांसद दिये, उसके बाद 2019 में आपको 39 सांसद दिए, इस बार यह आंकड़ा थोड़ा घटा है और इस बार आपको 30 सांसद दिये हैं। सर, एक तो मैंने आपको बिहार के बंटवारे के समय की बात बात बताई। 2015 में जब आदरणीय नीतीश जी अलग थे, उस समय भी किस तरह से प्रधान मंत्री जी ने बिहार की बोली लगाई थी, उसे बिहार के लोग अच्छी तरह से जानते हैं। बिहार के भिन्न-भिन्न दलों के कई सांसद यहां बैठे हुए हैं। 10,000 करोड़, 20,000 करोड़, 50,000 करोड़ और अंत में 1,25,000 करोड़ की घोषणा हुई। ठीक दूसरे दिन बिहार के मुख्य मंत्री आदरणीय नीतीश जी का एक इश्तहार अखबार में आता है और उसमें 1,25,000 करोड़ में से केवल 17,000 करोड़ के एक नये पैकेज की घोषणा थी, बाकी जो पुरानी योजनाएं थीं, उन्हीं को पैकेज में घोषणा के रूप में घोषित किया गया था। ...**(व्यवधान)**... नित्या बाबू, आप अपनी नौकरी बचाइए। कुछ-कुछ सही बातें भी सुननी चाहिए, तभी जाकर कुछ कर सकते हैं। पहले भी यहाँ पर बिहार से मंत्री थे, हम लोग भी मंत्री थे, लेकिन उस समय लगता था कि दिल्ली की सरकार में एक धमक थी, एक हनक थी। आज तो कोई जानता ही नहीं कि वहाँ से कौन-कौन मंत्री हैं। मैं आपको साफ तौर पर कहना चाहता हूं। मैं आपको कोई ऐसी-वैसी बात नहीं कहूँगा, जिसमें सच्चाई नहीं हो। ...**(व्यवधान)**...

उपसभाध्यक्ष (श्री राजीव शुक्ला) : आप बैठ जाइए। ...**(व्यवधान)**...

Contents Page

श्री अखिलेश प्रसाद सिंह : नित्या बाबू, आप बैठिए। **...(व्यवधान)...** बैठ जाइए। **...(व्यवधान)...**

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): He is not yielding.

श्री अखिलेश प्रसाद सिंह : लंबा अरसा हो गया। **...(व्यवधान)...** आप भी वर्ष 2000 की उसी विधान सभा में थे। **...(व्यवधान)...**

उपसभाध्यक्ष (श्री राजीव शुक्ला) : माइक इनका ऑन है। **...(व्यवधान)...**

SHRI AKHILESH PRASAD SINGH: Sir, I am not yielding.

उपसभाध्यक्ष (श्री राजीव शुक्ला) : माइक इनका ऑन है। **...(व्यवधान)...**

श्री अखिलेश प्रसाद सिंह : इसके बाद उनको मौका दे दीजिएगा। **...(व्यवधान)...**

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): He can speak. *...(Interruptions)...* उनको नहीं बोलना है, माइक इनका ऑन है। आप बोलिए।

श्री अखिलेश प्रसाद सिंह : यह systematic neglect है। मैं इसलिए बात कर रहा हूँ क्योंकि इस बजट में बिहार के बारे में फिर एक घोषणा की गई कि वहाँ पर फूड प्रोसेसिंग का नेशनल इंस्टिट्यूट खोला जाएगा - यह बहुत अच्छी बात है। हम लोग इसका स्वागत करते हैं। आप जहां से आते हैं, वहां केले की बहुत अच्छी खेती होती है। वहाँ क्वालिटी बनाना का उत्पादन होता है, लेकिन मखाना आयोग तो बनेगा, बनाना आयोग कब बनेगा? वहीं आपके बगल में इतना बढ़िया लीची का उत्पादन होता है, इसलिए आप लीची आयोग भी बनवाइए, ताकि उसको भी इसका फायदा मिले। लेकिन जो सबसे बड़ी जरूरी चीज है, वह पर्याप्त संख्या में कोल्ड स्टोरेज की स्थापना है। पिछली सरकार से, उस समय भी पारस जी फूड प्रोसेसिंग के मिनिस्टर थे, वे स्वर्गीय रामविलास पासवान जी के भाई थे और अभी उनके सुपुत्र चिराग पासवान जी उसी विभाग के मंत्री हैं। बिहार में दूसरे राज्यों की तुलना में कोल्ड स्टोरेज की क्या स्थिति है - इसके लिए भी मैं एक-दो आंकड़े आपके सामने रखना चाहता हूँ, जिसे सुन कर आपका सिर शर्म से झुकना चाहिए कि बिहार के साथ क्या हो रहा है। **...(व्यवधान)...**

उपसभाध्यक्ष (श्री राजीव शुक्ला) : कृपया आप सुनिए। **...(व्यवधान)...** जब आपका नंबर आएगा, तब आप भी जवाब दीजिएगा।

श्री अखिलेश प्रसाद सिंह : महोदय, लोक सभा में 11 अगस्त, 2023 को एक अतारांकित प्रश्न के जवाब में कृषि मंत्रालय ने जो आंकड़ा दिया, उसके अनुसार बिहार में कोल्ड स्टोरेज की कुल

Contents Page

संख्या 313 है, जबकि अकेले गुजरात में 1,000 से ज्यादा कोल्ड स्टोरेज है और उत्तर प्रदेश में कोल्ड स्टोरेज की संख्या लगभग 2,500 है। आप एक तरफ तो लंबी-लंबी घोषणाएं करते हैं, दूसरी तरफ जो जमीनी हकीकत है, वह यह है। आप उसमें जितना पैसा दे रहे हैं, मैं बिहार के संदर्भ में उसके लिए भी एक आंकड़ा बताना चाहता हूँ। फूड प्रोसेसिंग मंत्रालय कोल्ड स्टोरेज की स्थापना के लिए राज्यों को जो आर्थिक मदद देता है, उसमें बिहार को वर्ष 2021-22 में 33 करोड़ रुपए मिले, वर्ष 2022-23 में फिर से 33 करोड़ रुपए मिले और वर्ष 2023-24 में यह राशि घट कर 32 करोड़ रुपए हो गई। यह तो है आपकी कथनी और करनी में फर्क। इसको समझना चाहिए।

अब देखते हैं कि आप लोगों ने पहले जो घोषणाएं की हैं, उनकी क्या स्थिति है। आदरणीय रवि शंकर प्रसाद जी जब आईटी मिनिस्टर थे, तब उन्होंने बड़े जोर-शोर से कहा था कि बिहार में बेंगलुरु और हैदराबाद की तरह आईटी पार्क स्थापित करेंगे और इलेक्ट्रॉनिक क्लस्टर खोले जाएंगे। 10 साल बीत गए, लेकिन मेरे ख्याल में एक कॉल सेंटर भी बिहार में स्थापित नहीं हुआ।

अब चीनी मिल की बात कर लेते हैं। यहीं 1960, 1961, 1962 में, उस समय आदरणीय माँझी जी कांग्रेस पार्टी में काम करते थे, यही बिहार में 27 परसेंट चीनी बिहार नेशनल किटी में देने का काम करता था और जब अभी डबल इंजन की सरकार है, तो वह घट कर 2 परसेंट से भी नीचे चली गई है। प्रधान मंत्री जी एक बार मोतिहारी गए और चुनाव के समय में, अभी जैसे बजट आया है, बिहार बिहार हो रहा है, बिहार में बहार फिर से आ रही है, इसी तरह से वहां पर एक सभा को संबोधित करते हुए उन्होंने कहा कि अगली बार जब मैं आऊँगा, तब इस बंद चीनी मिल की चिमनी से धुआँ निकलता रहेगा और इसी चीनी मिल की चीनी से मैं आप लोगों के साथ बैठ कर चाय पियूँगा। आज भी चीनी मिल उसी स्थिति में है, कोई चीनी मिल खुली नहीं, किसी बंद चीनी मिल की चिमनी से धुआँ नहीं निकल रहा है। यह स्थिति है, इसलिए मैं कह रहा हूँ कि बिहार को एक systematically neglect करने की आपकी राजनीतिक £ है, केवल वहाँ के लोगों का वोट लेना है और फिर बिहार को पिछड़ेपन का शिकार बना कर रखना है। मैं इसके पीछे भी एक बड़ा कारण देखता हूँ। बिहार को इसलिए systematically neglect किया जा रहा है, क्योंकि इस देश में जो बड़े उद्योग घराने हैं, बड़े उद्योग-धंधे वाले लोग हैं, उनके दबाव में आपकी सरकार काम करती है, आपकी सरकार नीतियां बनाती है और वे लोग चाहते हैं कि बिहार एक लेबर फैक्ट्री के रूप में पूरे देश में काम करे। बिहार के लोग बिहार से निकल कर उन बड़े कल-कारखानों में काम करें, ताकि उनका उद्योग-धंधा ठीक से चलता रहे।

इस बार एक ग्रीनफील्ड एयरपोर्ट की भी घोषणा हुई। यह चुनाव का साल है, वहां 6-8 महीने बाद चुनाव है। वहां एक पताही एयरपोर्ट है। इसी तरह, वहां पूर्णिया और भागलपुर का एयरपोर्ट है, जो पहले काम करता था, लेकिन फंक्शनल नहीं हो पाया। मेरे एक और साथी हैं, जो लोक सभा में हैं, वे भी इस प्रयास में लगे हुए हैं कि सोनपुर में एक एयरपोर्ट शुरू हो जाए, लेकिन उस पर कोई विचार नहीं किया जा रहा है। आदरणीय मुख्य मंत्री जी जब से आपके साथ सरकार चला रहे हैं, तब से वे इमोशनली एक बात लगातार कहते आ रहे हैं कि बिहार एक लैंडलॉक्ड स्टेट है, बिहार में लगातार बाढ़ और सूखे की समस्या रहती है, जब तक आप बिहार को स्पेशल स्टेटस का दर्जा नहीं देंगे, तब तक बिहार लो इनकम स्टेट से मिडल इनकम स्टेट के

£ Expunged as ordered by the Chair.

Contents Page

ग्रुप में नहीं आएगा और बिहार की आर्थिक बदहाली दूर नहीं होगी, लेकिन कभी भी आपकी सरकार ने उनकी बात नहीं सुनी, इसलिए हम इस बात को फिर दोहराते हैं।

पटना विश्वविद्यालय की मांग भी मुख्य मंत्री जी हमेशा पब्लिक मीटिंग्स में करते रहे, लेकिन उनकी भी एक नहीं सुनी गई। पटना विश्वविद्यालय जैसा लब्धप्रतिष्ठित विश्वविद्यालय, जिससे हजारों अफसर पढ़कर निकले, हजारों बड़े-बड़े डॉक्टर्स निकले और हजारों इंजीनियर्स निकले, जिनका देश में कंट्रीब्यूशन है, लेकिन उसको भी सेंट्रल विश्वविद्यालय का दर्जा नहीं मिला। बिहार के साथ इस प्रकार की उपेक्षा और अपमान लगातार हो रहा है। ...(**समय की घंटी**)... क्या हमने आपको इतना विद्वान इसीलिए कहा था? ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री राजीव शुक्ला) : अब आप खत्म कीजिए।

श्री अखिलेश प्रसाद सिंह : बिहार जैसे गरीब स्टेट पर इस तरह की राजनीति बंद होनी चाहिए। बिहार में नालंदा विश्वविद्यालय था, जहां दुनिया भर से लोग पढ़ने आते थे। बिहार मेहनत और ज्ञान का प्रतीक है और वह बुद्धिज्म, जैनिज्म तथा सिखिज्म का कल्चरल सेंटर रहा है। अगर आप बिहार की उपेक्षा और अपमान ज्यादा दिनों तक करेंगे, तो वहां के लोग कम इनकम वाले हो सकते हैं, गरीब हो सकते हैं, लेकिन पोलिटिकली वह एक सजग स्टेट है और आने वाले चुनाव में वे आपको सीख देंगे, आपको कान पकड़कर बाहर करेंगे।

उपसभाध्यक्ष महोदय, मैं इतना ही कहकर आपको हृदय से धन्यवाद करता हूँ। हालांकि, आपने बीच में घंटी बजा दी, लेकिन कोई बात नहीं, बिहार के साथ इस तरह का अत्याचार आप न तो कीजिए और न सरकार को करने दीजिए, तभी जाकर इस बजट का कोई मतलब होगा।

उपसभाध्यक्ष (श्री राजीव शुक्ला) : धन्यवाद।

श्री अखिलेश प्रसाद सिंह : सर, जिस दिन बजट आया था, उस दिन हम अपने एक सीनियर कलीग से बात कर रहे थे और उनसे पूछ रहे थे कि यह किस तरह का बजट है, तो मेरे सीनियर कलीग ने कहा कि यह बजट वोकल और लोकल लोगों के बीच में फंस गया है। जो 2% लोग हैं, जिनको 12 लाख का झुनझुना यह कहकर थमाया जा रहा है कि उतनी इनकम पर टैक्स नहीं लगेगा, उनके लिए तो ठीक है, लेकिन 98% लोग, जो इनकम टैक्स नहीं देते हैं, उन लोकल लोगों का भी आप ख्याल कीजिए। ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री राजीव शुक्ला) : धन्यवाद। सुश्री सुष्मिता देव जी।...

श्री अखिलेश प्रसाद सिंह : सर, यह आदरणीय जयराम रमेश जी ने ही कहा था। ...(**व्यवधान**)... जब इन्होंने कह दिया, तो मैं बता रहा हूँ कि लोकल और वोकल के बीच में यह बजट फंस गया है। ...(**व्यवधान**)... आपका बहुत-बहुत धन्यवाद।

उपसभाध्यक्ष (श्री राजीव शुक्ला) : धन्यवाद। सुश्री सुष्मिता देव जी।

MS. SUSHMITA DEV (West Bengal): Mr. Vice-Chairman, Sir, I would like to start by thanking my Party for giving me the opportunity to speak on the Budget for 2025-26. I am honoured for two reasons as I am positioned very uniquely in this House. The first reason is that I come from a State in the North-East, my vote is in Assam, but 50 MLAs across Bengal have voted me into the Council of States. I thank my leader, Ms. Mamata Banerjee.

The second and the more significant reason why I am positioned uniquely in this House is because when I look to my left and see so many Members of Parliament who come from the North-Eastern States, they tend to remain silent on all the ailing issues that the eight States of the North-East face. I feel lucky that when I look on this side of the House, when I look at the Opposition, I think, apart from Mr. Bhuyan, I am the only other Member of the Parliament in the Opposition. The silence on that side is killing - not a word on what happened in Manipur, not a word on what is happening in Assam and the NRC, not a word on the Nagaland Accord, not a single word of sympathy, not a single word of apathy.

Sir, I would like to say that this Budget is an insensitive Budget; insensitive to the people of the country and more insensitive, in particular, to the North-East of India. I heard Prime Minister Modi say after the Budget that the sop that has been given to the middle class is going to have a multiplier effect. But, when it comes to the North-East, all the things that ail this nation, whether it is price rise, whether it is unemployment, whether it is lack of investment, the only multiplying effect that I know is that all these problems multiply as we go towards the North-Eastern States. I would like to say that it has consistently been the vision of the Government of India that they have given the States of North-East special status and special focus. Today, I recall, with a lot of respect and great tribute, our former Prime Minister, Dr. Manmohan Singh. It was his vision when he, in 1991, said that if we want the North-Eastern States to develop, then we have to Look East. What he meant was that the North-East was the gateway to the South-East and East Asia. It was a landlocked region of India and if it had to trade, if it had to create employment, if it had to attract investment, then we have to Look East. Whatever efforts were made by Dr. Manmohan Singh's Government over decades have been undone by Prime Minister Modi by one single incident in one State, which is the State of Manipur. The Prime Minister Modi changed the Look East Policy to Act East Policy, but today, till the gateway to the South-East Asia, which is the State of Manipur, continues to burn, the Act East Policy is destined to fail. It is destined to fail, and I would like to say that today, with our security concerns with China, the political situation in Myanmar and the political situation in Bangladesh, I can tell you with great surety that the prospects

of the economy of the North-Eastern States growing are rather dismal. I heard the hon. Finance Minister talk about Bihar. I heard the hon. Finance Minister talk about middle-class with the Delhi elections which were due. But, I never once heard the name of Manipur from the Finance Minister where 60,000 people have been displaced, where hundreds of people have been murdered and butchered and women raped and children who are out of schools. *...(Interruptions)...*

उपसभाध्यक्ष (श्री राजीव शुक्ला) : जब आपका नम्बर आएगा, तब आप बोलिएगा।

MS. SUSHMITA DEV: Thousands have fled from Manipur to different parts of India, whether it is Kolkata, whether it is Assam, whether it is Delhi. *...(Interruptions)...*

उपसभाध्यक्ष (श्री राजीव शुक्ला) : जब आपका नम्बर आएगा, तब बोलिएगा। आप ऐसा मत कीजिए।

MS. SUSHMITA DEV: Today, what the Finance Minister should have said is not just Bihar, but she should have promised a comprehensive package for the rehabilitation of Manipur, which she did not. There should have been a comprehensive package because what happens to Manipur impacts all the North-Eastern States. Today, we cannot accept just a resignation of the Chief Minister as a solution to Manipur, and if the Manipur tapes are investigated, we will see, we will find out, and we want to know if it was State-sponsored mahyem that was created in Manipur. *...(Interruptions)...*

SHRI SAMIK BHATTACHARYA: Sir*...(Interruptions)...*

उपसभाध्यक्ष (श्री राजीव शुक्ला) : आप समझ नहीं रहे हैं, फिर वह उनके टाइम में जुड़ जाएगा। जब आपका नम्बर आएगा, तब आप जवाब दीजिएगा।

MS. SUSHMITA DEV: Now, I come to the cuts in the Budget. The nine lakh rupee Central pool of resources have been slashed by 30 per cent. *...(Interruptions)...* The North-East Special Infrastructure Development Scheme's allocation has been slashed by 39 per cent. *...(Interruptions)...*Special development package has been slashed by 28.8 per cent. *...(Interruptions)...*

उपसभाध्यक्ष (श्री राजीव शुक्ला) : आप समझ नहीं रहे हैं, फिर वह उनके टाइम में जुड़ जाएगा। जब आपका नम्बर आएगा, तब आप जवाब दीजिएगा। ...(**व्यवधान**)...

Contents Page

MS. SUSHMITA DEV: Grants under PM-DevINE, that is, the Prime Minister's Development Initiative for North East Region, have been slashed by 36 per cent. Grants to Autonomous Councils has been slashed by 96.6 per cent. Grants by Ministry of Home Affairs have been decreased by 45.6 per cent, and I can go on and on and on. When is this lip service to the North Eastern States going to stop, I want to know from the hon. Finance Minister? Madam, please tell us about '*achche din*'. Nobody knows about '*achche din*'. What happened to that? Then, we were all hoping for a 'New India'. Nobody knows what happened to 'New India'. Now, she says that our new destination is 'Viksit Bharat by 2047'. I do not think, I will be alive and here in this Parliament to see what happens in 2047. Sir, I want to raise an important issue about my own State, the State of Assam. I thank the Government for giving us a urea plant. I have no problem with it, but this Government has systematically destroyed the public sector enterprises in the State of Assam. Two paper mills owned by the Hindustan Corporation have been shut down. We heard about 'Advantage Assam' from hon. Member of Parliament who just spoke before me, and, I want to say that more than 50 per cent of the investment that 'Advantage Assam' has attracted is from public sector undertakings and not private investment.

Today, we hear that all the capitals of the North Eastern States will be smart cities.Let me give you just one example. Kalitaji is here. One flash flood in Guwahati, an eight year old boy falls from the scooter and gets drowned in the current of water! A flash flood caused it in Guwahati! Sir, the hon. Finance Minister talks about 'Heal in India' initiative and Medical Tourism. Medical tourism, for us in the North East, is that for small surgeries, for minimal treatments, we have to go to Chennai, Kolkata and Delhi. That is medical tourism for us in the North East.

Let us talk about UDAN scheme. I come from a remote area in Assam called Silchar. I have been repeatedly saying it in this Parliament and I am pained to say that there is not a single route, I repeat, not a single route, from the Silchar airport which is recognized by UDAN. I ask myself why.

'सबका साथ, सबका विकास' बहुत बड़ा स्लोगन है। I want to say that it is a big slogan but this Government has to realize that without strong States, you cannot have a strong Centre. When is this Government going to realize this? Sir, the hon. Finance Minister said that she will start an index to see which are the States that are friendly to private investors. वित्त मंत्री जी, एक और इंडिकेटर उसमें लगा दीजिए। Please have an indicator of the States which you deprive, the States you deny, and the States which thrive despite that. I am talking about the State of West Bengal. Please add that indicator and you will see that West Bengal is ready, you will see that Mamata Banerjee has succeeded in Bengal not because of Modi Government but despite the Modi Government. ...*(Interruptions)*... मैं यह कहना चाहती हूं कि असम के

Contents Page

लिए भी एक इंडेक्स बनाइए ...(**व्यवधान**)... असम में जो इन्वेस्टमेंट्स आ रहे हैं, उसके लिए एक नया इंडिकेटर बनाइए ।...(**व्यवधान**)...

उपसभाध्यक्ष (श्री राजीव शुक्ला) : आप डिस्टर्ब मत कीजिए। जब आपका नम्बर आएगा, तब आप जवाब दीजिएगा।

सुश्री सुष्मिता देव : उस इंडिकेटर में हमें यह दिखना चाहिए कि असम में जो इन्वेस्टमेंट्स आ रहे हैं, ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री राजीव शुक्ला) : यदि आप बीच में बोलेंगे, तो उनको एक्स्ट्रा टाइम देना पड़ेगा। ...(**व्यवधान**)... जितना आप डिस्टर्ब करेंगे, उतना उनको एक्स्ट्रा टाइम देना पड़ेगा।

MS. SUSHMITA DEV: [£] शायद इसमें असम सबसे आगे होगा।

Mr. Vice-Chairman, Sir, I hope, as Parliamentarians, we go beyond the headlines and look at the fine print to see that, in effect, it is an insensitive Budget which does not talk about unemployment, which does not talk about price-rise and which does not address the ailing and burning issues of this country.

6.00 P.M.

It is an absolute and total neglect of the North Eastern States and Bengal. Unless you rectify your ways, you will be routed from North-East and you will be routed from Bengal because, Sir, let me submit that today people are suffering and people's voice in a democracy is the loudest voice. I can tell you that today Assam has got a urea plant and the one single reason is Assam is headed for elections, and Mr. Biren Singh has been asked to resign only because the entire tribal community of India has moved away from the Bharatiya Janata Party. With those words, I once again thank the party for giving me this opportunity.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Thank you. Now, Shri P. Wilson.

SHRI P. WILSON: Thank you, Vice-Chairman, Sir. I wanted five more minutes. You should not be like a Finance Minister. Be gracious enough to give me five more minutes.

[£] Expunged as ordered by the Chair.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): When you give your next speech, take another five minutes in that speech, not in this one.

SHRI P. WILSON (Tamil Nadu): Sir, this Budget is not a Budget for the people of this country. It is a Budget of missed opportunities, misaligned priorities and economic stagnation. In a nutshell, this is not a Union Budget; this is a coalition Budget, aimed at political appeasement rather than national development. This does not reflect inclusive growth.

Sir, I will list out how Tamil Nadu has been ignored in this Budget. Tamil Nadu is the second largest contributor to the GDP, third in the GST and fourth in the direct tax. However, this year, it is ranked 15^{th} in Railway Budget allocation. This year, the allocation is Rs. 6,626 crores, which is just 2.5 per cent of the national Railway Budget. A State like Madhya Pradesh has been allocated Rs. 14,745 crores and Uttar Pradesh has been allocated Rs. 19,858 crores. For every one rupee which Tamil Nadu gives to the Union kitty, it got only 26 paise last year. Now, this has still gone down. Our request to approve metro rail projects in Tamil Nadu, especially in Madurai and Coimbatore, is neglected.

(THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI) *in the Chair*.)

No new high-speed rail line is approved and no new expressway is announced. Nothing is there on FAME bus scheme in this Budget. There is no allocation for Chennai metro rail project. Other States like UP has metro available in five cities, Maharashtra has metro in four cities, but we are not getting enough funds even for one metro project which is in Chennai. Coimbatore's AIIMS project is totally ignored. The Madurai AIIMS, inaugurated with fanfare by the hon. Home Minister in 2019, is still moving at a snail's pace. It looks like that the first batch of students will graduate from a temporary building without even seeing the Madurai AIIMS. In December 2023, when cyclone Michaung and flood hit Chennai and other coastal districts, our Government demanded Rs. 37,000 crores for damages and compensation. But, unfortunately, Union Government gave only a paltry sum of Rs. 276 crores. However, when a cyclone hit Gujarat, the Union Government immediately released Rs. 5,000 crores when the hon. Prime Minister visited. Sir, no new major National Highway expansion or railway corridor projects were sanctioned in Tamil Nadu. Higher allocations were made for Gujarat and U.P. under the Bharatmala and railway modernization. There is reduction in Rural Development Fund which impacts Tamil Nadu. This reduction will affect crucial rural infrastructure and poverty alleviation

programmes in Tamil Nadu. There is insufficient allocation for smart cities and urban development. Cities like Chennai, Coimbatore and Madurai received no specific urban development allocation despite their crucial role in the Smart Cities Mission. The Chennai-Kanyakumari Industrial Corridor project was not given additional funding despite repeated requests from the State Government. This will now slow down the industrial and manufacturing sector growth in Tamil Nadu.

Sir, there is a disproportionate tax devolution and GST compensation to Tamil Nadu tax share. There is a 10.5 per cent increase in devolution to other States, but no specific relief or GST compensation is given for Tamil Nadu. The State has been demanding higher GST compensation due to the revenue loss post-GST implementation. There is no special package for fishermen affected by Sri Lankan territorial issues and even for the climatic change. A Blue Economy Fund to support the fishing industry is absent in the Budget which was expected. There is no increase in the funds for disaster management for Tamil Nadu. Tamil Nadu is prone to floods and cyclones. It expected higher allocation for disaster resilience. The disaster management grant was increased by only five per cent which may not be sufficient during disaster time to meet any crisis. There is a neglect of Tamil Nadu renewable energy push. The Budget focussed more on nuclear energy. Tamil Nadu, a leader in wind and solar energy, was not allocated additional funds for its renewable projects. We expect higher Central grants for Tamil Nadu offshore wind energy projects. There is no special status or financial support for Tamil Nadu, which has demanded a special financial package considering its high revenue contribution to the Centre.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, आपका समय समाप्त हो गया है।

SHRI P. WILSON: Sir, another five minutes.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : कृपया समाप्त कीजिए। Not at all.

SHRI P. WILSON: I will complete, Sir.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : हाँ, कंप्लीट कर लीजिए।

SHRI P. WILSON: There is less per capita funding compared to many northern States. In the Union Budget 2025, several sectors experienced a decrease in allocation compared to the previous fiscal year. (*Time-bell rings.*) Thank you, Sir.

Contents Page

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : श्री एस. निरंजन रेड्डी।

SHRI S NIRANJAN REDDY (Andhra Pradesh): Sir, for me, the Budget presents a mixed bag. It has a continuity and commitment. It ticks off the macro boxes well. It has a proper fiscal glide path. It is showing the way towards fiscal consolidation. The capital expenditure could have been little more, but it has been maintained constant because last year the utilisation was not complete. Overall, it seems like a sound Budget on macro factors, but the Budget also has its challenges. If I can take a neutral point of view, the country faces global headwinds in terms of economic prospects. There is a slowdown of global growth. There is a slowdown of global trade. So the Government and the Finance Minister have to confront these challenges. I look at the Government trying to stick to fiscal discipline. This is my starting point. I would like to compliment the Finance Minister and the Government. Maybe it shows some light in relation to the recent NITI Aayog Report about some of the States needing to learn something from the Centre trying to stick to this fiscal discipline. I may have a few differences with the hon. Finance Minister with regard to the allocation, but I would like to start by complimenting the Government that they have remained fiscally responsible. The biggest flash the Budget makes is in terms of the tax relief that is granted to the middle class. All of us welcome it because these are the classes that have been contributing to the direct taxes which constitute the largest chunk of the revenue that the Government gets. But one lakh crore rupees is substantive money. I would want to buy into the Government's and the hon. Finance Minister's belief that this will spur the consumption growth leading to the money funnelling back into the economy, but I think the Government would have to be mindful. One lakh crore rupees per year is substantive amount. The total education budget estimate for the next year is one lakh twenty-eight thousand crore rupees. For health, it is ninety-nine thousand eight hundred and fifty-eight crore rupees. For the Ministry of Electronics and Information Technology, the total Budget Estimate is twenty-six thousand and twenty-six crore rupees. I notionally look at this one lakh crore rupees being divided amongst the Education, Health and Ministry of Electronics and Information Technology, if there was no tax cut. I am just giving a hypothetical example. I am not suggesting there should not be a tax cut.

It would have meant Rs. 33,000 crore more for education. One-third of that amount would have meant that the education sector would have got 25 per cent jump on the Budget Estimates that the Education Department has. Then, Rs. 33,000 crore for health for one year would have been a 33 per cent growth on the amounts that would be allotted. For Ministry of Electronics and Information Technology, which I

Contents Page

believe is going to be the engine of driving India's growth tomorrow, the growth would have been 130 per cent. Let us just pause for a minute and think that if this Rs. 1 lakh crore could hypothetically be divided amongst these three, the growth and the impetus that each of these sectors had got would have been stupendous. But, as I mentioned, I would want to be optimistic. Let me buy into the Government's vision; let me buy into the hon. Finance Minister's vision that this will spur consumption growth. I am slightly sceptical, but even if it were to translate into a 50 per cent reality, it would still be worth it because a large section contributing to the Indian economy is felt rewarded by the Government. Those sections will feel that the Government is listening to them, but it is time that most of that money —I would appeal to those people who are getting those tax monies — is ploughed back into the Indian economy. Do not splurge it on travelling abroad; please travel in India. Do not splurge it on spending on foreign goods; please spend it on goods that are manufactured in India. The Government made an overture to you. If you respond and if you were to give Government a helping hand, you will get more reliefs later. If this does not work for the Government, then, the tax-paying class needs to understand that they are not repaying the Government's faith and the Government may not want to extend these kinds of benefits. Please note this as a warning for ourselves. I have touched upon three areas that could have immensely benefited, if the amounts were to be contributed to them, I will touch upon only these three areas as my theme on the three suggestions that I want to make.

Sir, within the limited allocation that is made, one area I want the Government to really speed up this process, but which is sadly lacking, is the internet connectivity to schools. The UDISE report of 2023-24, which is of the Government of India, shows that only 57 per cent of the Indian schools have functional computers and only 53 per cent of the schools have internet access. If we have to take up digital education, and that is the easiest way to scale and give education to large masses, I would hope that the Government can get these figures to reach 100 per cent as soon as possible.

Sir, on health, I want to suggest to the Government two issues. One is that we need to have Artificial Intelligence rollout in terms of providing healthcare benefits to the people, because that will really scale up this whole process. I also find, one looming threat that we face is antimicrobial resistance. The Government has been considerate; it has increased the Budget allocation from Rs. 52 crore to Rs. 54 crore. But I want the Ministry to note that the utilisation has come down from Rs. 38 crore in 2022-23 to Rs. 17 crore in 2023-24. So, the loss, in notional GDP terms, is going to be very high for India. This is a looming crisis. Everybody is forgetting about it because this does not immediately shriek for attention, but it is one of the largest

crises that will confront India in the next two to three years. I want the Ministries to give it full attention.

Sir, then, the last topic that I want to touch upon is the Ministry of Electronics and Information Technology. As I said in the earlier part of my speech, this Ministry is going to be the greatest engine driver of growth because this Ministry will work across sectors. It will work through education; it will work through health; it will work through every sector that is possible. The allocations are very minimal. Then comes the Centres of Excellence. India cannot have one Centre of Excellence for one discipline in one part of the country. I think it is time that by now we should have Centres of Excellence in every zone, if not in every State. I would request the Government to, at least, make provisioning from next year onwards that these Centres of Excellence are given to each State.

Sir, since I have another 30 seconds, the last topic is urban development. I would compliment the Government for having this Urban Challenge Fund and an amount of Rs. 10,000 crore is allotted. The only recommendation and suggestion I have for the Government is, if possible, please use 80 per cent or 90 per cent of this fund for urban planning.

States are not doing urban planning. All our cities are becoming cesspools. Sir, 40 per cent of Indian population is going to be living in cities by 2035 or 2040. And, no urban planning goes into the growth of cities. We do not have new greenfield cities. Please plan five or ten new greenfield cities. Make provision out of this urban fund.

And, with that, Sir, I would want to wish the Government the best. As I said, I do not think it is a great Budget, but it is a good Budget. I am willing to live with it. But, I will feel it is great if they, actually, implement the schemes well. Thank you, Sir.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : धन्यवाद, रेड्डी साहब। माननीय प्रो. राम गोपाल यादव।

प्रो. राम गोपाल यादव : श्रीमन्, मैं केवल चार-पाँच मिनट बोलूँगा, आपको घंटी बजाने का अवसर नहीं दूँगा।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : हम आपके लिए घंटी क्यों बजाएँगे?

प्रो. राम गोपाल यादव (उत्तर प्रदेश) : सर, इस बजट में देश की तरक्की के लिए, विकसित भारत के लिए जो सबसे महत्त्वपूर्ण सेक्टर्स हैं, जैसे एग्रीकल्चर है, एजुकेशन है, हेल्थ सेक्टर है, इंफ्रास्ट्रक्चर है, पिछले साल का जो बजट था, उसकी तुलना में in terms of percentage of GDP, इन चारों सेक्टर्स में इस बार बजट कम हुआ है। एग्रीकल्चर में पिछले वर्ष यह 2.7 परसेंट था, अब 2.5 परसेंट रह गया है। टोटल में 5-10 करोड़ बढ़ जाए, उससे कुछ नहीं होगा, लेकिन

Contents Page

comparison तो हम पिछले साल के जीडीपी के हिसाब से ही करेंगे। इंफ्रास्ट्रक्चर, जो बहुत जरूरी है, उसमें पिछली बार यह 3.4 परसेंट था, अब यह 3.1 परसेंट है। हेल्थ में तो यह 2 परसेंट भी नहीं है, 1.97 परसेंट है, जबकि लक्ष्य रखा गया था कि कम से कम 2.5 परसेंट हो जाए। अगर यह 2.5 परसेंट भी हो जाए, तो जो out of pocket expenditure है, वह बहुत कम हो सकता है। अभी आँकड़े कुछ कहते हों, लेकिन वास्तविकता यह है कि 60 परसेंट लोग ऐसे हैं, जिनको अपनी जेब से इलाज का पैसा देना पड़ता है। इसलिए यह बहुत आवश्यक है। एक रिपोर्ट आई थी, जब मैंने दो-तीन साल पहले हेल्थ कमिटी में कुछ एक्सपर्ट्स को बुलाया था, तो उन्होंने कहा कि हर साल 4-5 परसेंट लोग केवल बीमारी के इलाज पर पैसा खर्च करने की वजह से below poverty line में चले जाते हैं। एजुकेशन में 2020 में ही नई एजुकेशन पॉलिसी में 6 परसेंट का लक्ष्य था, वह अभी four point something है। ये जो सबसे महत्वपूर्ण सेक्टर्स हैं, अगर उनको बजट में नजरअंदाज किया जाएगा, तो विकसित भारत नहीं बन सकता है, आप बात कितनी भी करें।

सर, मुझे एक बात की बहुत चिंता है कि रेपो रेट कम किया गया है। आप इंटरेस्ट रेट कम कर देंगे। इसका दुष्परिणाम क्या होगा! यहाँ बैठे हुए लोग, माँझी जी calculate करिए, अगर हम बैंक से 50 लाख रुपए का कर्ज लें, तो पिछली बार की तुलना में जो रेपो रेट कम हुआ है, उसमें हमें केवल 1,950 रुपए का लाभ होगा। 1,950 रुपए का लाभ 50 लाख रुपए का कर्ज लेने पर! लेकिन बैंकों का क्या हाल होगा! बैंकों से तो लोग हजारों करोड़ रुपए, लाखों करोड़ रुपए लेते हैं। बैंकों का स्वास्थ्य बहुत खराब होगा। दूसरे, अब fixed deposit में कोई जमा नहीं करना चाहेगा। बैंकों में पैसा नहीं जाएगा, बैंक्स कमजोर होते जाएँगे। लोगों को, अर्थशास्त्रियों को यह आशंका है कि अगर यही स्थिति रही, तो बैंक्स डूबने लग सकते हैं। जिन लोगों ने अपना एक-एक पैसा जमा किया है, आम लोगों ने, बड़े लोगों का कर्ज तो write-off भी हो जाता है, लेकिन जिन लोगों ने पैसा जमा किया है, उनका पैसा डूब जाएगा। रिजर्व बैंक ऑफ इंडिया का यह प्रावधान है कि आपका चाहे जितना पैसा जमा हो, अगर बैंक डूब जाए, तो एक लाख रुपए देंगे। चाहे आपका 100 करोड़ जमा हो, चाहे 200 करोड़ जमा हो, चाहे 50 लाख जमा हो, वे केवल एक लाख देंगे। यह स्थिति बहुत ठीक नहीं है।

सर, मैं आपके माध्यम से माननीया मंत्री जी का ध्यान एक और चीज की ओर आकर्षित करना चाहता हूं। यह जो NCLT है, इससे बड़ा भ्रष्टाचार हिंदुस्तान के इतिहास में कभी नहीं हुआ, जो लगातार हो रहा है। यह बैंकों को नुकसान पहुंचा रहा है और कुछ व्यक्तियों को लाभ पहुंचा रहा है। जैसे NPA होता है, यदि किसी व्यक्ति की प्रॉपर्टी पर 50,000 करोड़ का कर्ज है, उसने 2 लाख करोड़ की प्रॉपर्टी ले ली और उसे केवल 40,000 करोड़ में नीलाम किया गया, तो 10,000 करोड़ तो haircut में चला गया, बैंक का loss हुआ, लेकिन अब बैंक का इससे कोई लेना-देना नहीं है। किसी की जो 2 लाख करोड़ की जमीन थी या कोई प्रॉपर्टी थी, वह किसी व्यक्ति विशेष को केवल 40,000 करोड़ में मिल गई। यह वित्त मंत्री और वित्त मंत्रालय की नाक के नीचे हो रहा है। मैं आपके माध्यम से कहना चाहूंगा कि वे इस मामले की जांच करें कि किन-किन लोगों ने NCLT के माध्यम से प्रॉपर्टी खरीदी है, उसकी actual value क्या रही होगी और haircut के द्वारा बैंकों को कितना नुकसान पहुंचाया गया है। इस corruption पर रोक लगाने की जरूरत है। वित्त मंत्री जी अगर कभी टाइम देंगी, तो मैं उन्हें personally कुछ ऐसे examples दूंगा कि उन्हें आश्चर्य होगा कि यह क्या हो रहा है।

महोदय, मैं ज्यादा नहीं कहना चाहता हूं। मैं अपनी बात यही कह कर खत्म करना चाहता हूं कि अगर देश को विकसित करना है, तो जो महत्वपूर्ण sectors हैं, उनका allocation बढ़ाया जाए तथा NCLT के जरिए यह जो भ्रष्टाचार लगातार किया जा रहा है और कुछ लोगों को लाभ पहुंचाया जा रहा है, इसको रोका जाए। थैंक यू, सर।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : धन्यवाद, प्रोफेसर साहब। श्रीमती सुलता देव; three minutes.

श्रीमती सुलता देव (ओडिशा) : जय श्री जगन्नाथ। Thank you, Vice-Chairman, Sir, for the opportunity. फाइनेंस मिनिस्टर साहिबा ने बहुत सारे आंकड़े दिए हैं, मैं भी कुछ आंकड़े देना चाहती हूं। Global Peace Index, India is at 116th rank, Global Happiness Index, 126th; Gender Gap Index, 129th; Global Hunger Index, 105th; Human Development Index, 134th; Passport Index, 84th; Gender Inequality Index, 129th; Corruption Perceptions Index, 93rd; Press Freedom Index, 159th; Sustainable Development Goals Index, 112th — यह है विकसित भारत की छवि। कौन सा 'अमृत काल'? हमको जो गुलाबी चित्र दिखाया जा रहा है, वह सुनने में अच्छा है, मगर कौन सा 'अमृत काल' आ गया? ऐसा 'अमृत काल' आ गया, जब गरीब महंगाई के नाम का जहर खाकर अपना पेट भर रहा है, मगर फिर भी अमृत काल, अमृत काल बोलते जुबान नहीं थकती। यह 'अमृत काल' आप लोगों को और बिस्कुट मीडिया को मुबारक हो।

मान्यवर, अब मैं जीडीपी के ऊपर आती हूँ। इन्होंने कहा था कि हम GDP को ऊपर लाएंगे। GDP ऊपर आ रही है, लेकिन कौन सी GDP? Gross Domestic Product नहीं, तो यह कौन सी GDP ऊपर आ रही है? गैस, डीजल और पेट्रोल की GDP ऊपर आ रही है, आज यह 100-100 रुपये में आ रहा है। यही GDP की बात कर रहे थे! ये 'सबका साथ, सबका विकास' कह रहे थे, तो कहां गया 'सबका साथ, सबका विकास?' यहां पर पूँजीपतियों का साथ और गरीबों का विनाश ही विनाश हो रहा है। यह है - आज का 'सबका साथ, सबका विकास!'

मान्यवर, जब प्रधान मंत्री जी Motion of Thanks on President's Address के अवसर पर ओडिशा के बारे में बोल रहे थे, तो उन्होंने पारादीप-हरिदासपुर रेलवे लाइन के बारे में कहा कि यह उनके कालखंड में कंप्लीट हो गया। मगर उसी कालखंड में खुर्दा-बोलांगीर लाइन के पूरा होने में कितना टाइम लगेगा? पारादीप-हरिदासपुर रेलवे लाइन तो मिनरल्स लेने के लिए कंप्लीट हो गया, मगर खुर्दा-बोलांगीर लाइन में मिनरल्स नहीं हैं, यह तो वहाँ के पैसेंजर्स के लिए है, इसीलिए वह कंप्लीट नहीं हो रहा है। यह कैसा बजट हुआ कि बस 'बिहार-बिहार' सुनाई दे रहा था। इसमें हमें कोई प्रॉब्लम नहीं है, मगर यह बजट एक political instrument बन चुका है। इस बजट में ओडिशा के लिए उतना कुछ है ही नहीं, क्योंकि जहां इलेक्शन होना होता है, बजट वहीं दिया जाता है। बार-बार यही हो रहा है। यह federal structure को मारने की £ है। ओडिशा 'Special Focus State' status की demand कर रहा है, 'Special Category' status की

£ Expunged as ordered by the Chair.

Contents Page

demand कर रहा है, special disaster fund की demand कर रहा है, मगर यह उसे नहीं मिल रहा है। ऐसा नहीं होना चाहिए।

महोदय, अगर आगे देखें, तो 5-trillion economy के बारे में जो बात की जा रही है, उसमें हम कहां हैं, यह कैसे होगा, यह भी एक गुलाबी चित्र है। 5-trillion economy कैसे हो सकती है? जब एक डॉलर की रुपए में कीमत सेंचुरी मारने की कगार पर खड़ी है, तो आप कैसे 5 ट्रिलियन डॉलर इकोनॉमी की बात कर रहे हैं? यह कैसे होगा? यहाँ पर जो बजट प्रस्तुत किया गया है, उसमें एग्रीकल्चर, एजुकेशन, रूरल डेवलपमेंट, हेल्थ, सोशल वेलफेयर के बजट को घटाया गया है। टेलिकॉम, रेलवे, बैंकिंग में ओडिशा का शेयर नेशनल एवरेज से बहुत कम है। अगर ओडिशा डिमांड भी कर रहा है, 20 सांसद भी दिया है, फिर भी अनदेखा किया जा रहा है। यदि देखा जाए, तो पता चलेगा कि ओडिशा को नेशनल एवरेज से तो कम मिला ही है और पड़ोसी स्टेट्स से भी कम मिला है। रेलवे बजट decline कर रहा है। पिछली बार इसके लिए 2.62 लाख करोड़ रुपए था, जबकि इस बार 2.55 लाख करोड़ रुपए है। आईटी और टेलिकॉम बजट पिछले साल 1.16 लाख करोड़ रुपए था, लेकिन इस बार 95.289 हजार करोड़ रुपए है। ऐसे कैसे चलेगा? मैं इसलिए बोल रही हूँ कि यह कहाँ का विकास हो रहा है? ओडिशा में हम लोग बोलते हैं कि इंटरनेट नहीं है, बैंक फैसिलिटीज़ नहीं हैं, सब जगह रेलवे कनेक्टिविटी नहीं है।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : कृपया आप समाप्त करें।

श्रीमती सुलता देव : आप कहाँ जा रहे हैं? ...(**समय की घंटी**)... सर, मैं आधा मिनट में conclude कर रही हूँ। सर, हमारे ओडिशा में अभी एक गाना बहुत ट्रेंड में है, बहुत वायरल है। & "You recognised the value of gold, but failed to value the worth of a human being."

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्या, आपका समय समाप्त हुआ।

श्रीमती सुलता देव : सर, आज ये गरीब मनुष्य को चिह्न नहीं पा रहे हैं, बहुत-बहुत धन्यवाद।

SHRI G.K. VASAN (Tamil Nadu): Sir, I stand here to support this Budget on behalf of my party, Tamil Maanila Congress (Moopanar). This Budget, no doubt, drives to push Viksit Bharat, 2047. The proposed measures include important sectors — poor, youth, farmers, and women. Sir, no doubt, the middleclass provides strength for India's growth and I would appreciate the hon. Finance Minister for giving this very important Budget. I would also say this is the most pro-middleclass Budget in India's history. By raising the Nil Tax Slab of income tax payable from Rs. 2.5 lakh in 2014 to Rs.5 lakh in 2019 and Rs.7 lakh in 2023 is now being raised to Rs.12 lakhs in 2025-26. As a result of this, about Rs.1 lakh crore, in direct taxes, could be foregone. I am

& English translation of the original speech delivered in Odia.

very happy, Sir, that India's middleclass could use this extra savings for driving their aspirations and quality of life which is the need of the hour in the country today, which the hon. Finance Minister has reflected in her Budget.

Hon. Prime Minister has always a special focus on Tamil Nadu, be it direct or indirect. As recommended by 15th Finance Commission, Tamil Nadu's share of Central taxes is 4.079 per cent. The amount to be received by the State has been increased from Rs. 52,491.88 crores in the revised Union Budget estimates. It was only Rs. 50,873.76 crores in the initial Estimates. Sir, thanks to the hon. Finance Minister, an outlay of Rs.1.5 lakh crores is proposed for 50-year interest-free loans to States for capital expenditure and investments for reforms, besides incentives to boost local manufacturing in areas like mobile phone, electric vehicles, textiles, etc. Tamil Nadu accounts for 40 per cent of India's textile production with Tirupur, Coimbatore, Erode and Karur as major centers. The new outlay would further boost Tamil Nadu industries. A six year mission has been proposed for Atmanirbhar Bharat in pulses. It will, definitely, focus on improving productivity, domestic pulse production, assuring price for farmers and climate-resilient seeds.

Sir, this effort will enhance cotton and pulses production. It will benefit the farmers of Tamil Nadu, especially in Madurai, Virudhunagar and Coimbatore region. Sir, Kisan Credit Card facility, short-term loans will help 7.7 crore farmers, fishermen and dairy farmers. I am sure, lakhs and lakhs of farmers will be benefited in Tamil Nadu with these schemes. At the same time, Cauvery river water is the need of our farmers. I would request the Central Government that the Cauvery Board should be given importance and the award should be given in favour of the State of Tamil Nadu, so that lakhs and lakhs of our delta region farmers will be helped, especially, in Thanjavur. Sir, KCC loan has been increased from Rs. 3 lakhs to Rs. 5 lakhs under the Modified Interest Submission Scheme; it will help us. The Swadesh Darshan 2.0 and the PM Vishwakarma Yojana could massively boost tourism in Madurai, Mahabalipuram and Kanyakumari.

Sir, Rs. 6,626 crores have been allocated for Tamil Nadu railway projects. It is increased by 4 per cent from last year. The average outlay between the year 2009 and 2014 for the State was only Rs. 879 crores. The current allocation to Tamil Nadu is eight times higher. It could support doubling, new lines and station development. I thank the hon. Minister for this concern.

To conclude Sir, I would like to say that this Budget has given a powerful message to the country for its future progress. The people of the nation trust the Government under the hon. Prime Minister. The recent Delhi Assembly election

results is the outstanding example for the success of the Union Budget. Thank you, Sir.

श्री शंभू शरण पटेल (बिहार) : उपसभाध्यक्ष महोदय, आपने मुझे बजट पर बोलने का मौका दिया, इसके लिए मैं आपका हृदय से आभार व्यक्त करता हूँ और आपको धन्यवाद देता हूँ।

महोदय, मैं पूरे बिहार की 14 करोड़ जनता की ओर से माननीय प्रधान मंत्री जी के नेतृत्व वाली सरकार को उसके तीसरे कार्यकाल के प्रथम आम बजट के लिए धन्यवाद देता हूँ, साधुवाद देता हूँ कि आपने बिहार की 14 करोड़ जनता की आकांक्षाओं को पूरा करने हेतु इस आम बजट में बहुत से प्रावधान किए हैं, एक्स्ट्रा पैकेज दिया है। इसके लिए मैं आपको और वित्त मंत्री, श्रीमती निर्मला सीतारमण जी को साधुवाद और धन्यवाद देता हूँ।

महोदय, कुछ महीने पहले बिहार के अति पिछड़ों के मसीहा, अति पिछड़ों और पिछड़ों के लाल, गुदड़ी के लाल, बिहार के पूर्व मुख्य मंत्री, आदरणीय कर्पूरी ठाकुर जी को प्रधान मंत्री जी ने "भारत रत्न" देने का काम किया है। इसके लिए मैं पूरे अति पिछड़ा और पिछड़ा समाज की ओर से माननीय प्रधान मंत्री जी को धन्यवाद देना चाहता हूँ। महोदय, मैं वित्त मंत्री, श्रीमती निर्मला सीतारमण जी, वित्त राज्य मंत्री और उनके अधिकारियों को भी हृदय से धन्यवाद देता हूँ कि आपने 140 करोड़ भारतीयों की आकांक्षाओं को पूर्ण करने, मध्यम वर्ग को पूर्ण राहत देने, समाज के सभी वर्गों की रक्षा करने, भारत को 2047 तक विकसित राष्ट्र बनाने तथा सशक्त, समावेशी, सर्वस्पर्शी और राष्ट्र प्रथम की भावनाओं से ओत-प्रोत बजट इस सदन में पेश किया है। महोदय, अभी कुछ देर पहले हमारे बड़े भाई, कांग्रेस के सांसद, श्री अखिलेश प्रसाद सिंह जी को मैं सुन रहा था, जो पूर्व में केंद्र में मंत्री भी रहे हैं। वे अभी सदन में नहीं हैं। वे कह रहे थे कि बिहार में...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, वे सदन में नहीं हैं, लेकिन सदन का नियम यह है कि जो वक्ता बोले, उसको कम से कम तब तक सदन में रहना चाहिए, जब तक उसके बाद कोई दूसरा वक्ता बोले। यह संसदीय परंपराओं में है। अब आप अपनी बात कहिए।

श्री शंभू शरण पटेल : ठीक है, उपसभाध्यक्ष महोदय। महोदय, मैं बिहार जैसे आकांक्षी राज्य से आता हूं। वर्ष 2005 के पहले बिहार में लगभग 50 वर्षों तक यूपीए की सरकार ने शासन किया, जिसमें कांग्रेस ने सबसे अधिक शासन किया। वर्ष 1990 से वर्ष 2005 के दशक में आरजेडी का शासनकाल रहा। महोदय, कांग्रेस और कम्युनिस्ट साथ मिलकर बिहार में सरकार चलाती थीं। हम तो बहुत छोटे थे, लेकिन उस कालखंड के बारे में जब हमारे बुज़ुर्ग लोग बताते हैं, तो सुनकर रूह कांप जाती है। उस समय हाई कोर्ट को भी यह बोलना पड़ा था कि बिहार में शासन नहीं, बल्कि जंगलराज है। उस जंगलराज के पुरोधा कांग्रेस और आरजेडी वाले हम लोगों को, भारतीय जनता पार्टी वालों को नसीहत देने का काम करते हैं। वर्ष 2005 के पहले बिहार के पूरे 38 जिले उग्रवाद, नक्सलवाद, जातिवाद, जातीय नरसंहार और संगठित अपराध के लिए जाने जाते थे। वर्ष 2005 के बाद जब से भारतीय जनता पार्टी और एनडीए की सरकार आई है, तब से लेकर अब तक बिहार में सुशासन है। कोई भी अपराध करके वहां नहीं बच सकता। वहां अपराधी मारे गए या जेल की सलाखों के पीछे पहुंच गए या अपराध छोड़कर समाज की मुख्य धारा में आ गए।

Contents Page

महोदय, अखिलेश जी ने कहा है कि बिहार को इस बजट में कुछ नहीं दिया गया है, तो मैं उनको सदन के माध्यम से कहना चाहता हूं कि या तो उनको अपने एलओपी पर विश्वास नहीं है, क्योंकि माननीय मल्लिकार्जुन खरगे जी ने बजट भाषण में कहा था कि लगता है यह बजट सिर्फ बिहार के लिए है। माननीय अखिलेश जी पहले आपस में फैसला कर लें कि वे अपने राष्ट्रीय अध्यक्ष, खरगे जी के साथ हैं या नहीं हैं। वे उनकी बातों से इत्तेफाक रखते हैं या नहीं रखते हैं।

महोदय, वर्ष 2014 में नरेन्द्र मोदी जी की सरकार बनी। उसके पहले बिहार में सिर्फ एक एयरपोर्ट 'जयप्रकाश नारायण हवाई अड्डा' था। वर्ष 2014 के बाद बिहार में दरभंगा जैसे जिले में - जो उत्तर बिहार की एक रीढ़ है, मिथिला की राजधानी है, वहां 'दरभंगा एयरपोर्ट' देने का काम किया है। महोदय, अगर उनको यह विकास नहीं दिखता है, तो उसमें मुझे कुछ नहीं कहना है। आज़ादी के बाद सिर्फ 7 एम्स थे, उन 7 एम्स में 6 एम्स माननीय पूज्य अटल बिहारी वाजपेयी जी के समय में बने और अभी पूरे हिन्दुस्तान में 10 एम्स हैं, जिनमें 2 एम्स सिर्फ बिहार को नरेंद्र मोदी जी के नेतृत्व में भारत सरकार ने देने का काम किया। अगर यह विकास कांग्रेसियों को और आरजेडी वालों को नहीं समझ आता है, तो इसमें मुझे कुछ नहीं कहना है।

महोदय, बिहार को दो भागों में बांटा जाता है, उत्तर बिहार और दक्षिण बिहार। उत्तर बिहार को जोड़ने के लिए हाजीपुर से होते हुए एक राजेन्द्र सेतु पुल था, जो 1980 के दशक में बना था। उसके बाद उत्तर बिहार को जोड़ने के लिए करोड़ों रुपये की लागत से माननीय नरेन्द्र मोदी जी की सरकार में बक्सर गंगा ब्रिज बनकर तैयार हुआ है। महोदय, अंग्रेजों के ज़माने से ही सोन नदी पर एकमात्र कोईलवर पुल हुआ करता था। हमारे नरेन्द्र मोदी जी की सरकार आने के बाद वहां करोड़ों रुपये की लागत से कोईलवर का ब्रिज बनकर तैयार हुआ है, अगर वह कांग्रेसियों को नहीं दिखता है, तो यह हमारी प्रॉब्लम नहीं है। उन्हें अपने चश्मे का नंबर बदलवाने की ज़रूरत है।

महोदय, बेगूसराय को जोड़ने के लिए जो सिमरिया घाट है, जहां कुंभ की तरह अर्ध कुंभ का मेला लगता है, वहां राष्ट्रकवि रामधारी सिंह दिनकर जी की जन्मभूमि भी है। उनको जोड़ने के लिए सिर्फ एक राजेंद्र सेतु था, जो जर्जर स्थिति में था। अभी नरेन्द्र मोदी जी की सरकार में करोड़ों रुपये की लागत से मोकामा और बेगूसराय को जोड़ने के लिए — मोकामा से बेगूसराय पार करेंगे तो सीमांचल तक, नेपाल के बॉर्डर और बंगलादेश के बॉर्डर तक जाने के लिए ब्रिज बना है। अगर यह विपक्षियों को समझ में नहीं आता है कि यह बिहार का विकास है, तो इसमें मुझे कुछ नहीं कहना है।

महोदय, मैं अपने प्रधान मंत्री जी को साधुवाद और धन्यवाद देता हूं कि उन्होंने मखाना बोर्ड बनाने की घोषणा की है। महोदय, मखाना जितना खाने में स्वादिष्ट है, जितनी पौष्टिकता उस मखाने में है, उसकी खेती करना उतना ही कठिन और मुश्किल भरा काम होता है। आज 'मखाना बोर्ड' बन जाने से मिथिला के हमारे लाखों किसानों को, लाखों मज़दूरों को, लाखों अति पिछड़ों और लाखों दलित समुदाय के लोगों को, जो मज़दूरी करते हैं, जो खेती करते हैं, उन सबको पूर्ण लाभ मिलेगा।

उनको उनके मखाना की लागत का उचित मूल्य मिलने की वजह से उनकी मजदूरी बढ़ेगी, उनकी आय बढ़ेगी, इससे जो हमारे मखाने के किसान हैं, उनका विकास होगा। विपक्ष ने कहा कि यह क्यों नहीं दिया गया, तो आप 50 साल से थे, आप मखाना बोर्ड बना देते, आप लीची बोर्ड बना देते! आपको किसी ने नहीं रोका था। आखिर में जो भी दिया, वह नरेन्द्र मोदी जी ने ही

Contents Page

दिया। आपने बिहार को नक्सलवाद, उग्रवाद, जातिवाद दिया, इसके अलावा आपने कुछ नहीं दिया। सर, नरेन्द्र मोदी जी की सरकार ने बिहटा में शायद करोड़ों की लागत से, मैं एग्जेक्ट उसका मूल्य नहीं जानता हूं, लेकिन 600 बेड का ईएसआई हॉस्पिटल दिया। पटना, जो बिहार की राजधानी है, मुश्किल से वहां से 35 किलोमीटर पर है। आजादी के बाद से कोसी को कोई देखने वाला नहीं था। आज उस कोसी नदी पर कोसी महासेतु बना है, वह नरेन्द्र मोदी जी के कार्यकाल में बना है। अगर विपक्षियों को यह विकास नहीं दिखता है, तो उसके बारे में मुझे कुछ नहीं कहना है। इस बजट में माननीय वित्त मंत्री जी ने ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आप बहुत कुछ कह रहे हैं। आगे कहिए।

श्री शंभू शरण पटेल : सर, मैं गलत नहीं बोल रहा हूं। ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आप सही बोल रहे हैं, बोलते रहिए। आप बोलिए।

श्री शंभू शरण पटेल : सर, मेरा आग्रह है कि मेरा समय बढ़ा दिया जाए।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आप बोलिए। जितना समय मिला है, उसमें तो बोलिए।

श्री शंभू शरण पटेल : उपसभाध्यक्ष महोदय, माननीय प्रधान मंत्री जी ने, माननीय वित्त मंत्री जी ने इस बजट में मखाना बोर्ड के साथ-साथ पटना में आईआईटी देने का काम किया। मैं विपक्षियों से पूछना चाहता हूं कि उन्होंने पटना को आईआईटी देने का काम क्यों नहीं किया था? आज आईआईटी, पटना का विस्तारीकरण करने के लिए वहां का जो छात्रावास है, उसको डेवलप करने के लिए उन्होंने इस बजट में प्रावधान किया है, तो हमारे विपक्ष के साथियों को बुरा लगता है। आज भारत विश्व की पांचवीं सबसे बड़ी अर्थव्यवस्था बन गया है। अगर वे देख नहीं पाते हैं, तो यह उनका कसूर है। हमारे नरेन्द्र मोदी जी के कार्यकाल में बिहार के लिए पैकेज देने का कार्य किया गया है, मैं उसके बारे में संक्षिप्त में अपनी सरकार की दस वर्षों की उपलब्धियों को बताना चाहूंगा। नरेन्द्र मोदी जी की सरकार के नेतृत्व में पटना में दो एम्स, आईआईटी, पटना, बिहटा में ईएसआई हॉस्पिटल, कोईलवर पुल, बिहटा से हाईवे, मोकामा से बेगूसराय जोड़ने के लिए करोड़ों की लागत से पुल, सिमरिया घाट का पुल, पटना और हाजीपुर को जोड़ने के लिए उत्तर बिहार को जोड़ने के लिए तीन नए ब्रिज ...(**समय की घंटी**)... सर, मैंने अपने एमओएस से आग्रह किया है कि मुझे थोड़ा और समय दिया जाए। मैं पहली बार बजट पर बोल रहा हूं।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आप समाप्त करें।

श्री शंभू शरण पटेल : सर, मुझे पांच मिनट का समय और दे दीजिए।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आप समाप्त करें।

Contents Page

श्री शंभू शरण पटेल : सर, आप आगे किसी और भाषण में मेरा समय काट लीजिएगा। आप मुझे सिर्फ पांच मिनट बोलने दीजिए।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : यहां गुणा-भाग नहीं होता है। आप जल्दी अपना भाषण समाप्त कीजिए।

श्री शंभू शरण पटेल : सर, हमारे नरेन्द्र मोदी जी की सरकार ने गंगा ब्रिज पर चार नए पुल देने का काम किया है, जो उत्तर बिहार को जोड़ेगा। अगर यह सब विपक्ष को समझ में नहीं आता है, तो मैं कुछ नहीं कर सकता हूं। मैं आपसे पांच मिनट इसलिए मांग रहा हूं ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आप इतना कुछ कर रहे हैं।

श्री शंभू शरण पटेल : उन्होंने बिहार का बहुत अपमान किया है। एक काव्य के जरिए मैं अपने बिहार का बखान विपक्षियों को करना चाहता हूं। ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : वह आप अंत में काव्य के द्वारा ही कर दीजिए।

श्री शंभू शरण पटेल : जिस तरह से कांग्रेस और विपक्ष की पार्टियों के नेताओं ने बिहार का उपहास किया है, जिस आरजेडी और कांग्रेस ने मिलकर 50 वर्षों तक शासन करने के बाद भी हमारे बिहार को विनाश की ओर ढकेला था, उस बिहार के बारे स्पेशल पैकेज देकर माननीय प्रधान मंत्री जी ने उसको बढ़ाने का काम किया है, तो उन्होंने कहा कि यह बिहार का बजट है, बिहार का उपहास किया और आरजेडी वालों ने उसका सपोर्ट किया। मैं बताना चाहता हूं कि मैं क्या हूं और बिहार क्या है?

"हां, मैं बिहार हूं।
मैं जनक जननी सीता मईया की जन्म स्थली
पुनौरा धाम हूं, सीतामढ़ी हूं, हां मैं बिहार हूं।
हां, मैं बिहार हूं,
मर्यादा पुरुषोत्तम श्रीराम का ससुराल हूं, हां मैं बिहार हूं।
गुरु विश्वामित्र जी की धरती और भगवान प्रभु श्रीराम और
लक्ष्मण जी की पहली पाठशाला बक्सर हूं, हां मैं बिहार हूं।
भगवान गौतम बुद्ध की ज्ञानस्थली हूं, हां मैं बिहार हूं।
*दुनिया को अहिंसा और मानवता का पाठ पढ़ाने वाले"...(**व्यवधान**)...*

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, आप समाप्त करें।

Contents Page

श्री शंभू शरण पटेल : सर, एक मिनट, प्लीज़। ...*(**व्यवधान**)*...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, समाप्त कीजिए।

श्री शंभू शरण पटेल : सर, अभी मेरा 15 मिनट का समय पूरा नहीं हुआ है। आप मुझे बोलने दीजिए।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, आप अपना भाषण समाप्त कीजिए। ...(**व्यवधान**)...

श्री शंभू शरण पटेल : उपसभाध्यक्ष जी, मैं एक-दो मिनट में समाप्त कर दूंगा।

उपसभाध्यक्ष जी, बिना भेदभाव मानवता की रक्षा करने वाले सिख धर्म के दसवें धर्म गुरु, गुरु गोबिंद सिंह महाराज ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, आप अपना भाषण समाप्त कीजिए। ...(**व्यवधान**)...

श्री शंभू शरण पटेल : उपसभाध्यक्ष जी, ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, कृपया समाप्त कीजिए। ...(**व्यवधान**)... आपका समय तो वैसे भी समाप्त हो गया है। राजीव शुक्ल जी, आप अपना भाषण आरंभ कीजिए।

श्री राजीव शुक्ला (छत्तीसगढ़) **:** उपसभाध्यक्ष जी, बजट पर हो रही चर्चा में भाग लेने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद।

श्री शंभू शरण पटेल : उपसभाध्यक्ष जी, ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, आप विराजिए।

श्री राजीव शुक्ला : महोदय, मैं वित्त मंत्री महोदया, निर्मला सीतारमण जी को इस बात की बधाई देता हूं कि वे आठवाँ बजट पेश कर रही हैं। यह अपने आप में एक रिकॉर्ड है, इसके लिए मैं उन्हें बधाई देता हूं। ...(**व्यवधान**)...

श्री शंभू शरण पटेल : उपसभाध्यक्ष जी, बिहार के बारे में ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, बिहार के बारे में सब जानते हैं, आपका भाषण बहुत अच्छा था। आपका समय पूरा हो गया है, आप इधर ध्यान दीजिए। ...(**व्यवधान**)...

श्री राजीव शुक्ला : महोदय, बजट क्या है? मुझे ऐसा लगता है कि Budget is of the elections, by the elections and for the elections. यह चुनावी बजट है, यह 140 करोड़ भारतीयों का बजट नहीं है, यह भारत के भविष्य का बजट नहीं है, बल्कि यह उन राज्यों के लिए होता है, जहाँ या तो चुनाव हो रहे हों या होने वाले हों। ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : शायद इसीलिए one nation-one election का विषय चल रहा है।

श्री राजीव शुक्ला : महोदय, वह प्रैक्टिकल नहीं है। कैसे लागू करेंगे? जब तक पाँच साल तक हाउस डिज़ॉल्व न हो, जब तक उसका प्रोविज़न न हो, तब तक वह पॉसिबल नहीं है।

महोदय, मैं उदाहरण के लिए कहना चाहूंगा कि जैसे दिल्ली में चुनाव था, तो बजट में दिल्ली के बारे में घोषणा की गई है, बिहार में है, तो बिहार के बारे में घोषणा की गई है, लेकिन अगर बिहार की असलियत देखें - अखिलेश जी ने तो बताया है कि इसके पहले पाँच साल तक बिहार याद नहीं आया। ...(**व्यवधान**)...

श्री शंभू शरण पटेल : बिहार के बारे में ...(**व्यवधान**)...

श्री राजीव शुक्ला : महोदय, क्या आपको पता है कि बिहार की पर कैपिटा इन्कम सबसे कम है? यह 60 हज़ार रुपये है, जबकि बाकी राज्यों की 70 हज़ार रुपये हैं। ...(**व्यवधान**)... आप सुनिए। पटेल साहब, आप स्पेशल राज्य का दर्जा नहीं दिला पाए। कविता पढ़ने से कुछ नहीं होता है, स्पेशल राज्य का दर्जा दीजिए। ...(**व्यवधान**)... हमने कारण बताए हैं, आप दस साल से बैठे हैं, आप दर्जा दीजिए। ...(**व्यवधान**)...

श्री शंभू शरण पटेल : महोदय ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, आप बैठिए। ...(**व्यवधान**)...

श्री राजीव शुक्ला : महोदय, इस टाइम को मेरे टाइम में जोड़ दीजिए, जिससे अगर ये टोका-टाकी करेंगे, तो मेरा टाइम कम न हो। ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, आपको टाइम दे देंगे। ...(**व्यवधान**)...

श्री राजीव शुक्ला : महोदय, ये टोका-टाकी करेंगे, तो मेरा टाइम कम होगा। ...(**व्यवधान**)...

श्री शंभू शरण पटेल : महोदय ...(**व्यवधान**)...

Contents Page

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : पटेल जी, आप विराजिए। आप कृपया उन्हें बोलने दीजिए।

श्री राजीव शुक्ला : महोदय, अगर बिहार की असली मदद करनी है, तो वहाँ की पर कैपिटा इन्कम बढ़ाइए, प्रति व्यक्ति आय बढ़ाइए, जीडीपी में उसका योगदान ज्यादा कीजिए। ...(**व्यवधान**)... अगर आप ऐसा करेंगे, तो बिल्कुल ठीक नहीं है। क्या यह कोई तरीका है कि आप बोलते चले जा रहे हैं? जब आप बोल रहे थे, तब क्या हम बोले थे? ...(**व्यवधान**)...आप नंबर बढ़ाने का काम मत कीजिए। ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : पटेल जी, कृपया आप विराजिए। ...(**व्यवधान**)...

श्री राजीव शुक्ला : आप अपना एग्रेशन वहाँ पर दिखाइए। ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, आप विराजिए। ...(**व्यवधान**)... आप बैठ जाइए। ...(**व्यवधान**)...

श्री अनिल कुमार यादव मंदादी (तेलंगाना)**:** आप क्या बात कर रहे हैं? ...(**व्यवधान**)... आप किसकी धमकी दे रहे हैं? ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, कृपया बैठ जाइए। ...(**व्यवधान**)... आसन की बिना अनुमति के जो भी बोला गया है, वह अंकित नहीं किया जाएगा, सिर्फ राजीव शुक्ला जी बोलेंगे।

श्री राजीव शुक्ला : सर, उसका टाइम भी देख लीजिए।

This is not a fiscal policy; this is a political expediency. This is what I want to say. जब बेरोजगारी की बात आती है, तो हम पाते हैं कि 45 साल में सबसे ज्यादा बेरोजगारी दर बढ़ी है। यह CMIE के डेटा में कहा गया है। महोदय, यूथ, जो हमारी शक्ति होती थी - क्या आपको पता है कि इस देश की जो 60 प्रतिशत युवा शक्ति थी, उसके लिए सब जगह पर कहा जाता था कि भारत सबसे यंग देश है, भारत सबसे नौजवान देश है? लेकिन आज वह नौजवान कहाँ है? वह नौजवान आज गाँव में बैठा हुआ है। क्योंकि कोरोना के बाद जब वह गया, तो वापस लौटकर नहीं आया। आप देख लीजिए कि पंजाब में न कृषि के लिए मजदूर उपलब्ध हैं, न गुजरात के सूरत में जो डायमंड इंडस्ट्री है, उसके लिए मजदूर उपलब्ध हैं और न मैन्युफैक्चरिंग के लिए मजदूर उपलब्ध हैं।

मुंबई में हमारी लेबर कॉस्ट इतनी ज्यादा बढ़ गई है कि उससे मैन्युफैक्चरिंग सेक्टर सफर कर रहा है। इससे कॉस्ट ऑफ प्रोडक्शन भी बढ़ जाता है, इसलिए अल्टीमेटली हमारा एक्सपोर्ट सफर करता है। इस मामले में चीन, वियतनाम, इंडोनेशिया, ये आगे निकल जाते हैं। हम अपनी युवा शक्ति को कैसे वापस मैन्युफैक्चरिंग में ले जाएं, उन्हें छोटे-छोटे कल-कारखानों, उद्योगों में भेज सकें, यह होना चाहिए। जो हमारी युवा शक्ति बेकार बैठी है, निश्चित रूप से, हमें उसे कार्य देना चाहिए और रियल स्टेट सेक्टर और सब जगह पर उन्हें मौका देना चाहिए। अब मनरेगा का

Contents Page

एलोकेशन 33 परसेंट कम कर दिया गया है, जबकि गाँव में यह रोजगार का एकमात्र साधन है। वहाँ इसी से लोगों को रोजगार मिलता है और इसी से लोगों का पेट पलता है, लेकिन यह उस समय की मनमोहन सिंह सरकार की योजना थी। मैं माननीय वित्त मंत्री जी से जानना चाहता हूँ कि उसका 33 परसेंट एलोकेशन क्यों कम हुआ है? वह एक ऐसी स्कीम है, जो निश्चित रूप से ग्रामीणों को कर्ज से निकालती है, क्योंकि तमाम ग्रामीण कर्ज में डूबे हुए हैं और उन्हें इससे मदद पहुंचती है।

वेल्थ डिस्पेरिटी - एक प्रतिशत लोगों के पास 40 प्रतिशत धन है। यह जो accumulation of money है, इसका जितना ज्यादा विकेंद्रीकरण होगा, जितना लोगों में जाएगा, उतना अच्छा है। यह तभी हो सकता है, जब आप सबको अवसर मुहैया कराएं और उन्हें मौका दें। हमारी वित्त मंत्री जी से यह माँग है कि यह जो पूंजी का केंद्रीयकरण हो रहा है, वह रुकना चाहिए।

महंगाई के रिकॉर्ड के बारे में तो आपसे कहने की जरूरत ही नहीं है कि इसमें कितना बुरा हाल है। हर चीज महंगी है। पेट्रोल-डीजल तो छोड़ दीजिए, इसके अलावा खाने-पीने की सारी चीज बेइंतहा महंगी हैं। रिटेल इन्फ्लेशन 5.7 प्रतिशत है, जबकि लोगों की जो वेजेज़ बढ़ी है, वह 0.8 परसेंट से 5 परसेंट तक बढ़ी है। यह जो दोनों का गैप है, इसमें से लोगों को कैसे राहत मिलेगी, क्योंकि अगर महंगाई पर काबू नहीं किया गया -- यह वादा था कि महंगाई पर काबू करेंगे, लेकिन दाल हो, सब्जी हो, तेल हो, जितनी भी खाने-पीने की चीज़ें हैं या कपड़ा इत्यादि हैं, हर चीज़ इतनी महंगी होती जा रही है कि उस महंगाई पर काबू नहीं हो पा रहा है, जिसके लिए सरकार को प्रयास करना चाहिए। हिडन टैक्स भी एक तरह से महंगाई है। आप आय कर में जितनी भी छूट देते हैं, दूसरे करों में छूट देते हैं, उसका भुगतान लोगों को महंगाई के जरिए करना पड़ता है। वह उतना बढ़ जाता है, तो उसका दाम देना पड़ता है। यह एक बहुत बड़ी समस्या है।

अब मैं फ्लैगशिप स्कीम पर आता हूँ। मैं योजना मंत्री भी था। प्रधान मंत्री आवास योजना के 25 प्रतिशत फंड यूटिलाइज ही नहीं हुए, उनका इस्तेमाल ही नहीं हो पाया। 2022 तक हरेक को छत देने का जो वादा था, वह नहीं पूरा हुआ। वादा तो लाल किले की प्राचीर से किया गया था, लेकिन आज तक वह वादा नहीं पूरा हुआ। ...(**व्यवधान**)... चार करोड़ तो हो सकता है, लेकिन 140 करोड़ लोगों के देश में चार करोड़ से क्या फर्क पड़ने वाला है? जो प्रधान मंत्री ग्राम सड़क योजना है, उसमें एक्सपर्ट्स के सर्वे में बताया गया है कि 21 परसेंट रोड्स संतोषजनक स्थिति में नहीं पाए गए हैं। इसका मतलब कि उनके रख-रखाव, maintenance और बनाने की क्वालिटी पर भी हमें ध्यान देना होगा, क्योंकि इससे बहुत बड़ा नुकसान है। अगर ग्रामीण सड़कें इस तरह से बनीं, तो हमें इसका बहुत भारी नुकसान होगा। ग्रामीण कौशल योजना - 2,369 ट्रेनिंग सेंटर्स के लिए पैसे दिए गए, उन्हें बनाया गया, लेकिन काम सिर्फ 629 कर रहे हैं। यह भी एक बहुत बड़ा फेलियर है, यह स्कीम बहुत बड़ी फ्लॉप हुई है। फसल बीमा योजना में धन घटता चला जा रहा है। पहले किसानों को 29,000 करोड़ दिया जाता था, अब 16,000 करोड़ रह गया है। सर, एजुकेशन के बजट की बात करते हैं। देश में सबसे जरूरी तो शिक्षा है। अगर हमने युवाओं को नहीं पढ़ाया, आज की जेनरेशन को नहीं पढ़ाया, इस पीढ़ी को नहीं पढ़ाया, तो आगे कैसे तरक्की करेंगे। डॉक्टर्स, इंजीनियर विदेश में कैसे नाम करेंगे। जीडीपी का सिर्फ चार परसेंट बजट एजुकेशन के लिए है। मेरे ख्याल से शिक्षा के लिए यह बहुत कम अमाउंट है। इसे बढ़ाना चाहिए। इससे कुछ होने वाला नहीं है। वित्त मंत्री जी को इस तरफ भी ध्यान देना होगा। पब्लिक हेल्थ केयर सबसे इम्पॉर्टेंट है। कोविड हुआ, तो कोविड के समय में लोगों को समझ में आया कि हमारे अस्पताल, हमारे

Contents Page

equipments, हमारी दवाएं, यह सब बहुत बढ़िया होना चाहिए। देश में उस समय व्यक्ति के पास कितना भी पैसा था, उसके हाथ में कुछ नहीं रह गया था।

लोग एक-एक ऑक्सीजन के सिलेंडर के लिए लाखों रुपये देने को तैयार थे, लेकिन वह नहीं मिल रहा था, तो उस समय लोगों की समझ में आया कि हमारा पब्लिक हैल्थ केयर सिस्टम कितना मजबूत होना चाहिए। यह दुख की बात है कि उसके लिए बजट में प्रावधान 2 परसेंट से नीचे है। यह बहुत ज्यादा होना चाहिए, क्योंकि एक बहुत इम्पॉर्टेंट चीज़ है। पब्लिक हेल्थ केयर के लिए एक लंबा चौड़ा बजट दिया जाना चाहिए। हम कोरोना से भी सबक नहीं ले पाए और इसके लिए बजट 2 परसेंट से नीचे ही है।

आरएंडडी का बजट - शोध सबसे इम्पॉर्टेंट चीज़ है, अगर हम शोध नहीं करेंगे, नई-नई चीजें नहीं निकालेंगे और पश्चिमी देशों के भरोसे रहेंगे, तो हम प्रगति नहीं कर सकते हैं। अगर हम शोध नहीं करेंगे, तो विकसित भारत नहीं बन सकता है। हमें रिसर्च पर सबसे ज्यादा खर्च करना चाहिए। इस पर चीन 2.4 प्रतिशत खर्च करता है। दक्षिण कोरिया जैसा देश भी 4.5 प्रतिशत खर्च करता है, लेकिन हम इस पर 0.7 परसेंट खर्च करते हैं, जो कुछ भी नहीं है, बिल्कुल मूंगफली के बराबर है। सरकार को इस तरफ भी देखना होगा। यह एक बहुत इम्पॉर्टेंट चीज़ है। एक बात का जिक्र आज सुबह सोनिया जी ने किया कि जो फूड फॉर सिक्योरिटी है, जिसके जरिए लोगों को गांव में मुफ्त राशन वगैरह दिया जा रहा है, वह मनमोहन सिंह सरकार की योजना थी, कांग्रेस सरकार की योजना थी। अच्छा है कि उसको लागू किया गया, लेकिन 2011 का हमारा जो सेंसस था, जो जनगणना थी, वह उसके आधार पर था। इससे कम से कम 5 करोड़ लोग वंचित हैं। जनगणना कराई जानी चाहिए और वंचित लोगों को इसका लाभ मिले, तो बहुत अच्छा होगा। यह बात आज सोनिया जी ने सुबह उठाई थी, मैं भी इसे दोबारा इसमें रखना चाहता हूं। एक बड़े अर्थशास्त्री हैं - रुचिर शर्मा। अभी हाल में उनकी पुस्तक आई है और उन्होंने कहा भी है कि इस देश में उद्यमियों, उद्योगों और व्यापार को जो छूट मिलनी चाहिए, जो फ्रीडम मिलनी चाहिए, वह नहीं मिल रही है, क्योंकि उनके ऊपर सरकारी एजेंसियों का इतना दबाव है कि वह आदमी चाहे जीएसटी देने वाला हो, चाहे इनकम टैक्स देने वाला हो, चाहे अन्य कोई हो, उसे ईज़ ऑफ बिजनेस, व्यापार में आसानी नहीं लग रही। इस बात को दोनों तरफ के लोग अनुभव करते हैं कि व्यापार में सब डरे रहते हैं। इसीलिए आप देखेंगे कि कम से कम एक लाख उद्यमी और व्यापारी नागरिकता छोड़ चुके हैं और हजारों लोग भारत छोड़कर दुबई और अन्य जगहों पर जाकर बस गए हैं। जब एक उद्यमी जाता है, तो लाखों लोगों का नुकसान होता है, क्योंकि वह बहुत लोगों को रोजगार देता है। अगर वह चला जाता है, तो रोजगार चला जाता है। वह विदेशों में जाकर रोजगार ले रहा है और वहां के लोगों को रोजगार दे रहा है। यहां वह सरकारी एजेंसियों से इतना डरा हुआ है कि वह यहां से भाग जाता है। बिजनेस की फ्रीडम और इकोनॉमिक फ्रीडम होनी चाहिए। यह बात रुचिर शर्मा ने भारत के लिए अपनी बुक में वर्ल्डवाइड कही है।

इन्होंने एयर फेयर का भी जिक्र किया कि किस तरह से विमानों के किराए वगैरह पर नियंत्रण होना चाहिए। मैं भी इस बात को मानता हूं। यह ठीक है कि आज कोई सरकारी एयरलाइंस नहीं रही, सारी एयरलाइंस प्राइवेटाइज हो गई हैं, लेकिन इस संबंध में सिविल एविएशन मिनिस्ट्री को ध्यान देना चाहिए कि अनाप-शनाप किराया न लिया जाए और कुछ इस तरह की व्यवस्था करें, ताकि लोगों को उसका लाभ मिल सके।

एक बहुत बड़ी चीज है - डॉलर के मुकाबले रुपए की गिरती स्थिति। आपको पता है कि आदरणीय मोदी जी ने मनमोहन सिंह जी का कितना मजाक बनाया था कि रुपये की ऐसी स्थिति

है कि वह प्रधान मंत्री की उम्र पार कर गया है, लेकिन आज क्या स्थिति है? आज यह 87, 88 रुपये पर पहुंच गया है और किसी भी समय 90 रुपये पर भी पहुंच सकता है। यह मजाक का विषय नहीं है। जिस तरह से रुपए की स्थिति गिर रही है, यह हमारे लिए चिंता का विषय है, क्योंकि हमारा एक्सपोर्ट नीचे जा रहा है और फॉरेन इन्वेस्टमेंट भी लोग निकालकर ले जा रहे हैं। हमारी स्थिति ऐसी हो गई है कि हमारा जो विदेशी मुद्रा भंडार है, फॉरेक्स रिजर्व है, वह बिलियंस ऑफ डॉलर में गिर रहा है। रुपए में गिरावट को रोकने के लिए आपको काफी पैसा डालना पड़ता है। वह बिलियन डॉलर्स हमारे फॉरेक्स रिजर्व से, जो विदेशी मुंद्रा भंडार है, उससे कम होता चला जा रहा है। हमें इस तरफ भी ध्यान देना पड़ेगा कि रुपया कैसे मजबूत रहे। यह ठीक है कि आप यह करते हैं, उससे एक्सपोर्ट को प्रमोशन मिलेगा, लेकिन आज की स्थिति में हमारा एक्सपोर्ट तो डाउन जा रहा है। उसमें वह स्थिति नहीं रह गई है।

जीएसटी के संबंध में आप भी जानते हैं। राजस्थान आदि जगह में भी देखते हैं। जब यह कर आया था, तो लोगों को लगा था कि बहुत बड़ी आजादी मिलेगी। इसीलिए 1947 की तरह, आपको याद होगा कि सेंट्रल हॉल में फंक्शन किया गया था कि आज कर से आजादी मिली है, देश आजाद हुआ है, लेकिन जीएसटी से हर व्यापारी परेशान है, हर उद्योगपति परेशान है, छोटे-छोटे उद्योग वाले परेशान हैं, दुकानदार परेशान हैं। जीएसटी के लोग उनको बहुत तंग करते हैं और अनाप-शनाप जीएसटी लगा देते हैं। उसका वह प्रावधान तो सबसे खराब है कि आप सरकार में कोई काम करते हैं, तो जिस दिन आपने बिल रेज किया, जिस दिन बिल लगाया, उस दिन ही वे जीएसटी काट लेते हैं और गवर्नमेंट से पेमेंट साल भर बाद आता है।

7.00 P.M.

आप सोचिए कि आदमी को लोन ले-ले कर जीएसटी देना पड़ रहा है। इस चीज पर भी माननीया वित्त मंत्री जी को ध्यान देना चाहिए। मैं सुझाव सिर्फ इसलिए दे रहा हूँ कि कैसे वे इससे राहत दे सकें और इस समस्या का समाधान हो सके।

सर, इलेक्टोरल बॉन्ड्स के ऊपर चुनावी चंदे को लेकर सुप्रीम कोर्ट का जजमेंट आया था। आज तक न उस पर चर्चा हुई और न ही उस पर कोई बात हो रही है। उस मामले में सरकार को व्हाइट पेपर लाना चाहिए और सुप्रीम कोर्ट ने जो कहा था, उस तरह से सारी बातें और तथ्य जनता के सामने रखनी चाहिए, जो हम नहीं रख पा रहे हैं।

अगर हम जीएसटी के मामले में कहें, माननीया वित्त मंत्री जी यहाँ नहीं है, तो अब जैसे पॉपकॉर्न को लेकर जो प्रावधान है, जो मक्के की चीज है, पॉपकॉर्न के बारे में आप देखिए कि वे कह रही हैं कि जो नमकीन पॉपकार्न है, उस पर 5 परसेंट जीएसटी और जो मीठा पॉपकार्न है, उस पर 18 परसेंट जीएसटी लगेगा। लोगों की समझ में ही नहीं आ रहा है कि पॉपकॉर्न पर दो जीएसटी कैसे हो सकते हैं! इसको तो आम लोग खाते हैं। सब जगह आज के युवा, बच्चे, सारे लोग, चाहे स्कूल के हों, कॉलेज के हों, सब पॉपकार्न खाते हैं। इस बात का कितना मजाक उड़ता है! यह देखना चाहिए कि आप पैरिटी, समानता कैसे लाएँ। अगर आप एक ही प्रोडक्ट पर दो जीएसटी उतने फर्क के साथ लगाएँगी, तो उसका बहुत ज्यादा फर्क पड़ता है।

कुल मिला कर मैं यही कहूँगा कि यह बजट युवा, किसान, महिलाओं, व्यापारी और बेरोजगारों के लिए नहीं है, बल्कि बैलेट बॉक्स और वोट बैंक के लिए है। बहुत-बहुत धन्यवाद।

Contents Page

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : धन्यवाद, शुक्ला जी। Next speaker, Shri Manas Ranjan Mangaraj to speak in Odia. You have three minutes' time.

SHRI MANAS RANJAN MANGARAJ (Odisha): [&] "There is a proverb in Odia— *"Speech is admirable if one knows how to speak it well."* This implies that even the most insignificant things can gain attention and can be popularized if you master in the art of distorting it. The 2025-26 Budget, presented by the Finance Minister in Parliament, is similarly a collection of minor and insignificant provisions. There is no inconsistency in calling this Budget a *"Bihar Budget"* instead of a Budget for the entire country. The Finance Minister seems to have forgotten that India comprises many other States and Union Territories besides Bihar.

We are not against providing special grants and assistance to any State. However, in a federal structure, states like Odisha are equally entitled to such benefits. The Finance Minister spoke about Bihar alone for three minutes out of her 77-minute speech, mentioning the State nine times. But are other States—Odisha, West Bengal, Telangana, Tamil Nadu, Kerala, and Maharashtra—not part of India? Six months ago, in the 2024 budget, Bihar was granted a special assistance package of ₹59,000 crore. Andhra Pradesh received a special package for Polavaram. However, Odisha received nothing then, and once again, nothing has been announced for the state in this budget.

The BJD, under former Chief Minister Naveen Patnaik, has been demanding special category status for disaster-prone Odisha. Yet, Odisha neither enjoys this status nor receives special assistance. Revenue generated from Odisha's mineral resources is being utilized in other States. Odisha's coal powers the nation, but despite the Central Government collecting ₹10,000 crore annually from Odisha under the *Green Cess*, not a single penny is allocated for the development of coal mining-affected areas in the State.

The Union Budget makes no significant provisions for agricultural production, income growth, rural employment, nutritional assistance, inflation control, or debt relief for farmers. The Government has remained silent on farmers' long-standing demand for a legal guarantee on minimum support prices (MSP) for crops. The increase in the KCC loan limit from ₹3 lakh to ₹5 lakh appears to be aimed more at sustaining the corporate sector's sale of expensive agricultural goods rather than genuinely boosting economic growth.

[&] English translation of the original speech delivered in Odia.

Contents Page

The Rural Development budget has increased by just ₹1 crore compared to the previous year. For agriculture and allied sectors, the increase is merely ₹20,000 crore. Ironically, the food subsidy has been reduced from ₹2.5 lakh crore in the last budget to ₹2.3 lakh crore this year. How can such a budget benefit the people?

The Central Government's contribution to the monthly allowance for crores of elderly, widows, and disabled individuals has remained stagnant at ₹200 since 2006. It is regrettable that this Budget offers no increase in that amount.

While the Government dreams of a five trillion dollar economy, the rupee has hit an all-time low. At the time of independence, the value of the rupee and the dollar were nearly the same; today, the exchange rate has touched ₹88 per dollar. India's ranking on the *Happiness Index* continues to decline, and the strength of the Indian passport weakens each year. What kind of growth is this?

The Finance Minister announced tax exemptions for individuals earning up to ₹12 lakh. However, when employment opportunities remain elusive, such a rebate is merely pleasing to the ears—it offers little real benefit to the youth."

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, आप समाप्त करें। आपका समय समाप्त हुआ। माननीय सदस्य, वैसे भी संसदीय परंपरा में पढ़ना allowed नहीं है, पर मैंने आपको allow कर रखा है। आप कृपया बैठ जाएँ, आपका भाषण समाप्त हुआ।

SHRI MANAS RANJAN MANGARAJ : Thank you, Sir.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : धन्यवाद। श्री संजय कुमार झा।

श्री संजय कुमार झा (बिहार) : आदरणीय उपसभाध्यक्ष महोदय, मैं आपको धन्यवाद देता हूं कि आपने मुझे इस बजट पर बोलने का मौका दिया है।

महोदय, मैं सिर्फ दो-तीन विषय आपके सामने रखना चाहता हूं। एक तो आदरणीया वित्त मंत्री जी ने कर में जो छूट दिया, उससे निश्चित रूप से 1,75,000 करदाताओं को फायदा होगा और उन्होंने जो एक लाख करोड़ रुपये छोड़े हैं, यह उन लोगों की बचत होगी। हमारे एक साथी यहाँ पर यह अपेक्षा करते हुए ठीक ही बोल रहे थे कि जब लोगों का वह पैसा मार्केट में जाएगा, तो यह consumption में, saving में और investment में काम आएगा। जब आप मार्केट में जाकर पैसा खर्च करते हैं, तो उसके बाद वह chain develop होता है। इससे productivity भी होगी, manufacturing भी होगी और मार्केट भी चलेगा। वह यहीं पर खर्च करे, यह अपेक्षा जरूर की गई होगी। उसी तरह मैं TDS, TCS देख रहा था। आजकल हम लोग देखते हैं कि जो इनकम टैक्स रिफंड है, वह एक दिन में, दो दिन में आ जाता है, 48 घंटे में आ जाता है। उसे faceless कर दिया गया है और इसमें टेक्नोलॉजी को use किया गया है। इन सब चीजों से परिस्थितियाँ काफी बदली हैं।

Contents Page

मैं एक और क्षेत्र की बात करना चाहता हूँ। हमारे मंत्री माँझी जी यहां बैठे हुए हैं। इनके MSMEs में भी बहुत सारे issues को address किया गया है, जिसमें credit access regulatory simplification है, physical and digital infrastructure में सुधार के लिए काम किया गया है और यह देश एक manufacturing hub बने, global manufacturing hub बने, उस पर काम किया गया है। इस बजट में एक बहुत महत्वपूर्ण बात यह है कि दलहन में आत्मनिर्भरता के लिए 6 साल का मिशन लॉन्च किया गया है और अगले 4 सालों तक किसानों से दलहन की केंद्रीय खरीद की जाएगी। बिहार जैसे प्रदेश में, जहां मोकामा टाल वगैरह में दलहन की खेती होती है, वहाँ निश्चित रूप से दलहन के उत्पादन बढ़ने से इसका लाभ मिलेगा।

एग्रीकल्चर सेक्टर में एक और काम यह किया गया है कि जो 100 low productivity वाले जिले हैं, उनको adopt करने का काम किया गया है। ऐसे 100 districts को चुना गया है, जहां उपज कम होती है। वहाँ crop diversification करके, production बढ़ाने हेतु उनको चुना गया है। उसी तरह से किसान क्रेडिट कार्ड के लिए सीमा को 3 लाख से बढ़ाकर 5 लाख किया गया है। पीएम स्वनिधि योजना का नवीकरण किया गया है, जिसमें street vendors को 30,000 की सीमा में UPI linked credit card और बैंक लोन मिलेगा। जो gig workers है, जो ऊबर, ओला, जोमैटो आदि में काम करते हैं, उनकी संख्या करीब 1 करोड़ है। उनको आयुष्मान भारत और हेल्थ इंश्योरेंस के तहत अन्य सामाजिक सुरक्षा योजनाओं का लाभ का मिले, इसका प्रावधान इस बजट में किया गया है।

हम लोग देखते हैं कि अभी कोरोना हुआ, यूक्रेन में वॉर हुआ। वहाँ हमारे बहुत सारे स्टूडेंट्स मेडिकल की पढ़ाई करने गए हुए थे। यहाँ इसकी बहुत डिमांड है, इसलिए मेडिकल स्टूडेंट्स के लिए अगले 1 साल में 10,000 और अगले 5 सालों में 75,000 सीट्स बढ़ाने की बात इस बजट में आई है। उसी तरह urban infrastructure के लिए जो challanges हैं, उनके लिए स्पेशल फंड दिया गया है। इस बार तो दिल्ली के चुनाव में हम लोग देख रहे थे कि दिल्ली की कॉलोनियों में रोड और पानी का किस तरह का हाल था। उस चीज के लिए पूरे देश के लिए प्रावधान किया गया है। उसी तरह जहाँ तक मुझे मालूम है, nuclear energy के लिए भी सरकार ने 20,000 करोड़ का बजट दिया है।

महोदय, मैं एक बात यह कहूंगा कि बजट में जो जनरल चीजें हाईलाइट करने वाली थीं, उनके लिए मैं धन्यवाद देना चाहता हूं। अभी कांग्रेस के हमारे एक साथी बता रहे थे कि बिहार को historically neglect किया गया। महोदय, जब झारखंड भी बिहार के साथ था, तब freight equalisation था। झारखंड के सारे मिनरल्स पूरे देश में जाते थे, लेकिन उसका कोई भी advantage बिहार को नहीं मिला। बिहार की हमेशा यह डिमांड रही, जोकि एक सही बात है कि उसे विशेष राज्य का दर्जा मिले। लेकिन फाइनेंस कमीशन ने यह बात खत्म कर दी और हमारी पार्टी तथा हमारे नेता, नीतीश कुमार जी ने कहा कि अगर बिहार को विशेष राज्य का दर्जा नहीं मिलता है, तो बिहार को विशेष पैकेज मिले। हम आदरणीय प्रधान मंत्री नरेन्द्र मोदी जी को धन्यवाद देना चाहते हैं कि उन्होंने पिछले बजट में भी बिहार के flood को address किया, जबकि पहले वह कभी address नहीं हुआ था और वहाँ कोसी का flood आता रहा। मैं जिस एरिया से आता हूँ, वह मिथिला एरिया है। वहाँ हम हर साल flood देखते रहे।

Contents Page

हमेशा यह होता था कि नेपाल में हाईडैम बन रहा है, लेकिन पहली बार भारत सरकार ने नॉर्थ-बिहार के मिथिला के फ्लड को भी एड्रेस किया है। आज मखाना की चर्चा दुनिया में हो रही है, जबकि मखाना का प्रोडक्शन तो हमेशा से होता रहा है, लेकिन पहली बार वहाँ मखाना बोर्ड बनेगा। मखाना की उत्पादन बिहार में होता था, लेकिन उसकी पैकेजिंग बेंगलुरु में होती थी। अब वहाँ पर ही पैकेजिंग होगी, मार्केट लिंकेज होगा। दरभंगा में एयरपोर्ट है और पूर्णिया में भी एयरपोर्ट शुरू होने वाला है, उसके माध्यम से कार्गो की व्यवस्था होगी। इससे वहां के लोगों के पॉकेट में पैसा आएगा। इसी तरह से बिहार के लिए और एक बड़ा अनाउंसमेंट हुआ है। पूरी दुनिया बिहार का diaspora है और खास करके गल्फ कंट्रीज वगैरह में वहां के लोग रहते हैं, लेकिन एक इंटरनेशनल फ्लाइट बिहार से नहीं चलती है। वित्त मंत्री जी ने तीन ग्रीनफील्ड एयरपोर्ट्स की जो घोषणा की है, उनमें से एक ग्रीनफील्ड एयरपोर्ट, जो इंटरनेशनल एयरपोर्ट होगा, वह पटना के बगल में होगा। वह एयरपोर्ट बनने से निश्चित रूप से इंटरनेशनल फ्लाइट भी बिहार से जानी शुरू हो जाएगी। मुझे लगता है कि एक जो सबसे बड़ा अनाउंसमेंट हुआ है, वह वेस्टर्न कोसी योजना का है। 1972 से उसका डीपीआर बन कर प्रोजेक्ट चल रहा था, 53 साल, हम लोग तो पैदा ही हुए थे। पूरे उत्तर बिहार की सिंचाई को लेकर वेस्टर्न कोसी योजना बनी थी, लेकिन वह आज तक कंप्लीट नहीं हुआ। हम वित्त मंत्री महोदया को धन्यवाद देना चाहते हैं कि उन्होंने अपने भाषण में मिथिला का भी नाम लिया और वेस्टर्न कोसी प्रोजेक्ट को भारत सरकार सैंक्शन करके उस पर काम करना शुरू करेगी। सबसे बड़ी बात यह है कि इस बार के बजट में वे खुद भी मधुबनी पेंटिंग की साड़ी पहन कर आईं। कम-से-कम उस पेंटिंग से जुड़े हुए मिथिला के जो लोग हैं, जो देश और दुनिया में हैं, उन सबके लिए यह एक प्रतिष्ठा की बात हुई कि वित्त मंत्री जी ने जब अपना बजट पढ़ा, तो उसमें इसका ध्यान रखा। मुझे लगता है कि बिहार कभी भी फोकस में नहीं आया। अभी हम देख रहे थे कि बिहार में चार एग्रीकल्चर रोड मैप में काम हुआ है और कृषि में वहां पर रिवॉल्यूशन आया है। अभी सब्जी के उत्पादन में बिहार देश में चौथे नंबर पर आया है। बहुत सारा काम बिहार में पिछले 17, 18, 19 सालों में हुआ है। बिहार टेक ऑफ स्टेज में है। जो डेटा यहां पढ़ा जा रहा था, वह सही है कि ये प्रॉब्लम्स हैं, लेकिन हम लोगों ने कांग्रेस और आरजेडी से जो inherit किया, उसको भी ध्यान रखना चाहिए। यह भी देखना चाहिए कि हम लोग शुरू कहां से किए थे। हम लोगों को बिहार में क्या मिला था, जब हम लोग सरकार में आए थे। आज हम लोग कहां से कहां ट्रेवल किए। बिहार टेक ऑफ स्टेज में है। पहली बार बिहार भी डबल इंजन का मजा ले रहा है। केन्द्र का जो विशेष ध्यान बिहार के ऊपर है, उससे हम लोगों को लगता है कि निश्चित रूप से अगले 5 साल में बिहार भी टॉप टेन स्टेट में आएगा। दोनों बजट, पिछला बजट भी और इस बार के बजट में भी केंद्र सरकार का और आदरणीय प्रधान मंत्री नरेन्द्र मोदी जी का पूर्वोदय का एक परिकल्पना है कि जब तक पूरब के स्टेट्स मेन लिंक में नहीं आएंगे, तब तक विकसित भारत का जो सपना है, वह पूरा नहीं हो पाएगा। उनका बिहार पर जो विशेष ध्यान गया है, इससे निश्चित रूप से आने वाले समय में, बिहार के लोग वैसे भी मेहनती हैं, बिहार भी टॉप टेन स्टेट में आएगा। महोदय, आपने मुझे अपनी बात रखने का मौका दिया, इसके लिए मैं आपका बहुत आभार व्यक्त करता हूँ।

Contents Page

SHRI SUJEET KUMAR (Odisha): Sir, I genuinely believe that this is a visionary, historic, forward-looking and futuristic Budget. These are not empty, vague words. I will justify over the next 10-12 minutes why I believe so. Hon. Finance Minister has focused on women, youth and other marginalized groups by removing barriers to credit, technologies, skilling and other things. I compliment her and hon. Prime Minister for laying the road map for a five trillion dollar economy. Some of the hon. Members who spoke previously kept on harping, 'कैसे बनेगा 5 ट्रिलियन डॉलर की इकोनॉमी'। This is basic common sense. With a base of 4 trillion dollar economy, if you grow at 6.4 per cent which we are doing today, then, over 3-4 years, we will, definitely, become a 5 trillion dollar economy. And by 2047, we will become a 30 trillion dollar economy and *Viksit Bharat*.

Sir, reference was made to a particular railway project - Khurda- Balangir Railway Line. But conveniently, what was not mentioned was that the project started in 1974. सर, उस समय मेरा जन्म भी नहीं हुआ था और उस समय अश्विनी वैष्णव जी भी रेल मंत्री नहीं थे, वे तो 2021 में रेल मंत्री बने हैं तथा प्रधान मंत्री भी नरेन्द्र मोदी जी नहीं थे, वे तो 2014 में प्रधान मंत्री बने हैं। मैं यह पूछना चाहता हूँ कि यह 40 सालों तक क्यों नहीं बना?

Sir, today, almost 256 kilometres of that particular railway line of 304 kilometres is complete. वह 80 परसेंट से ज्यादा कम्प्लीट हो चुकी है, जो इस सदन में बताया नहीं गया है। Sir, one incorrect statement was also made that the allocation for Odisha railway in the Budget has reduced over the last year. It is incorrect. This year, the Budget allocation for Odisha railway is Rs. 10,600 crore; in the last financial year, 2024-25, it was Rs.10,536 crore. सर, यह दो साल का बच्चा भी बता देगा कि 600 मैथेमैटिक्स में 536 से ज्यादा होता है। But this incorrect statement was made just for cheap publicity.

Sir, now, I will come to the substantial part of the Budget. No Member has spoken about sports. I believe that every one of us will be interested in sports. At Rs. 3,794 crore, this is the highest ever allocation to sports and we must compliment the hon. Finance Minister for this. She has never got a due, which shows that she has been focusing on sports. When Prime Minister Modiji talks about hosting or aspiring to host the Olympics in 2036, we need to focus on sports and we need to allocate more. Actually, I would request hon. Finance Minister to allocate, at least, Rs. 10,000 crore to sports. One data is pertinent here. I do not want to make this a 2013-14 *versus* 2025-26 thing, but this is interesting. An amount of only Rs.1,219 crore ही वर्ष 2013-14 में sports के लिए allocate किया गया था, जो इस बार 3,800 करोड़ के आसपास है, almost 3.1 times. This should be remembered. I will urge the Government to nudge the private sector to invest in sports as it is done in other countries. सर, यहां पर प्राइवेट सेक्टर sports में खर्च नहीं करता है। The Government should motivate them to spend. Then comes green growth. In this august House, there are many Members,

Contents Page

including Shri Jairam Ramesh and other Members, who are passionate about climate change, environment and sustainability issues. But the hon. Prime Minister has walked the talk by hiking the Budget for MNRE from BE of Rs. 19,100 crore in last year to Rs. 25,600 crore; it is a hike of almost 39 per cent. सर, बोलना एक बात है, लेकिन करके दिखाना दूसरी बात है। Renewable Energy Department को 25,600 करोड़ की लागत से 40 परसेंट hike किया गया है।

Sir, then, there is the Pradhan Mantri Surya Ghar Muft Bijli Yojana. Imagine one crore household getting free electricity, up to 300 units through this! This is going to save them almost Rs. 15,000 to Rs. 18,000 annually. उनकी साल की 15,000 रुपये से लेकर 18,000 रुपये की बचत हो रही है from this Pradhan Mantri Surya Ghar Muft Bijli Yojana. Then there is the National Green Hydrogen Mission. Again, it is something related to sustainability and green growth. The Budget has been hiked from Rs. 300 crore at RE last year to Rs. 600 crore in BE of this year.

सर, वित्त मंत्री जी ने EV के बारे में बात की। Basic customs duty on EV components has been brought down so that EVs become cheaper and affordable to a large section of people. Then comes R&D. This is the sixth time I am speaking on the Budget from 2020 and every time मैं R&D की बात करता हूँ। At 0.75 per cent of our GDP, we are one of the worst spenders on R&D in the world. सर, मैं यहां पर comparable numbers दूंगा। चाइना का खर्च 2.2 है, यूएस 3.2 खर्च करता है, साउथ कोरिया 4.5 खर्च करता है, Israel spends 5.6 per cent of its GDP on R&D, जबकि हम लोग दुनिया में सबसे कम खर्च करते हैं। World average is 1.8 per cent. सर, प्रधान मंत्री जी ने "जय जवान, जय किसान, जय विज्ञान, जय अनुसंधान" का जो स्लोगन दिया था, उसे उन्होंने पूरा करके दिखाया। Now, in this Budget, following the letter and spirit of what the hon. Prime Minister said, hon. Finance Minister made an announcement for 50,000 Atal Tinkering Labs in our Government schools in the next five years. सर, वहीं से curiosity develop होती है, वहीं से innovation आता है। Broadband connectivity has been assured to all Government secondary schools. सर, यह सोचिए कि अगर देश के हर सरकारी स्कूल में broadband connectivity हो जाएगी, then what will be the future of our country?

Sir, then comes the Centre of Excellence in AI. This is the age of AI and Centre of Excellence in AI for education has an outlay of Rs. 500 crore. An amount of Rs. 20,000 crore has been allocated for private sector driven R&D. These are extremely, extremely laudable announcements in the Budget. Then comes Startups. We all know that the hon. Prime Minister has been a great votary of Startups, and we are the third largest Startup hub with almost 1.6 lakh registered Startups in Startup India Initiative. In the State of Odisha, where I come from, there are almost 2,500 Startups, of which 50 per cent have been started by women. Again, the focus on Startup was clearly there in this Budget. A deep tech-focussed Fund of Funds was announced. A

new scheme was announced for five lakh women, SC and ST entrepreneurs where they can avail term loan up to Rs. 2 crore during the next five years.

सर, 5 लाख ऐसी महिलाएं और हमारे एससी/एसटी भाई-बहन हैं, जो स्टार्टअप्स करते हैं, जो entrepreneurs हैं। उनको अगले पांच साल में दो करोड़ रुपये तक का लोन मिल सकता है। Finally, about tax exemption. I work a lot with Startups. सर, सारे स्टार्टअप्स ने बोला था कि यह जो tax exemption था, यह 31 मार्च, 2025 को खत्म हो जाएगा। कृपया करके इसको बढ़ाने की कोशिश कीजिएगा। I am so glad and thank the hon. Finance Minister कि उसको 5 साल के लिए बढ़ाया गया है, जिससे स्टार्टअप कल्चर और ज्यादा होगा। सर, Gig workers के बारे में बात की गई थी। सर, नीति आयोग की रिपोर्ट के हिसाब से there are ten million (1 crore) Gig workers in the country. By 2029, there will be 23 million means 2.3 crore Gig workers in the country. Gig workers, provide employment and they also help in bringing gender parity. सर, जो Gig sector है, इसमें बहुत सारी महिलाएं काम करती हैं, and because of the flexible working hours, women find it convenient to work in the Gig sector. By supporting Gig sector in the Budget, hon. Finance Minister has shown that this Government is for gender parity, for women empowerment and for job creation. She announced ID Cards & registration on the e-Shram portal for the Gig workers. All the Gig workers will be enrolled under the *Pradhan Mantri Jan Arogya Yojana* which is going to help one crore Gig workers.

Now, defence is another area in which I am very interested. Many Parliamentary Standing Committees have recommended that we should spend, at least, 3 per cent of our GDP on Defence. It has not happened yet. We are still at 2 per cent. Today, our spending on Defence is almost 80 billion dollars. The exact number is Rs. 6.81 lakh crore. China spends about 300 billion dollars. It is almost four times of ours. We know as to what kind of relationship we have with China. Every time, I have been speaking that we should spend more on Defence, and I must thank the hon. Finance Minister that she has hiked the Defence Budget this year by 6.3 per cent over last year's BE. Regarding the export of Defence products, now, we are exporting Rs. 21,000 crore worth of Defence products which will grow to almost Rs. 50,000 crore over the next three-four years. I could go on and on.

Regarding Education and Healthcare, आईआईटी की सीट्स बढ़ाई जाएंगी, मेडिकल कॉलेजेज़ की सीट्स 7,500 over the next five years. Setting up of Day Care Cancer Centres in all district headquarter hospitals. We all know and everyone in this whole August House has a family member or a friend who has cancer. How difficult it is to go to Tata Memorial, Mumbai or any city hospital to get cancer treatment? Now, with these Day Care Cancer Centres in district hospitals, it will be great boon for small towns in India and rural India. On 36 life saving drugs, Basic Custom Duty has been reduced which will help millions of our patients.

Finally, I will come to my State of Odisha. I applaud the hon. Finance Minister when she announced a Mission for Cotton productivity. I come from Kalahandi District —just one or two minutes, Sir—which is known for its black cotton soil. We have one of the finest black cotton soils in the country and I had, in the past also, during the Zero Hour, requested the Government to set-up a Cotton Research Institute in Kalahandi. Now, again, I will request the Government to consider this.

Hon. Finance Minister also announced five National Centres of Excellence for Skilling. What a wonderful announcement! I request the Government that one of the centres should be set up in the State of Odisha, preferably, in Western Odisha. Regarding Tourism, in the last Budget, hon. Finance Minister had acknowledged Odisha's abundant tourism potential. Through you, I have a couple of suggestions. One is of Bali Yatra which is declared as a national festival. Then, Dhanu Yatra which is the largest open air theatre on Earth and, for 11 days, one town called Bargarh becomes Mathura *Nagri*. That should be considered for intangible cultural site of UNESCO.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : कृपया अपनी बात समाप्त करें।

SHRI SUJEET KUMAR: Sir, I will take 30 seconds. Finally, Sir, about Railways. During the UPA regime, between 2004 to 2014, ओडिशा को 734 करोड़ रुपये सालाना मिलते थे। Today, it is ten times more per year. This year has been Rs. 10,600 crore. 10 गुना ज्यादा मिल रहा है। आज ओडिशा की railway density 20 है, neighboring State में 48 है, पश्चिमी बंगाल में...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, कृपया अपनी बात समाप्त करें।

श्री सुजीत कुमार : सर, इसके लिए अश्विनी वैष्णव जी ज़िम्मेदार नहीं है, इसके लिए निर्मला सीतारमण जी ज़िम्मेदार नहीं हैं, this is past legacy. पिछली सरकारों ने काम नहीं किया, तभी यह legacy आई, जिसे अब सुधारा जा रहा है। Finally, Madam Finance Minister...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : धन्यवाद।

SHRI SUJEET KUMAR: Sir, just last point. We should acknowledge the reality. When we demand more funds, is this enough? No! I do not think so. As a Member from Odisha, I definitely expect more funding from the Government. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Shri Vivek K. Tankha.

श्री विवेक के. तन्खा (मध्य प्रदेश) : उपसभाध्यक्ष महोदय, इस वक्त जब बोलने के लिए निमंत्रण मिलता है, तो ऐसा लगता है that you are like a night watchman, जैसे क्रिकेट में होता है कि लास्ट में मौका मिलता है। Anyway, let me do the best.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आप तो अच्छे batter हो, आप night watchman कैसे हो सकते हैं!

श्री विवेक के. तन्खा : सर, यह स्पीच विवेक तन्खा की नहीं है, यह स्पीच है देश के करोड़ों युवकों की, यह स्पीच है देश के सवा करोड़ गरीबों की, यह स्पीच है देश के लाखों मरीजों की और यह स्पीच है देश के करोड़ों श्रृद्धालुओं की,जो हर बजट को बहुत उम्मीद और आशा से देखते हैं। बजट coming year की income, expenditure and expected expenditure का एक लेखा-जोखा होता है। हमें बार-बार यह बताया जा रहा है कि विकसित भारत का लक्ष्य, जो 2047 तक हासिल होगा, as if, यह बजट उस 'विकसित भारत' का बजट है। यह बजट तो एक साल का बजट है। हमें तो यह भी नहीं पता कि चार साल बाद क्या व्यवस्था होगी। इसी चुनाव में अगर बीस सीटें कम हो जातीं, तो कुछ दूसरी व्यवस्था हो सकती थी। मेरा यह कहना है कि बजट को annual feature मान कर उस साल के बारे में हम बात करें। हम आज कुंभ के बारे में बात करना चाहते हैं। बारह साल में महाकुंभ का आयोजन होता है। बारह सालों के बजट में आपने उस कुंभ के लिए क्या प्रावधान किया? वहां 300 किलोमीटर की कतार है। वहां घुसना मुश्किल है । एयरपोर्ट से कुंभ एरिया में पहुंचने में difficulty है। Where is that infrastructure? आप जो infrastructure की बात कर रहे हैं, where is that infrastructure? जो कुछ भी आपने बनाया है, it is cosmetics. मेरा तो यह कहना है कि अगर धार्मिक पर्यटन, जिससे दो लाख करोड़ से ज्यादा की आमदनी होने वाली है, उन लोगों की व्यथा तो देखिए कि उनकी क्या हालत है? कोई planning नहीं है, कोई infrastructure नहीं है । आपको तैयारी के लिए बारह साल का समय मिला था। हमने इन 12 सालों में क्या किया? मेरा तो कहना है कि वाराणसी, मथुरा, उज्जैन, नर्मदा, जबलपुर, केदारनाथ, वैष्णो देवी ये सभी प्राचीन और धार्मिक शहर हैं। ऐसी समस्या सब जगह उठती हैं। हमारे जो repeated Budgets आए हैं, उसमें इन शहरों के बारे में और ऐसे बड़े-बड़े आयोजनों के बारे में क्या सोचा गया, उसके लिए क्या प्रावधान हैं? मुझे तो कुछ खास नहीं दिखता है। मिशन आत्मनिर्भर भारत, pulses के बारे में आपने बोला, The aim is to reduce import dependency. Financial year 2024 में pulses का आयात hit a six-year high, surging by 84 per cent. India is the largest vegetable oil importer. हम जो vegetable oil का import करते हैं, fulfilling 70 per cent of its demand from foreign sources. Without investment in research and high-yielding seeds, such announcements remain a mere slogan. मुझे खुशी हुई कि मखाना बोर्ड, बिहार का एक unique initiative है, but आज USA मखाना का एक super market बन चुका है। जो हमारे farmers हैं, उनको तो मखाना की MSP तक नहीं मिलती है और जो profits होते हैं, वे सब बाहर जाते हैं। आपके पास जो व्यवस्थाएं हैं, इन व्यवस्थाओं पर तो बजट का allocation होना चाहिए। इसी तरह मैं आपको MSMEs के बारे में बताना चाहता

Contents Page

हूं। MSMEs contribute 30 per cent to GDP and 45 per cent to exports. आप कहते हैं कि हमने credit guarantee to MSMEs बहुत increase की हैं, तो हम उसका स्वागत करते हैं, लेकिन 19,828 MSMEs 2023-24 में shut down हुए हैं। अगर पिछले एक साल में बीस हजार MSMEs बंद हो रही हैं, तो इसकी क्या कहानी है। हम किस कहानी की बात कर रहे हैं। Is the support reaching the right beneficiaries? This is the question. इसी तरह fiscal target के बारे में बात की कि 4.4 per cent of the GDP कर रहे हैं down from 4.8 last year. अब आप Deficit reduction तो कर रहे हैं at the cost of massive cuts, but in what? Capital expenditure. आपने Education को 11,584 करोड़ रुपये से कम किया। आपने social welfare को 11,900 से reduce किया।

आपने रूरल डेवलपमेंट को 75 हज़ार करोड़ रुपये से रिड्यूस किया, एग्रिकल्चर को 10,992 करोड़ रुपये से रिड्यूस किया। इस सबका क्या मतलब है? अगर आपने डेफिसिट कम भी किया, पर इन सब चीज़ों को, कैपिटल एक्सपेंडिचर को रिड्यूस कर दिया, तो आपने मेन टैक्सेस को अनएड्रेस छोड़ दिया।

महोदय, अब मैं टैक्सेशन की बात करता हूं। World में progressive taxation policies होती हैं। Indirect taxes contribute 27 per cent of gross receipts. Contribution of income tax is 22 per cent, जबकि income tax indirect tax से ज्यादा होना चाहिए, अगर हम country में equity की बात कर रहे हैं। Contribution of corporate tax is just 17 per cent, जिसको सबसे ज्यादा टैक्सेबल करना चाहिए। ऐसा लगता है कि पूरा सरकारी तंत्र corporate के लिए है, आप उन्हीं को benefit देना चाहते हैं, उन्हीं को support करना चाहते हैं। So, this partiality towards corporates become very heavy on a common man. यह जनता के बीच common बातचीत का एक विषय बन चुका है। In Pandit Nehru's word, 'The Government is relying on distribution of poverty.' हम poverty को distribute करना चाहते हैं। आप 14th CAG Report on Outstanding Demand on Income Tax Assessee के बारे में सोचिए। कैग की रिपोर्ट एक है। हमारा IT Department डिफंक्ट हो गया है। हमारे Secretary-General, Modi sahib, Head of the IT, Income Tax Ward में थे. Actually IT Department defunct हो गया है। CAG Report का यह कहना है कि 2011 में CAG found 84.3 per cent of outstanding tax demand to be unrecoverable. And, this has now risen to 97 per cent. That is, Rs.19.35 lakh crores is unrecoverable. आप recovery ही नहीं कर सकते। कैग कहता है, despite multiple requests, CBDT refused to share tax defaulter's data from March, 2020 to 2024. अगर आपकी transparency ही नहीं है और CBDT अपना data, जो डिफॉल्टर्स का है, जब CAG से ही share नहीं कर रहा है, तब हम क्या बोलें? कैग यह कह रहा है कि IT department failed to produce records for several high demand cases, including three firms owing about Rs.11,000 crores. आप कैग से छिपाते हैं, आप कैग को बताने के लिए तैयार नहीं हैं। Out of 2,156 audit queries sent by the CAG, कैग ने जो 2,156 क्वैरीज़ भेजीं, उनमें से 81 per cent were unanswered. उनका आन्सर ही नहीं दिया गया, exposing systemic inefficiency in the tax recovery. आप कहते हैं कि हम विकसित भारत की तरफ जा रहे हैं, आपके टाइम में tax system बहुत अच्छा है, लेकिन इस कैग रिपोर्ट के बाद

Contents Page

मैं क्या सोचूँ और क्या समझूँ? अगर ये 19 लाख करोड़ रुपये, जो हम efficiently collect कर लेते हैं, तो आप सोचिए कि हमारे social sector की spending on health, education, research, Defence, food subsidy, MGNREGA and even a better Kumbh आदि उससे आर्गनाइज़ हो जाते। But, हम हमारा सिस्टम इतना शिथिल हो गया है कि अपनी outstanding demands collect ही नहीं कर पा रहे हैं।

महोदय, अब मैं Indian judiciary पर आता हूं। आप देखिएगा कि 5 crore cases pending हैं। आपने judiciary की तरफ क्या ध्यान दिया है? 2024-25 में आपने Rs.6,461 crores judiciary को दिए थे, 2025-26 में आप Rs.5,850 crores propose कर रहे हैं, यानी आपने कम कर दिया है। महोदय, Cases की, arrears की संख्या बढ़ती जा रही है। यह 5 करोड़ तक पहुँच रही है, इसका बजट कम होता जा रहा है।

महोदय, आपने Mediation Bill पास किया। It is a non-starter. क्योंकि Mediation Bill भी parallel set-up, जैसे court का set-up है, you need a parallel mediation set-up. Where is that set up? Where are mediators? Where is building? जो लोग आएंगे, वे कहाँ बैठेंगे? जितनी सूट्स फाइल होती हैं, उतना मिडिएशन होना चाहिए। That is the law. उतने कोर्ट रूम्स होने चाहिए, उतने mediators होंगे, counsellors होंगे, clients आएंगे, लेकिन आपके पास infrastructure नहीं है, सेट-अप नहीं है। हमारी इंफ्रास्ट्रक्चर की प्लानिंग ही नहीं होती है। We still have more than 5 crore cases pending. Every time, you make a new law. आपको न्यू लॉ से एक impact assessment करना चाहिए कि कितने केसेस generate होंगे।

कोर्ट्स में कितने केसेज़ बढ़ेंगे। ऐसी कोई प्लानिंग नहीं रहती है। For judges, police and prosecutors, extensive training करनी चाहिए, which is lacking. Then, digital infrastructure for case management and evidence storage, कहाँ पर है? आज अगर चेन्नई में कोई crime होता है और हमें दिल्ली में biometrics से connect करना है कि क्या उस आदमी ने दिल्ली में कभी कोई crime किया था, तो इसके लिए कोई centralized system ही नहीं है। Then, coming to implementation cost for new procedural requirements, मतलब कि आपने हर चीज़ बहुत difficult बनाई हुई है। अगर आप बजट के माध्यम से, judiciary के साथ liberal होते, तो हो सकता है कि एक modern judicial set up आ जाता। मेरा तो कहना है कि Rs.3,000 crores for fast track commercial courts to clear business disputes within 12 months — आपको यह बनाना चाहिए। अगर आप चाहते हैं कि देश पाँच ट्रिलियन डॉलर की इकोनॉमी बने, तो यह कैसे बनेगा? लोगों को विश्वास ही नहीं है कि यहाँ पर disputes resolve हो सकते हैं, सालों तक business disputes resolve ही नहीं होंगे। इसके लिए आपका कोई सिस्टम ही नहीं है। आपको 1,500 करोड़ चाहिए to recruit 5,000 new judges in courts and tribunals. Where is that in the Budget? आपको मिनिमम एक हजार करोड़ लगेंगे to establish evening courts in metro cities for contract enforcement cases. अपने बजट के माध्यम से कोई नई सोच तो लाइए। जो systems already collapse कर चुके हैं, उन्हें आप कहाँ address कर रहे हैं? सिर्फ slogan से address हो जाते, तो चीज़ें बहुत पहले ही ठीक हो गई होतीं। हमारा कहना यह है कि around Rs.6,00,000/- crores of investment projects are

Contents Page

stuck in legal battles due to judicial delays. On infrastructure, छः लाख करोड़ के cases pending हैं। Real Estate and infrastructure projects worth Rs.1.3 lakh crores are stuck in land acquisition disputes. Land disputes alone account for 66 per cent of civil cases dealing in infrastructure and industrial projects. ऐसे में, इंडिया में कौन foreign investor आने वाला है, जबकि आप कहते हैं कि हमारे यहाँ दुनिया आने वाली है। सर, दुनिया में से कौन आएगा? दुनिया तब आएगी, जब आपका Ease of Doing Business really सामने दिखेगा। उस आदमी को लगना चाहिए कि मेरे साथ अन्याय हो, मेरे साथ गलत हो और मैं कोर्ट-कचहरी गया, tribunal गया, अधिकारी के पास गया, तो मेरी problem solve हो जाएगी। Coming to health care, health care spending remains at 2.1 per cent of GDP, which is barely enough for bandage. I mean, forget a health revolution, bandage के लिए हो जाए, तो बड़ी बात है।

In the UK, the USA, Europe, people pay 40 or 50 per cent taxes and get 100 per cent optimum health care. In India, we pay 50 to 60 per cent taxes, but get no health care. आप मध्य प्रदेश, उत्तर प्रदेश, राजस्थान, हरियाणा, हिमाचल प्रदेश, उत्तराखंड, कहीं भी देख लीजिए, सब लोग Delhi AIIMS में आना चाहते हैं and Delhi AIIMS is so overcrowded. There is no place to stand. आपको patients के relatives बाहर रोड्स पर और inside metro station मिलेंगे। Surgeries की dates एक-एक साल बाद, दो-दो साल बाद मिलती हैं! मेरे पास रोज requests आती हैं कि सर, हम बचेंगे ही नहीं, तो surgery करवा कर क्या करेंगे? आप किस विकसित भारत की बात कर रहे हैं, किस health mechanism की बात कर रहे हैं? हम CGH Scheme लेकर आए। आप बताइए कि कितने प्राइवेट हॉस्पिटल्स CGH Scheme को accept करते हैं? वे patients को भगा देते हैं। वे कहते हैं कि सालों तक हमारे bills clear नहीं होते हैं। सर, यह बात सबको पता है। Finance Minister allocation for hospitals क्यों नहीं बढ़ाते हैं? About 50 per cent of Indians lack basic health insurance. 20,000 से 75,000 के बीच में जो mid segment वाले लोग हैं, उन्हें ये benefits ही नहीं मिलते हैं। CAG Report में आयुष्मान भारत के बारे में बहुत सारी बातें बोली हैं कि वहाँ पर कितना फ्रॉड चल रहा है।

Coming to education, आपका school drop-out is 15 to 20 per cent. The National Centre of Excellence for Skilling is like throwing a birthday party with one balloon. The Government promises *Viksit Bharat* by 2047, but we want IITs, IIMs and medical colleges today, not in 2047, Sir. So, आप 300 incubation scheme लेकर आए। आप बताइए कि क्या आपने एक unicorn produce भी किया? आप करोड़ों रुपये incubation scheme पर लगा देते हैं, पर आपने इंडिया में unicorn कौन बनाया। मेरा यह कहना है कि आप R&D में बजट नहीं बढ़ाएं। आप R&D में क्या spend करते हैं — 0.64 परसेंट! अगर आप R&D में spend नहीं करेंगे, तो आप बताइए, China, spends 2.4 per cent, the US spends 3.5 per cent, उनसे कैसे compete करेंगे?

गवर्नमेंट का R&D 55 परसेंट है, प्राइवेट सेक्टर का 45 परसेंट है, जबकि यूरोप में 70 परसेंट है। DeepSeek and ChatGPT is the new breakthrough. ...(**समय की घंटी**)...

Breakthrough जो गया है, वह तो अमेरिका और यूरोप में हो रहा है और हम कहते हैं कि हम new era में जा रहे हैं।

सर, मेरे पास कहने को बातें तो बहुत सारी हैं, क्योंकि 15 मिनट हो गए हैं, इसलिए मैं ज्यादा टाइम नहीं लूंगा।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : समय हो गया है। अब आप विराजिए।

श्री विवेक के. तन्खा : सर, मैं लास्ट में यही कहना चाहूंगा कि GST को rationalize कीजिए। GST में प्रॉब्लम क्या है, apart from the tax rates, जो without determination लोगों को अरेस्ट करके जेल में डाल दिया जाता है, इससे पूरी इंडस्ट्री डरी हुई है।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, अब आप समाप्त करें।

श्री विवेक के. तन्खा : आपका execution खराब है, आपकी प्लानिंग नहीं है और आपकी कोई स्कीम्स नहीं हैं।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : धन्यवाद, तन्खा साहब। श्री शुभाशीष खुंटिया, अनुपस्थित। श्रीमती जया अमिताभ बच्चन, अनुपस्थित। डा. वी. शिवादासन।

DR. V. SIVADASAN (Kerala): Respected Chair, the Budget itself is very insufficient. The Government has failed to mobilise the resources. The total Budget is only 14.2 per cent of the GDP. In USA, the expenditure of the Federal Government is 23 per cent of GDP. The Government should mobilize the resources and spend them for the common good. But the Union Government does not have proper vision and proper foresight. Gandhiji was martyred on 30th January. The Budget is presented on 1st of February. We say, 'Gandhiji lives in our hearts.' But can we see Gandhiji in the Budget documents? Gandhiji gave a talisman to us. "Recall the face of the poorest and weakest human being whom you may have seen and ask yourself if the stuff you contemplate is going to be of any use to them." The Budget fails according to Gandhiji's talisman. Gandhiji talked about *Gram Swaraj* but rural India was completely neglected in this Budget. The Government has not spent the allocated amount, Rs. 75,000 crore for the rural sector in 2024-25. They have announced many schemes but they did not spend the money. The Government is not ready to increase the allocation for the MGNREGA by even a single paisa from Rs. 86,000 crore. The Government has been cutting the allocations for employment guarantee scheme. It was Rs. 1.1 lakh crore in 2020-21 but now it is only Rs. 86,000 crore. Each year, they have decreased it. They are telling that MGNREGA is a demand-driven project. But they will give more

Contents Page

money -- that is their announcement -- according to the demand. Since last year, the Union Government has not been ready to allocate more than a single paisa to the MGNREGA scheme. The Union Budget has failed to address the basic issues of the common people. The value of the rupee is decreasing day-by-day. In the history of India, we have never seen such a fall of Indian rupee. The credit goes to the Union Government according to the statements of a former Gujarat Chief Minister. The Government is selling the valuable assets of the nation. The Government plans to raise Rs. 47,000 crores by selling public sector enterprises. They are telling about *Ujjwala Yojana* but the LPG subsidy has been reduced by Rs. 2,600 crore.

Sir, what about the allocation for welfare programs? Only Rs. 12,500 crore have been allocated for the Mid-day Meal Scheme. Sir, the amount allocated last year was Rs. 12,460 crore, but they revised it and reduced the amount to Rs. 10,000 crore. In India, peasants are struggling, but the amount allocated for the Crop Insurance Scheme has been reduced. Fertilizer subsidy has been reduced. The amount meant for irrigation schemes has been reduced. Earlier, it was Rs. 11,840 crore, but now it is only Rs. 10,764 crore. The allocation towards scholarships for *adivasis* and *dalits* has been reduced. The allocation for pre-Matric scholarship has been reduced. They did not increase a single rupee for *Anganwadi* workers, ASHA workers and Mid-day Meal Scheme workers. They have presented a Budget that has completely neglected the rural poor and marginalized. In the banking sector, employees are working day and night, but they are not getting proper remuneration. They are trying to privatize the Life Insurance Corporation through foreign investment.

Sir, I come from Kerala. This Government neglected the tears of the people of Wayanad in Kerala. I would like to remind them that Wayanad is in the Indian Republic. ...*(Interruptions)*... आप राम का नाम बोलते हैं, लेकिन ...(**समय की घंटी**)... Sir, I request the Government to protect the interests of the people of the country. ...*(Interruptions)*...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आप समाप्त करें।

DR. V. SIVADASAN: Sir, just a minute. They are trying to reduce the allocations for all the welfare measures. ...*(Interruptions)*... They did not increase a single rupee for the pension scheme.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : माननीय सदस्य, आपका समय समाप्त हुआ। ...(**समय की घंटी**)... माननीय सदस्य, आपका भाषण समाप्त हुआ।

DR. V. SIVADASAN: Sir, give me just one minute. I lost one minute because of the disturbance. ...*(Interruptions)*...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आप अपना भाषण समाप्त करें।

DR. V. SIVADASAN: Sir, they are not ready to increase even a single rupee for the pension scheme. They did not increase even a single rupee for widow pension, pension for elderly persons and pension for the weaker sections. How would they protect the interests of the common people? I request the Government not to sell the assets of the people. Do not sell the nation's legacy to foreign countries. I request the Government to take protective measures for the people.

With these words, I conclude my remarks on the Budget. Thank you, Sir.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : धन्यवाद, डा. शिवादासन। माननीय श्री संजय राउत।

श्री संजय राउत (महाराष्ट्र) **:** सर, आजकल के जो बजट होते हैं, वे किसी राज्य में चुनाव है, यह देख कर बनाए जाते हैं, चाहे चुनाव दिल्ली का हो, चाहे चुनाव बिहार का हो। उस बारे में कोई तकरार करने की, कंप्लेंट करने की जरूरत नहीं है, सब हमारे देश के हिस्से हैं। अब बिहार का चुनाव है, तो अगर बिहार के लिए बजट में कुछ ज्यादा दिया गया है, तो हम उसका स्वागत करेंगे, लेकिन उसके साथ सभी राज्यों को भी अपना हिस्सा मिलना चाहिए। दूसरी बात है कि बिहार को पिछले बजट में 60,000 करोड़ दिया गया था। मेरे हिसाब से, जो जानकारी मेरे पास है, 60,000 करोड़ का पैकेज दिया गया था, लेकिन यह सरकार उसमें से कितना खर्च कर पाई है? अब तक 600 करोड़ भी खर्च नहीं हुआ है, यह जानकारी मुझे किसी ने दी है। अगर यह सही है, तो पैकेज पर पैकेज देकर किसी राज्य को आप इस तरह से अपने कर्ज में या दबाव में लेना चाहते हैं।

सर, हमारी अर्थव्यवस्था को आगामी कुछ वर्षों में 5 ट्रिलियन यूएस डॉलर इकोनॉमी बनाने का लक्ष्य है और मैं उसका स्वागत करता हूँ, लेकिन उसके लिए जो इंफ्रास्ट्रक्चर खड़ा करना चाहिए, बहुत सी बातें करनी चाहिए, देश की जनता के लिए बहुत कुछ करने की जरूरत है, मुझे इस बजट में उसमें बहुत सी कमियाँ दिखती हैं। आप किसानों की इनकम डबल करने का वादा हमेशा करते आए हैं, लेकिन इस बारे में इस बजट में कोई खास योजनाएँ नहीं हैं। किसानों की कम से कम मिनिमम सपोर्ट प्राइस की जो माँग है, जिसके लिए आज भी पंजाब का किसान आंदोलन कर रहा है, अगर आप यह घोषणा इस बजट में करते, तो जरूर हम उसका स्वागत करते।

सर, हमारे देश की अर्थव्यवस्था बहुत बड़ी है, फिर भी हमारे देश की अर्थव्यवस्था आज भी कर्ज में डूबी हुई है। भारत सरकार पर आज भी लगभग 185 हजार करोड़ का कर्ज है, फिर भी सरकार ने कुछ गिने-चुने उद्योगपतियों का लगभग 16 लाख करोड़ का कर्ज माफ किया, लेकिन किसानों का कर्ज हम अब तक माफ नहीं कर पाए हैं। हमारी पूरी अर्थव्यवस्था करीब 325 लाख

करोड़ की है और यह जो कर्ज हमने माफ किया है, यह अर्थव्यवस्था के 50 परसेंट के बराबर है। देश के हर व्यक्ति पर आज भी सवा लाख रुपए का कर्ज है।

सर, सरकार कहती है कि यह मिडल क्लास का बजट है, कैसे? आपने 12 लाख तक की इनकम को इनकम टैक्स में छूट दी है, सिर्फ इसीलिए यह बजट मिडल क्लास का बजट नहीं हो सकता। देश की आबादी लगभग 140 करोड़ के पार हो गई है। उसमें 12 लाख इनकम पाने वाले कितने लोग हैं? अगर आज लोग इनकम टैक्स से ज्यादा परेशान हैं, तो जीएसटी से परेशान हैं। जीएसटी का भी सीधा असर इस देश के मिडल क्लास पर हो रहा है। लोग मार्केट में जाते हैं, रोज काम आने वाले सामान खरीदते हैं और हर सामान पर कॉमन लोगों को जीएसटी पे करनी पड़ती है, इसीलिए महंगाई बढ़ गई है। अगर आपने इनकम टैक्स के साथ-साथ, मिडल क्लास के लोगों के लिए जीएसटी के ऊपर भी कोई अच्छा पैकेज दे देते, तो इस देश की जनता सचमुच खुश रहती, क्योंकि आज जीएसटी की वजह से महंगाई बढ़ी है, जीएसटी की वजह से व्यापारी खुश नहीं है और जीएसटी की वजह से एक ऐसा बहुत बड़ा वर्ग है, जो अपना consumption कम कर रहा है। ये सभी जो बातें हैं, ये जीएसटी से जुड़ी हैं, लेकिन आपने कॉमन पीपल को जीएसटी के मामले में कोई कंसेशन नहीं दिया है।

सर, दूसरी बात यह है कि अगर आप मिडल क्लास की बात करें, तो आज भी यह सरकार 85 करोड लोगों को फ्री राशन दे रही है, यानी ये सभी लोग below poverty line हैं। इसका मतलब यह है कि उनके पास कोई इनकम नहीं है। देश में 15 परसेंट लोग ऐसे हैं, जिनके पास कोई काम नहीं है, वे पूरी तरह से बेरोजगार हैं, उनका कोई इनकम नहीं है और हमारी वित्त मंत्री जी ने अपने भाषण में बेरोजगारी के बारे में न तो कोई योजना दी है और न ही बेरोजगारों का कोई नाम लिया है। देश में महंगाई बढ़ रही है, उसको कम करने के लिए कोई योजना नहीं है। रुपया दिनों-दिन गिर रहा है, उसके बारे में हमारे पास कोई मजबूत योजना नहीं है।

महोदय, अगर हम ये सारी बातें देखें, तो इस बजट में दिखावा ज्यादा है। इसमें दिखावा ज्यादा है, शो ज्यादा है। यह शो इतना ज्यादा है कि यह शो देखकर लोग भूल जाते हैं, लोग भ्रमित हो जाते हैं। आप बड़े-बड़े भाषण करते हैं, अच्छी बात है, आपकी सरकार है। लेकिन मैं हमेशा कहूंगा कि जब तक इस देश में मिडल क्लास जिंदा है, तब तक यह देश जिंदा रहेगा, क्योंकि इस देश में लड़ने वाला जो आदमी है, वह मिडल क्लास का है। आने वाले दिनों में चाहे वह बजट हो या आपकी योजनाएं हों, मिडल क्लास को ध्यान में रखकर, जो लोग below poverty line हैं, उन सबको ध्यान में रखकर आपको अपनी योजनाएं तैयार करनी पड़ेंगी, धन्यवाद।

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : राउत साहब, आपका बहुत-बहुत धन्यवाद। श्री मस्तान राव यादव बीडा।

SHRI MASTHAN RAO YADAV BEEDHA (Andhra Pradesh): Mr. Vice-Chairman, Sir, on behalf of our TDP Party and our leader, hon. Chief Minister of Andhra Pradesh, Nara Chandrababu Naidu garu, I am participating in the Discussion on the Union Budget for 2025-26. The Union Budget, 2025-26 marks a significant milestone in

Contents Page

India's economic journey under the visionary leadership of our hon. Prime Minister, Narendra Modi*ji* and the hon. Finance Minister, Nirmala Sitharaman*ji*. This development-orientated Budget reaffirms the Government's commitment to economic growth, social welfare and fiscal prudence.

Sir, first, I will speak on Andhra Pradesh's scenario as I don't want to waste much of time discussing other things. First, I will speak on Budget allocation and its impact. Recognising hon. Chief Minister Chandrababu Naidu's pivotal role in India's economic growth, the Union Budget 2025-26 has allocated significant funds for the State across multiple Ministries and schemes.

These allocations are in line with Vision 2047 of the Government of Andhra Pradesh, that is, Viksit Andhra Pradesh 2047, which emphasizes infrastructure growth, agricultural modernization, employment generation and digital transformation.

As per the wish of our hon. Chief Minister, Shri Chandrababu Naidu Garu, I would like to highlight the key Ministry-wise allocation for Andhra Pradesh. For the Ministry of Rural Development, the allocation is Rs.12,000 crore (MGNREGS, PMAY-Rural, PMGSY), which is an increase of 9.1 per cent from Rs.11,000 crore in the previous year. For the Ministry of Road Transport and Highways, the allocation is Rs.18,500 crore (expansion of NHs, Expressways), which is an increase of 8.8 per cent from Rs.17,000 crore in the previous year. For the Ministry of Agriculture and Farmers' Welfare, the allocation is Rs.10,000 crore (PM-KISAN, Crop Insurance, Irrigation), which is an increase of 7.5 per cent from Rs.9,300 crore in the previous year. For the Ministry of Jal Shakti, the allocation is Rs.6,800 crore (Jal Jeevan Mission, Polavaram Project), which is an increase of 6.3 per cent from Rs.6,400 crore in the previous year. For the Ministry of Education, the allocation is Rs.8,500 crore (new IIT, Skill Development), which is an increase of 7.6 per cent from Rs.7,900 crore in the previous year. For the Ministry of Health and Family Welfare, the allocation is Rs.7,200 crore (AIIMS expansion, Rural Healthcare), which is an increase of 8.3 per cent from Rs.6,650 crore in the previous year.

As per the demand of our hon. Chief Minister, Shri Chandrababu Naidu, I would like to talk about the approved projects in Andhra Pradesh. The Budget clearly reflects the Government's focus on infrastructure development, with key allocations directed towards infrastructure by providing Rs.12,000 crore for roads under Bharatmala Phase-II, which is 10 per cent increase from Rs.10,900 crore in the previous year. For Metro and Railways, it provides Rs.4,000 crore for Visakhapatnam Metro and Rail Network Expansion, which is 7.5 per cent increase from Rs.3,720 crore in the previous year. For Renewable Energy, it provides Rs.5,000 crore for

Green Energy Corridor, which is 8.7 per cent increase from Rs.4,600 crore in the previous year. For Urban Development, it provides Rs.5,000 crore under the Smart Cities Mission, which is 6.8 per cent increase from Rs.4,680 crore in the previous year. For the Polavaram Irrigation Project, it provides Rs.6,500 crore additional funding, which is 5.4 per cent increase from Rs.6,170 crore in the previous year.

These allocations reaffirm the idea of our hon. Chief Minister, Shri Chandrababu Naidu Garu, for strong co-operative federalism between Andhra Pradesh and the Central Government. I would like to quote the legendary leader Shri N.T. Rama Rao, who said, "Development is the right of every citizen, and governance must ensure it reaches every corner of the society." This Budget fulfills that vision by empowering Andhra Pradesh's economy and infrastructure. These initiatives support Aatmanirbhar Andhra Pradesh, leveraging the Centre's vision to transform the State into an innovation and technology hub.

With deep gratitude to the hon. Prime Minister, Shri Narendra Modi, the hon. Home Minister, Shri Amit Shah, the hon. Finance Minister, Shrimati Nirmala Sitharaman, and our hon. Chief Minister, Shri Nara Chandrababu Naidu, we acknowledge their steadfast commitment to India's progress and Andhra Pradesh's development. Jai Bharat! Jai Andhra Pradesh! Thank you, Sir.

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : डा. भागवत कराड़।

डा. भागवत कराड़ (महाराष्ट्र) : माननीय उपसभाध्यक्ष महोदय, मैं आपका और हमारे हाउस लीडर जे. पी. नड्डा जी तथा पार्लियामेंटरी मिनिस्टर माननीय किरेन रिजिजु जी का आभार व्यक्त करता हूँ कि इन्होंने मुझे इस बजट पर बोलने के लिए वक्त दिया है। माननीय वित्त मंत्री महोदया का यह दूसरा रिकॉर्ड बन रहा है। जब उन्होंने 2024 में बजट पेश किया था, तब उन्होंने एक महिला वित्त मंत्री के रूप में सातवाँ बजट पेश किया था और अभी उन्होंने आठवाँ बजट पेश किया है। इसलिए मैं माननीय वित्त मंत्री जी का दिल से अभिनन्दन करना चाहता हूँ। माननीय प्रधान मंत्री जी के नेतृत्व में भारत बदल रहा है और भारत में हर क्षेत्र में विकास हो रहा है। प्रधान मंत्री जी का 2047 में भारत को विकसित भारत बनाने का जो सपना है, उसके लिए हम सभी को मिल कर काम करना पड़ेगा।

8.00 P.M.

सर, मैं बताना चाहता हूँ कि जिस तरह यह प्रधान मंत्री जी के तीसरे टर्म का पहला बजट है, उसी तरह से यह बजट इस सेंचुरी का...

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : आपका भाषण कल जारी रहेगा।

The House stands adjourned to meet at 11.00 a.m. on Tuesday, the 11th February, 2025.

The House then adjourned at eight of the clock till eleven of the clock On Tuesday, the 11th February, 2025

PUBLISHED UNDER RULE 260 OF RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN THE COUNCIL OF STATES (RAJYA SABHA)